Report in compliance to the Hon'ble NGT Order dated 05-05-2025 in Original Application No. 425/2023 titled Deepika Khari Applicant Versus State of U.P. & Ors.

1. Background:

a. In OA No. 425/2023, *Deepika Khari v. State of U.P. & Others,* the applicant raised the issue of burning of dry leaves at multiple locations in the Badkot Forest Range along the Rishikesh-Dehradun Road, and the inaction on the part of forest and police officials despite complaints made to them.

In the said matter, the Hon'ble National Green Tribunal (hereinafter referred as 'NGT'), vide its order dated 17.02.2025 (**Annexure-A**), directed as follows:

Para 13. *"The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:*

i. *State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;*

ii. *Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);*

iii. *Measures taken to remedy the damage caused by the forest fires;*

iv. *Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;*

v. *Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.*

vi. *Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.*

In compliance with the above directions, the CPCB submitted a report dated 02.05.2025 (**Annexure-B**) to the Hon'ble NGT, after compiling information received from 28 States and Union Territories (UTs), namely:

Andhra Pradesh, Andaman & Nicobar Islands, Chandigarh, Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Goa, Gujarat, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Kerala, Ladakh, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal.

b. Subsequently, in the same matter, the Hon'ble NGT, vide its order dated 05.05.2025 (**Annexure-C**), directed the CPCB as follows;

"Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received."

2. Compliance with the order dated 05.05.2025:

To comply with the aforesaid order of the Hon'ble NGT, the Central Pollution Control Board (CPCB) requested the Principal Chief Conservator of Forests (PCCF) / Chief Conservator of Forests (CCF) of the remaining States and Union Territories (UTs) vide letters dated 21.05.2025, 19.06.2025, and 08.07.2025 (copies enclosed at **Annexure-D**).

3. Compilation of information received from remaining States/UTs:

In response to CPCB's communications, information has been received from all the remaining States/UTs, namely Arunachal Pradesh, Assam, Bihar, Delhi, Haryana, Karnataka, Manipur, and Telangana. The status of information received from the PCCFs/CCFs is as follows;

S. No.	States/UTs	Information received from PCCF/CCF annexed as
1	Arunachal Pradesh	Annexure-E
2	Assam	Annexure-F
3	Bihar	Annexure-G
4	Delhi	Annexure-H
5	Haryana	Annexure-I
6	Karnataka	Annexure-J
7	Manipur	Annexure-K
8	Telangana	Annexure-L

The information received regarding the number of forest fires, their causes, the measures taken to remedy the damage caused, preventive measures proposed to be taken for preventing forest fires and the budget allocated for remedial measures have been compiled and are described below:

3.1 Arunachal Pradesh:

As per the information provided by the office of the Principal Chief Conservator of Forests of Arunachal Pradesh, vide letter no. 10/Pro/2017/Pt-11/12, 9310-11 dated 25.04.2025 (Copy enclosed at **Annexure-E**):

a. **Number of the forest fire**: 2772 forest fire incidents took place in the year 2024.

b. **Causes of the forest fire:**

In Arunachal Pradesh, natural forest fire is almost nil and most of the forest fire incidents are man-made i.e. due to burning of jhum lands for shifting cultivation and burning to clear the dry bamboos.

c. **Measures taken to remedy the damage caused by the forest fires:**

Divisional Forest Officer identify and demarcate the area burnt due to forest fire. Remedial measures like aided natural regeneration, artificial regeneration, soil and moisture conservation are taken as per the severity of the damage. Fire affected areas are included for restoration in annual plan of different schemes like Compensatory Afforestation Fund Management and Planning Authority (CAMPA), Centrally Sponsored Scheme- Forest Fire Prevention and Management (CSS-FPM), Catchment Area Treatment (CAT) etc.

d. **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:**

i. Effective communication and awareness programmes are conducted to sensitize local communities about the causes, risks, and prevention of forest fires. Fire lines are strategically created in fire-prone areas to act as barriers and contain the spread of fire.

ii. Regular maintenance of old fire lines and deployment of fire watchers for early detection and prompt reporting of fire incidents is being practiced.

iii. Accumulated dry biomass, such as grasses and leaf litter, is systematically removed to reduce fuel load.

iv. Watch towers have been established at critical locations to improve surveillance and early fire detection.

v. Wireless network has been proposed in few divisions to enhance communication and coordination during fire emergencies.

vi. Controlled burning is undertaken under supervised conditions.

e. Budget allocated for undertaking remedial measures for remedying the damage caused by forest fires:

i. ₹ 206. 80 lakh was allocated during the year 2024-25 for implementation Forest Fire Prevention and Management (FPM). Additionally, ₹19.55 lakh was allocated during the year 2024-25 for forest fire prevention under CAMPA.

ii. Funds under CSS-FPM are released to the implementing divisions through Public Financial Management System (PFMS) with sanction order.

iii. Funds under CAMPA are released to the implementing unit through letter of credit by obtaining necessary approval from the Finance Department.

iv. Budget allocation for the FY 2025-26 is yet to be approved.

3.2 Assam:

As per the information provided by the office of the Principal Chief Conservator of Forests of Assam, vide letter no. FG.27/forest Fire/2022 dated 23.05.2025 (Copy enclosed at **Annexure - F**):

a. Number of the forest fire: 2410 forest fire incidents occurred in the year 2024.

b. Causes of the forest fire: 2405 fire incidents were attributed to manmade causes, primarily due to sporadic fire (fire incidents that occur irregularly, at scattered or infrequent intervals) activities linked to Jhum cultivation and rubber plantation practices among local tribal communities in forest areas of Karbi Anglong, Dima Hasao & regions along the Assam-Mizoram and Assam-Meghalaya border areas and accidental fires resulting from extreme anthropogenic pressure. 05 fire incidents were caused due to gardening activities in private areas.

c. Measures taken to remedy the damage caused by the forest fires:

i. Regular routine patrolling duty are being conducted by the frontline staff in the vulnerable areas.

ii. Fire line cutting in the fire prone areas.

d. Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

i. Organising pre-fire season workshops, training & capacity building and community-based Awareness campaigns and regular patrolling in vulnerable areas.

ii. Creation and maintenance of fire lines and construction of watch towers.

iii. Reforestation to restore affected forest areas.

iv. Distribution of economically important species to public under *Amrit Brikshya Andolan* since 2023.

v. Procurement of firefighting equipment and field vehicles.

vi. Mapping of fire-prone areas for strategic fire line planning.

vii. Creation of Infrastructure which includes communication systems, management information system, forest roads, water storage, fire lines, procurement of field vehicle and control rooms at Division & Range level.

viii. Implementation of Soil & Moisture Conservation (SMC) works in high-risk zones.

e. Budget allocated for undertaking remedial measures for remedying the damage caused by forest fires:

i. No budget was allocated for the year 2024.

ii. For the year 2025, a total amount of ₹ 1175 lakh has been proposed for allocation for the procurement of goods and execution of works, as per the nature of the activities. Out of which ₹139 lakh has been proposed for natural forest fires, ₹1023 lakh for man-made forest fires, and ₹ 13 lakh for other types of forest fires. As informed, the fund will be adequate. The funds proposed for man-made forest fires are to be utilised for the procurement of goods and works, as per the nature of the activity.

3.3 Bihar:

As per the information provided by the office of the Principal Chief Conservator of Forests of Bihar, vide पत्रांक-पर्या०/जल०/परि०(मु०)-39/2025-51, dated 02.05.2025 (**Copy enclosed at Annexure - G**):

a. **Number of the forest fire**: From April to December 2024, a total of 527 forest fire incidents were reported in Bihar, affecting an area of approximately 1227.87 hectares.

b. **Causes of the forest fire:**

i. The forest fires in Bihar are predominantly ground fires, primarily burning shrubs and bushes without damaging trees.

ii. Fires are largely man-made, with the main causes being:

a. Setting fire beneath Mahua trees to collect fallen fruits.

b. Shepherds burning forest floors to promote new grass growth for cattle.

c. Measures taken to remedy the damage caused by the forest fires:

i. Only ground vegetation is affected and due to this no significant damage to trees has been reported. With the onset of rains, burnt shrubs regenerate, restoring the forest floor.

ii. Degraded forest areas are being restored through forestry practices and continued protection efforts.

iii. The areas sensitive to forest fires are identified and soil & moisture conservation work is taken up in large scale so that during fire season suppression of fire becomes easy.

d. Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

i. Controlled burning of dry leaf litter and clearing of fire lines before fire season.

ii. Identification of fire-prone areas and deployment of fire watchers at vulnerable locations.

iii. Quick Response Teams (QRTs) mobilized in sensitive zones to assist in fire control.

iv. Field staff registered on the Forest Fire Alert System for prompt action.

v. Establishment of Fire Control Rooms for coordination and direction to QRT to reach the destination for reinforcement.

vi. Mechanical blowers and fire suppression tools procured for frontline staff.

vii. As per direction of MoEF&CC, the Eco Development Committee (EDC) comprising the forest fringe villagers residing near the forest areas have been registered on fire alert system.

viii. Fire Brigade support is provided by district administration.

ix. It has been planned to take the help of State Disaster Management Authority (SDMA) in future.

e. Budget allocated for undertaking remedial measures for remedying the damage caused by forest fires:

i. In FY 2023-24, the Ministry of Environment, Forest and Climate Change (MoEF&CC) GOI sanctioned ₹ 146.16 lakh for forest fire protection activities but the State Government could not sanction the matching share that the said amount could not be utilized for the forest fire prevention activities.

ii. For the prevention of forest fire in the year 2024-25 the last year sanctioned amount of ₹ 146.16 lakh from the Ministry of Environment, Forest and Climate Change, Govt. of India was revalidated and State Share of ₹ 97.44 lakh was sanctioned, bringing the total sanctioned amount of ₹ 243.60 lakh for forest fire prevention.

iii. Furthermore, the State Government has sanctioned an additional amount of ₹ 222.06 lakh from the State Plan Head for the Valmiki Tiger Reserve for the year 2024-25. However, this sanctioned amount is inadequate to effectively carry out comprehensive fire prevention and control activities in the State.

iv. The sanctioned amount is allocated to the respective Forest Divisions and disbursed to the bank accounts of the respective Range Officers of Forest (RoF) through the online Public Financial Management System (PFMS) developed by the Government of India, and the Comprehensive Financial Management System (CFMS) of the State Government.

v. Information regarding budget for year 2025-26 has not been provided.

3.4 Delhi:

As per the information provided by the Department of Forest and Wildlife Delhi, vide letter no. F.8(41)/Forest/HQ/Plg./DisasterMgt./2020-21/3969-73, dated 20.06.2025 (copy enclosed at **Annexure - H**):

a. Number of the forest fire: 06 numbers of forest fire incidents occurred in 2024-25 under West Forest Division, DoFW, GNCTD

b. Causes of the forest fire:

Forest fire incidents occurred due to short circuit, open burning and dry biomass accumulation.

c. Measures taken to remedy the damage caused by the forest fires:

Immediate response involved containment measures through coordination with other agencies such as Delhi-Fire Department and Delhi police.

d. Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

i. The regular monitoring /surveillance of the plantation areas are being carried out by the field officials for ensuring protection and watch & ward.

ii. Fire-fighting training is provided time to time.

iii. Application of technology such as Drone and GIS are used for regular monitoring of fire-prone areas.

iv. Water storage points and access points are created to aid in forest fire prevention.

v. Digitization of fire lines and maintenance of existing fire lines is carried out.

vi. Annual removal of fuel loads, including invasive species and dry biomass, is conducted.

e. **Budget allocated for undertaking remedial measures for remedying the damage caused by forest fires:**

As per information provided, no budget has been allocated during year 2024 and 2025.

3.5 Haryana:

As per the information provided by the office of the Principal Chief Conservator of Forests of Haryana, vide letter no. Forestry/NT/219; Dated 17-07-2025 (Copy enclosed at **Annexure - I**):

a. **Number of the forest fire:** 360 forest fire incidents occurred in the year 2024.

b. **Causes of the forest fire:** Forest fires occurred due to hot weather or electric short circuits

c. **Measures taken to remedy the damage caused by the forest fires**:

i. Organising awareness campaign.

ii. Fire lines maintenance.

iii. Establishment of watch tower and deployment of fire watcher.

d. **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:**

i. Clearance of fire lines in block forests and patrolling by fire protection watchers.
ii. Publicity through *Sarpanches* in villages.
iii. Messaging through the Fire Alert System of Forest Research Institute (FRI) Dehradun.
iv. Establishment of control rooms at the Range level.

e. Budget allocated for undertaking remedial measures for remedying the damage caused by forest fires:

i. As informed, in the year 2024, a budget of ₹147.15853 lakh was allocated under the State Scheme, and ₹ 13.93 lakh under the Centrally Sponsored Scheme. However, it has been informed that the allocated budget for 2024 was not adequate.
ii. The budget is utilised through treasury & PFMS.
iii. For the year 2025, a budget of ₹543.6 lakh to be allocated.

3.6 Karnataka:

As per the information provided by the office of the Principal Chief Conservator of Forests of Karnataka, vide letter no. APCCF (FRM)B5/WP/CR-137/2016-17, Dated 28-04-2025 (Copy enclosed at **Annexure-J**):

a. Number of the forest fire: A total of 3721 forest fire incidents occurred in the year- 2024.

b. Causes of the forest fire:

i. Spread of fire from adjacent private land due to wind.
ii. Fire set in forest with the intent to get new sprout of grass required for grazing livestock.

iii. Accidental fire caused due to ignorant disposal of inflammation materials such as bidi cigarette, etc. by travelers/public gathering, etc.

iv. Fires set for wildlife poaching purposes.

v. Kindling of fire after booking forest offense cases with the intent of revenge.

vi. Electrical line tripping and related faults.

c. Measures taken to remedy the damage caused by the forest fires:

Study on pace of recovery after single incident forest fire has been initiated. More measures can be taken up if funds are made available.

d. Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

i. Creation and maintenance of fire lines**.**

ii. Deployment of fire watchers in vulnerable areas.

iii. Awareness campaigns among local communities.

iv. Procurement of firefighting equipment for field use.

e. Budget allocated for undertaking remedial measures for remedying the damage caused by forest fires:

i. For the year 2024, it has been informed that the budget allocated only for preventive and control measures of forest fire management. However, information about budget amount has not been provided.

ii. For 2025, requirement of budget to be allocated for taking remedial measures is ₹2000 lakh. Further it has been informed that the present budget allocated is inadequate and untimely. Therefore, planning and budget requirement

undertaking remedial measures should be taken up after streamlining budget allocation for prevention and control of forest fire management.

iii. The budget is utilised through the field unit of the District/Division.

3.7 Manipur:

As per the information provided by the office of the Principal Chief Conservator of Forests & HoFF Sanjenthong: Imphal vide letter No. 8/3/2025/Forests, dated 02- 05-2025 (Copy enclosed at **Annexure - K**):

a. Number of the forest fire: 5396 forest fire incidents took place in the year 2024.

b. Causes of the forest fire: Jhum, poppy Cultivation, burning of garbage nearby forest area, hunting of wild-animals, collection of honey bees etc. are the main cause of the forest fire.

c. Measures taken to remedy the damage caused by the forest fires: Prompt action for dousing of fire with the help of local volunteers/community and reclamation of the area with plantation.

d. Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

Creation and maintenance of fire lines, awareness campaigns during fire season, conduct of mock drills, strengthening of wireless communication, regular patrolling in reserved and protected forest areas, and supply of firefighting tools and equipment.

e. **Budget allocated for undertaking remedial measures for remedying the damage caused by forest fires:**

i. In the year 2024, ₹102.74445 lakh has been allocated under CSS-FFPMS, it has been utilized for fire line creation, engagement of fire watchers, awareness campaign, construction of infrastructure and short term research work. Information about the adequacy of the budget has not been provided.

ii. In the year 2025-26, ₹578.6 lakh has been proposed under CSS-FFPMS, it shall be utilized for procurement of equipments, fire line creation, construction of infrastructures, procurement of vehicles, engagement of firewatchers, training, awareness campaign, incentivizing large & small villages, short term research etc. However, it has been informed that more fund is required.

3.8 Telangana:

As per the information provided by the office of the Principal Chief Conservator of Forests of Telangana, vide Rc. No. 756356/2024/IT-1, dated 28-06-2025 (Copy enclosed at **Annexure - L**):

a. **Number of the forest fire:** The total number of Forest Fires in Telangana state for the fire season 2024 is 14028 Pixels.

b. **Causes of the forest fire:**

i. Causes of Natural Causes (232 fire incidents):

a. Lightning is a common natural ignition source, especially during dry conditions.

b. Volcanic eruptions, though rare, can ignite surrounding vegetation.

ii. Manmade Causes (10894 fire incidents):

a. Unattended campfires, discarded cigarettes, and sparks from machinery.

b. Deliberate burning for land clearing, often by Beedi leaf collectors.

c. Controlled burns that escaped intended boundaries and became wildfires.

iii. Other Causes (2902 fire incidents)

c. Measures taken to remedy the damage caused by the forest fires:

i. The nature of forest fire in Telangana state is ground fire not causing damage to the standing crop, however it damages the natural regeneration.

ii. It is being rejuvenated by taking up the soil and moisture conservation activities at burnt areas.

iii. It is also being taking up the gap planting and silvicultural operations at burnt areas for improving the forest growth.

d. Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

i. Fire lines: About 21739 km length of fire lines are created and being maintained.

ii. 11000 km of Peripheral trench is dug which also prevents spread of fire, besides harvesting of water.

iii. 73 No's of Watch towers have been constructed at vantage points for better view.

iv. Procured firefighting equipment like blowers, Rakes, spades, Fire beaters etc. Safety clothing, boots and helmets also procured.

v. Deployed (45) No's Quick Response Teams during peak season with vehicle in vulnerable ranges.

vi. Using about 174 (@5 members) Base Camp watchers for prevention and control of the fire.

vii. More than 200 animal trackers are also working on forest fire preventions in wildlife areas.

viii. About 850 fire blowers being used in control of the fire.

ix. Involvement of all the field level staff from Conservator of Forests, Divisional Forest Officer, Forest Range Officer, Deputy Range Officer, Forest Section Officer, and Forest Beat Officer for control of fire round the clock.

x. To enhance forest resilience, Soil and Moisture Conservation (SMC) works have been undertaken, along with weed management and the promotion of fire-resistant species.

xi. Fire risk zonation mapping has been carried out for better planning in highly fire-prone areas, and forest road networks are being developed to improve access to fire locations.

xii. For effective coordination, the Telangana State Forest Department has established a State Fire Monitoring and Control Cell, which operates 24x7.

xiii. Public complaints are received via a toll-free number (1400 425 5364), a helpline (1926), and a WhatsApp number (9803338666) for quick action and response.

e. Budget allocated for undertaking remedial measures for remedying the damage caused by forest fires:

i. During the year 2024, budget amount of ₹ 358.15 lakh has been allocated for undertaking remedial measures for the damage caused by forest fires.

ii. For the financial year 2025-26, the MoEF & CC, Gol, has released (Ad-hoc) ₹ 35.00 lakh in May 2025 to the State government under Forest Fire Prevention

and Management Scheme (FFPMS). However, the Budget Release Order (BRO) is yet to be released.

iii. Information about the adequacy and mode of utilisation has not been provided.

4. Conclusion:

4.1 Information has been received from all the States/UTs.

4.2 Earlier, details from 28 States/UTs-Andhra Pradesh, Andaman & Nicobar, Chandigarh, Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Goa, Gujarat, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Kerala, Ladakh, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal - were compiled. The CPCB submitted the compiled information to the Hon'ble NGT in May 2025, in compliance with the Hon'ble NGT order dated 17.02.2025 in the matter.

4.3 In continuation of that submission, information from the remaining 8 States/UTs have been received. The conclusions presented herein are based on data from all 36 States/UTs.

4.4 All 36 States/UTs have shared the information. No forest fire incidents were reported in 4 States/UTs during 2024 are Chandigarh, Lakshadweep, Nagaland, and Puducherry.

4.5 The remaining 32 States/UTs reported forest fire incidents during 2024. These include: Arunachal Pradesh, Andhra Pradesh, Andaman & Nicobar Islands, Assam, Bihar, Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Ladakh, Madhya Pradesh, Maharashtra, Manipur,

Meghalaya, Mizoram, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal.

4.6 The information received from all 36 States/UTs have been summarised in table given below; (**N - Natural cause, M - Man made cause, O - Other cause)**

S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
1.	Andhra Pradesh	18144 (Cause specific number not mentioned)	Accidental (NTFP collectors, agriculture fires, shepherds, encroachment); Boda grass; Invasive weeds	482.39	1300
2.	Andaman & Nicobar	19 (N-01, M-18, O-0)	Mostly accidental from adjacent habitation	19.36	304
3.	Arunachal Pradesh	2772 (Cause	Man-made (shifting	226.35	Yet to be approved

S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
		specific number not mentioned)	cultivation, burning dry bamboo)		
4.	Assam	2410 (N-0, M-2405, O-5)	Man-made (jhum cultivation, rubber plantation, accidental fires)	Nil	1175
5.	Bihar	527 (N-0, M-527, O-0)	Man-made (Mahua fruit collection, shepherds burning for grass)	465.66 (last year un-utilised 146.16 + 97.44 state share +222.06 from Stat plan).	Not mentioned
6.	Chandigarh	0	-	Not mentioned	Not mentioned
7.	Chhattisgarh	13018 (Cause	Lightning, bamboo	2732.96	Not mentioned

S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
		specific number not mentioned)	friction, tendu/mahua collection		
8.	Daman, Diu & Dadra & Nagar Haveli	17 (N-0, M-17, O- 0)	Rabb burning	No specific budget allocated	Not mentioned
9.	Goa	11 (N-0, M-0, O- 11)	Not exactly known	313.465	Not mentioned
10.	Delhi	6 (N-0, M-0, O- 06)	Short circuit, open burning, dry biomass accumulation	Nil	Nil
11.	Gujarat	969 (N-0, M-969, O-0)	Debris burning, negligence, traditions	1198	1550
12.	Haryana	360 (N-219,	Hot weather, electric short	161.08	543.60

S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
		M-50, O-91)	circuit		
13.	Himachal Pradesh	2464 (N-0, M-2464, O-0)	Accidents, careless visitors, electric sparks, agriculture burning	564.42	1280.21
14.	Jammu & Kashmir	1243 (N-0, M-1243, O-0)	Careless disposal, sparks, stubble fires, fodder production burning	Not mentioned	Not mentioned
15.	Jharkhand	7668 (N-0, M-7668, O-0)	Lightning, bamboo friction, Mahua collection, mining	793.34	793.34
16.	Karnataka	3721 (Cause	Spread of fire due to wind,	Not mentioned	2000

S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
		specific number not mentioned)	grazing, poaching, accidental fires due to ignorance, electrical faults		
17.	Kerala	384 (N-19, M-365, O-0)	Lightning, retaliation fires, cigarette butts, land clearing.	1200	1000
18.	Ladakh	1 (N-0, M-1, O-0)	Ignition of dry grass/biomass burning	47.28	58.6
19.	Lakshadweep	0	-	Nil	Nil
20.	Madhya Pradesh	14789 (N-1600, M- 12689, O-500)	Natural (lightning), Man-made (slash & burn, Mahua),	3254	7000

S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
			negligence		
21.	Maharashtra	22874 (Cause specific number not mentioned)	High temp, lightning, agriculture burning, tendu/mahua collection, campfires	3249.30	15970.26
22.	Manipur	5396 (N-0, M-5396, O-0)	Jhum, poppy cultivation, garbage burning, hunting, honey collection	102.74445	578.60
23.	Meghalaya	721 (N-0, M-721, O-0)	Jhum cultivation, broom cultivation	51.91 (2023-24) No information has been provided for 2024-25	Sanction awaited

S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
24.	Mizoram	3612 (N-0, M-3612, O-0)	Jhum cultivation	88.51 (2023-24) No information has been provided for 2024-25	87.70
25.	Nagaland	0	Slash-and-burn, hunting, natural	109.98	Not mentioned
26.	Odisha	22868 (N-0, M-22868, O-0)	Podu cultivation, stubble burning, MFP collection fires	5248.07	5172.45
27.	Pondicherry	0	-	Nil	151.18
28.	Punjab	366 (Cause specific number not mentioned)	Lightning, burning leaves, stubble burning	17.88	Not mentioned
29.	Rajasthan	5025 (Cause	Ground vegetation	933.24	1000

S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
		specific number not mentioned)	burning		
30.	Sikkim	93 (N-27, M-66, O-0)	Lightning, rolling of boulders (friction), irresponsible Picnics and Campfires.	6.455	Yet to be allocated
31.	Tamil Nadu	1546 (Cause specific number not mentioned)	Tourism, negligence, agriculture, climate change	390.182	Not mentioned
32.	Telangana	14028 (N-232, M-10894, O-2902)	Lightning, campfires, land clearing and climatic factors	358.15	35.00 (Ad-hoc by Central Govt. for year 2025-

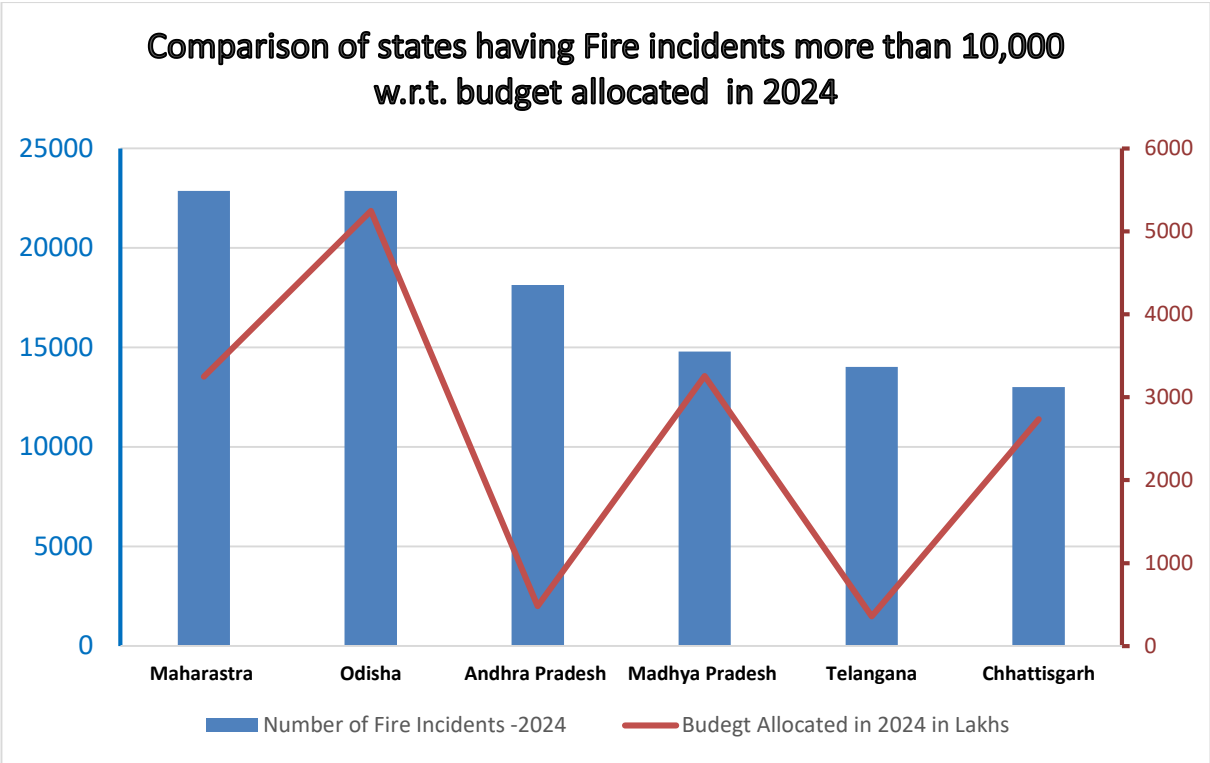
S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
					26), Budget Release Order (BRO) pending)
33.	Tripura	2383 (N-0, M-2383, O-0)	Shifting cultivation	41.71	426.22
34.	Uttar Pradesh	4895 (N-0, M-4895, O-0)	Surface forest fire	63.47	96.69 (33.22 Remainder of 2023-24 +63.47 Unspent of 2024-25
35.	Uttarakhand	1276 (N-0, M-1276, O-0)	Human negligence	3430.44	4700

S. No.	Name of the State/UT	Number of Forest Fire Incidents (2024)	Major Causes for Forest Fires	Budget Allocated for 2024-25 (₹ Lakh)	Budget Proposed for 2025-26 (₹ Lakh)
36.	West Bengal	1260 (N-0, M-1260,O-0)	NTFP/Mahua collection, cattle grazing, poaching	NIL	Under process

4.7 The total cumulative number of reported fire incidents across 32 States/UTs is 154866 during 2024.

4.8 States with forest fire incidents more than 10000 during 2024 include:

a. Maharashtra (22874)
b. Odisha (22868)
c. Andhra Pradesh (18144)
d. Madhya Pradesh (14789)
e. Telangana (14028)
f. Chhattisgarh (13018)



4.9 Out of the 32 States/UTs, 28 States/UTs - Andaman & Nicobar, Assam, Bihar, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Kerala, Ladakh, Lakshadweep, Madhya Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Sikkim, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal have provided data on the causes of forest fires. These causes were grouped as natural, manmade, or other.

From the data received:

a. 2,098 forest fires were caused by natural reasons (like lightning or extreme heat etc.),

b. 81,787 forest fires were caused by human activities,

c. 3,515 forest fires were due to other reasons, and

d. For 67,466 forest fire incidents, the cause was not mentioned.

4.10 Major Causes of the forest fire as per information provided:

a. The majority of forest fires were man-made, caused by activities like Non-timber forest products (NTFP) collection (e.g., tendu, mahua), agricultural stubble burning, shifting cultivation, deliberate burning for grazing or land clearing and negligence (campfires, cigarette disposal etc.)

b. Natural causes like lightning, Strong winds, Volcanic eruption, and high temperatures were also reported but to a lesser extent.

c. Other factors like invasive weeds, encroachment & traditional practices were also reported.

4.11 Remedial Measures taken by most of the states as per information provided:

States/UTs undertook measures such as:

a. Creation and maintenance of fire lines.

b. Controlled burning and fire suppression activities.

c. Afforestation and ecological restoration, especially in affected zones.

d. Awareness campaigns involving communities and schools

e. Deployment of fire watchers and patrolling teams during the fire season.

f. Soil moisture conservation

g. Restoration with native species

h. Infrastructure like watchtowers and control rooms

i. Integration with FSI forest fire alert systems

j. Mobile-based alerts

k. GIS fire mapping, to improve early detection and quick response

l. Use of drones and AI sensors

4.12 Preventive Plans for 2025:

Preventive plan proposed by States/UTs for 2025 are:

a. Early Detection and Monitoring.

b. Use of Forest Fire Alert Systems (FSI), mobile alerts, GIS-based fire mapping, drones, and AI sensors.

c. Establishment of 24/7 fire control rooms, watchtowers, fire surveillance teams, and integration with weather monitoring systems. Enhancing surveillance with drones and GIS monitoring.

d. Physical Fire Prevention Infrastructure.

e. Creation and maintenance of fire lines, controlled burning, construction of water storage structures (check dams, ponds), and soil/moisture conservation works.

f. Installation of fire protection infrastructure such as control roads, watch huts, and fire towers.

g. Manpower and Equipment Deployment.

h. Deployment of fire watchers, Quick Response Teams (QRTs), beat patrols, and community volunteers.

i. Provision of firefighting equipment like blowers, beaters, protective gear, water tankers, etc.

j. Community Involvement and Awareness training campaigns, mock drills with villagers, JFMCs/EDCs, NGOs, schools, and other stakeholders.

k. Incentive schemes and awards to fire-prone villages for fire prevention efforts.

l. Policy, Planning, and Coordination.

m. Promoting the use of fire-resistant species and weed management in fire- prone zones.

n. Preparation of fire risk zonation maps, forest fire management plans, and state/district-level action plans.

o. Coordination with line departments, disaster management authorities, police, and armed forces.

Sharandeep

(Sharandeep Singh)
Scientist 'E'
Central Pollution Control Board
05.08.2025

Annexure - A

Item No.03 Court No. 2

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 425/2023

Deepika Khari Applicant

Versus

State of U.P. & Ors. Respondents

Date of hearing: 17.02.2025

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant:	None for the applicant.
Amicus Curiae:	Mr. Gaurav Kumar Bansal, Advocate.
Respondents:	Ms. Suhasini Sen, Ms. Surbhi Singh and Ms. Masooma Rizvi, Advocates for MoEF & CC. Mr. Deepak Bora and Mr. Yash Agarwal, Advocates for respondents no. 2 to 5.

ORDER

1. Applicant- Deepika Khari had sent letter petition dated 12.03.2023 complaining about burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road at number of places and inaction on the part of the forest and police officials despite complaints made to them.

2. Vide order dated 01.08.2023, this Tribunal directed the Divisional Forest Officer, Dehradun to look into the grievances, verify the factual position, take appropriate action against the violators for past violations,

issue appropriate instructions, take such other remedial measures as may be considered appropriate in accordance with law and submit factual and action taken report.

3. In the course of hearing, reports dated 25.10.2023, 12.01.2024 and 19.07.2024 were filed by DFO, Dehradun. Written submissions dated 06.04.2024 were filed by the applicant.

4. Vide order dated 18.04.2024, this Tribunal appointed Mr. Gaurav Bansal, Advocate as Amicus Curie who submitted report dated 14.10.2024.

5. Vide order dated 21.10.2024, MoEF&CC, State of Uttarakhand, PCCF, HoFF, Chief Wildlife Warden Dehradun, DFO Dehradun and Forest Survey of India Dehradun were impleaded as respondents nos.1 to 6.

6. Response dated 20.11.2024 has been filed by Additional PCCF (Fire and Disaster Management), Dehradun and response affidavit dated 06.01.2025 has been filed by MoEF&CC.

7. The substantial environmental questions which arise in the present case may be noticed as under:-

(i) Whether controlled fire is the only method of preventing/controlling fire in the forest or there is any other alternative method;

(ii) Whether the method of controlled fire adopted for preventing/controlling fire in the forest is supported by any scientific study regarding efficacy of the above said method; and

(iii) Whether the said method has been approved by MoEF&CC as a remedial measure for preventing/controlling forest fires.

8. In view of the nature, magnitude and importance of substantial environmental questions involved in the present case, we consider it

appropriate to widen the scope of the present proceedings so that the substantial environmental questions involved can be looked into by the concerned authorities and appropriate remedial measures can be taken.

9. Appropriate responses with reference to the substantial environmental questions noticed above may be filed by PCCF, Uttarakhand and also by MoEF&CC.

10. Learned Amicus Curiae may also file his response with respect to substantial environmental questions referred to above.

11. In view of the facts and circumstances and substantial environmental questions noticed above, we also consider presence of the CPCB to be essential for just and proper resolution of the substantial environmental questions involved in the present case and accordingly the CPCB is impleaded as respondent no. 7.

12. The Registry is directed to amend memo of parties and issue notice to newly respondent no. 7 requiring it to file its reply/response at least one day before the next date of hearing fixed.

13. The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

(i) State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;

(ii) Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);

(iii) Measures taken to remedy the damage caused by the forest fires;

(iv) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;

(v) Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.

(vi) Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.

14. We direct the Director General of Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India (FSI), Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management (IIFM), Bhopal, Madhya Pradesh and deliberate on the issue of forest fires both controlled and man-made, which results in huge loss of biodiversity and adversely impacts the environment and formulate guidelines for the prevention and control of forest fire incidents. The guidelines may also address the requirement of strengthening of infrastructure, institutional arrangements, budgetary provisions, etc. for tackling the task of forest fires in the concerned States/UTs.

15. Report in this regard may be submitted by the Director General Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India at least one day before the next date of hearing fixed.

16. The applicant may be informed about the next date of hearing fixed and may be provided VC link for joining the proceedings on the next date of hearing fixed.

17. The applicant may also be asked to submit video clips, photographs available with her to this Tribunal at least one week before the next date of hearing fixed.

18. List on 05.05.2025 for further consideration.

19. A copy of this order be sent to Director General of Forest, Ministry of Environment, Forest and Climate Change, Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India, Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management, Bhopal, Madhya Pradesh by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

February 17th, 2025
Original Application No. 425/2023
AB

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 425/2023

IN THE MATTER OF:

Dipika Khari ...Applicant

Versus

State of U.P. & Ors. …Respondent(s)

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Filed by:

(ADV. ANUJ BHANDARI)
On behalf of Central Pollution Control Board
i-34, Jangpura Ext. New Delhi-14
anujbhandari123@gmail.com
9873722187

Place: Delhi
Date: 2.5.2025

Report in compliance to the Hon'ble NGT Order dated 17-02-2025 in Original Application No. 425/2023 titled Deepika Khari Applicant Versus State of UP & Ors.

1.0 Background:

In the matter of OA No. 425/2023, *Deepika Khari v. State of U.P. & Others* wherein the applicant raised the issue of burning dry leaves at multiple locations in the Badkot Forest Range along the Rishikesh-Dehradun Road, and the inaction of forest and police officials despite complaints made to them.

In the said matter, the Hon'ble National Green Tribunal (hereinafter referred to as NGT), vide order dated 17-02-2025, **(Annexure-I)** directed as follows:

Para 13. "The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-
(i) State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;
(ii) Causes for the forest fires specified separately under the categories of natural,
man-made or any other reason (the reason may be specified);
(iii) Measures taken to remedy the damage caused by the forest fires;
(iv) Preventive measures proposed to be taken for preventing forest fires during the
year 2025 and the following years;
(v) Budget amount allocated for undertaking remedial measures for remedying the
damage caused by forest fires during the year 2024 with details regarding adequacy
of the amount and modes of utilization.
(vi) Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.

2. Compliance to the Direction:

2.1 Approach

The Central Pollution Control Board (CPCB) has requested the Principal Chief Conservator of Forests (hereinafter referred to as PCCF) / Chief Conservator of Forests (hereinafter referred to as CCF) of all States/Union Territories (UTs), vide letter dated 10-03-2025 and reminder dated 04-04-2025, to provide the required information in the prescribed format. (Copies of the letters along with the format are enclosed as **Annexure II**).

2.2Status of information received from States/UTs

In response to CPCB's communication, a total of 28 States/UTs have responded. The information received from these 28 States/UTs has been compiled and is presented in the subsequent paragraphs of this report.

3. State-wise information received from PCCF/CCF:

Information has been received from 28 PCCFs/CCFs of the States and UTs regarding the number of forest fires, their causes, measures taken to address the resulting damage, and the budget allocated for remedial actions. The compiled state-wise information is presented in the table below

S. No.	States/UTs	Information received from PCCF/CCF (Yes /No)	Annexed as
1.	Andhra Pradesh	Yes	Annexure-III
2.	Arunachal Pradesh	No	-
3.	Assam	No	-
4.	Andaman & Nicobar	Yes	Annexure-IV
5.	Bihar	No	-
6.	Chandigarh	Yes	Annexure-V
7.	Chhattisgarh	Yes	Annexure-VI
8.	Daman, Diu & Dadra & Nagar Haveli	Yes	Annexure-VII
9.	Delhi	No	-
10.	Goa	Yes	Annexure-VIII
11.	Gujarat	Yes	Annexure-IX
12.	Haryana	No	-
13.	Himachal Pradesh	Yes	Annexure-X
14.	Jammu & Kashmir	Yes	Annexure-XI
15.	Jharkhand	Yes	Annexure-XII
16.	Karnataka	No	-
17.	Kerala	Yes	Annexures-XIII
18.	Ladakh	Yes	Annexures- XIV
19.	Lakshadweep	Yes	Annexures-XV
20.	Madhya Pradesh	Yes	Annexures-XVI
21.	Maharashtra	Yes	Annexures-XVII
22.	Manipur	No	-
23.	Meghalaya	Yes	Annexures-XVIII

24.	Mizoram	Yes	Annexures- XIX
25.	Nagaland	Yes	Annexures-XX
26.	Odisha	Yes	Annexures- XXI
27.	Puducherry	Yes	Annexures-XXII
28.	Punjab	Yes	Annexures-XXIII
29.	Rajasthan	Yes	Annexures-XXIV
30.	Sikkim	Yes	Annexures-XXV
31.	Tamil Nadu	Yes	Annexures-XXVI
32.	Telangana	No	-
33.	Tripura	Yes	Annexures-XXVII
34.	Uttar Pradesh	Yes	Annexures-XXVIII
35.	Uttarakhand	Yes	Annexures-XXIX
36.	West Bengal	Yes	Annexures- XXX

State-wise information has been compiled and is presented below:

3.1 Andhra Pradesh

As per the information provided by the office of the Principal Chief Conservator of Forests of Andhra Pradesh vide Letter No 19034/1/2025/Vig-2(i), dated 23-03-2025 (**Copy enclosed at Annexure - III**):

a) **Number of the forest fire:** 18144 Nos. of forest fire incident took place in the year 2023-24

b) **Causes of the forest fire:**

i. The causes of most of the forest fires in Andhra Pradesh are accidental caused by persons collecting Non-timber forest products (NTFP) including Beedi leaf, fire spreading from burning of biomass in adjacent agriculture land, accidental fire by shepherds & graziers and to some extent with the intention to encroach forest land for cultivation purposes etc.

ii. The Boda Grass is the main cause of forest fires in NSTR and Rayalaseema regions.

iii. Invasive weeds like Parthenium, Lantana also contribute to fire hazard.

c) **Measures taken to remedy the damage caused by the forest fires:**

i. Massive afforestation with public, departmental, and volunteer participation.
ii. Seedlings distributed free to schools and public via nurseries under schemes like MGNREGS, CAMPA.
iii. Plantation drives on roads, coasts, institutions, and in rural areas with awareness campaigns.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

i. Forest Fire Monitoring Cells are set up at PCCF, CCF, DFO, and FRO levels to monitor FSI alerts and ensure quick response.
ii. Fire Risk Zonation Maps are prepared by taking the data of fire incidences of the last five years, duly identifying the risk Zones, and communicated to alert the field staff.
iii. Trainings and workshops are conducted to maintain preparedness.
iv. Watch towers with 24/7 manpower are placed at key locations from January to May for fire vigilance.
v. A dedicated toll-free number (1800-425-5909) is active for real-time fire information.
vi. Fire control measures include fire line creation and maintenance, controlled burning, and use of firefighting equipment.

e) Funds allocated:

- During 2023-24, an amount of ₹ 223.756 Lakh was allocated for undertaking remedial measures for remedying the damage cause by forest fires.

- An amount of ₹ 1300.00 Lakh is proposed to be allocated in 2025-26 for taking up remedial measures to address the damage caused by forest fires during the year 2025.

3.2Andaman & Nicobar

As per the information provided by the office of the Chief Conservator of Forests of Andaman & Nicobar vide Letter F. No

CCF/T/G/4-24/2024/1087 dt.25-03-2025 (Copy enclosed at **Annexure - IV**):

a) **Number of the forest fire:** 19 Nos. of forest fire incident took place in the year 2024 in which 01 is due to natural reason and 18 are due to manmade reasons.

b) **Causes of the forest fire:** Causes of the manmade forest fire is mostly accidental spread in forest area from adjacent habitation.

c) **Measures taken to remedy the damage caused by the forest fires:**

i. Forest fires are extinguished using water and beating by village manpower, Forest Department teams, and fire services.

ii. Affected areas are measured and will be included in the Annual Plan of Operations (APO) for the next financial year under CAMPA and State Plan for restoration.

iii. Restoration is carried out through afforestation using native and endemic species.

d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:**

i. Fire lines are created and maintained in fire-prone areas.

ii. Strict watch and ward are engaged during the fire season.

iii. Awareness activities are conducted for forest fringe villagers, students, youth, and line departments.

iv. Mock drills are organized for frontline staff; local villagers are involved in fire prevention, monitoring, and control.

v. The VAN AGNI Geo-Portal is also being actively monitored to anticipate and mitigate potential fire risks.

e) **Funds allocated:**

- A total amount of ₹ 19.36 Lakh was allocated in the first instalment for undertaking remedial measures to address the damage caused by forest fires during the year 2024 wherein ₹ 18.96 Lakh are the revalidated unutilized amount from the previous allocation, while ₹ 0.39 Lakh are yet to be released by the Ministry.

The allocated amount is transferred to the Division Heads for further utilization of funds.

- No budget amount has been allocated for the year 2025 yet. APO to the tune of ₹ 3.04 Cr has been proposed for the year 2025-26 under the Central Sponsored Scheme (CSS)-Forest Fire Prevention and Management for the UT of A&N Islands.

3.3Chandigarh

As per the information provided by the office department of forest & wildlife Chandigarh Administration vide Letter No. FOR/2025/176, dated 08-04-2025 (Copy enclosed at **Annexure-V**):

a) **Number of the forest fire:** No forest fire incidents have taken place during the year 2024.
b) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:** Measures taken to prevent the forest fires are creation of fire lines and regular patrolling.
c) **Funds allocated:** No information has been provided about fund allocated for undertaking remedial measures for remedying the damage caused by forest fires.

3.4Chhattisgarh

As per the information provided by the office of the Principal Chief Conservator of Forests of Chhattisgarh vide Letter No./Protection/Forest Fire/668, dated 03-04-2025 (Copy enclosed at **Annexure - VI**):

a) **Number of the forest fire:** 13018 Nos. of forest fire incidents took place during the financial year 2024 and 33.72 sq. km. area has been affected in the Chhattisgarh state.
b) **Causes of the forest fire:**
   i. Fires occur due to lightning or bamboo trees colliding with each other.
   ii. Fire set for the purpose of cleaning agriculture land by villagers during the collection of the tendu leaves and mahua.
   iii. Due to strong wind during the burning work of forest fire line cleaning control burning of forest fire line before fire season.

c) Measures taken to remedy the damage caused by the forest fires:

Chhattisgarh Forest fires are mainly surface forest fires in which dried leaves and grasses, etc. are generally burnt and forests wealth is not damaged. However, to retain the forest health following steps are taken up to remedy the damage caused by the forest fire.

i. Fire lines are cleared in forest areas pre-fire season as per the prescription working plan in designated fire lines.
ii. Soil moisture conservation works.
iii. Activities like assisted natural regeneration and rehabilitation of degraded forest land is taken up.
iv. A robust fire alert system has been developed by state of Chhattisgarh in addition to fire alert system of FSI. Through this ESRI's ArcGIS system, automated SMS is sent to the field staff, JFMC's and Panchayat members and front line fire watchers resulting in quick response against fire and dousing of fire in nominal time.
v. As fire is often caused by mahua & tendupatta collectors. Responsibility is set upon the phad munshi & legal action is taken against such law breakers. Same is with any person who sets fire in forest areas.
vi. Regular seminar/workshop, mock drills are organised pre fire season.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Fire watchers are deployed in every beat in forest area during fire season.
ii. Motivating/Training of staffs and members of JFMC/ Panchayats Officials for forest fire control.
iii. Providing forest fire fighting equipment's in field.
iv. Fire alert system has been used to inform location of fire to the front line field staff JFMC members/ Panchayat members on their mobile through SMS for controlling fire on time; feedback is also taken regarding extinguishing of fire within 24 hours.

e) Funds allocated:

- In the financial year 2024, an allocation ₹ 981.30 Lakh from the state budget, ₹ 116.67 Lakh from the central budget and ₹ 1634.99 Lakh from the CAMPA budget has

been made for forest fire protection. (Total allocation is ₹ 2732.96 Lakh).

- Information regarding the funds to be allocated during the year 2025 has not been provided.

3.5Daman, Diu & Dadra & Nagar Haveli

As per the information provided by the office of the Deputy Conservator of Forests of Dadra & Nagar Haveli, Daman vide Letter F. No. 8-1/139/FD/Devp/2024/489 dated 21-03-2025 (Copy enclosed **at Annexure - VII**):

a) **Number of the forest fire:** 17 Nos. of forest fire incident took place in the year 2024.

b) **Causes of the forest fire:** Rabb Burning is the cause of forest Fire.

c) **Measures taken to remedy the damage caused by forest fires:**
   i. Creation of Fire lines.
   ii. Awareness programs among villager.

d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**
   i. Deployment of fire watchers, creation of fire lines.
   ii. Removal of weeds, awareness programs.
   iii. Soil moisture conservation works like check dams and gully plugs to retain and maintain ground moisture.

e) **Funds allocated:**
   No specific budget allotted for forest fire management. Fire prevention and management works are carried out along with annual plantation activities.

3.6Goa

As per the information provided by the office of the Dy. Conservator of Forests, Working Plan Division of Goa, vide Letter No. DCF (WP)/F-Fire/2024-25/Part File/06, dated 01-04-2025 (Copy enclosed at **Annexure- VIII**).

a) **Number of the forest fire:** 11 Nos. of forest fire incident took place in the year 2024.

b) **Causes of the forest fire:** Exact causes of the Forest fire are not known.

c) **Measures taken to remedy the damage caused by forest fires:**
   i. Goa has a State Action Plan for forest fire prevention and control.
   ii. Pre-fire season actions include fire line cutting, controlled burning, fire watcher deployment, and setting up watchtowers and camps.
   iii. Integrated with FSI's real-time Forest Fire Alert System for accurate alerts and quick response.
   iv. A 24x7 Fire Control Room operates during fire season. Toll-free helpline (1926) is available for public reporting and rescue support.

d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**
   i. Automatic Weather Stations installed to monitor fire-prone climatic conditions.
   ii. Mock drills conducted with key departments for fire preparedness.
   iii. SOPs shared in local languages with cashew growers near forests.
   iv. Public awareness campaigns promote fire prevention and management

e) **Funds allocated:**
   - Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 are ₹ 415.35 Lakh.
   - Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2024-25 is ₹ 313.465 Lakh.

3.7 Gujarat

As per the information provided by the office of the Principal Chief Conservator of Forests Gujarat vide Letter No Protection/A/36-7/3-4, dated 15-04-2025 (Copy enclosed at **Annexure-IX**):

a) **Number of the forest fire:** 969 Nos. of forest fire incident took place in the year 2024.

b) **Causes of the forest fire:** Causes of the forest fire are burning debris, Traditional beliefs, Negligence (naked flame/cigarette/electric spark etc.).

c) **Measures taken to remedy the damage caused by forest fires:**
   i. Burnt area assessment.
   ii. Action as per IFA-1927 and Wildlife Protection Act-1972.
   iii. Construction/renovation of water storage.
   iv. Livelihood support.

d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**
   i. Fuel Management.
   ii. Clearing of fire lines/controlled burning.
   iii. Arrangements of adequate man power in fire prone forest.
   iv. Moist & Water Conservation
   v. Local People awareness/signage & posters.
   vi. Identification of fire hotspots.
   vii. Arrangements of adequate man power in fire prone forest.

e) **Funds allocated:**

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 1198 Lakh. Mode of utilization of this fund is engagement of fire watches, Creation/maintenance of fire lines, Training and capacity building, organising awareness camps and incentivization, Creation of infrastructures (watch tower/water storage etc.)
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025 are ₹ 1550 Lakh.

3.8Himachal Pradesh

As per the information provided by the office of the Chief Conservator of Forests of Himachal Pradesh vide letter No. Fts. (BLP)/NGTOA No. 425/2023-370, dated 26-03-2025: **(Copy enclosed at Annexure - X):**

a) **Number of the forest fire:** 2464 Nos. of forest fire incident took place in the year 2024.

b) **Causes of the forest fire:**

i. Accidental forest fires, carelessness of visitors, for want of green grasses, spreading of fires on stubble burning from agriculture fields.
ii. Rubbing of dry bamboos with each other.
iii. Falling of dry pine needles or leaves on electric poles giving out sparks.
iv. Escape of fires to forests from burning of stubble in the fields or homestead or burning of the grasslands adjacent to the forests.
v. Accidental spread of fire in the forest while burning fire lines departmentally.
vi. Making the collection of NTFP easy by burning the undergrowth and dry grass.

c) Measures taken to remedy the damage caused by forest fires:

i. Forest Department has also cleared fire lines of about 1096 Km to prevent the spread of fires in different parts of the state.
ii. All field staff on Fire Alert Messaging System by Forest Survey of India to reduce response time to mitigate Forest fire
iii. Fire vulnerability mapping of beats help us prioritize our time and other resources to mitigate fire.
iv. The State Disaster Control Room Toll Free No. of 1077 at State Level and 1070 at District Level Control Room are operational for reporting of forest fires incidences reported by the local people.
v. Industries that use chir pine needles that make briquettes are being promoted.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. In each Forest Division, a Forest task force at Range level shall be constituted by 1st April, 2025 to prevent and fight the forest fires.
ii. Forest Fire Alert Messaging System (FAMS) be updated quarterly by sending the fresh list of Nodal officer of Forest Fires depicting their name, mobile number and e-mail ids directly to APCCF (GIS) Cell, Mist Chamber, Khalini Shimla and this office.

iii. The DFOs shall get the pamphlets prepared on Forest fires and distribute to people on this Gram Sabha day.

iv. The ROS, BOs and Forest Guards shall hold meeting in all the Joint Forest Management Committees (JFMCs), especially in the Chil zone forest fire prone/ sensitive areas, and set up fire control teams of the local people also.

v. The Forest Fire immediate loss assessment and after-rainy season loss assessment be calculated as per procedure laid down in the Forest Fire Manual, 2018 & inspection reports be uploaded in the Fire Engine of HPFD in the prescribed format circulated by worthy Pr. C.C.F. (HoFF), H.P. Shimla vide his office memo No. FL1-1/2014 (Fire) (P & L) Vol.-IV dated 14-01-2021.

e) Funds allocated:

- The budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 are ₹ 564.42 Lakh.
- The budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, are ₹ 1280.21 Lakh.

3.9Jammu & Kashmir

As per the information provided by the office of the Principal Chief Conservator of Forests & HoFF, Jammu & Kashmir vide Letter No PCCF/Plg/217/5291-93 dated, 19-03-2025 (Copy enclosed at **Annexure- XI**):

a) Number of the forest fire: 1243 Nos. of forest fire incidents took place during the year 2024-25.

b) Causes of the forest fire:

i. Careless disposal of matchsticks, cigarettes, and bidis, cooking fires from temporary shelters.

ii. Sparks from high-tension lines.

iii. Fires spreading from stubble, weed, or bush burning near forests.

iv. Use of fire as an input to fodder production, including new shoots of grass in summer by burning the dry grass.

c) **Measures taken to remedy the damage caused by the forest fires and Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**

All the forest fires reported in J&K are surface fires and have no major adverse impact on the flora that needs active management interventions.

i. Controlled burning and creation of fire lines/fire breaks.
ii. Annual forest fire awareness campaigns and capacity building of staff and communities.
iii. Mock drills for field staff and local residents.
iv. Deployment of fire watchers with proper gear, tools, and equipment.

d) **Funds allocated:** Information regarding the funds allocated during the years 2024 and 2025 has not been provided.

3.10 Jharkhand

As per the information provided by the office of the Principal Chief Conservator of Forests of Jharkhand vide Letter 20(वि.को.)-1-05/2025, dated.17-04-2025 (Copy enclosed at **Annexure-XII);**

a) **Number of the forest fire:** 7668 Nos. of forest fire incident took place in the year 2024

b) **Causes of the forest fire:**

i. Atmospheric electric discharge due to lightning during summer and pre-monsoon thunder storms.
ii. Friction among congested dry bamboo culms of bamboo brakes during the extremely hot season and very rarely natural forest fires also caused by auto-oxidation of exposed coal seams in forest lands bearing coal reserves.
iii. During summer, at the onset of Mahua (Madhuca indica) flowering, locals and villagers burn the leaf litter on the forest floor around Mahua trees.
iv. People use fire as a method to control weeds, which can accidentally cause forest fires.
v. Activities associated with illegal coal mining, including ignition sources, can start forest fires.

vi. The dumping of overburden material from opencast mining can also lead to fire incidents in nearby forest areas.

c) Measures taken to remedy the damage caused by the forest fires:

i. Weed removal.

ii. Soil and moisture conservation measures like Conservation measures like land levelling, field bunding, terracing, Water absorption trenches etc.

iii. Gap-planting like rehabilitation of degraded forests, assisted natural regeneration, planting fire resistant fire hardy indigenous trees etc.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

i. Forest fire management plans will be prepared to respond to forest fire risks and incidences.

ii. Pre-forest fire seasons preparatory activities such as the creation and maintenance of fire lines, removing excess forest floor biomass (weed removal), fire tracing i.e. removing the grasses and weeds around sensitive areas like forest paths and roads, maintenance and procurement of the firefighting equipments, etc. are carried out.

iii. Engagement of forest fire watchers, regular patrolling, deployment of Quick response teams i.e. mobile squad units, construction of watch towers in sensitive areas are carried out to keep a constant vigil.

iv. Capacity building of field staff through training, provisioning firefighting equipment for forest fire prevention and management are also carried out.

v. Community participation though Joint Forest Management Committees (JFMCs) and Eco-Development Committees (EDCs) is promoted in forest fire management and control.

vi. Advanced detection and monitoring technology like the Drones, Artificial Intelligence Cameras or Sensors, etc are being applied in sensitive areas.

e) Funds allocated

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by

forest fires during the year 2024 is ₹ 793.34 lakh. As informed the amount allocated is adequate. Forest fire funds are used for awareness, training, and prevention works like fire lines and trenches. Equipment and vehicles are provided, and quick response teams are formed. JFMC members are hired as fire fighters. Post-fire, damaged areas are assessed and restored through conservation and afforestation with fire-resistant native species.

- The total budgetary allotment for controlling forest fires during 2025 is informed same as 2024.

3.11 Kerala

As per the information provided by the office of the Principal Chief Conservator of Forests of Kerala vide Letter Pro(12)-76/2024, dated 07-04-2025 (Copy enclosed at **Annexure-XIII);**

a) **Number of the forest fire:** 384 Nos. of forest fire incidents took place in the year 2024 out of which 19 incidents are natural and 365 incidents are manmade affecting the total area around 569 Ha.

b) **Causes of the forest fire:**
   i. Atmospheric electric discharge due to lightening.
   ii. Activities associated with retaliation fires, throwing away butts after smoking, undoused campfires, land clearing and careless transit habits.

c) **Measures taken to remedy the damage caused by the forest fires:**
   i. GIS-enabled Fire plan is prepared and implemented every year at all levels.
   ii. Soil Moisture conservation, assisted regeneration, eco restoration & habitat development, afforestation and weed removal,
   iii. Community-led efforts (VSS/EDC) are also made for habitat restoration.

d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:**

i. GIS-based fire planning, risk zonation, and catchment-based management are done annually.
ii. Risk zonation, ecological monitoring and early warning systems are established to assess and respond to risks.
iii. Community training, awareness programs, and watcher deployment ensure ground-level vigilance.
iv. Fire line clearing and early burning are carried out.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 1200 lakh. As informed, the amount allocated is almost adequate. Forest fire funds are used for Creation of fire lines, control burning, VSS/EDC assistance, awareness, equipment procurement, employing local watchers for patrol and immediate response.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26, is ₹ 1000 Lakh. As informed, the amount is almost adequate.

3.12 Ladakh

As per the information provided by the office of Ladakh Pollution Control Committee vide Letter No. LPCC/UTL/2025/702-703 dated 17-03-2025 (Copy enclosed at **Annexure – XIV**):

a) Number of the forest fire: 01 case of forest fire took place in the year 2024.

b) Causes of the forest fire: The exact cause of the fire incident was unknown. As reported the possible cause of fire was ignition of dry grasses resulting from burring of biomass.

c) Measures taken to remedy the damage caused by forest fires:

The area damaged by forest fire is being fenced and plantation and soil moisture conservation works are being undertaken.

d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**
   i. Creation of fire lines in vulnerable areas.
   ii. All range offices have been equipped with latest firefighting equipment. One forest fire control room has been established at Leh H/Q for coordination with all Range H/Qs.

e) **Funds allocated:**
   - Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 47.28 Lakh.
   - Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025 is ₹ 58.6 Lakh (₹ 25.6 Lakh for Leh Division and ₹ 33 Lakh for Kargil Division).

3.13 Lakshadweep

As per the information provided by the office of Lakshadweep Department of Environment & Forest, vide Letter F. No. 72/2/2023-E&F, dated 20-03-2025 (Copy enclosed at **Annexure - XV**):

a) **Number of the forest fire:** No forest fire incidents have taken place during the year 2024.

b) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:** In Lakshadweep forest fire Incidences are negligible However, regular patrolling is conducted to monitor the incidents of fires, awareness generation programs on important days like Environment Day, Wildlife week etc. for communities are conducted to educate the locals to mitigate forest fire.

c) **Funds Allocated:**
Nil in 2024 & 2025

3.14 Madhya Pradesh

As per the information received from the office of the Principal Chief Conservator of Forests of Madhya Pradesh through CPCB Regional Directorate, Bhopal vide email dated 22-04-2025 (Copy enclosed at **Annexure -XVI**):

a) During the year 2024, a total of 14,789 forest fire incidents were reported, of which 1400-1800 were due to natural causes, 12000-13000 were man-made, and around 500 were attributed to other causes.

b) Causes of the forest fire:

i. Lightning and spontaneous combustion are natural causes of forest fires.

ii. Slash-and-burn practices and Mahua flower collection contribute to agricultural and collection-related fires.

iii. Careless burning of forest material, deforestation, unattended campfires, and improper disposal of cigarette butts are common examples of human negligence causing forest fires.

c) Measures taken to remedy the damage caused by the forest fires:

i. The Forest Department introduced the Forest Fire Alert Messaging System (FAMS) to enhance real-time detection and communication of fire incidents, enabling quicker responses to reduce both the average area affected by fires and response time.

ii. Ecological monitoring, fire-resistant landscaping, and soil erosion control prevent further damage.

iii. Community engagement, incentives, and infrastructure aid fire prevention.

iv. Forest restoration efforts made to rehabilitate fire-affected areas.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Improve water bodies, create check dams, and other water sources for fire response.

ii. Engage Joint Forest Management Committees (JFMCs) in forest fire protection through fire surveillance, drones, and local patrolling.

iii. Involve Tribal Councils, Panchayats, JFMCs, EDCS, BMCs in fire prevention, empowerment, and incentivization.

iv. Implement controlled burns and fire-resistant landscaping.

e) Funds allocated:

- In the year 2024, ₹ 32.54 Cr allotted and utilized for fire watchers, fire line maintenance, 2 watch towers, monitoring and reviews, research, drones, and fire fighting equipment (fire beater, brushwood cutter, blower, gum boots, blankets, etc.)

- Budget amount proposed for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26, is ₹ 70.00 Cr.

3.15 Maharashtra

As per the information provided by the office of the Principal Chief Conservator of Forests of Maharashtra vide Letter No. APCCF (Protection)/Desk-18/C.R.No.57/751/24-25 dated 19-03-2025 (Copy enclosed at **Annexure - XVII**) :

a) Number of forest fires: 22874 Nos. of forest fire incidents took place in the year 2024.

b) Causes of the forest fire:

i. High atmospheric temperatures, rubbing of trees/bamboo and lightning.
ii. Tendu/mahua collection
iii. Campfires and cigarettes
iv. Agricultural waste burning near forests

c) Measures taken to remedy the damage caused by forest fires:

i. Habitat management interventions.
ii. State Action Plan implementation.
iii. Fire risk zonation mapping.
iv. Awareness and capacity building of JFM/VEDC.
v. Fire line maintenance.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Forest Fire Control Rooms have been set up at the state level with the Conservator of Forest (Forest Regulation) as Nodal Officer, Circle level, and Divisional level.
ii. All fire cell personnel and field staff registered on the Forest Survey of India (FSI) site for real-time alerts.
iii. Fires are monitored until fully extinguished; burnt areas are assessed using drones and Global Positioning System (GPS).

iv. Fire lines maintenance; controlled burning being conducted regularly.
v. Infrastructure developed: watchtowers, huts, water storage, communication systems, and patrol vehicles.
vi. Firefighting equipment provided: blowers, beaters, rakers, protective gear, and water tankers.
vii. *Angar Mukt Abhiyan* campaign run in fire-prone villages with awards and cash prizes for fire prevention.
viii. Procurement of modern forest fire equipment and technology like forest fire detection systems, fire suppressants gel

e) Funds allocated:

- Budget amount released for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 4387.38 Lakh and ₹ 3249.3 Lakh for year 2024-25.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26, is ₹ 15,970.26 Lakh.

3.16 Meghalaya

As per the information provided by the office of the Principal Chief Conservator of Forests of Meghalaya vide Letter No MFG.79/21/Pt IX (A)/18002 dated, 21-03-2025 **(Copy enclosed at Annexure - XVIII):**

a) Number of the forest fires: 721 Nos. of forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

Forest fire reported in the state of Meghalaya is mainly anthropogenic in nature and most of these fires are ground and surface burning attributed to traditional practice of Jhum Cultivation and broom stick cultivation. However the occurrence of Forest fire during summer season is less due to abundance of rainfall in the state.

c) Measures taken to remedy the damage caused by the forest fires:

i. Meghalaya Forest & Environment Department uses Forest Survey of India (FSI), Dehradun's technology for forest fire alerts and early warning systems.

ii. Mass awareness campaigns launched.
iii. Involves village communities, headmen, and local chiefs to restrict forest fires in their jurisdictions.
iv. Collaboration with District Magistrates, Disaster Management Authorities, and Crisis Management Groups for better response and action.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Creation and maintenance of fire line.
ii. Creation of infrastructure (Watch towers, water storage structures, control rooms, inspection huts etc.)
iii. Training and awareness program for frontline staff for forest fire control.
iv. Incentivizing Villages/communities for protection against forest fires.
v. Providing forest firefighting equipment (Head Lamps, Camping Tents, Portable solar lights) in the field.
vi. Short term survey/ research on forest fire-related issues.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 51.91 lakh.
- Sanction is awaited for budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2024-25.

3.17 Mizoram

As per the information provided by the office of the Principal Chief Conservator of Forests of Mizoram vide e mail dated, 17-04-2025 (Copy enclosed at **Annexure - XIX**):

a) Number of the forest fire: 3612 Nos. of forest fire incidents took place during the year 2024.

b) Causes of the forest fire: Jhum cultivations, Agriculture activities.

c) Measures taken to remedy the damage caused by the forest fires:

Most of the Forest fires are caused due to Jhum Cultivation, there is no requirement of any specific remedial measure to be undertaken since the area is utilized for raising crops, etc.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Organising meetings of the level Sub-Committee on fire prevention to decide various prevention activities.
ii. Engagement of NGOs to carry out evaluation of activities of fire prevention.
iii. Provision of prize for the communities participating in fire prevention activities.
iv. Observing mock drills.
v. Workshops for co-ordination among line Departments and elected bodies of NGOs
vi. Construction of Check Dam Loose Boulder
vii. Engagement of fire watcher for 3 months during the fire season
viii. Maintenance of fire lines
ix. Observation of Fire Prevention Week and awareness campaign through social media, on the detrimental effects of Forest Fire and its preventive measures was carried out.
x. In order to avoid fire incidents and to curtail fire incidence due to Jhum burning, Jhum burning culminated on 15th March, 2025 throughout the State after which no Jhumming is permissible.
xi. A 24X7 fire control room is functioning actively to monitor and disseminate fire alerts promptly.
xii. A 5 year Action Plan i.e Mizoram Forest Fire Management Plan has been formulated and is being utilized to tackle issues relating to Forest Fires including Post Fire Management.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 88.50852 Lakh. The budget utilized for procurement of Tata Yodha, construction of water storage tank, organizing workshops, construction of Check Dam Loose Boulder, engagement of fire watchers, maintenance of fire lines etc.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest

fires during the year 2025, is ₹ 87.70 Lakh. The budget to be utilized for organising awareness campaigns & training programs, construction & maintenance of fire lines, engagement of fire watchers, etc.

3.18 Nagaland

As per the information provided by the office of the Principal Chief Conservator of Forests of Nagaland vide Letter No. FG-3/10/95(Part-IV) 8012, dated 24-03-2025 (Copy enclosed at **Annexure - XX**):

a) **Number of the forest fire:** No forest fire incident took place in the year 2024.

b) **Causes of the forest fire:** Cause of forest fire may be Slash-and-burn agriculture, Hunting or natural cause like lightning, high temperatures and dry weather.

c) **Measures taken to remedy the damage caused by forest fires:**
   i. Creation of fire lines,
   ii. Awareness and training programme to seek Public co-operation and create awareness.

d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:** Ensure regular patrolling in fire prone areas for early warning, activate all JFMC'S and CCA Committees for prompt response to combat forest fires along with village Council, engage with local communities, stakeholders, firefighting agencies to enhance collaboration and coordination.

e) **Funds allocated:**
   - Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 320.41 Lakh.
   - Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2024-25 is ₹ 109.98 Lakh.

3.19 Odisha

As per the information provided by the office of the Principal Chief Conservator of Forests of Odisha vide Letter No 7172 1F(FU&FP) FP-103/2023 dated, 27-03-2025 (Copy enclosed at **Annexure - XXI**):

a) Number of the forest fire: 22868 Nos. of forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

Podu Cultivation, stubble burning, Minor Forest Produce (MFP) Collection by burning forest floor etc.

c) Measures taken to remedy the damage caused by the forest fires:

No specific remedial measure is needed for the fire affected area as the forest fire in Odisha is of ground Fire where the ground flora is brunt and rejuvenates after rainy season.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Creation and maintenance of fire line over 28465 Km.
ii. Training and awareness programme for frontline staff for forest fire control.
iii. Providing forest fire fighting equipment's in field.
iv. Providing incentives to villages.
v. The District Action Plan for 30 districts have been approved.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires in the year 2024, is ₹ 5248.07 Lakh under the budget heads are FCDR (state Plan), CSS-FPM, CAMPA, SRC. As informed, budget amount allocated is adequate.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires in the year 2025, is ₹ 5172.45 Lakh under the budget heads are FCDR (State Plan), CSS-FPM, CAMPA, SRC. As informed, budget amount allocated is adequate.

3.20 Puducherry

As per the information provided by the office of the Chief Conservator of Forests of Puducherry vide e mail, dated 21-03-2025 (Copy enclosed at **Annexure - XXII**):

a) Number of the forest fire: No forest fire incident took place in the year 2024.

b) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**

i. Selection and planting of fire-tolerant tree species.
ii. Micro-watershed-based plantation, creation of fire lines and fire protection roads.
iii. Deployment of fire watchers, establishment of watchtowers, and regular awareness programs.

c) **Funds allocated:**

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 50.40 Lakh.
- ₹ 151.18 Lakh proposed for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26.

3.21 Punjab

As per the information provided by the office of the Principal Chief Conservator of Forests & Wildlife Preservation of Punjab vide Letter No 8/293/25/FW-3/ Meeting/I/ 1075042/2025 dated11-04-2025 (Copy enclosed at **Annexure - XXIII**):

a) **Number of the forest fire:** 366 Nos. of forest fire incident took place in the year 2024

b) **Causes of the forest fire:**

i. Lighting, High temperature- Low humidity.
ii. Burning of leaves along forest area, stubble burning by farmers adjoining forest area.

c) **Measures taken to remedy the damage caused by the forest fires and Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:**

The steps taken by the Government to prevent forest fire and to protect the country's forest and wildlife in the State of Punjab are as under: -

i. State Level Monitoring Committee of Forest Fires for effective Implementation of the National Action Plan on Forest Fire (NAPFF) has been constituted.
ii. Fire Zone Maps have been created to analyse forest fire vulnerability.

iii. The mobile numbers of the officers and field staff have been registered on FSI website. Immediately on the receipt of SMS alerts from FSI Dehradun, action is taken by the concerned field staff on the field.

iv. Forest fire control room have been set up in each Division including Head Office of the department. Toll free Helpline No. 1800-180-2323 (24x7) has been created by the Department.

d) Funds allocated:

- During 2023-24, an amount of ₹ 61.32 Lakh was allocated for undertaking remedial measures for remedying the damage cause by forest fires.
- During 2024-25, an amount of ₹ 17.88 Lakh was allocated for the awareness campaign and Training & capacity building on firefighting methods for Frontline staff, NGOs and village communities.

3.22 Rajasthan

As per the information provided by the office of the Principal Chief Conservator of Forests of Rajasthan vide letter RajKaj Ref No 14547307, received on 11-04-2025 (Copy enclosed at **Annexure - XXIV**):

a) Number of the forest fire: 5025 Nos. of forest fire events have been observed in the year 2024.

b) Causes of the forest fire:

Most of the forest fire in Rajasthan are ground/surface fire in which ground vegetation get burned.

c) Measures taken to remedy the damage caused by the forest fires & Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

i. Creation and maintenance of fire Lines,

ii. Engagement of fire watcher,

iii. Purchase of firefighting equipment, training of staff and local people.

d) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024-25 is ₹ 933.24 Lakh. As informed the budget is adequate.

- It has been informed that ₹ 1000 Lakh may be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26.

3.23 Sikkim

As per the information provided by the office of the Conservator of Forests of Sikkim Forest and Environment Department vide Ref. No /GoS/FED/FTC/105, dated 28-04-2025 (Copy enclosed at **Annexure - XXV**);

a) Number of the forest fire: A total of 93 forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

i. Lightning, rolling of boulders (friction), dry leaf litter, extremely hot dry spell, prolonged dry season etc.
ii. Cigarette butts discarded from moving Vehicles, Slash burning in private holding adjoining to forest areas in one such human activity, irresponsible Picnics and Campfires.

c) Measures taken to remedy the damage caused by the forest fires and preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Implementation of the Forest Fire Alert System (developed by FSI) for early detection and monitoring of forest fires.
ii. Use of controlled burning techniques and deployment of fire watchers with active community participation.
iii. Availability of fire tender vehicles through convergence with agencies like the Police, Army, and ITBP, and formation of trained Quick Response Teams in every district up to the block level.
iv. Conducting awareness campaigns for taxi drivers, tourists, students, Joint Forest Management Committees (JFMCs), Eco-Development Committees (EDCs), and local communities in coordination with SSDMA.
v. Operation of wireless control rooms at district headquarters for 24/7 communication and quick response with frontline staff.

d) Funds allocated:

- Budget amount received for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024-25 is ₹ 6.455 Lakh. As informed by the state that fund provided is not adequate.
- Budget amount yet to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26.

3.24 Tamil Nadu

As per the information provided by the office of the Principal Chief Conservator of Forests of Tamil Nadu Forest Department vide Letter No 669480/2025/TNSFFCC_ HO_ TNFD, dated 11-04-2025 (Copy enclosed at **Annexure - XXVI**);

a) Number of the forest fire: A total of 1546 forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

i. Tourism and recreational activities.
ii. Careless disposal of cigarettes and matchsticks, unplanned agricultural management, MFP collections, fireworks and religious rituals, trespassing, electricity lines, settlements, unattended burning of waste.
iii. Invasive species management and controlled burning.
iv. Climate change, rising temperature, heat wave and prolonged dry spells.

c) Measures taken to remedy the damage caused by the forest fires:

With respect to the state of Tamil Nadu, the majority of forest fires are surface fires, primarily burning grasses. With each rainfall, new shoots emerge naturally; hence, no special remedial measures are taken.

The basic measures undertaken are as follows:

i. Monitoring and assessment.
ii. Restoring damaged power lines.
iii. Construction of check dams and ponds at strategic locations to restore water sources.
iv. Soil conservation.
v. Invasive species management like Lantana camara and wattle.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Creation of fire lines, Controlled burning of dry vegetation to reduce fuel load.
ii. Adequate supply of firefighting equipment, advanced tools, drones, etc.
iii. Community awareness programs.
iv. Stricter regulations and enforcement - implementing laws to prevent illegal burning, deforestation, and careless human activities.
v. Regular inspections and underground cabling in fire-prone areas to prevent electrical sparks.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 390.182 Lakh. The funding provided was adequate to support fire prevention activities and to be utilized for purchase and maintenance of firefighting equipment, controlled burning of fuel load in fire prone region, fire line creation in vulnerable areas, and creation of Infrastructure and soil moisture conservation work in high-risk areas.
- Information regarding the funds allocated during the year 2025 has not been provided.

3.25 Tripura

As per the information provided by the office of the Principal Chief Conservator of Forests of Tripura vide Letter No F.19(4)/Legal/HQ-For-22/Loose/914, dated 19-03-2025 (Copy enclosed at **Annexure - XXVII**);

a) Number of the forest fire: The number of fire alerts received from FSI Portal for Tripura is around 2383 for year 2024 and the number of locations after analyzing in GIS domain found to be 321. All are manmade forest fires.

b) Causes of the forest fire: Shifting cultivation is considered to be the main cause for Forest fire incident.

c) Measures taken to remedy the damage caused by forest fires:

i. Firefighting equipment has been provided in field offices, and officials are registered with FSI's alert system for real-time fire updates.
ii. Fire lines are maintained in fire-prone zones before and during the fire season.

iii. Fire Watchers/Van Mitras are deployed in GPs/VCs for monitoring.

iv. Regular awareness programs are conducted with JFMCs and villagers, and pamphlets on fire safety are distributed.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Emphasis will be given for creating fire lines and maintenance of older fire lines around the vulnerable areas.

ii. No. of registered users in the FSI Portal will be increased.

iii. Disseminating pre-fire alerts on a timely bound manner will be given more importance.

iv. Increasing soil and moisture conservation regime by creating more check dams in the forest areas will be the priority.

v. Control burning to reduce forest floor biomass will be taken up before the onset of fire season.

vi. Integration of FIRM app with FSI Alert System will be made.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024-25 are ₹ 41.71 Lakh. As informed, the amount allocated is not Adequate.
- Budget amount likely to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26 is ₹ 426.22 Lakh.

3.26 Uttar Pradesh

As per the information provided by the office of the Additional Principal Chief Conservator of Forests of Uttar Pradesh vide Letter No. पी-896/36-टी-3, dated 17-04-2025 (Copy enclosed at **Annexure - XXVIII**);

a) Number of the forest fire: A total of 4895 forest fire incidents took place during the year 2023-24

b) **Causes of the forest fire:** In the state of Uttar Pradesh, forest fires are mainly sporadic surface forest fire which is controlled.

c) **Measures taken to remedy the damage caused by forest fires:**

i. Fire lines are created in fire-prone zones
ii. Fire Watchers are deployed.
iii. Water storage tanks are available.

d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:** Information has not been provided.

e) **Funds allocated:**

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 73.36 Lakh.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26 is ₹ 63.47 Lakh.

3.27 Uttarakhand

As per the information provided by the office of the Principal Chief Conservator of Forests of Uttarakhand vide Letter No 828/29-3 Dehradun, dated 17-04-2025 (Copy enclosed at **Annexure-XXIX**);

a) Number of the forest fire: A total of 1276 forest fire incidents took place during the year 2023-24.

b) Causes of the forest fire: Human negligence is the main cause.

c) Measure taken to remedy the damage caused by forest fires:

Action was taken by filing H2 cases against the persons responsible for the forest fire

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years: Information has not been provided.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 are ₹ 3430.44 Lakh.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26 are ₹ 4700 Lakh.

3.28 West Bengal

As per the information provided by the office of the Principal Chief Conservator of Forests of West Bengal vide Letter No 613/CS/LAW/7R-2(851)/2025, dated 28-04-2025 (Copy enclosed at **Annexure - XXX**);

a) Number of the forest fire: A total of 1260 forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

i. Clearing of forest floor for NTFP collection specially Mahua flower collection.

ii. Cattle Grazers lit fire to promote grass Growth for grazing.

iii. It is made by illegal poachers and hunters to drive the animals.

c) Measures taken to remedy the damage caused by the forest fires:

i. Awareness generation programme among fringe population.
ii. Satellite based information system and GIS Lab coordination and monitoring on daily basis.
iii. Rotational Burning/controlled burning of forest floor litter as per the field conditions.
iv. Cleaning of Fire-lines in the forests and plantations as a part of regular maintenance activity before fire season.
v. Establishment of Watch Towers at strategic locations.
vi. Wireless communication network/Mobile group communication exists.
vii. Provision of efficient fire-fighting tools in the Divisions and at local levels in Ranges and Beats.

viii. Hiring of vehicles for movement of forest fire fighting teams
ix. Field visits of officers for ground truthing of the damage in the field due to the forest fires and interpretation and analysis.
x. Engagement of seasonal fire watchers in the Divisions, as and where required.
xi. Establishing coordination with other Departments viz. Fire Services. Police, District Administration. Health and Local Bodies.
xii. Leaf litter is collected by JFMCs to reduce forest fuel load.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

i. Weekly awareness meetings are conducted with JFMC members, supported by miking, posters, and information campaigns discouraging fire-setting in forest areas.
ii. Regular coordination meetings are held at the block level with civic authorities and stakeholders, involving the Disaster Management Unit and fire brigade for fire control and mock drills.
iii. Fire-watchers are deployed to monitor and report fire incidents in forest areas.
iv. Fire alerts are received from the Forest Survey of India (FSI) through headquarters for timely response.
v. Procurement of fire blowers and other fire-fighting equipment is planned, subject to availability of funds.

e) Funds allocated:

- As informed, no budget amount was allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025 is under process.

4. Conclusion:

4.1 Information was received from 28 States/UTs and out of which 24 States/UTs reported forest fire incidents during the year

2024. These include; Andhra Pradesh, Andaman & Nicobar, Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Goa, Gujarat, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Kerala, Ladakh, Madhya Pradesh, Maharashtra, Meghalaya, Mizoram, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal .

4.2 The total cumulative number of reported incidents across these 24 States/UTs is 125646 during 2024.

4.3 States with the highest number of forest fire incidents during 2024 include:

a) Maharashtra (22874)
b) Odisha (22868)
c) Andhra Pradesh (18144)
d) Madhya Pradesh (14789)
e) Chhattisgarh (13018)

4.4 No forest fire incidents were reported in the following States/UTs during 2024: Chandigarh, Lakshadweep, Nagaland, and Puducherry.

4.5 Causes of the forest fire as per information provided:

- The majority of forest fires were man-made, caused by activities like Non-timber forest products (NTFP) collection (e.g., tendu, mahua), agricultural stubble burning, shifting cultivation, and negligence (campfires, cigarette disposal etc.).
- Natural causes like lightning & high temperatures were also reported but to a lesser extent.
- Other factors like invasive weeds, encroachment & traditional practices were also reported.

4.6 Remedial Measures taken by most of the states as per information provided:

States/UTs undertook measures such as:

i. Creation and maintenance of fire lines.
ii. Controlled burning and fire suppression activities.
iii. Afforestation and ecological restoration, especially in affected zones.
iv. Awareness campaigns involving communities and schools
v. Deployment of fire watchers and patrolling teams during the fire season.

vi. Soil moisture conservation
vii. Restoration with native species
viii. Infrastructure like watchtowers and control rooms
ix. Integration with FSI forest fire alert systems
x. Mobile-based alerts
xi. GIS fire mapping, to improve early detection and quick response
xii. Use of drones and AI sensors

4.7Preventive Plans for 2025:

States/UTs proposed preventive plan for 2025 are:

i. Early Detection and Monitoring.
ii. Use of Forest Fire Alert Systems (FSI), mobile alerts, GIS-based fire mapping, drones, and AI sensors.
iii. Establishment of 24/7 fire control rooms, watchtowers, fire surveillance teams, and integration with weather monitoring systems.
iv. Physical Fire Prevention Infrastructure.
v. Creation and maintenance of fire lines, controlled burning, construction of water storage structures (check dams, ponds), and soil/moisture conservation works.
vi. Installation of fire protection infrastructure such as control roads, watch huts, and fire towers.
vii. Manpower and Equipment Deployment.
viii. Deployment of fire watchers, Quick Response Teams (QRTs), beat patrols, and community volunteers.
ix. Provision of firefighting equipment like blowers, beaters, protective gear, water tankers, etc.
x. Community Involvement and Awareness training campaigns, mock drills with villagers, JFMCs/EDCs, NGOs, schools, and other stakeholders.
xi. Incentive schemes and awards to fire-prone villages for fire prevention efforts.
xii. Policy, Planning, and Coordination.
xiii. Preparation of fire risk zonation maps, forest fire management plans, and state/district-level action plans.
xiv. Coordination with line departments, disaster management authorities, police, and armed forces.

The information received from 28 States/UTs has been summarised in table given below;

#	Name of the State/UT	Number of Forest Fire Incidents (2024)	Causes for Forest Fires	Budget Allocated for 2024 (₹ Lakh)	Budget Proposed for 2025 (₹ Lakh)
1.	Andhra Pradesh	18144	Accidental (NTFP collectors, agriculture fires, shepherds, encroachment); Boda grass; Invasive weeds	223.756	1300
2.	Andaman & Nicobar	19	Mostly accidental from adjacent habitation	19.36	304 (proposed for 2025-26)
3.	Chandigarh	0	-	Not mentioned	Not mentioned
4.	Chhattisgarh	13018	Lightning, bamboo friction, tendu/mahua collection	2732.96	Not mentioned
5.	Daman, Diu & Dadra & Nagar Haveli	17	Rabb burning	Not specified	Not specified
6.	Goa	11	Not exactly known	415.35	313.465
7.	Gujarat	969	Debris burning, negligence, traditions	1198	1550
8.	Himachal Pradesh	2464	Accidents, careless visitors, electric sparks, agriculture burning	564.42	1280.21
9.	Jammu &	1243	Careless disposal, sparks, stubble	Not	Not

	Kashmir		fires, fodder production burning	mentioned	mentioned
10	Jharkhand	7668	Lightning, bamboo friction, Mahua collection, mining	793.34	793.34
11	Kerla	384	Lightning, retaliation fires, cigarette butts, land clearing.	1200	1000
12	Ladakh	1	Ignition of dry grass/biomass burning	47.28	58.6
13	Lakshadweep	0	-	Nil	Nil
14	Madhya Pradesh	14789	Natural (lightning), Man-made (slash & burn, Mahua), negligence	3254	7000
15	Maharashtra	22874	High temp, lightning, agriculture burning, tendu/mahua collection, campfires	4387.38 (2023-24) 3249.30 (2024-25)	15970.26
16	Meghalaya	721	Jhum cultivation, broom cultivation	51.91	Awaited
17	Mizoram	3612	Jhum cultivation	88.51	87.70
18	Nagaland	0	Slash-and-burn, hunting, natural	320.41	109.98
19	Odisha	22868	Podu cultivation, stubble burning, MFP collection fires	5248.07	5172.45
20	Puducherry	0	-	50.40	151.18

21	Punjab	366	Lightning, burning leaves, stubble burning	61.32	17.88
22	Rajasthan	5025	Ground vegetation burning	933.24	1000 proposed to be allocated
23	Sikkim	93	Lightning, rolling of boulders (friction), irresponsible Picnics and Campfires.	6.455	Yet to be allocated
24	Tamil Nadu	1546	Tourism, negligence, agriculture, climate change	390.182	Not mentioned
25	Tripura	2383	Shifting cultivation	41.71	426.22
26	Uttar Pradesh	4895	Surface forest fire	73.36	63.47
27	Uttarakhand	1276	Human negligence	3430.44	4700
28	West Bengal	1260	NTFP/Mahua collection, cattle grazing, poaching	NIL	Under process

Sharandeep
02/05/2025
Sharandeep Singh
Scientist 'E'
Central Polluton Control Board

Annexure-I

Item No.03 Court No. 2

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 425/2023

Deepika Khari Applicant

Versus

State of U.P. & Ors. Respondents

Date of hearing: 17.02.2025

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant:	None for the applicant.
Amicus Curiae:	Mr. Gaurav Kumar Bansal, Advocate.
Respondents:	Ms. Suhasini Sen, Ms. Surbhi Singh and Ms. Masooma Rizvi, Advocates for MoEF & CC. Mr. Deepak Bora and Mr. Yash Agarwal, Advocates for respondents no. 2 to 5.

ORDER

1. Applicant- Deepika Khari had sent letter petition dated 12.03.2023 complaining about burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road at number of places and inaction on the part of the forest and police officials despite complaints made to them.

2. Vide order dated 01.08.2023, this Tribunal directed the Divisional Forest Officer, Dehradun to look into the grievances, verify the factual position, take appropriate action against the violators for past violations,

issue appropriate instructions, take such other remedial measures as may be considered appropriate in accordance with law and submit factual and action taken report.

3. In the course of hearing, reports dated 25.10.2023, 12.01.2024 and 19.07.2024 were filed by DFO, Dehradun. Written submissions dated 06.04.2024 were filed by the applicant.

4. Vide order dated 18.04.2024, this Tribunal appointed Mr. Gaurav Bansal, Advocate as Amicus Curie who submitted report dated 14.10.2024.

5. Vide order dated 21.10.2024, MoEF&CC, State of Uttarakhand, PCCF, HoFF, Chief Wildlife Warden Dehradun, DFO Dehradun and Forest Survey of India Dehradun were impleaded as respondents nos.1 to 6.

6. Response dated 20.11.2024 has been filed by Additional PCCF (Fire and Disaster Management), Dehradun and response affidavit dated 06.01.2025 has been filed by MoEF&CC.

7. The substantial environmental questions which arise in the present case may be noticed as under:-

(i) Whether controlled fire is the only method of preventing/controlling fire in the forest or there is any other alternative method;

(ii) Whether the method of controlled fire adopted for preventing/controlling fire in the forest is supported by any scientific study regarding efficacy of the above said method; and

(iii) Whether the said method has been approved by MoEF&CC as a remedial measure for preventing/controlling forest fires.

8. In view of the nature, magnitude and importance of substantial environmental questions involved in the present case, we consider it

appropriate to widen the scope of the present proceedings so that the substantial environmental questions involved can be looked into by the concerned authorities and appropriate remedial measures can be taken.

9. Appropriate responses with reference to the substantial environmental questions noticed above may be filed by PCCF, Uttarakhand and also by MoEF&CC.

10. Learned Amicus Curiae may also file his response with respect to substantial environmental questions referred to above.

11. In view of the facts and circumstances and substantial environmental questions noticed above, we also consider presence of the CPCB to be essential for just and proper resolution of the substantial environmental questions involved in the present case and accordingly the CPCB is impleaded as respondent no. 7.

12. The Registry is directed to amend memo of parties and issue notice to newly respondent no. 7 requiring it to file its reply/response at least one day before the next date of hearing fixed.

13. The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

(i) State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;

(ii) Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);

(iii) Measures taken to remedy the damage caused by the forest fires;

(iv) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;

(v) Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.

(vi) Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.

14. We direct the Director General of Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India (FSI), Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management (IIFM), Bhopal, Madhya Pradesh and deliberate on the issue of forest fires both controlled and man-made, which results in huge loss of biodiversity and adversely impacts the environment and formulate guidelines for the prevention and control of forest fire incidents. The guidelines may also address the requirement of strengthening of infrastructure, institutional arrangements, budgetary provisions, etc. for tackling the task of forest fires in the concerned States/UTs.

15. Report in this regard may be submitted by the Director General Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India at least one day before the next date of hearing fixed.

16. The applicant may be informed about the next date of hearing fixed and may be provided VC link for joining the proceedings on the next date of hearing fixed.

17. The applicant may also be asked to submit video clips, photographs available with her to this Tribunal at least one week before the next date of hearing fixed.

18. List on 05.05.2025 for further consideration.

19. A copy of this order be sent to Director General of Forest, Ministry of Environment, Forest and Climate Change, Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India, Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management, Bhopal, Madhya Pradesh by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

February 17th, 2025
Original Application No. 425/2023
AB

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

No-CM-13011/38/2025-LAW-HO-CPCB-HO March 10, 2025

To,

The Principal Chief Conservator of Forests / Chief Conservator of Forests,
All States/UTs (As per list-1)

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.*

Reference: Hon'ble NGT Order dated 17-02-2025

Madam/Sir,

This is in reference to the Hon'ble National Green Tribunal (NGT) order dated 17-02-2025 in Original Application No. 425/2023, titled *Deepika Khari versus State of U.P. & Ors.*, wherein the Hon'ble NGT passed the following direction:

Para 13: *"The CPCB is directed to obtain, compile, and include in its reply/response the information with respect to the following aspects:*

i. *State/UT-wise number of forest fire incidents that took place in the year 2024 in entire India;*
ii. *Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified);*
iii. *Measures taken to remedy the damage caused by the forest fires;*
iv. *Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;*
v. *Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization;*
vi. *Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilization."*

In view of the above, it is requested that the above information in the format (format enclosed) may please be provided by March 21, 2025, to facilitate timely compilation and submission to the Hon'ble NGT within the stipulated timeframe. A soft copy of the same in MS word format may also be communicated to the following email IDs: **ckdixit.cpcb@nic.in** and **upc1.cpcb@gov.in**.

This issues with approval of the Competent Authority.

Encls.: as above

Yours faithfully,

Sharandeep 10.03.2025

(Sharandeep Singh)
Additional director & Head (UPC-I)

374/UPC-I/25
11/3/2025

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

Copy to:

The Member Secretary, State Pollution Control Board/Pollution Control Committee (As per list-2)	: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.
The Regional Director Central Pollution Control Board (As per list-3)	: For kind information and following up with the concerned agency, as above, in their jurisdiction, please

Sharandeep 10.03.2025

(Sharandeep Singh)

374/upcl/25
11/3/2025

o/c

List of PCCF (List-1)

S.No.	State/UT	Office Address
1.	ANDHRA PRADESH	Principal Chief Conservator of Forests (HoFF), Aranya Bhavan, P.V.S. Land Mark, Near APIIC Towers, Mangalagiri, Guntur District-522503, Andhra Pradesh.
2.	ARUNACHAL PRADESH	Principal Chief Conservator of Forests and Principal Secretary(E&F), Government of Arunachal Pradesh, ITANAGAR - 791 111.
3.	ASSAM	Principal Chief Conservator of Forests, Head of Forest Force, Aranya Bhawan, Panjabari, Guwahati, 781037, Assam
4.	BIHAR	Principal Chief Conservator of Forests Bihar forest department, Vishweshwariah complex, Chowthi Manzil, Technology Bhavan, Beli road, Patna, (Bihar) - 800 015
5.	CHHATTISGARH	Principal Chief Conservator of Forests (HoFF), Chhattisgarh Forest Department, Jai Raod, Aranya Bhawan Raipur (C.G.)- 492 007
6.	GOA	Principal Chief Conservator of Forests, Gomantak Maratha Samaj, Dayanand Smriti Building, Panaji-403001 Goa
7.	GUJARAT	Principal Chief Conservator of Forests, Government of Gujarat, Department of Forests, Aranya Bhavan, Block No. A/3, Near 'Ch' Circle, Opp. ST. Xaviers High School, Sector-10/A, Gandhi Nagar, Gujarat-382010
8.	HARYANA	Principal Chief Conservator of Forests (HoFF) Department of E&F, Govt. of Haryana, Van Bhawan, Sector-6, Plot no. C-18, Panchkula – 134109 (Haryana)

9.	HIMACHAL PRADESH	Principal Chief Conservator of Forests, HoFF, Himachal Pradesh Forest Department, Government of Himachal Pradesh, , Talland, Shimla-171001, (Himachal Pradesh)
10.	JHARKHAND	Principal Chief Conservator of Forest & Head of the Forest Force (HoFF) Forests,Environment and Climate Change Department, Van Bhawan, Doranda,Ranchi, Jharkhand-834002
11.	KARNATAKA	Principal Chief Conservator of Forests (HoFF), Government of Karnataka Department of Forest, Aranya Bhawan, 4th Floor, 18th Cross, Malleshwaram, Bengaluru – 560003
12.	KERALA	Principal Chief Conservator of Forests, Kerala Forest Department, Forests Headquarters, Vazuthacaud, Thiruvananthpuram, (Kerala) - 695 014
13.	MADHYA PRADESH	Principal Chief Conservator of Forests, Head of Forest Force, Madhya Pradesh Forest Department, Satpuda Bhawan,1st Floor, Bhopal-462006
14.	MAHARASHTRA	Principal Chief Conservator of Forests (HoFF) M. S. Nagpur, Maharashtra Forest Department, Government of Maharashtra, Van Bhawan, Ramgiri Road, Civil Lines, Nagpur –440 001,
15.	MANIPUR	Principal Chief Conservator of forests, Forest Head Office, Sanjenthong, Government of Manipur Imphal, (Manipur) – 795001
16.	MEGHALAYA	Principal Chief Conservator of Forests, Government of Meghalaya, Department of Forests, Sylvan House, Lower Laichumiere, Risa Colony, SHILLONG - 793 001.
17.	MIZORAM	Principal Chief Conservator of Forests, Govt. of Mizoram, Tuikhuatlang, Aizwal, Mizoram-796001.

18.	NAGALAND	Principal Chief Conservator of forests, HoFF, Department of Forest, Ecology, Environment and Wildlife, Government of Nagaland, Kohima, (Nagaland) - 797001
19.	ODISHA	Principal Chief Conservator of Forests, Government of Odisha, Department of Forests, Plot No. GD-2/12, Aranya Bhawan, Chandrashekharpur, Bhubaneshwar – 751 023
20.	PUNJAB	Principal Chief Conservator of Forests (HoFF), Department Of Forests & Wildlife Preservation, Forest Complex, Sector - 68, Mohali-160062 Punjab
21.	RAJASTHAN	Principal Chief Conservator of Forests, HoFF, Rajasthan Forest Department, Government of Rajasthan, Van Bhawan, Vaniki Path, Jaipur, (Rajasthan) – 302 005
22.	SIKKIM	Principal Chief Conservator of Forests-cum Secretary, Government of Sikkim, Department of Forest, Environment and Wildlife Management, Government of Sikkim, Forest Secretariat Deorali - 737102 Gangtok, East Sikkim
23.	TAMIL NADU	Principal Chief Conservator of Forests &HoFF, Department of Forests, Government of Tamil Nadu , No. 1, Jeenis Road, Panagal Maligai Building, Saidapet, Chennai – 600015
24.	TELENGANA	Principal Chief Conservator of Forests & Hoff, Telangana Forest Department, Government of Telangana, Aranya Bhawan, Saifabad, Hyderabad – 500 001
25.	TRIPURA	Principal Chief Conservator of Forests, Tripura, Aranya Bhawan, Pandit Nehru Complex, PO-Kunjaban, Agartala-799006
26.	UTTARAKHAND	Principal Chief Conservator of Forests, Department of Environment Forests, Government of Uttarakhand, 87, Rajpur Road, Dehradun-248001, Uttarakhand

27.	UTTAR PRADESH	Principal Chief Conservator of Forests, Govt. of Uttar Pradesh, 17, Rana Pratap Marg, Lucknow, (Uttar Pradesh) – 226 001
28.	WEST BENGAL	Principal Chief Conservator of forests (HoFF), Department of Forests, Government of West Bengal, Aranya Bhawan, Block No. LA-10A, Sector III, Salt lake City, Kolkata– 700098
29.	ANDAMAN AND NICOBAR ISLANDS	Principal Chief Conservator of Forests, Andaman & Nicobar Islands, Van Sadan, Haddo, P.O., Port Blair - 744102
30.	CHANDIGARH	Chief Conservator of Forests, Chandigarh Administration, Sector-9, Chandigarh- 160 001
31.	DAMAN, DIU AND DADAR, NAGAR HAVELI	CCF, U.T. of Daman & Diu and Dadra & Nagar Haveli, Fort Area Secretariat, Silvasa- 396 230
32.	DELHI	Add. Principal Chief Conservator of Forests, Department of Forest and Wildlife, 2nd Floor, A-Block, Vikas Bhawan, I.P. Estate, New Delhi-110002
33.	JAMMU & KASHMIR	Principal Chief Conservator of Forests, Government of Jammu & Kashmir, Van Bhawan, Below Gumat, Jammu Tavi, Jammu-180001 J&K
34.	LADAKH	The Chief Conservator of Forests, 5H2G+FPQ, Leh, Ladakh-194101
35.	LAKSHDWEEP	Deputy Conservator of Forests, Lakshadweep Administration, Department of Environment and Forest, Kavaratti Island- 682555
36.	PUDUCHERRY	Directorate of Forest and Wildlife, Mullaiagam Forest Campus, Cuddalore Main Road, Puducherry - 605 001.

List of all the State Pollution Control Boards (SPCBs) & Pollution Control Committees (PCCs) (List - 2)

1.	The Member Secretary Andhra Pradesh Pollution Control Board, D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada – 520 010, Andhra Pradesh	2.	The Member Secretary Arunachal Pradesh Pollution Control Board, Department of Environment & Forests, Paryavaran Bhawan, Yupia Road,Papu Nalah, Naharlagun-791110, Arunachal Pradesh
3.	The Member Secretary Assam Pollution Control Board Bamunimaiden, Guwahati – 781021 Assam	4.	The Member Secretary Andaman & Nicobar Pollution Control Committee, Dept. of Sc. and Technology Dollygunj Van Sadan, Haddo P.O., Port Blair–744 102, Andaman & Nicobar
5.	The Member Secretary Bihar Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Patliputra Industrial Area, Patliputra, Patna-800023, Bihar	6.	The Member Secretary Chandigarh Pollution Control Committee, Paryavaran Bhawan, Ground Floor Madhya Marg, Sector C19-B, Pin: 160 019, Chandigarh
7.	The Member Secretary Chhattisgarh Environment Conservation Board, Paryavas Bhawan, North Block Sector-19, Naya Raipur-490099, Chhattisgarh	8.	The Member Secretary Daman, Diu & Dadra & Nagar Haveli Pollution Control Committee, Fort Area, Court Compound, Moti Daman-396220,Daman
9.	The Member Secretary Delhi Pollution Control Committee, 4th Floor, ISBT Building, Kashmiri Gate, Pin: 110006, Delhi	10.	The Member Secretary Gujarat Pollution Control Board, Paryavaran Bhawan, Sector 10-A, Gandhi Nagar– 382010, Gujarat
11.	The Member Secretary Goa Pollution Control Board, Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez-403511, Goa	12.	The Member Secretary Haryana Pollution Control Board, C-11, Sector-6 Panchkula Haryana-134 109, Chandigarh
13.	The Member Secretary Himachal Pradesh Pollution Control Board, Paryavaran Bhawan, Phase-III, Below BCS, New Shimla – 171 009, Himachal Pradesh	14.	The Member Secretary Jharkhand State Pollution Control Board, T.A. Building, HEC, P.O. Dhurwa, Ranchi-834 004, Jharkhand
15.	The Member Secretary J&K Pollution Control Committee, Parivesh Bhawan, Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar (J&K) and Parivesh Bhawan, Gladni Forest Complex Transport Nagar, Jammu, 180006	16.	The Member Secretary Karnataka State Pollution Control Board, Parisara Bhavana,1st to 5thFloor, 49, Church Street, Bengaluru – 560 001, Karnataka

17.	The Member Secretary Kerala Pollution Control Board, Pattom Palace, P.O. Thiruvanathapuram– 695 004, Kerala	18.	The Member Secretary Lakshadweep Pollution Control Committee, Lakshadweep Administration, Dept. Of Sc. and Technology & Environment, Kavaratti Island-682 555, Lakshadweep
19.	The Member Secretary Maharashtra Pollution Control Board, Kalptaru Point, 2nd - 4th Floor, Opp. Cine Planet, Sion Circle, Sion (E), Mumba – 400 022, Maharashtra	20.	The Member Secretary Madhya Pradesh Pollution Control Board, Paryavaran Parisar, Sector E-5, Arera Colony, Bhopal – 462 016, Madhya Pradesh
21.	The Member Secretary Manipur Pollution Control Board, Near Imphal West D.C. Office Complex, Lamphelpat, Imphal– 795 004, Manipur	22.	The Member Secretary Meghalaya Pollution Control Board Arden, Lumpyngngad, Shillong– 793 014, Meghalaya
23.	The Member Secretary Mizoram Pollution Control Board, New Secretariat Complex, Khatla, Thlanmual Peng, Aizawl– 796001, Mizoram	24.	The Member Secretary Nagaland Pollution Control Board Signal Point, Dimapur- 797112, Nagaland
25.	The Member Secretary State Pollution Control Board, Odisha Paribesh Bhawan, A-118, Nilakantha Nagar, Unit-VIII, Bhubaneswar– 751 012, Odisha	26.	The Member Secretary Puducherry Pollution Control Committee Department of Science, Technology and Environment IIIrd Floor, PHB Building, 5, Anna Nagar– 605005,Puducherry
27.	The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala– 147 001, Punjab	28.	The Member Secretary Rajasthan Pollution Control Board, 4, Institutional Area, Jhalana Doongri Jaipur – 302 004, Rajasthan
29.	The Member Secretary Sikkim Pollution Control Board, Forest, Environment Wildlife Management Department, Government of Sikkim, Forest Secretariat, Ground Floor, Deorali, Gangtok -737102, East Sikkim	30.	The Member Secretary Tamil Nadu Pollution Control Board No. 76, Mount Salai Guindy, Chennai – 600 032, Tamilnadu
31.	The Member Secretary Telangana Pollution Control Board Paryavaran Bhawan, A-III Institutional Estate, Sanathnagar Hyderabad – 500018, Telangana	32.	The Member Secretary Tripura Pollution Control Board, Parivesh Bhawan, Pandit Nehru Complex, Gorkhabasti P.O. Kunjaban, Agartala– 799 006, Tripura

33.	The Member Secretary Uttar Pradesh Pollution Control Board Building No TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow – 226 010, Uttar Pradesh	34.	The Member Secretary Uttarakhand Environment Protection & Pollution Control Board 46B, IT Park, Sahastradhara Road, Dehradun– 248001, Uttarakhand
35.	The Member Secretary West Bengal Pollution Control Board Paribesh Bhawan, 10A, Block- LA, Sector III, Salt Lake City,Calcutta- 700106, West Bengal	36.	The Member Secretary Ladakh Pollution Control Committee, Skara yokma, near KBR Airport, UT of Ladakh

List of all Regional Directors with address. (List-3)

S.No.	RDs Name	Address
1.	Regional Directorate - Bengaluru	A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru-560079,
2.	Regional Directorate – Bhopal	Parivesh Bhawan, Paryavaran Parisar E-5, Arera Colony, Bhopal-462016
3.	Regional Directorate - Chandigarh	BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh – 160047
4.	Regional Directorate – Chennai	No. 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy Chennai, Tamil Nadu - 600032
5.	Regional Directorate – Kolkata	'South end Conclave' Block-502, 5th & 6th Floor, 1582, Razidanga, Main Road, Kolkata- 700107
6.	Regional Directorate - Lucknow	PICUP Bhawan, Vibhuti Khand, Gomti Nagar,Lucknow - 226010
7.	Regional Directorate – Pune	Survey No. 110, Dhankude Multi-Purpose Hall, Baner Road, Baner, Pune - 411045
8.	Regional Directorate – Shillong	Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001
9.	Regional Directorate - Vadodara	Parivesh Bhawan, Opp. Ward No. 10 VMC Office Subhanpura, Vadodara – 390 023

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
1.	**Name of the State/UT**		
2.	**Number of forest fire incidents in 2024 in the State/UT**		
3.	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**		
	Natural Forest Fire	**Number of Forest fire Incidents**	
		Cause	
	Manmade Forest Fire	**Number of Forest fire Incidents**	
		Cause	
	Others Forest Fire	**Number of Forest fire Incidents**	
		Cause	
4.	**Measures taken to remedy the damage caused by forest fires**		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5.	**Preventive measures proposed for 2025 and subsequent years**		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

Prescribed Format for Information			
S.No.	Aspect		Details
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

Prescribed Format for Information			
S.No.	Aspect		Details
	Others Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 425/2023

Deepika Khari — Applicant

Versus

State of U.P. & Ors. — Respondents

Date of hearing: 17.02.2025

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: None for the applicant.

Amicus Curiae: Mr. Gaurav Kumar Bansal, Advocate.

Respondents: Ms. Suhasini Sen, Ms. Surbhi Singh and Ms. Masooma Rizvi, Advocates for MoEF & CC.
Mr. Deepak Bora and Mr. Yash Agarwal, Advocates for respondents no. 2 to 5.

ORDER

1. Applicant- Deepika Khari had sent letter petition dated 12.03.2023 complaining about burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road at number of places and inaction on the part of the forest and police officials despite complaints made to them.

2. Vide order dated 01.08.2023, this Tribunal directed the Divisional Forest Officer, Dehradun to look into the grievances, verify the factual position, take appropriate action against the violators for past violations,

issue appropriate instructions, take such other remedial measures as may be considered appropriate in accordance with law and submit factual and action taken report.

3. In the course of hearing, reports dated 25.10.2023, 12.01.2024 and 19.07.2024 were filed by DFO, Dehradun. Written submissions dated 06.04.2024 were filed by the applicant.

4. Vide order dated 18.04.2024, this Tribunal appointed Mr. Gaurav Bansal, Advocate as Amicus Curie who submitted report dated 14.10.2024.

5. Vide order dated 21.10.2024, MoEF&CC, State of Uttarakhand, PCCF, HoFF, Chief Wildlife Warden Dehradun, DFO Dehradun and Forest Survey of India Dehradun were impleaded as respondents nos.1 to 6.

6. Response dated 20.11.2024 has been filed by Additional PCCF (Fire and Disaster Management), Dehradun and response affidavit dated 06.01.2025 has been filed by MoEF&CC.

7. The substantial environmental questions which arise in the present case may be noticed as under:-

(i) Whether controlled fire is the only method of preventing/controlling fire in the forest or there is any other alternative method;

(ii) Whether the method of controlled fire adopted for preventing/controlling fire in the forest is supported by any scientific study regarding efficacy of the above said method; and

(iii) Whether the said method has been approved by MoEF&CC as a remedial measure for preventing/controlling forest fires.

8. In view of the nature, magnitude and importance of substantial environmental questions involved in the present case, we consider it

appropriate to widen the scope of the present proceedings so that the substantial environmental questions involved can be looked into by the concerned authorities and appropriate remedial measures can be taken.

9. Appropriate responses with reference to the substantial environmental questions noticed above may be filed by PCCF, Uttarakhand and also by MoEF&CC.

10. Learned Amicus Curiae may also file his response with respect to substantial environmental questions referred to above.

11. In view of the facts and circumstances and substantial environmental questions noticed above, we also consider presence of the CPCB to be essential for just and proper resolution of the substantial environmental questions involved in the present case and accordingly the CPCB is impleaded as respondent no. 7.

12. The Registry is directed to amend memo of parties and issue notice to newly respondent no. 7 requiring it to file its reply/response at least one day before the next date of hearing fixed.

13. The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

(i) State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;

(ii) Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);

(iii) Measures taken to remedy the damage caused by the forest fires;

(iv) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;

(v) Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.

(vi) Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.

14. We direct the Director General of Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India (FSI), Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management (IIFM), Bhopal, Madhya Pradesh and deliberate on the issue of forest fires both controlled and man-made, which results in huge loss of biodiversity and adversely impacts the environment and formulate guidelines for the prevention and control of forest fire incidents. The guidelines may also address the requirement of strengthening of infrastructure, institutional arrangements, budgetary provisions, etc. for tackling the task of forest fires in the concerned States/UTs.

15. Report in this regard may be submitted by the Director General Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India at least one-day before the next date of hearing fixed.

16. The applicant may be informed about the next date of hearing fixed and may be provided VC link for joining the proceedings on the next date of hearing fixed.

17. The applicant may also be asked to submit video clips, photographs available with her to this Tribunal at least one week before the next date of hearing fixed.

18. List on 05.05.2025 for further consideration.

19. A copy of this order be sent to Director General of Forest, Ministry of Environment, Forest and Climate Change, Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India, Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management, Bhopal, Madhya Pradesh by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

February 17th, 2025
Original Application No. 425/2023
AB

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

No-CM-13011/38/2025-LAW-HO-CPCB-HO 202-221

Remainder-I
April 01, 2025

To,
State PCCF (As per list- I)

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.
Reference: 1. Hon'ble NGT Order dated 17-02-2025
2. CPCB Letter of even no. dated 10-03-2025

Madam/Sir,

This has reference to this office letter of even no. dated 10-03-2025 (Copy enclosed) wherein information related to forest fire was requested by 21.03.2025 in the prescribed format (as enclosed) to comply the Hon'ble NGT order dated 17-02-2025 in Original Application No. 425/2023, in the matter of Deepika Khari versus State of U.P. & Ors.

It is informed that said information is not received till date. In order to ensure the timely submission to comply with the Hon'ble NGT's order, it is again requested that the required information be provided by **9-04-2025**. A soft copy of the same in MS word format may also be communicated to the following email IDs: **ckdixit.cpcb@nic.in** and **upc1.cpcb@gov.in**.

Encl.: As above

Yours faithfully,

Sharandeep

(Sharandeep Singh)
Additional Director & Head (UPC-I)

Copy to

1.The Member Secretary,
SPCBs/PCCs (As per list-2)
: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.

2.The Regional Directorate – Kolkata
RDs (As per list-3)
: For kind information and following up with the concerned agency, as above, in your jurisdiction, please

482/UPC1/25
07/04/2025

Sharandeep

(Sharandeep Singh)

d/c

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्मल
दिनांक 8/4/25

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

S.No.	State/UT	Office Address
1.	ARUNACHAL PRADESH	Principal Chief Conservator of Forests and Principal Secretary(E&F), Government of Arunachal Pradesh, ITANAGAR - 791 111.
2.	ASSAM	Principal Chief Conservator of Forests, Head of Forest Force, Aranya Bhawan, Panjabari, Guwahati, 781037, Assam
3.	BIHAR	Principal Chief Conservator of Forests Bihar forest department, Vishweshwariah complex, Chowthi Manzil, Technology Bhavan, Beli road, Patna, (Bihar) - 800 015
4.	GUJARAT	Principal Chief Conservator of Forests, Government of Gujarat, Department of Forests, Aranya Bhavan, Block No. A/3, Near 'Ch' Circle, Opp. ST. Xaviers High School, Sector-10/A, Gandhi Nagar, Gujarat-382010
5.	HARYANA	Principal Chief Conservator of Forests (HoFF) Department of E&F, Govt. of Haryana, Van Bhawan, Sector-6, Plot no. C-18,Panchkula – 134109 (Haryana)
6.	JHARKHAND	Principal Chief Conservator of Forest & Head of the Forest Force (HoFF) Forests,Environment and Climate Change Department, Van Bhawan, Doranda,Ranchi, Jharkhand-834002
7.	KARNATAKA	Principal Chief Conservator of Forests (HoFF), Government of Karnataka Department of Forest, Aranya Bhawan, 4th Floor, 18th Cross, Malleshwaram, Bengaluru – 560003
8.	KERALA	Principal Chief Conservator of Forests, Kerala Forest Department, Forests Headquarters, Vazuthacaud, Thiruvananthpuram, (Kerala) - 695 014

List -1

9.	MADHYA PRADESH	Principal Chief Conservator of Forests, Head of Forest Force, Madhya Pradesh Forest Department, Satpuda Bhawan,1st Floor, Bhopal-462006
10.	MANIPUR	Principal Chief Conservator of forests, Forest Head Office, Sanjenthong, Government of Manipur Imphal, (Manipur) – 795001
11.	MIZORAM	Principal Chief Conservator of Forests, Govt. of Mizoram, Tuikhuatlamg, Aizwal, Mizoram-796001.
12.	PUNJAB	Principal Chief Conservator of Forests (HoFF), Department Of Forests & Wildlife Preservation, Forest Complex, Sector - 68, Mohali-160062 Punjab
13.	RAJASTHAN	Principal Chief Conservator of Forests, HoFF, Rajasthan Forest Department, Government of Rajasthan, Van Bhawan, Vaniki Path, Jaipur, (Rajasthan) – 302 005
14.	SIKKIM	Principal Chief Conservator of Forests-cum Secretary, Government of Sikkim, Department of Forest, Environment and Wildlife Management, Government of Sikkim, Forest Secretariat Deorali - 737102 Gangtok, East Sikkim
15.	TAMIL NADU	Principal Chief Conservator of Forests &HoFF, Department of Forests, Government of Tamil Nadu , No. 1, Jeenis Road, Panagal Maligai Building, Saidapet, Chennai – 600015
16.	TELENGANA	Principal Chief Conservator of Forests & Hoff, Telangana Forest Department, Government of Telangana, Aranya Bhawan, Saifabad, Hyderabad – 500 001
17.	UTTARAKHAND	Principal Chief Conservator of Forests, Department of Environment Forests, Government of Uttarakhand, 87, Rajpur Road, Dehradun-248001, Uttarakhand
18.	UTTAR PRADESH	Principal Chief Conservator of Forests, Govt. of Uttar Pradesh, 17, Rana Pratap Marg, Lucknow, (Uttar Pradesh) – 226 001

19.	WEST BENGAL	Principal Chief Conservator of forests (HoFF), Department of Forests, Government of West Bengal, Aranya Bhawan, Block No. LA-10A, Sector III, Salt lake City, Kolkata– 700098
20.	CHANDIGARH	Chief Conservator of Forests, Chandigarh Administration, Sector-9, Chandigarh- 160 001
21.	DELHI	Add. Principal Chief Conservator of Forests, Department of Forest and Wildlife, 2nd Floor, A-Block, Vikas Bhawan, I.P. Estate, New Delhi-110002

List of all the State Pollution Control Boards (SPCBs) & Pollution Control Committees (PCCs) (List - 2)

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3.	The Member Secretary Bihar Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Patliputra Industrial Area, Patliputra, Patna-800023, Bihar	4.	The Member Secretary Chandigarh Pollution Control Committee, Paryavaran Bhawan, Ground Floor Madhya Marg, Sector C19-B, Pin: 160 019, Chandigarh
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9.	The Member Secretary Karnataka State Pollution Control Board, Parisara Bhavana,1st to 5thFloor, 49, Church Street, Bengaluru – 560 001, Karnataka	10.	The Member Secretary Kerala Pollution Control Board, Pattom Palace, P.O. Thiruvanathapuram– 695 004, Kerala
11.	The Member Secretary Madhya Pradesh Pollution Control Board, ParyavaranParisar, Sector E-5, Arera Colony, Bhopal – 462 016,Madhya Pradesh	12.	The Member Secretary Manipur Pollution Control Board, Near Imphal West D.C. Office Complex, Lamphelpat, Imphal–795004, Manipur
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21.	The Member Secretary Uttarakhand Environment Protection & Pollution Control Board 46B, IT Park, Sahastradhara Road, Dehradun–248001, Uttarakhand		

List of all Regional Directors with address. (List- 3)

S.No.	RDs Name	Address
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2.	Regional Directorate – Bhopal	Parivesh Bhawan, Paryavaran Parisar E-5, Arera Colony, Bhopal-462016
3.	Regional Directorate - Chandigarh	BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh – 160047
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5.	Regional Directorate – Kolkata	'South end Conclave' Block-502, 5th & 6th Floor, 1582, Razidanga, Main Road, Kolkata- 700107
6.	Regional Directorate - Lucknow	PICUP Bhawan, Vibhuti Khand, Gomti Nagar,Lucknow - 226010
7.	Regional Directorate – Shillong	Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001
8.	Regional Directorate - Vadodara	Parivesh Bhawan, Opp. Ward No. 10 VMC Office Subhanpura, Vadodara – 390 023

Item No.03 Court No. 2

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 425/2023

Deepika Khari Applicant

Versus

State of U.P. & Ors. Respondents

Date of hearing: 17.02.2025

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant:	None for the applicant.
Amicus Curiae:	Mr. Gaurav Kumar Bansal, Advocate.
Respondents:	Ms. Suhasini Sen, Ms. Surbhi Singh and Ms. Masooma Rizvi, Advocates for MoEF & CC. Mr. Deepak Bora and Mr. Yash Agarwal, Advocates for respondents no. 2 to 5.

ORDER

1. Applicant- Deepika Khari had sent letter petition dated 12.03.2023 complaining about burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road at number of places and inaction on the part of the forest and police officials despite complaints made to them.

2. Vide order dated 01.08.2023, this Tribunal directed the Divisional Forest Officer, Dehradun to look into the grievances, verify the factual position, take appropriate action against the violators for past violations,

issue appropriate instructions, take such other remedial measures as may be considered appropriate in accordance with law and submit factual and action taken report.

3. In the course of hearing, reports dated 25.10.2023, 12.01.2024 and 19.07.2024 were filed by DFO, Dehradun. Written submissions dated 06.04.2024 were filed by the applicant.

4. Vide order dated 18.04.2024, this Tribunal appointed Mr. Gaurav Bansal, Advocate as Amicus Curie who submitted report dated 14.10.2024.

5. Vide order dated 21.10.2024, MoEF&CC, State of Uttarakhand, PCCF, HoFF, Chief Wildlife Warden Dehradun, DFO Dehradun and Forest Survey of India Dehradun were impleaded as respondents nos.1 to 6.

6. Response dated 20.11.2024 has been filed by Additional PCCF (Fire and Disaster Management), Dehradun and response affidavit dated 06.01.2025 has been filed by MoEF&CC.

7. The substantial environmental questions which arise in the present case may be noticed as under:-

(i) Whether controlled fire is the only method of preventing/controlling fire in the forest or there is any other alternative method;

(ii) Whether the method of controlled fire adopted for preventing/controlling fire in the forest is supported by any scientific study regarding efficacy of the above said method; and

(iii) Whether the said method has been approved by MoEF&CC as a remedial measure for preventing/controlling forest fires.

8. In view of the nature, magnitude and importance of substantial environmental questions involved in the present case, we consider it

appropriate to widen the scope of the present proceedings so that the substantial environmental questions involved can be looked into by the concerned authorities and appropriate remedial measures can be taken.

9. Appropriate responses with reference to the substantial environmental questions noticed above may be filed by PCCF, Uttarakhand and also by MoEF&CC.

10. Learned Amicus Curiae may also file his response with respect to substantial environmental questions referred to above.

11. In view of the facts and circumstances and substantial environmental questions noticed above, we also consider presence of the CPCB to be essential for just and proper resolution of the substantial environmental questions involved in the present case and accordingly the CPCB is impleaded as respondent no. 7.

12. The Registry is directed to amend memo of parties and issue notice to newly respondent no. 7 requiring it to file its reply/response at least one day before the next date of hearing fixed.

13. The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

(i) State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;

(ii) Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);

(iii) Measures taken to remedy the damage caused by the forest fires;

(iv) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;

(v) Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.

(vi) Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.

14. We direct the Director General of Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India (FSI), Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management (IIFM), Bhopal, Madhya Pradesh and deliberate on the issue of forest fires both controlled and man-made, which results in huge loss of biodiversity and adversely impacts the environment and formulate guidelines for the prevention and control of forest fire incidents. The guidelines may also address the requirement of strengthening of infrastructure, institutional arrangements, budgetary provisions, etc. for tackling the task of forest fires in the concerned States/UTs.

15. Report in this regard may be submitted by the Director General Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India at least one day before the next date of hearing fixed.

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
1.	**Name of the State/UT**		
2.	**Number of forest fire incidents in 2024 in the State/UT**		
3.	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**		
	Natural Forest Fire	**Number of Forest fire Incidents**	
		Cause	
	Manmade Forest Fire	**Number of Forest fire Incidents**	
		Cause	
	Others Forest Fire	**Number of Forest fire Incidents**	
		Cause	
4.	**Measures taken to remedy the damage caused by forest fires**		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5.	**Preventive measures proposed for 2025 and subsequent years**		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
6.	**Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;**		
	Natural Forest Fire	**Total Budget Allocated**	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	**Total Budget Allocated**	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	**Total Budget Allocated**	
		Adequacy of the amount	
		Mode of Utilization	
7.	**Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."**		
	Natural Forest Fire	**Total Budget to be Allocated**	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	**Total Budget to be Allocated**	
		Adequacy of the amount	
		Mode of Utilization	

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
	Others Forest Fire	**Total Budget to be Allocated**	
		Adequacy of the amount	
		Mode of Utilization	

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

No-CM-13011/38/2025-LAW-HO-CPCB-HO 10000-10036 March 10, 2025

To,

The Principal Chief Conservator of Forests / Chief Conservator of Forests,
All States/UTs (As per list-1)

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.*

Reference: Hon'ble NGT Order dated 17-02-2025

Madam/Sir,

This is in reference to the Hon'ble National Green Tribunal (NGT) order dated 17-02-2025 in Original Application No. 425/2023, titled *Deepika Khari versus State of U.P. & Ors.*, wherein the Hon'ble NGT passed the following direction:

Para 13: *"The CPCB is directed to obtain, compile, and include in its reply/response the information with respect to the following aspects:*

i. *State/UT-wise number of forest fire incidents that took place in the year 2024 in entire India;*
ii. *Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified);*
iii. *Measures taken to remedy the damage caused by the forest fires;*
iv. *Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;*
v. *Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization;*
vi. *Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilization."*

In view of the above, it is requested that the above information in the format (format enclosed) may please be provided by March 21, 2025, to facilitate timely compilation and submission to the Hon'ble NGT within the stipulated timeframe. A soft copy of the same in MS word format may also be communicated to the following email IDs: **ckdixit.cpcb@nic.in** and **upc1.cpcb@gov.in**.

This issues with approval of the Competent Authority.

Encls.: as above

Yours faithfully,

Sharandeep 10.03.2025
(Sharandeep Singh)
Additional director & Head (UPC-I)

374/UPC-I/25 11/3/2025

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत .....
दिनांक 12/3/25

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

Copy to:

The Member Secretary, State Pollution Control Board/Pollution Control Committee (As per list-2)	: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.
The Regional Director Central Pollution Control Board (As per list-3)	: For kind information and following up with the concerned agency, as above, in their jurisdiction, please

Sharandeep 10.03.2025

(Sharandeep Singh)

374/UPCI/25
11/3/2025

O/C

Annexure-III

GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT

From
Sri Ajaya Kumar Naik, IFS.,
Prl. Chief Conservator of Forests &
Head of Forest Force,
Aranya Bhavan, A.P,
Mangalagiri.

To
The Addl. Director & Head (UPC-I),
Central Pollution Control Board,
MoEF&CC, GoI,
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110 032.

Rc.No19034/1/2025/Vig-2(i), dt.23-03-2025

Sir,

Sub:- APFD – Hon'ble NGT Original Application No.425/2023 in the matter of Deepika Khari Vs. State of Uttakhand & Ors. – information submission – Regarding.

Ref:- Addl. Director & Head (UPC-I), CPCB, MoEF&CC, F.no.CM-13011/38/2025-LAW-HO-CPCB-HO, dt:10.03.2025.

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In pursuance to the reference cited, the information requested is as follows.

		Reply
i.	State / UT-wise number of forest fire incidents that took place in the year 2024 in entire India	The number of forest fire incidents that took place in the year 2023-24 (2024) are 18144 nos.
ii.	Causes for the forest fires, specified separately under the categories of natural, Man-made, or any other reason (the reason may be specified);	The following details are mentioned in ISFR, 2023, Dry winters and delayed monsoons, minimal precipitation, strong winds, low humidity, and increased temperatures lead to heightened fire events causing extensive damage. Additionally, human negligence frequently leads to forest fires. The anthropogenic activities play a major role in forest fire incidences in the country. During global COVID-19 pandemic, due to reduced human movement in and around the forest areas, the fire detection using SNPP-VIIRS sensor across the country reduced significantly from 2,10,286 in fire season 2018-19 to 1,24,473 in the fire season 2019- 20. Further, Andhra Pradesh has mostly dry deciduous forests and leaf fall starts from January on-wards. Further, the leaf litter and grass all along the roads passing through the forests contributes in spreading the forest fire. The causes of most of the forest fires in Andhra Pradesh are accidental caused by persons collecting NTFP including Beedi leaf, fire spreading from burning of biomass

		in adjacent agriculture land, accidental fire by shepherds & graziers and to some extent with the intention to encroach forest land for cultivation purposes etc. The Boda Grass is the main cause of forest fires in NSTR and Rayalaseema regions. Invasive weeds like Parthenium, Lantana also contribute to fire hazard.
iii.	Measures taken to remedy the damage caused by the forest fires;	AP Forest Department is taking up the following key activities. • Involving all line departments, public and people of all works of life in Massive afforestation programmes. • Involving Gram Panchayat Secretaries and Volunteers in planting and distribution of seedlings. • Distribution of seedlings to school children, free of cost, to encourage planting. • Creating awareness among public through publicity. • Afforestation programs are taken up under various Central and State Schemes. • Raising nurseries for planting and distribution to the public under MGNREGS, CAMPA etc. • Taking up Mangrove and Shelter belt plantations in the coastal districts. • Taking up Avenue plantations along the National Highways, State Highways, Panchayat Roads, Canal Banks etc., • Taking up plantations in Institutions like schools, colleges, office premises etc., by involving all line departments and other stakeholders including public.
iv.	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;	The following measures/steps have been taken by the Andhra Pradesh State Government under various schemes like CAMPA, FFPM etc., to study and mitigate forest fires: • Forest Fire Monitoring Cells have been established at Prl.CCF/CCF/DFO/FRO level to monitor the fire alerts received from the FSI and to alert the staff to reach fire spots immediately for taking measures to put off the fires. • Fire Risk Zonation Maps have been prepared by taking the data of fire incidences of the last five years, duly identifying the risk Zones, and communicated to alert the field staff. To be in preparedness, trainings and workshops have been conducted. • Each of the administrative units in Forest Department has one Forest Fire Prevention Plan, Fire Management & Regulation Plan & Post Fire Development Plan. • Watch Towers have been constructed at strategic locations which are provided with the man power to keep 24 hours vigil on the occurrence of forest fires in surrounding areas during the months from January to May. • Dedicated Toll Free number 1800-425-5909 is established in the Head Office to receive the information

		about the forest fires on real time. • Base Camp Protection Watchers, Strike Forces & field staff detect the fires in their respective jurisdictions & douse them. • Fire control measures like fire line creation, fire line maintenance, use of firefighting equipment, controlled burning, etc., have been taken up. • Awareness camps are being conducted in fringe villages and also being created through local Cable TV.
v.	Budget amount allocated for undertaking remedial measures for remedying the damage cause by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization	During 2023-24, an amount of Rs.223.756 lakh was released. The Progress Report furnished to the GoI is enclosed as Annexure-I.
vi.	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilisation	During 2024-25 The GoAP has issued Budget Release Orders in G.O.Rt.No.49 & 50, EFS&T (SEC.II) Dept, dt:23.03.2024 and Rs.142.28 lakh was credited into SNA account on 29.04.2024 (belongs to 2023-24). Accordingly, the expenditure was incurred. The UCs to that extent were furnished to the GoI vide PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:22.08.2025 (Annexure-II). Further, the Annual Plan of Operations for the F.Y 2024-25 has been submitted to the GoI with an outlay of Rs.1650.00 lakh (i.e., Central Share : Rs.990.00 lakh + State Share : Rs.660.00 lakh). In Sanction Order No.18/2024-25/FPD, dt.10.09.2024, GoI has accorded administrative approval of the APO for the F.Y 2024-25 for an amount of Rs.482.39 lakh on 60% : 40% (i.e., Central Share Rs.289.43 lakh + State Share Rs.192.96 lakh) sharing basis as Central and State shares respectively. Out of Rs.482.39 lakh, as 1st installment, an amount of Rs.98.88 lakh (Central Share Rs.59.33 lakh + State share Rs.39.55 lakh) has been credited in to SNA accounts on 20.11.2024 and the expenditure was incurred. The Utilization certificates and Progress reports to that extent were furnished to

		GoI vide PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:04.02.2025. (Annexure-III). The APO 2025-26 is proposed for an amount of Rs.1300.00 lakh. The APO proposal is enclosed herewith (Annexure-IV).

Encls: As above.

Yours faithfully,
AJAYA KUMAR NAIK
Prl. Chief Conservator of Forests &
Head of Forest Force

Digitally signed by
AJAYA KUMAR NAIK
Date: 23-03-2025
13:50:15

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PROGRESS REPORT - FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2021-22 (Central Share) (Revalidation amount)

ANDHRA PRADESH STATE (CENTRAL SHARE)

S.no.	Items	Annual Target (CS)		Anantapur Circle				Tirupati					
				Anantapur		Total		Annamayya		Tirupati		Total	
		Phy	Fin	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount
1	Creation of forest line (1 Km length 10 Mt width)	170	35.61	5.2	1.01	5.2	1.01	40	8.04	4.22	0.68	**44.22**	**8.72**
2	Maintenance of exisiting firelines (Km)	105	13.92	7	0.61	7	0.61	12	1.44	4.65	0.46	**16.65**	**1.90**
3	Controlled burning	LS	0.00	0	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.00**
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)	LS	0.14	LS	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.00**
5	Procurement of fire-fighting equipments	LS	1.45	LS	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.00**
6	Soil & Moisture Conservvation (SMC) work in High risks areas	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.00**
7	Engagement of fire watchers (per person for 5 months)	29	12.31	0	0.00	0	0.00	1	1.63	1	1.34	**2**	**2.97**
8	Awareness compaign	LS	0.26	LS	0.00	LS	0.00	LS	0.20	LS	0.00	**LS**	**0.20**
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	1.20	LS	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.00**
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	1.20	LS	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.00**
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	0.75	LS	0.10	LS	0.10	LS	0.00	LS	0.00	**LS**	**0.00**
	Sub total:		**66.84**		**1.71**		**1.71**		**11.31**		**2.48**		**13.79**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.	LS	10.12	LS	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.00**
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	1.95	LS	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.00**
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	5.28	LS	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.00**
			17.35		**0.00**		0.00		**0.00**		**0.00**		**0.00**
			84.19		**1.71**		**1.71**		**11.31**		**2.48**		**13.79**

PROGRESS REPORT - FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2021-22 (Central Share) (Revalidation amount)

ANDHRA PRADESH STATE (CENTRAL SHARE)

S.no.	Items	Annual Target (CS)		Guntur Circle												Kurnool Circle					
				Guntur		Palnadu		Bapatla		Prakasam		Nellore		Total		Kurnool		Kadapa		Total	
		Phy	Fin	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount
1	Creation of forest line (1 Km length 10 Mt width)	170	35.61	0	2.25	0	0.00	0	0.00	0	0.00	0	0.00	0	**2.25**	0	0.00	0	0.00	**0**	**0.00**
2	Maintenance of exisiting firelines (Km)	105	13.92	0	0.54	0	0.00	0	0.00	0	0.00	12	1.78	12	**2.32**	0	0.00	0	0.00	**0**	**0.00**
3	Controlled burning	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**0.00**	LS	0.00	LS	0.00	**LS**	**0.00**
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)	LS	0.14	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.04	LS	**0.04**	LS	0.00	LS	0.00	**LS**	**0.00**
5	Procurement of fire-fighting equipments	LS	1.45	LS	0.40	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**0.40**	LS	0.00	LS	0.00	**LS**	**0.00**
6	Soil & Moisture Conservvation (SMC) work in High risks areas	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**0.00**	LS	0.00	LS	0.00	**LS**	**0.00**
7	Engagement of fire watchers (per person for 5 months)	29	12.31	1	0.37	1	0.14	1	0.59	0	0.00	0	0.03	5	**1.12**	0	0.00	0	0.00	**3**	**0.00**
8	Awareness compaign	LS	0.26	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**0.00**	LS	0.00	LS	0.00	**LS**	**0.00**
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	1.20	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**0.00**	LS	0.00	LS	0.00	**LS**	**0.00**
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	1.20	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**0.00**	LS	0.00	LS	0.00	**LS**	**0.00**
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	0.75	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**0.00**	LS	0.00	LS	0.00	**LS**	**0.00**
	Sub total:		**66.84**		**3.56**		**0.14**		**0.59**		**0.00**		**1.84**		**6.13**		**0.00**		**0.00**		**0.00**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.	LS	10.12	LS	10.12	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**10.12**	LS	0.00	LS	0.00	LS	**0.00**
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	1.95	LS	0.93	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**0.93**	LS	0.00	LS	0.00	LS	**0.00**
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	5.28	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	**0.00**	LS	0.00	LS	0.00	LS	**0.00**
			17.35		**11.05**		**0.00**		**0.00**		**0.00**		**0.00**		**11.05**		**0.00**		**0.00**		**0.00**
			84.19		**14.60**		**0.14**		**0.59**		**0.00**		**1.84**		**17.17**		**0.00**		**0.00**		**0.00**

404 1253

PROFORMA REPORT - FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2021-22 (Central Share) (Revalidation amount)

-2655-

ANDHRA PRADESH STATE (CENTRAL SHARE)

S.no.	Items	Annual Target (CS)		Rajahmundry Circle															
				Kakinada		Rampachodavaram		Eluru		NTR		Chintur		SS Rajahmundry		Director, APSFA, Rajahmahendravar		Total	
		Phy	Fin	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy	Fin	Phy	Fin	Phy.	Amount
1	Creation of forest line (1 Km length 10 Mt width)	170	35.61	3	1.76	0	0.00	10	2.01	10	2.01	5	0.16	0	0.00	0	0.00	**28**	**5.94**
2	Maintenance of exisiting firelines (Km)	105	13.92	0	0.30	0	0.00	11.0	1.26	17	2.03	15	1.45	0	0.00	0	0.00	**43**	**5.03**
3	Controlled burning	LS	0.00	0	0.00	LS	0.00	0	0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	**LS**	**0.00**
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)	LS	0.14	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	**LS**	**0.00**
5	Procurement of fire-fighting equipments	LS	1.45	LS	0.00	LS	0.00		0.50	LS	0.00	LS	0.00	LS	0.00	0	0.00	**LS**	**0.50**
6	Soil & Moisture Conservvation (SMC) work in High risks areas	LS	0.00	0	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	**LS**	**0.00**
7	Engagement of fire watchers (per person for 5 months)	29	12.31	5	1.07	0	0.00	3	1.76	3	1.76	0	0.03	0	0.00	0	0.00	**11**	**4.62**
8	Awareness compaign	LS	0.26	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	**LS**	**0.00**
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	1.20	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	1.20	**LS**	**1.20**
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	1.20	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	1.20	**LS**	**1.20**
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	0.75	LS	0.00	LS	0.00		0.50	LS	0.00	LS	0.00	LS	0.00	LS	0.00	**LS**	**0.50**
	Sub total:		**66.84**		**3.12**		**0.00**		**6.03**		**5.80**		**1.64**		**0.00**		**2.40**		**18.99**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.	LS	10.12	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	LS	**0.00**
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	1.95	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	LS	**0.00**
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	5.28		0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	1.09	0	4.19	LS	**5.28**
			17.35		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**1.09**	**0**	**4.19**		**5.28**
			84.19		**3.12**		**0.00**		**6.03**		**5.80**		**1.64**		**1.09**		**6.59**		**24.27**

PROGRESS REPORT - FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) -
2021-22 (Central Share) (Revalidation amount)

ANDHRA PRADESH STATE (CENTRAL SHARE)

CENTRAL SHARE

S.no.	Items	Annual Target (CS)		Visakhapatnam Circle														FDPT Srisailam Circle						Grand Total	
				Visakhapatnam		Anakapalli		Chintapalli		Paderu		Vizianagaram		Srikakulam		Total		DD, Atmakur		DD, Giddalur		Total			
		Phy	Fin	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy	Amount
1	Creation of forest line (1 Km length 10 Mt width)	170	35.61	5	1.47	30	5.89	20	5.22	20	1.47	7	1.41	11	2.21	93	17.68	0	0.00	0.00	0.00	0.0	0.00	170	35.60
2	Maintenance of exisiting firelines (Km)	105	13.92	7	0.34	3	1.38		0.37	0	0.00	2.5	0.30	14	1.68	27	4.07	0	0.00	0	0.00	0.0	0.00	105	13.92
3	Controlled burning	LS	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)	LS	0.14		0.00	LS	0.00		0.00		0.10		0.00	LS	0.00	LS	0.10	LS	0.00	LS	0.00	LS	0.00	LS	0.14
5	Procurement of fire-fighting equipments	LS	1.45		0.00	LS	0.00		0.00		0.00		0.00	LS	0.55	LS	0.55	LS	0.00	LS	0.00	LS	0.00	LS	1.45
6	Soil & Moisture Conservvation (SMC) work in High risks areas	LS	0.00		0.00	LS	0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
7	Engagement of fire watchers (per person for 5 months)	29	12.31	0	0.00	2	0.00	0	0.00	0	0.65	3	1.76	2	1.17	7	3.58	0	0.00	0	0.02	1	0.02	29	12.31
8	Awareness compaign	LS	0.26		0.01	LS	0.04		0.00		0.01		0.00	LS	0.00	LS	0.06	LS	0.00	LS	0.00	LS	0.00	LS	0.26
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	1.20		0.00	LS	0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	1.20
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	1.20		0.00	LS	0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	1.20
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	0.75		0.00	LS	0.00		0.00		0.15		0.00	LS	0.00	LS	0.15	LS	0.00	LS	0.00	LS	0.00	LS	0.75
	Sub total:		**66.84**		**1.83**		**7.31**		**5.60**		**2.38**		**3.47**		**5.61**		**26.19**		**0.00**		**0.02**		**0.02**		**66.82**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.	LS	10.12	0	0.00		0.00		0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	10.12
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	1.95		0.20		0.82		0.00		0.00		0.00		0.00	LS	1.02	LS	0.00	LS	0.00	LS	0.00	LS	1.95
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	5.28		0.00		0.00		0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	5.28
			17.35		**0.20**		**0.82**		**0.00**		**0.00**		**0.00**		**0.00**		**1.02**		**0.00**		**0.00**		**0.00**		**17.35**
			84.19		**2.03**		**8.13**		**5.60**		**2.38**		**3.47**		**5.61**		**27.21**		**0.00**		**0.02**		**0.02**		**84.17**

Sd/- Chiranjiv Choudhary
Pri.Chief Conservator of Forests
& Head of Forest Force

//True Copy//

for Principal Chief Conservator of Forests

-9-

Annexure-VII

Centrally Sponsored Scheme of Forest Fire Prevention and Management (FPM)

Proforma for Quarterly Progress Report for quarter ending June/September/December/March for the financial year 2023-24

State Share

(Rs.in lakh)

Name of the State/UT: Andhra Pradesh

S.No.	Items	Unit Cost	Targets		Achievements					
			No.of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
1	Procurement of fire-fighting equipments	LS	LS	1.95	LS	1.43	LS	0.52	LS	1.95
2	(i) Controlled burning	LS	0	0.00	LS	0.00	LS	0.00	LS	0.00
	(ii) fire line creation	0.201	229	46.00	193	38.82	35	6.98	228	45.80
	(iii) maintenance of fire lines	0.12	297	35.61	225	27.01	72	8.59	297	35.60
3	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)	LS	LS	1.72	LS	1.58	LS	0.13	LS	1.72
4	Procurement of field vehicles for transportation vehicles	LS	0	0.00	LS	0.00	LS	0.00	LS	0.00
5	Soil & Moisture Conservvation (SMC) work in High risks areas	LS	LS	0.08	LS	0.08	LS	0.00	LS	0.08
6	Engagement of fire watchers (per person for 5 months)	0.586	56	32.59	39	22.97	15.58	9.13	55	32.10
7	Awareness compaign	LS	LS	0.75	LS	0.55	LS	0.10	LS	0.65
8	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	LS	0.20	LS	0.20	LS	0.00	LS	0.20
9	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	LS	0.68	LS	0.58	LS	0.10	LS	0.68
10	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	LS	0.31	LS	0.31	LS	0.00	LS	0.31

S.No.	Items	Unit Cost	Targets		Achievements					
			No.of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
11	Contingency fund with the Head of the Forest Department of each Staet/UT of the designated officer for an emergency situation. 5% of the sanctioned amount shall be earmarked for this purpose. Guidelines for utilisation of this fund is given at **Annxure-I.**	LS	LS	8.36	LS	5.96	LS	2.13	LS	8.09
12	Monitoring and review (guidelines at **Annxure-II**). 2% of the sanctioned amount shall be kept for this.	LS	LS	3.52	LS	2.30	LS	1.18	LS	3.48
13	Short term research / survey on forest fire related issues(guidelines at Annexure-III). 3% of the sanctioned amount shall be earmarked for this purpose.	LS	LS	7.80	LS	6.13	LS	1.59	LS	7.75
	Grand Total			**139.57**		**107.92**		**30.47**		**138.39**

Sd/- Chiranjiv Choudhary
Prl. Chief Conservator of Forests &
Head of Forest Force

//TRUE COPY//

25/07/2024

for Prl. Chief Conservator of Forests &
Head of Forest Force

GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT

From
Sri Chiranjiv Choudhary,IFS,
Prl.Chief Conservator of Forests &
Head of Forest Force,
Andhra Pradesh, Mangalagiri.

To
The Assistant Inspector General of
Forests(FPD), Agni Wing, Indira Paryavaran
Bhavan, Jor Bagh Road, New Delhi-110003

Ref.No.2768/2021/Vig-2, dt.22.08.2024.

Sir,

Sub:- PS - FD - Forest Fire Prevention & Management Scheme(CSS) – Furnishing of Utilization Certificates for both State and Central shares for the year 2024-25 - Release of funds for the year 2024-25 – Requested - Reg.

Ref:- 1. Assistant Inspector General of Forests(FPD), MoEF&CC, GoI, New Delhi F.No.3-21/2007-FPD (Pt.), dt.10.07.2024.
2. Assistant Inspector General of Forests(FPD), MoEF&CC, GoI, New Delhi F.No.3-1/2024-FPD, dt.24.07.2024.
3. PCCF & HoFF, A.P, Mangalagiri Ref.No.2768/2021/Vig-2, dt.25.07.2024.

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In continuation to the reference 3rd cited, the following documents/ reports are sent herewith for taking necessary action.

1. Utilization Certificates for both State and Central shares for the year 2024-25(as on 20.08.2024) as per the prescribed proforma i.e., Annexure-VIII.
2. Progress reports for both State and Central shares for the year 2024-25(as on 20.08.2024) as per the prescribed proforma i.e., Annexure-VII.

Further, it is to inform that the amount available in SNA account was distributed to all IAs and UCs have been received from the field Officers. Accordingly, the consolidated UCs along with Progress Reports are sent herewith with a request to approve the Annual Plan of Operations under the Forest Fire Prevention Management Scheme for the year 2024-25. This approval is sought to initiate pre-fire season activities for the year 2024-25 and to ensure readiness for the upcoming fire season.

Early action is solicited.

Encls:- As above.

Yours faithfully,
Sd/- Chiranjiv Choudhary
Principal Chief Conservator of Forests
& Head of Forest Force

Copy to the Special Chief Secretary to Government, Environment, Forests, Science & Technology Department, A.P.Secretariat, Velagapudi, Amaravati for information.

//True Copy//

24/08/2024

for Principal Chief Conservator of Forests

G.F.R. 19-A
(See Rule 2121 (1))
FORM OF UTILIZATION CERTIFICATE
(Central share)
(Utilisation certificate as on 20.08.2024)

S. No.	Letter No. & date	Amount (Rs.in lakh)	
1.	AIG(FPD), MoEF&CC, New Delhi F.No.3-21/2007-FPD(Pt.2), dt.02.02.2024.(Sanction Order No.47/2023-24/FPD).	**95.95**	Certified that out of **Rs.95.95 lakh** of grants-in-aid sanctioned during the years **2023-24** in favour of **Forest Department** under this Ministry letter No. given in the margin and **Rs.85.39 lakh** on account of unspent balance of the previous year, a sum of **Rs.85.39 lakh** has been utilized for the purpose of **execution of works** for which it was sanctioned and that the balance of **Rs.0.0 lakh** remaining un utilized as on 20.08.2024.

1. Certified that I have satisfied myself that the conditions on which the grants-in-aid was sanctioned have been duly fulfilled/are being fulfilled and that I have exercised that the following checks to see that the money was actually utilized for the purpose for which it was sanctioned.

Kinds of checks exercised:

1) By way of field inspections.
2) By way of monitoring Progress Reports.
3) By way of reviews during SLMC meetings.

Signature:

Designation: Pri.Chief Conservator of Forests
& Head of Forest Force,
Andhra Pradesh, Mangalagiri.

Date:

1079

G.F.R. 19-A

(See Rule 2121 (1))

FORM OF UTILIZATION CERTIFICATE

(State Share)

(Utilisation certificate as on 20.08.2024)

S. No.	Letter No & date	Amount (Rs.in lakh)	
1.	c) G.O.Rt.No.6, EFS&T(S.III) Deptt., dt.07.02.2022. d) G.O.Rt.No.50, EFS&T(S.III) Deptt., dt.23.03.2024. **Total**	**139.57** **56.91** --------- **196.48**	Certified that out of **Rs.196.48 lakh** of grants-in-aid sanctioned during the years **2022-23**, **2023-24** in favour of **Forest Department** under this Department letter No. a), b) given in the margin and **Rs.58.09 lakh**(Rs.1.18 lakh + Rs.56.91 lakh of previous years balances) on account of unspent balance of the previous years, a sum of **Rs.58.09 lakh** has been utilized for the purpose of **execution of works** for which it was sanctioned and that the balance of **Rs.0.0 lakh** remaining un utilized as on 20.08.2024.

1. Certified that I have satisfied myself that the conditions on which the grants-in-aid was sanctioned have been duly fulfilled/are being fulfilled and that I have exercised that the following checks to see that the money was actually utilized for the purpose for which it was sanctioned.

Kinds of checks exercised:

4) By way of field inspections.
5) By way of monitoring Progress Reports.
6) By way of reviews during SLMC meetings.

Signature:

Designation: Prl.Chief Conservator of Forests
& Head of Forest Force,
Andhra Pradesh, Mangalagiri.

Date:

Centrally Sponsored Scheme of Forest Fire Prevention and Management (FPM) Annexure-VII

Proforma for Quarterly Progress Report for quarter ending June/September/December/March for the financial year 2024-25

e of the State/UT: Andhra Pradesh

Central Share (Rs.in lakh)

S.No.	Items	Unit Cost	Targets		Achievements					
			No.of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
1	Procurement of fire-fighting equipments	LS	LS	43.20	LS	12.00	LS	31.20	LS	43.20
2	(i) Controlled burning	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
	(ii) fire line creation	0.092	111.09	10.22	111.09	10.22	0	0.00	111.09	10.22
	Spillover	0.201		0.02	0.10	0.02	0	0.00	0.10	0.02
	(iii) maintenance of fire lines	0.0175	0	0.00		0.00	0	0.00	0	0.00
3	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)	LS	LS	0.00		0.00	LS	0.00	LS	0.00
4	Procurement of field vehicles for transportation vehicles	LS	LS	0.00		0.00	LS	0.00	LS	0.00
5	Soil & Moisture Conservvation (SMC) work in High risks areas	LS	LS	0.00		0.00	LS	0.00	LS	0.00
6	Engagement of fire watchers (per person for 5 months)	0.475	40	18.83	40	18.83	0	0.00	40	18.83
7	Awareness compaign	LS	LS	3.00		3.00	LS	0.00	LS	3.00
8	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	LS	0.89		0.89		0.00	LS	0.89
9	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	LS	1.78		1.00	LS	0.78	LS	1.78
10	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	LS	0.00		0.00	LS	0.00	LS	0.00

S.No.	Items	Unit Cost	Targets		Achievements					
			No.of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
11	Hiring of Vehicles fortransportation of Human resources and fire material	LS	LS	3.25		2.00	LS	1.25	LS	3.25
12	Contingency fund with the Head of the Forest Department of each Staet/UT of the designated officer for an emergency situation. 5% of the sanctioned amount shall be earmarked for this purpose. Guidelines for utilisation of this fund is given at **Annxure-I.**	LS	LS	4.20		2.50	LS	1.70	LS	4.20
13	Monitoring and review (guidelines at **Annxure-II**). 2% of the sanctioned amount shall be kept for this.	LS	LS	0.00		0.00	LS	0.00	LS	0.00
14	Short term research / survey on forest fire related issues(guidelines at Annexure-III). 3% of the sanctioned amount shall be earmarked for this purpose.	LS	LS	0.00		0.00	LS	0.00	LS	0.00
	Grand Total			**85.39**		**50.46**		**34.93**		**85.39**

Sd/- Chiranjiv Choudhary
Principal Chief Conservator of Forests
& Head of Forest Force

//True Copy//

27/08/2024
for Prl.Chief Conservator of Forests

Annexure-VII

Centrally Sponsored Scheme of Forest Fire Prevention and Management (FPM)

Proforma for Quarterly Progress Report for quarter ending June/September/December/March for the financial year 2024-25

Name of the State/UT: Andhra Pradesh

State Share

(Rs.in lakh)

S.No.	Items	Unit Cost	Targets		Achievements					
			No.of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
1	Procurement of fire-fighting equipments	LS	LS	28.80	LS	8.80	LS	20.00	LS	28.80
2	(i) Controlled burning	LS	0	0.00	LS	0.00	LS	0.00	LS	0.00
	(ii) fire line creation	0.092	74	6.81	74	6.81	0	0.00	74	6.81
	Spillover	0.201		0.20	1	0.20			1	0.20
	(iii) maintenance of fire lines	0.0175	0	0.00	0	0.00	0	0.00	0	0.00
	Spillover			0.01		0.01				0.01
3	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
4	Procurement of field vehicles for transportation vehicles	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
5	Soil & Moisture Conservvation (SMC) work in High risks areas	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
6	Engagement of fire watchers (per person for 5 months)	0.475	26	12.54	26	12.54	0	0.00	26	12.54
	Spillover			0.59		0.59				0.59
7	Awareness compaign	LS	LS	2.00	LS	1.00	LS	1.00	LS	2.00
8	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	LS	0.59	LS	0.59	LS	0.00	LS	0.59
9	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	LS	1.20	LS	0.00	LS	1.20	LS	1.20

S.No.	Items	Unit Cost	Targets		Achievements					
			No.of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
10	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
11	Hiring of Vehicles fortransportation of Human resources and fire material	LS	LS	2.16		0.00	LS	2.16	LS	2.16
12	Contingency fund with the Head of the Forest Department of each Staet/UT of the designated officer for an emergency situation. 5% of the sanctioned amount shall be earmarked for this purpose. Guidelines for utilisation of this fund is given at **Annxure-I.**	LS	LS	2.80	LS	0.00	LS	2.80	LS	2.80
	Spillover			0.13		0.13				0.13
13	Monitoring and review (guidelines at **Annxure-II**). 2% of the sanctioned amount shall be kept for this.	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
	Spillover			0.05		0.05				0.05
14	Short term research / survey on forest fire related issues(guidelines at Annexure-III). 3% of the sanctioned amount shall be earmarked for this purpose.	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
	Spillover			0.21		0.21				0.21
	Grand Total			**58.097**		**30.937**		**27.160**		**58.097**

Sd/- Chiranjiv Choudhary
Principal Chief Conservator of Forests
& Head of Forest Force

//True Copy//

27/08/2024
for Prl.Chief Conservator of Forests

GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT

From
Sri Chiranjiv Choudhary, IFS.,
Principal Chief Conservator of Forests &
Head of Forest Force,
Andhra Pradesh, Mangalagiri.

To
The Assistant Inspector General of
Forests (FPD), Agni Wing,
Indira Paryavaran Bhavan,
Jor Bagh Road, New Delhi – 110003.

Rc.No.2768/2021/Vig-2, dt:04.02.2025.

Sir,

Sub: Andhra Pradesh Forest Department - "Forest Fire Prevention & Management Scheme(CSS)" - Utilization Certificates for the year 2024-25 for Central Share and State Share - Furnishing of - Reg.

Ref:
1. PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:22.08.2024.
2. Dy. IGF, FPD, MoEF&CC, GoI, New Delhi, F.No.3-21/2007-FPD(Pt.2) (Sanction Order no.18/2024-25/FPD), dt:10.09.2024.
3. G.O.Rt.No.2185, GoAP, Finance(FMU-EFS&T, MA&UD, CRDA) Dept., dt. 06.10.2024.
4. G.O.Rt.No.2260, GoAP, Finance(FMU-EFS&T, MA&UD, CRDA) Dept., dt. 29.10.2024.
5. G.O.Rt.No.87, EFS&T(Sec.III) Dept., dt. 04.11.2024.
6. G.O.Rt.No.88, EFS&T(Sec.III) Dept., dt. 04.11.2024.
7. PCCF & HoFF, A.P., Mangalagiri, Rc.No.19034/6/2021/Vig-2(i), dt:24.11.2024.
8. Asst. IGF, FPD, MoEF&CC, GoI, New Delhi, F.No.3/1/2024-FPD, dt:14.10.2024, 17.12.2024.
9. PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:20.12.2024.
10. Email received from FPD, MoEF&CC, GoI, dt:23.12.2024.
11. Asst. IGF, FPD, MoEF&CC, GoI, F.No.3/1/2024-FPD, dt:13.01.2025.
12. PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:22.01.2025.

****

In continuation of the reference 12th cited, an amount of **Rs.59.33 lakh** of Central Share & **Rs.39.55 lakh** of State Share (Total Rs.98.88 lakh) has been utilized as on 31.01.2025 and the Utilization certificate, progress report for both Central share and State Share are furnished herewith with a request to kindly expedite release of 2nd instalment under the scheme.

This is for information and necessary action.

Encl.:As above.

Yours faithfully,
Sd/- Chiranjiv Choudhary,
Principal Chief Conservator of Forests &
Head of Forest Force

Copy submitted to the Special Chief Secretary to Government, EFS&T Department, A.P., Secretariat, Velgapudi, Amaravathi for information.

//True Copy//

for Principal Chief Conservator of Forests &
Head of Forest Force

5/2/25

G.F.R. 19-A

(See Rule 212 (1))
FORM OF UTILIZATION CERTIFICATE
(Central share)
(Utilization Certificate as on 31.01.2025)

S.No.	Letter No. & date	Sanctioned amount (Rs. in lakh)	
1.	Dy. IGF, FPD, MoEF&CC, GoI, New Delhi, F.No.3-21/2007-FPD(Pt.2) (Sanction Order no.18/2024-25/FPD), dt:10.09.2024.	**144.72**	Certified that out of **Rs.144.72 lakh** of grants-in-aid sanctioned during **2024-25** towards Central Share in favour of Andhra Pradesh Forest department under this Ministry letter number given in the margin and **Rs.85.39 lakh**, on account of unspent balance of the previous year, for which the UCs were **already furnished on dt:22.08.2024.** Further, for the net release of **Rs.59.33 lakh**, the total sum of **Rs.59.33 lakh** has been utilized **as on 31.01.2025.**
	Total	**144.72**	

Certified that I have satisfied myself that the conditions on which the grants-in-aid was sanctioned are being fulfilled and that I have exercised that the following checks to see that the money was actually utilized for the purpose for which it was sanctioned under "Forest Fire Prevention & Management Scheme".

Kinds of checks exercised:

1) By way of field inspections.
2) By way of monitoring Progress Reports.
3) By way of reviews during SLMC meetings.

Signature:
Designation: Principal Chief Conservator of Forests &
Head of Forest Force
Andhra Pradesh Mangalagiri.

Centrally Sponsored Scheme of FOREST FIRE PREVENTION MANAGEMENT (FFPM) - 2024-25 (Central Share)

Proforma for Quarterly Progress Report for quarter ending June / September / December (upto 31st Jan, 2025) for the financial year 2024-25

(Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	Targets sanctioned by GoI (Central share)		Targets as per the fund released as 1st instalment		Achievements					
							Upto Previous quarter		from 20.11.2024 to 31.01.2025		Cummulative	
			No.of Units	Amount released	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)	0.2116	330.00	69.83	73.80	15.62		0.00	73.80	15.62	73.80	15.62
2	Maintenance of exisiting firelines (1Km length 3 mts width)	0.06038	240.00	14.49	0.00	0.00		0.00	0.00	0.00	0.00	0.00
3	Controlled burning			9.00	0.00	1.80		0.00	0.00	1.80	0.00	1.80
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
5	Procurement of fire-fighting equipments			12.00	0.00	2.16		0.00	0.00	2.16	0.00	2.16
6	Soil & Moisture Conservvation (SMC) work in High risks areas			1.20	0.00	0.17		0.00	0.00	0.17	0.00	0.17
7	Engagement of fire watchers (0.625 lakh @ per person for 5 months) (1 month @ 1 person is Rs.12500)	0.625	240.00	150.00	80.00	29.99		0.00	80.00	29.99	80.00	29.99
8	Awareness compaign			1.20	0.00	1.20		0.00	0.00	1.20	0.00	1.20
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs			1.20	0.00	1.20		0.00	0.00	1.20	0.00	1.20
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities			1.20	0.00	1.20		0.00	0.00	1.20	0.00	1.20

S.no.	Items	Unit Cost (in lakhs)	Targets sanctioned by GoI (Central share)		Targets as per the fund released as 1st instalment		Achievements					
							Upto Previous quarter		from 20.11.2024 to 31.01.2025		Cummulative	
			No.of Units	Amount released	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach			3.00	0.00	0.60		0.00	0.00	0.60	0.00	0.60
12	Hiring of vehicles for transportation of Human resources and fire material			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
13	Impact Forest Fires on Vegetation and Soil Characteristics			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
	Sub total:			**263.118**		**53.93**		**0.00**		**53.93**		**53.93**
14	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.			13.158	0.00	2.70		0.00	0.00	2.70	0.00	2.70
15	Monitoring and review (2% of the sanctioned amount shall be kept for this)			5.262	0.00	1.08		0.00	0.00	1.08	0.00	1.08
16	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			7.896	0.00	1.62		0.00	0.00	1.62	0.00	1.62
				26.316		**5.40**		**0.00**		**5.40**		**5.40**
				289.434		**59.33**		**0.00**		**59.33**		**59.33**

Sd/- Chiranjiv Choudhary,
Prl. Chief Conservator of Forests &
Head of Forest Force

//True Copy//

for Prl. Chief Conservator of Forests &
Head of Forest Force

5/2/25

G.F.R. 19-A

(See Rule 212 (1))
FORM OF UTILIZATION CERTIFICATE
(State share)
(Utilization Certificate as on 31.01.2025)

S.No.	Letter No. & date	Sanctioned amount (Rs. in lakh)	
1.	1. G.O.Rt.No.2185, GoAP, Finance(FMU-EFS&T, MA&UD, CRDA) Dept., dt. 06.10.2024. 2. G.O.Rt.No.2260, GoAP, Finance(FMU-EFS&T, MA&UD, CRDA) Dept., dt. 29.10.2024. 3. G.O.Rt.No.87, EFS&T(Sec.III) Dept., dt. 04.11.2024. 4. G.O.Rt.No.88, EFS&T(Sec.III) Dept., dt. 04.11.2024.	**39.55**	Certified that out of **Rs.39.55 lakh** of grants-in-aid sanctioned during **2024-25** towards State Share in favour of Andhra Pradesh Forest department vide Department letter numbers given in the margin and the total sum of **Rs.39.55 lakh** has been utilised **as on 31.01.2025.**
	Total	**39.55**	

Certified that I have satisfied myself that the conditions on which the grants-in-aid was sanctioned are being fulfilled and that I have exercised that the following checks to see that the money was actually utilised for the purpose for which it was sanctioned under "Forest Fire Prevention & Management Scheme".

Kinds of checks exercised:

1) By way of field inspections.
2) By way of monitoring Progress Reports.
3) By way of reviews during SLMC meetings.

Signature:
Designation: Principal Chief Conservator of Forests &
Head of Forest Force
Andhra Pradesh Mangalagiri.

Centrally Sponsored Scheme of FOREST FIRE PREVENTION MANAGEMENT (FFPM) - 2024-25 (State Share)

Proforma for Quarterly Progress Report for quarter ending June / September / December (upto 31st Jan, 2025) for the financial year 2024-25

(Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	Targets sanctioned by GoI (State Share)		Targets as per the fund released as 1st instalment		Achievements					
							Upto Previous quarter		from 20.11.2024 to 31.01.2025		Cummulative	
			No.of Units	Amount released	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)	0.2116	220.00	46.55	49.20	10.41		0.00	49.20	10.41	49.20	10.41
2	Maintenance of exisiting firelines (1Km length 3 mts width)		160.00	9.66	0.00	0.00		0.00	0.00	0.00	0.00	0.00
3	Controlled burning			6.00	0.00	1.20		0.00	0.00	1.20	0.00	1.20
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
5	Procurement of fire-fighting equipments			8.00	0.00	1.44		0.00	0.00	1.44	0.00	1.44
6	Soil & Moisture Conservvation (SMC) work in High risks areas			0.80	0.00	0.11		0.00	0.00	0.11	0.00	0.11
7	Engagement of fire watchers (0.625 lakh @ per person for 5 months) (1 month @ 1 person is Rs.12500)	0.625	160.00	100.00	53.00	19.99		0.00	53.00	19.99	53.00	19.99
8	Awareness compaign			0.80	0.00	0.80		0.00	0.00	0.80	0.00	0.80
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs			0.80	0.00	0.80		0.00	0.00	0.80	0.00	0.80
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities			0.80	0.00	0.80		0.00	0.00	0.80	0.00	0.80
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach			2.00	0.00	0.40		0.00	0.00	0.40	0.00	0.40

S.no.	Items	Unit Cost (in lakhs)	Targets sanctioned by GoI (State Share)		Targets as per the fund released as 1st instalment		Achievements					
							Upto Previous quarter		from 20.11.2024 to 31.01.2025		Cummulative	
			No.of Units	Amount released	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
12	Hiring of vehicles for transportation of Human resources and fire material			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
13	Impact Forest Fires on Vegetation and Soil Characteristics			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
	Sub total:			**175.41**		**35.95**		**0.00**		**35.95**		**35.95**
14	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.			8.77	0.00	1.80		0.00	0.00	1.80	0.00	1.80
15	Monitoring and review (2% of the sanctioned amount shall be kept for this)			3.51	0.00	0.72		0.00	0.00	0.72	0.00	0.72
16	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			5.26	0.00	1.08		0.00	0.00	1.08	0.00	1.08
				17.54		**3.60**		**0.00**		**3.60**		**3.60**
				192.96		**39.55**		**0.00**		**39.55**		**39.55**

Sd/- Chiranjiv Choudhary,
Prl. Chief Conservator of Forests &
Head of Forest Force

//True Copy//

05/2/2025

for Prl. Chief Conservator of Forests &
Head of Forest Force

5/2/25

GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT

From
Sri Ajaya Kumar Naik, IFS.,
Principal Chief Conservator of Forests &
Head of Forest Force (FAC),
Andhra Pradesh, Mangalagiri.

To
The Spl.Chief Secretary to Government
Environment, Forests, Science &
Technology Department,
Andhra Pradesh Secretariat,
Velagapudi.

Rc.No.2768/2021/Vig-2, dt:05.03.2025

Sir,

Sub: Andhra Pradesh Forest Department - "Forest Fire Prevention & Management Scheme(CSS)" – Annual Plan of Operations, 2025-26 – Proposals submission of - Reg.

Ref:
1. Asst. IGF, FPD, MoEF&CC, GoI, F.No.3/1/2024-FPD, dt:06.02.2025.
2. Asst. IGF, FPD, MoEF&CC, GoI, F.No.3/1/2024-FPD, dt:21.02.2025.

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In pursuance to the references cited, the Annual Plan of Operations for the Financial Year 2025-26 has been prepared with an outlay of Rs.1300.00 lakh (Central Share Rs.780.00 lakh + State Share Rs.520.00 lakh) and is sent herewith for necessary approval duly following extant operational guidelines of the Scheme as desired.

Hence, the Government is requested to obtain approval from the Finance Dept., GoAP, for the Annual Plan of Operations for the Financial Year 2025-26 for an amount of Rs.1300.00 lakh and the same may be submitted to the MoEF&CC, GoI, New Delhi.

This is for information and necessary action.

Encls: 1. Component wise abstract of state and central share for the proposed APO for the year 2025-26
2. Division wise distribution of state and central share for the proposed APO for the year 2025-26

Yours faithfully,
Sd/- Ajaya Kumar Naik,
Principal Chief Conservator of Forests &
Head of Forest Force

Copy to the Assistant Inspector General of Forest(FPD), GoI, MoEF & CC, Agni Wing, 5th Floor, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi for information.

//True Copy//

for Principal Chief Conservator of Forests &
Head of Forest Force

Government of Andhra Pradesh

Environment, Forests, Science & Technology (S.III) Department

Annexure-1 to letter no. S.III/2025, dt.

Applicability of Approved schedule of Rates of the Government

This is to certify that the schedule of rates prevalent in the Andhra Pradesh State of forestry, civil works, wage rates etc., shall be applicable for the annual work programme of Centrally Sponsored scheme: Forest Fire Prevention & Management scheme during the financial year 2025-26.

Signature:
Designation: Spl.Chief Secretary to Government
EFS&T Department, AP Secretariat

Principal Chief Conservator of Forests &
Head of Forest Force

Government of Andhra Pradesh

Environment, Forests, Science & Technology (S.III) Department

Annexure-2 to letter no. S.III/2025, dt.

Availability of State Share

This is to certify that provision for 40% of State Share under the Centrally Sponsored Scheme: Forest Fire Prevention & Management scheme during the financial year 2025-26.

Signature:
Designation: Spl.Chief Secretary to Government
EFS&T Department, AP Secretariat

05/03/2025

Principal Chief Conservator of Forests &
Head of Forest Force

CSS OF FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - ANNUAL WORK PROGRAMME FOR THE YEAR 2025-26

ANDHRA PRADESH STATE (Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	Central Share		State Share		Total	
			Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)	0.23276	720	167.59	480	111.72	1200	279.31
2	Maintenance of exisiting firelines (1Km length 3 mts width)	0.06642	540	35.87	360	23.91	900	59.78
3	Controlled burning	LS	LS	30.00	LS	20.00	LS	50.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)	LS	LS	15.00	LS	10.00	LS	25.00
5	Procurement of fire-fighting equipments	LS	LS	30.00	LS	20.00	LS	50.00
6	Soil & Moisture Conservvation (SMC) work in High risks areas	LS	LS	12.00	LS	8.00	LS	20.00
7	Engagement of fire watchers (0.68750 @ per person for 5 months) (1 month @ 1 person ins Rs.13750)	0.6875	564	387.75	376	258.50	940	646.25
8	Awareness compaign	LS	LS	6.00	LS	4.00	LS	10.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	LS	6.00	LS	4.00	LS	10.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	LS	9.00	LS	6.00	LS	15.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	LS	6.00	LS	4.00	LS	10.00
12	Hiring of vehicles for transportation of Human resources and fire material	LS	LS	3.89	LS	2.59	LS	6.48
13	Impact Forest Fires on Vegetation and Soil Characteristics	LS	LS	0.00	LS	0.00	LS	0.00
	Sub total:			**709.10**		**472.72**		**1181.82**
14	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.	LS	LS	35.45	LS	23.64	LS	59.09
15	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	LS	14.18	LS	9.46	LS	23.64
16	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	LS	21.27	LS	14.18	LS	35.45
				70.90		**47.28**		**118.18**
				780.00		**520.00**		**1300.00**

Sd/- Ajaya Kumar Naik,
Prl. Chief Conservator of Forests &
Head of Forest Force

//True Copy//

for Prl. Chief Conservator of Forests &
Head of Forest Force

5/8/25

FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2025-26 (Central Share)

S.no.	Items	Unit Cost (in lakhs)	Anantapuram								Tirupati					
			Anantapuram		Sri Satya Sai		Chittoor		Total		Tirupati		Annamayya		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		18	4.19	27	6.28	33.00	7.68	78.00	18.16	33.00	7.68	33.00	7.68	66.00	15.36
2	Maintenance of exisiting firelines (1Km length 3 mts width)		12	0.80	18	1.20	30.00	1.99	60.00	3.99	30.00	1.99	30.00	1.99	60.00	3.99
3	Controlled burning					1.20		3.00	0.00	4.20		1.80		2.40	0.00	4.20
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)								0.00	0.00					0.00	0.00
5	Procurement of fire-fighting equipments					1.20		2.40	0.00	3.60		1.80		2.40	0.00	4.20
6	Soil & Moisture Conservvation (SMC) work in High risks areas					0.60		1.20	0.00	1.80		0.60		0.60	0.00	1.20
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		12	8.25	24	16.50	36.00	24.75	72.00	49.50	30.00	20.63	30.00	20.63	60.00	41.25
8	Awareness compaign					0.00		0.60	0.00	0.60		0.60		0.60	0.00	1.20
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs					0.00		0.60	0.00	0.60		0.30		0.45	0.00	0.75
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities					0.30		0.90	0.00	1.20		0.30		0.90	0.00	1.20
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach							0.60	0.00	0.60		0.60		0.60	0.00	1.20
12	Hiring of vehicles for transportation of Human resources and fire material					0.14		0.45	0.00	0.59		0.45		0.45	0.00	0.90
13	Impact Forest Fires on Vegetation and Soil Characteristics					0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00
	Sub total:			**13.24**		**27.42**		**44.17**		**84.83**		**36.75**		**38.70**		**75.45**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.			0.00		0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)			0.00		0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00
				0.00		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**
				13.24		**27.42**		**44.17**		**84.83**		**36.75**		**38.70**		**75.45**

FOREST FIRE PREVENTION MANAGEMENT SCHEME
(FFPMS) - 2025-26 (Central Share)

S.no.	Items	Unit Cost (in lakhs)	Guntur											
			Guntur		Bapatla		Palnadu		Prakasam		SPSR Nellore		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		15.00	3.49	12.00	2.79	18.00	4.19	27.00	6.28	27.00	6.28	99.00	23.04
2	Maintenance of exisiting firelines (1Km length 3 mts width)		12.00	0.80	9.00	0.60	12.00	0.80	12.00	0.80	12.00	0.80	57.00	3.79
3	Controlled burning												0.00	0.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)												0.00	0.00
5	Procurement of fire-fighting equipments												0.00	0.00
6	Soil & Moisture Conservvation (SMC) work in High risks areas												0.00	0.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		6.00	4.13	6.00	4.13	12.00	8.25	12.00	8.25	12.00	8.25	48.00	33.00
8	Awareness compaign												0.00	0.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs												0.00	0.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities												0.00	0.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach												0.00	0.00
12	Hiring of vehicles for transportation of Human resources and fire material												0.00	0.00
13	Impact Forest Fires on Vegetation and Soil Characteristics												0.00	0.00
	Sub total:			**8.41**		**7.52**		**13.24**		**15.33**		**15.33**		**59.83**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.							0.00		0.00		35.45	0.00	35.45
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)							0.00		0.00		14.184	0.00	14.18
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.							0.00		0.00		21.27	0.00	21.27
				0.00		**0.00**		**0.00**		**0.00**		**70.91**		**70.91**
				8.41		**7.52**		**13.24**		**15.33**		**86.24**		**130.74**

FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2025-26 (Central Share)

Sl.no.	Items	Unit Cost (in lakhs)	Kurnool						Rajahmundry													
			Kurnool		YSR		Total		Kakinada		Rampachodavaram		East Godavari		Eluru		NTR		Machilipatnam		Chintur		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		18.00	4.19	33.00	7.68	51.00	11.87	18.00	4.19	33.00	7.68	15.00	3.49	27.00	6.28	15.00	3.49	12.00	2.79	33.00	7.68	153.00	35.61
2	Maintenance of exisiting firelines (1Km length 3 mts width)		12.00	0.80	30.00	1.99	42.00	2.79	12.00	0.80	30.00	1.99	12.00	0.80	18.00	1.20	12.00	0.80	9.00	0.60	30.00	1.99	123.00	8.17
3	Controlled burning					3.00	0.00	3.00				3.00				1.20						3.00	0.00	7.20
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)					0.00	0.00	0.00				3.00										12.00	0.00	15.00
5	Procurement of fire-fighting equipments					3.00	0.00	3.00				3.00				1.20						2.40	0.00	6.60
6	Soil & Moisture Conservvation (SMC) work in High risks areas					1.20	0.00	1.20				1.20				0.60						1.20	0.00	3.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		6.00	4.13	36.00	24.75	42.00	28.88	12.00	8.25	36.00	24.75	6.00	4.13	24.00	16.50	6.00	4.13	6.00	4.13	36.00	24.75	126.00	86.63
8	Awareness compaign					0.60	0.00	0.60				0.60				0.30						0.60	0.00	1.50
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs					0.60	0.00	0.60				0.60				0.30						0.60	0.00	1.50
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities					0.90	0.00	0.90				0.90				0.30						0.90	0.00	2.10
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach					0.60	0.00	0.60				0.60				0.30						0.60	0.00	1.50
12	Hiring of vehicles for transportation of Human resources and fire material					0.45	0.00	0.45				0.45										0.45	0.00	0.90
13	Impact Forest Fires on Vegetation and Soil Characteristics					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00
	Sub total:			**9.11**		**44.77**		**53.89**		**13.24**		**47.77**		**8.41**		**28.18**		**8.41**		**7.52**		**56.17**		**169.71**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.					0.00	0.00	0.00				0.00			0.00	0.00						0.00	0.00	0.00
				0.00		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**
				9.11		**44.77**		**53.89**		**13.24**		**47.77**		**8.41**		**28.18**		**8.41**		**7.52**		**56.17**		**169.71**

FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2025-26 (Central Share)

S.no.	Items	Unit Cost (in lakhs)	Visakhapatnam															
			Visakhapatnam		Anakapalli		Vizianagaram		Chintapalli		Paderu		Parvathipuram Manyam		Srikakulam		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		15.00	3.49	27.00	6.28	18.00	4.19	33.00	7.68	27.00	6.28	27.00	6.28	18.00	4.19	165.00	38.41
2	Maintenance of exisiting firelines (1Km length 3 mts width)		12.00	0.80	12.00	0.80	12.00	0.80	30.00	1.99	18.00	1.20	18.00	1.20	12.00	0.80	114.00	7.57
3	Controlled burning			0.00						3.00		1.20		1.20			0.00	5.40
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)									0.00							0.00	0.00
5	Procurement of fire-fighting equipments									3.00		1.20		1.20			0.00	5.40
6	Soil & Moisture Conservvation (SMC) work in High risks areas									1.20		0.60		0.60			0.00	2.40
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		6.00	4.13	12.00	8.25	6.00	4.13	36.00	24.75	24.00	16.50	24.00	16.50	12.00	8.25	120.00	82.50
8	Awareness compaign									0.60		0.30		0.00			0.00	0.90
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs									0.60		0.30		0.00			0.00	0.90
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities				0.00	0.00				0.90		0.30		0.00			0.00	1.20
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach									0.60		0.30					0.00	0.90
12	Hiring of vehicles for transportation of Human resources and fire material									0.45							0.00	0.45
13	Impact Forest Fires on Vegetation and Soil Characteristics									0.00		0.00		0.00			0.00	0.00
	Sub total:			**8.41**		**15.33**		**9.11**		**44.77**		**28.18**		**26.98**		**13.24**		**146.03**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.																0.00	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)					0.00				0.00		0.00		0.00			0.00	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.					0.00				0.00		0.00		0.00			0.00	0.00
				0.00		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**
				8.41		**15.33**		**9.11**		**44.77**		**28.18**		**26.98**		**13.24**		**146.03**

FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2025-26 (Central Share)

(Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	FDPT Nandyal										Grand Total	
			DD, Atmakur		DD, Markapur		DD, Nandyal		DD, Giddalur		Total			
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		27.00	6.28	27.00	6.28	27.00	6.28	27.00	6.28	108.00	25.14	720.00	167.59
2	Maintenance of exisiting firelines (1Km length 3 mts width)		18.00	1.20	30.00	1.99	18.00	1.20	18.00	1.20	84.00	5.58	540.00	35.87
3	Controlled burning			1.20		1.80		1.20		1.80	0.00	6.00	0.00	30.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)										0.00	0.00	0.00	15.00
5	Procurement of fire-fighting equipments			1.80		1.80		1.80		1.80	0.00	7.20	0.00	30.00
6	Soil & Moisture Conservvation (SMC) work in High risks areas			0.60		0.60		0.60		0.60	0.00	2.40	0.00	12.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		24.00	16.50	24.00	16.50	24.00	16.50	24.00	16.50	96.00	66.00	564.00	387.75
8	Awareness compaign			0.30		0.30		0.30		0.30	0.00	1.20	0.00	6.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs			0.45		0.45		0.30		0.45	0.00	1.65	0.00	6.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities			0.60		0.60		0.60		0.60	0.00	2.40	0.00	9.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach			0.30		0.30		0.30		0.30	0.00	1.20	0.00	6.00
12	Hiring of vehicles for transportation of Human resources and fire material					0.30				0.30	0.00	0.60	0.00	3.89
13	Impact Forest Fires on Vegetation and Soil Characteristics			0.00		0.00		0.00		0.00	0.00	0.00	0.00	0.00
	Sub total:			**29.23**		**30.93**		**29.08**		**30.13**		**119.37**		**709.09**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.			0.00		0.00		0.00		0.00	0.00	0.00	0.00	35.45
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)			0.00		0.00		0.00		0.00	0.00	0.00	0.00	14.18
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00		0.00	0.00	0.00	0.00	21.27
				0.00		**0.00**		**0.00**		**0.00**		**0.00**		**70.91**
				29.23		**30.93**		**29.08**		**30.13**		**119.37**		**780.00**

Sd/- Ajaya Kumar Naik,
Prl. Chief Conservator of Forests &
Head of Forest Force

25/9/25

for Prl. Chief Conservator of Forests &
Head of Forest Force

//True Copy//

Field status

FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2025-26 (State Share)

S.no.	Items	Unit Cost (in lakhs)	Anantapuram								Tirupati					
			Anantapuram		Sri Satya Sai		Chittoor		Total		Tirupati		Annamayya		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		12	2.79	18	4.19	22.00	5.12	52.00	12.10	22.00	5.12	22.00	5.12	44.00	10.24
2	Maintenance of exisiting firelines (1Km length 3 mts width)		8	0.53	12	0.80	20.00	1.33	40.00	2.66	20.00	1.33	20.00	1.33	40.00	2.66
3	Controlled burning					0.80		2.00	0.00	2.80		1.20		1.60	0.00	2.80
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)								0.00	0.00					0.00	0.00
5	Procurement of fire-fighting equipments					0.80		1.60	0.00	2.40		1.20		1.60	0.00	2.80
6	Soil & Moisture Conservvation (SMC) work in High risks areas					0.40		0.80	0.00	1.20		0.40		0.40	0.00	0.80
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		8	5.50	16	11.00	24.00	16.50	48.00	33.00	20.00	13.75	20.00	13.75	40.00	27.50
8	Awareness compaign					0.00		0.40	0.00	0.40		0.40		0.40	0.00	0.80
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs					0.00		0.40	0.00	0.40		0.20		0.30	0.00	0.50
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities					0.20		0.60	0.00	0.80		0.20		0.60	0.00	0.80
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach							0.40	0.00	0.40		0.40		0.40	0.00	0.80
12	Hiring of vehicles for transportation of Human resources and fire material					0.09		0.30	0.00	0.39		0.30		0.30	0.00	0.60
13	Impact Forest Fires on Vegetation and Soil Characteristics					0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00
	Sub total:			**8.82**		**18.28**		**29.45**		**56.55**		**24.50**		**25.80**		**50.30**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.			0.00		0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)			0.00		0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00
				0.00		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**
				8.82		**18.28**		**29.45**		**56.55**		**24.50**		**25.80**		**50.30**

FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2025-26 (State Share)

S.no.	Items	Unit Cost (in lakhs)	Guntur											
			Guntur		Bapatla		Palnadu		Prakasam		SPSR Nellore		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		10.00	2.33	8.00	1.86	12.00	2.79	18.00	4.19	18.00	4.19	66.00	15.36
2	Maintenance of exisiting firelines (1Km length 3 mts width)		8.00	0.53	6.00	0.40	8.00	0.53	8.00	0.53	8.00	0.53	38.00	2.52
3	Controlled burning												0.00	0.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)												0.00	0.00
5	Procurement of fire-fighting equipments												0.00	0.00
6	Soil & Moisture Conservvation (SMC) work in High risks areas												0.00	0.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		4.00	2.75	4.00	2.75	8.00	5.50	8.00	5.50	8.00	5.50	32.00	22.00
8	Awareness compaign												0.00	0.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs												0.00	0.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities												0.00	0.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach												0.00	0.00
12	Hiring of vehicles for transportation of Human resources and fire material												0.00	0.00
13	Impact Forest Fires on Vegetation and Soil Characteristics												0.00	0.00
	Sub total:			**5.61**		**5.01**		**8.82**		**10.22**		**10.22**		**39.89**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.							0.00		0.00		23.64	0.00	23.64
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)							0.00		0.00		9.456	0.00	9.46
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.							0.00		0.00		14.18	0.00	14.18
				0.00		**0.00**		**0.00**		**0.00**		**47.27**		**47.27**
				5.61		**5.01**		**8.82**		**10.22**		**57.49**		**87.16**

FOREST FIRE PREVENTION MANAGEMENT SCHEME
(FFPMS) - 2025-26 (State Share)

.no.	Items	Unit Cost (in lakhs)	Kurnool						Rajahmundry													
			Kurnool		YSR		Total		Kakinada		Rampachodavaram		East Godavari		Eluru		NTR		Machilipatnam		Chintur		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		12.00	2.79	22.00	5.12	34.00	7.91	12.00	2.79	22.00	5.12	10.00	2.33	18.00	4.19	10.00	2.33	8.00	1.86	22.00	5.12	102.00	23.74
2	Maintenance of exisiting firelines (1Km length 3 mts width)		8.00	0.53	20.00	1.33	28.00	1.86	8.00	0.53	20.00	1.33	8.00	0.53	12.00	0.80	8.00	0.53	6.00	0.40	20.00	1.33	82.00	5.45
3	Controlled burning					2.00	0.00	2.00				2.00				0.80						2.00	0.00	4.80
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)					0.00	0.00	0.00				2.00										8.00	0.00	10.00
5	Procurement of fire-fighting equipments					2.00	0.00	2.00				2.00				0.80						1.60	0.00	4.40
6	Soil & Moisture Conservvation (SMC) work in High risks areas					0.80	0.00	0.80				0.80				0.40						0.80	0.00	2.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		4.00	2.75	24.00	16.50	28.00	19.25	8.00	5.50	24.00	16.50	4.00	2.75	16.00	11.00	4.00	2.75	4.00	2.75	24.00	16.50	84.00	57.75
8	Awareness compaign					0.40	0.00	0.40				0.40				0.20						0.40	0.00	1.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs					0.40	0.00	0.40				0.40				0.20						0.40	0.00	1.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities					0.60	0.00	0.60				0.60				0.20						0.60	0.00	1.40
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach					0.40	0.00	0.40				0.40				0.20						0.40	0.00	1.00
12	Hiring of vehicles for transportation of Human resources and fire material					0.30	0.00	0.30				0.30										0.30	0.00	0.60
13	Impact Forest Fires on Vegetation and Soil Characteristics					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00
	Sub total:			**6.07**		**29.85**		**35.92**		**8.82**		**31.85**		**5.61**		**18.79**		**5.61**		**5.01**		**37.45**		**113.14**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.					0.00	0.00	0.00				0.00			0.00	0.00						0.00	0.00	0.00
				0.00		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**
				6.07		**29.85**		**35.92**		**8.82**		**31.85**		**5.61**		**18.79**		**5.61**		**5.01**		**37.45**		**113.14**

FOREST FIRE PREVENTION MANAGEMENT SCHEME
434 (FFPMS) - 2025-26 (State Share) 13103

S.no.	Items	Unit Cost (in lakhs)	Visakhapatnam															
			Visakhapatnam		Anakapalli		Vizianagaram		Chintapalli		Paderu		Parvathipuram Manyam		Srikakulam		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		10.00	2.33	18.00	4.19	12.00	2.79	22.00	5.12	18.00	4.19	18.00	4.19	12.00	2.79	110.00	25.60
2	Maintenance of exisiting firelines (1Km length 3 mts width)		8.00	0.53	8.00	0.53	8.00	0.53	20.00	1.33	12.00	0.80	12.00	0.80	8.00	0.53	76.00	5.05
3	Controlled burning			0.00						2.00		0.80		0.80			0.00	3.60
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)									0.00							0.00	0.00
5	Procurement of fire-fighting equipments									2.00		0.80		0.80			0.00	3.60
6	Soil & Moisture Conservvation (SMC) work in High risks areas									0.80		0.40		0.40			0.00	1.60
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		4.00	2.75	8.00	5.50	4.00	2.75	24.00	16.50	16.00	11.00	16.00	11.00	8.00	5.50	80.00	55.00
8	Awareness compaign									0.40		0.20		0.00			0.00	0.60
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs									0.40		0.20		0.00			0.00	0.60
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities				0.00	0.00				0.60		0.20		0.00			0.00	0.80
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach									0.40		0.20					0.00	0.60
12	Hiring of vehicles for transportation of Human resources and fire material									0.30							0.00	0.30
13	Impact Forest Fires on Vegetation and Soil Characteristics									0.00		0.00		0.00			0.00	0.00
	Sub total:			**5.61**		**10.22**		**6.07**		**29.85**		**18.79**		**17.99**		**8.82**		**97.35**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.																0.00	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)					0.00				0.00		0.00		0.00			0.00	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.					0.00				0.00		0.00		0.00			0.00	0.00
				0.00		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**		**0.00**
				5.61		**10.22**		**6.07**		**29.85**		**18.79**		**17.99**		**8.82**		**97.35**

FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - 2025-26 (State Share)

(Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	FDPT Nandyal										Grand Total	
			DD, Atmakur		DD, Markapur		DD, Nandyal		DD, Giddalur		Total			
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		18.00	4.19	18.00	4.19	18.00	4.19	18.00	4.19	72.00	16.76	480.00	111.72
2	Maintenance of exisiting firelines (1Km length 3 mts width)		12.00	0.80	20.00	1.33	12.00	0.80	12.00	0.80	56.00	3.72	360.00	23.91
3	Controlled burning			0.80		1.20		0.80		1.20	0.00	4.00	0.00	20.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)										0.00	0.00	0.00	10.00
5	Procurement of fire-fighting equipments			1.20		1.20		1.20		1.20	0.00	4.80	0.00	20.00
6	Soil & Moisture Conservvation (SMC) work in High risks areas			0.40		0.40		0.40		0.40	0.00	1.60	0.00	8.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		16.00	11.00	16.00	11.00	16.00	11.00	16.00	11.00	64.00	44.00	376.00	258.50
8	Awareness compaign			0.20		0.20		0.20		0.20	0.00	0.80	0.00	4.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs			0.30	0.00	0.30		0.20		0.30	0.00	1.10	0.00	4.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities			0.40		0.40		0.40		0.40	0.00	1.60	0.00	6.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach			0.20		0.20		0.20		0.20	0.00	0.80	0.00	4.00
12	Hiring of vehicles for transportation of Human resources and fire material					0.20				0.20	0.00	0.40	0.00	2.59
13	Impact Forest Fires on Vegetation and Soil Characteristics			0.00		0.00		0.00		0.00	0.00	0.00	0.00	0.00
	Sub total:			**19.49**		**20.62**		**19.39**		**20.09**		**79.58**		**472.73**
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmanrked for this purpose.			0.00		0.00		0.00		0.00	0.00	0.00	0.00	23.64
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)			0.00		0.00		0.00		0.00	0.00	0.00	0.00	9.46
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00		0.00	0.00	0.00	0.00	14.18
				0.00		**0.00**		**0.00**		**0.00**		**0.00**		**47.27**
				19.49		**20.62**		**19.39**		**20.09**		**79.58**		**520.00**

Sd/- Ajaya Kumar Naik,
Prl. Chief Conservator of Forests &
Head of Forest Force

//True Copy//

for Prl. Chief Conservator of Forests &
Head of Forest Force

Annexure-IV

Ph.No. 91(0)3192 241874
Email : ccft525@gmail.com

मुख्य वन संरक्षक का कार्यालय
OFFICE OF THE CHIEF CONSERVATOR OF FORES
प्रादेशिक, वन सदन, हैडो
TERRITORIAL, VAN SADAN,
HADDO

F.No. CCF/T/G/4-24/ 2024/ 1057 दिनांक/ Dated 31 / 03/2025

सेवा में/To,

The Additional Director & Head (UPC I),
Central Pollution Control Board
Ministry of Environment, Forests and Climate Change,
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110032 ,

विषय/Sub:- Hon'ble NGT Original Application No. 125/2023 in the matter of Deepika Khari versus State of U.P. & Ors.-reg.

संदर्भ/Ref:- 1) CPCB, MoEF&CC Letter No. CM-13011/38/2025-LAW-HO-CPCB-HO dated 10/03/2025.

महोदय/Sir,

In pursuance to the letter mentioned under reference, I am directed to submit the information requested by the Central Pollution Control Board, MoEF&CC, GoI for information and necessary action at your end please.

भवदीय/Yours faithfully

Encl: As above

Ajit A. John
सहायक वन संरक्षक
Assistant Conservator of Forests
प्रादेशिक, वन सदन, हैडो
Territorial, Van Sadan, Haddo.

Copy to:

1) The Principal Chief Conservator of Forests, A&N Islands, Van Sadan, Haddo for favour of information please.
2) The Member Secretary, Pollution Control Committee, Department of Science and Technology, Dollygunj for favour of information please.

Prescribed Format for Information

Sl No.	Aspect		Details
1.	Name of the State/UT		Andaman & Nicobar Islands
2.	Number of forest fire incidents in 2024 in the State/UT		19
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest Fire Incidents	01
		Cause	Lightning
	Manmade Forest Fire	Number of Forest Fire Incidents	18
		Cause	Mostly of Accidental spread in forest area from adjacent habitation
	Others Forest Fire	Number of Forest Fire Incidents	-
		Cause	-
4.	Measures taken to remedy the damage caused by forest fires		The measures taken to remedy the damage caused by the forest fires are as follows:- 1. Fire extinguished by water and beating by manpower of villages, Forest Team & Fire services. 2. The forest fire incident areas are measured and will be included in the preparation of the APO of next financial year of CAMPA and State Plan and further restored through Afforestation of the area. 3. Native and endemic species are used in the areas for the restoration.
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

5.	Preventive measures proposed for 2025 and subsequent years Natural Forest Fire Manmade Forest Fire Others Forest Fire	Necessary steps taken by the Department of Environment and Forests, Andaman & Nicobar Islands are as follows: • Standard Operating Procedures and Action Plan (SOP&AP) for effective Prevention, Control and Management of forest fires is in operation in Andaman & Nicobar Islands. • Creation and maintenance of fire lines in potential fire prone areas, mapping of fire sensitive areas, engagement of strict watch & ward during the fire season. • Awareness creation activities for the Forest fringe villagers, Students, Youth and line Departments etc on Forest Fire Prevention and Management. • Mock drills/ exercise on forest fire were organized by the department for frontline staff. Local villagers were engaged in prevention, monitoring and control of forest fires during the fire season. • The FSI Forest Fire Alert System with current version 3.0 is made operational since January, 2019, in this Islands, for disseminating alerts on large fire outbreaks for effectively managing the fire incidences. Potential forecasts provided in VAN AGNI GEO-PORTAL of FSI in being regularly monitored.
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	

	Natural Forest Fire	Total Budget Allocated	The amount of 19.36 Lakhs have been allotted as 1st installment wherein 18.96 Lakhs is the unutilized amount which has been revalidated and 0.39 Lakhs is yet to be released by the ministry. The amount allocated are transferred to the Division Heads for further utilization of the funds.
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire'	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	No budget amount has been allocated for the year 2025 yet. APO to the tune of Rs 3.04 Cr has been proposed for the year 2025-26 under the CSS-Forest Fire Prevention and Management for the UT of A&N Islands.
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	

440 13309

	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	

Ajit. V. John
सहायक वन संरक्षक
Assistant Conservator of Forests
प्रादेशिक, वन सदन, हैडो
Territorial, Van Sadan, Haddo.

Annexure V

DEPARTMENT OF FORESTS & WILDLIFE
CHANDIGARH ADMINISTRATION

Off: ParyavaranBhawan Building [2nd Floor], Sector-19B, Madhya Marg, Chandigarh-160019
E-mail Address:forestchandigarh@gmail.comTel:0172-2700284

No. FOR/2025/176 Dated: 08/04/25

To

Sh.Sharandeep Singh,
Additional Director & Head (UPC-I),
Central Pollution Control Board,
Ministry of Environment Forest & Climate Change,
Govt. of India, Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.

Subject: **Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.**

R/s,
Ref: Your office letter no. CM-13011/38/2025-LAW-HQ-CPCB-HO dated 10.03.2025.

As desired, please find enclosed herewith the required information in prescribed format for information and necessary action.

Deputy Conservator of Forests (HQ)
Chandigarh Administration

Endst No. **Dated:**

A copy is forwarded to PA/ Chief Conservator of Forests (HoD) Chandigarh Administration for information please.

Deputy Conservator of Forests (HQ)
Chandigarh Administration

Prescribed Format for Information			
S.No.	Aspect		Details
1.	Name of the State/UT		UT
2.	Number of forest fire incidents in 2024 in the State/UT		NIL
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		—
	Natural Forest Fire	Number of Forest fire Incidents	—
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	—
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	—
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		—
	Manmade Forest Fire		—
	Others Forest Fire		—
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		Fire lines & Regular pattrolly
	Manmade Forest Fire		
	Others Forest Fire		
6.	Budget amount allocated for undertaking remedial		—

Deputy Conservator of Forests
Forest Department
U.T. Chandigarh

	measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	—
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	—
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget to be Allocated	—
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	—
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget to be Allocated	—
		Adequacy of the amount	—
		Mode of Utilization	—

Deputy Conservator of Forests
Forest Department
U.T. Chandigarh

Annexure-VI

444 113253

Workplace | Mail | govDri

Mail

Contact your DA

Fwd: Order of Hon'ble NGT (PB) dated 17-02-2025 in Original Application No. 425/2023 titled as Deepika khari Vs. State of Uttarakhand & Ors. filed before National green tribunal NGT (PB) New Delhi

Me *Me* 10:21 AM • SENT

Fwd: Order of Hon'ble NGT (PB) dated 17-02-2025 in Original Application No. 425/2023 titled as D...

CK CHANDRA KANT DIXIT • THU APR 3 7:04 PM • INBOX

Akanksha Verma , JULI PATEL

========== Forwarded message ==========
From: APCCF Protection CG <ccf_protec@yahoo.co.in>
To: "Forest Protection Division (MoEF&CC)"<fpd-moefcc@gov.in>, "ckdixit.cpcb@nic.in" <ckdixit.cpcb@nic.in>
Date: Thu, 03 Apr 2025 17:09:54 +0530
Subject: Order of Hon'ble NGT (PB) dated 17-02-2025 in Original Application No. 425/2023 titled as Deepika khari Vs. State of Uttarakhand & Ors. filed before National green tribunal NGT (PB) New Delhi
========== Forwarded message ==========

APCCF Protection
Aranya Bhawan, Sector-19,
Atal Nagar, Nawa Raipur (C.G.) 492002

1 Attachment(s) • Download as Zip

668.pdf
665 KB •

Reply • Reply All • Forward • Edit as new

Office of the Principal Chief Conservator of Forests,

Aranya Bhawan, North Block, Sector-19,Nava Raipur, Atal Nagar Chhattisgarh
(Protection Wing)

E-mail: apccf-protection.cg@gov.in
ccf_protec@yahoo.co.in

Ph- 0771-2512850

No./Protection/Forest Fire/ 668 **Raipur, Date** 03 **/04/2025**

To,

Assistant Inspector General of Forest (FPD)
Government of India,
Ministry of Environment, Forest & Climate Change
(Forest Protection Division)
Agni Wing, 5th Floor, Indira Prayavaran Bhawan,
Jor Bagh, Lodhi Colony, New Delhi - 110003

Subject :– Order of Hon'ble NGT(PB) dated 17-02-2025 in Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Reference:–Your letter No./F.No. FPD-08/47/2024 Dated 03-03-2025.

——::OO::——

With reference to your above mentioned letter, the information on mentioned points as desired by the ministry is enclosed herewith.

Enclosure- As above

for **PCCF (Protection)**
Chhattisgarh, Atal Nagar, Raipur

F-letter - 164 -

The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

--------::x::--------

<table>
<tr><th>S. No.</th><th>Point</th><th>Action Taken</th></tr>
<tr><td>(i)</td><td>State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;</td><td>In the financial year 2024, 13018 fire incidents have occurred and 33.72 Sq.km. area has been affected in the Chhattisgarh state.</td></tr>
<tr><td>(ii)</td><td>Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);</td><td>Following are the reasons for forest fire in Chhattisgarh state:-
<table>
<tr><th>Categories</th><th>Causes for Fire</th></tr>
<tr><td>Natural</td><td>Fires also occur due to lightning or bamboo trees colliding with each other.</td></tr>
<tr><td>Man-made</td><td>1. Due to fire set for the purpose of cleaning agricultural land
2. By villagers collecting tendu leaves.
3. Due to unknown persons throwing burning bidis etc. in the forest after smoking.
4. By unknown shepherds.
5. By villagers collecting mahua.</td></tr>
<tr><td>Others</td><td>Due to strong wind during the burning work of forest fire line cleaning. Control burning of forest fire line before fire season.</td></tr>
</table></td></tr>
<tr><td>(iii)</td><td>Measures taken to remedy the damage caused by the forest fires;</td><td>Chhattisgarh Forest fires are mainly surface forest fires in which dried leaves and grasses, etc. are generally burnt and forests wealth is not damaged.
However to retain the forest health following steps are taken up to remedy the damage caused by the forest fire.
• Fire Line Maintenance :- Fire lines are cleared in forest areas pre-fire season as</td></tr>
</table>

		per the prescription working plan in designated fire lines. • **Soil moisture conserveation works :-** SMC structure are constructed and developed under CAMPA and in accordance with working plan prescription which help in reducing the forest fire incidents as soil moisture is retained for long time. • **Reforstation :-** Activities like assisted natural regeneration and rehabilitation of degraded forest land is taken up in accordance with working plan prescription under regular APO. • **Quick response :-** A robust fire alert system has been developed by state of chhattisgarh in addition to fire alert system of FSI . Through this ESRI's ArcGIS system, automated SMS is sent to the field staff, JFMC's and Panchayat members and front line fire watchers resulting in quick response against fire and dousing of fire in nominal time. • **Legal & Policy Measures :-** As fire is often caused by mahua & tendupatta collectors. Responsibility is set upon the phad munshi & legal action is taken against such law breakers. Same is with any preson who sets fire in forest areas. • **Community engagement :-** Regular awareness campaigns are organised at JMFC & panchayat level. Mobile numbers of the members of the JFMC's have been updated in the fire alert system. • **Capacity building :-** Regular seminar/workshop mock drills are organised pre fire season.
(iv)	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;	• Cutting of fire lines before onset of fire season. • Regular patrolling by forest field staff • Fire watchers are deployed in every beat in forest area during fire season. • Motivating/Training of staffs and members of JFMC/ Panchayats

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		Officials for forest fire control. • Providing forest fire fighting equipments in field. • Fire alert system has been used to inform location of fire to the front line field staff/ JFMC members/ Panchayat members on their mobile through sms for controlling fire on time; feedback is also taken regarding extinguishing of fire within 24 hour. • Main focus was involving JFMC, Gram Panchayats and Nagari Nikaaye members as most of the forest fire activities occur near the villages. The contact information of JFMC's, Panchayat members, Nagari nikaaye Members, rural department members, etc. has been added in the forest fire alert system to provide them alerts for every forest fire activity through SMS.
(v)	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.	In the financial year 2024, an allocation of Rs 981.30 lakh from the state budget, Rs 116.67 lakh from the central budget and Rs 1634.99 lakh from the CAMPA budget has been made for forest fire protection.
(vi)	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.	From the budget received for forest fire in the financial year 2025, work will be done for cutting-pruning-burning of forest fire lines, deploy fire watchers, providing fire fighting equipment and awareness campaign for protection of forests from fire.

for **PCCF (Protection)**
Chhattisgarh, Atal Nagar, Raipur

Annexure-VII
449

113108

Fwd: Furnishing of the required data on forest fire-reg...

========== Forwarded message ==========
From: Deputy Conservator Of Forest <dcfwl-dnh@ddd.gov.in>
To: "Sagar Doifode"<secy-forest-dnhdd@ddd.gov.in>
Cc: "Chief Forest"<ccf-dmn-dd@nic.in>, "Conservator of Forest DD & DNH"<cf-dd-dnh@nic.in>, "ccdddnh"<ccdddnh@gmail.com>, "ckdixitcpcb"<ckdixit.cpcb@nic.in>, "upc1cpcb" <upc1.cpcb@gov.in>
Date: Fri, 21 Mar 2025 15:32:12 +0530
Subject: Furnishing of the required data on forest fire-reg...
========== Forwarded message ==========

Sir/Madam,

Please find the attached on the above mentioned subject.

Deputy Conservator of Forest (Wildlife)
उप वन संरक्षण (वन्यजीव)
U.T. of Dadra and Nagar Haveli, Daman & Diu.
Silvassa-396230
संध प्रदेश दादरा एवं नगर हवेली, दमन एवं दीव.
सिलवासा-३९६२३०
0260-2963693.



संघ शासित प्रदेश दादरा एवं नगर हवेली
Administration of Dadra & Nagar Haveli &
Daman, Diu(U.T.)
उप वन संरक्षक (वन्यजीवन) का कार्यालय
Deputy Conservator of Forests (Wildlife)
सिलवासा / Silvassa.

F. No. 8-1/139/FD/Devp/2024/489 Date: 21 March, 2025

To,
The Secretary (Environment & Forests),
Dadra & Nagar Haveli and Daman,Diu
Secretariat (Vidhyut bhavan), Kachigam,
Daman

Subject: **Furnishing of the required data on forest fire – Reg…**

Reference: **Hon'ble NGT order dated: 17/02/2025.**

Sir,

With reference to the subject mentioned above, the required data with respect to the U.T of Dadra & Nagar Haveli and Daman, Diu as per format enclosed, to facilitate timely compilation on submission to the Hon'ble NGT, regarding forest fire/ fire lines within stipulated timeframe is furnished as under:

This is for your kind information and necessary action please.

Yours faithfully,

21/03/25

(Joju P. Alappatt, IFS)
उप वन संरक्षक (वन्यजीवन)
Deputy Conservator of Forests (Wildlife)
दादरा एवं नगर हवेली (सं. प्र.) / D&NH
सिलवासा/ Silvassa

Copy to:

1). The Chief Conservator of Forests, DNH&DD, for information please.
2). The Conservator of Forests, DNH&DD, for information please.
3). The Member Secretary, PCC, DNH&DD, Daman, for information please.
4). Copy also forwarded to ckdixit.cpcb@nic.in and upcl.cpcb@gov.in

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
1.	**Name of the State/UT**		Dadra & Nagar Haveli and Daman, Diu
2.	**Number of forest fire incidents in 2024 in the State/UT**		17
3.	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**		
	Natural Forest Fire	**Number of Forest fire Incidents**	----------
		Cause	----------
	Manmade Forest Fire	**Number of Forest fire Incidents**	17
		Cause	Rabb burning
	Others Forest Fire	**Number of Forest fire Incidents**	----------
		Cause	----------
4.	**Measures taken to remedy the damage caused by forest fires**		
	Natural Forest Fire		----------
	Manmade Forest Fire		1). Creation of Firelines. 2).Awareness programs among villagers.
	Others Forest Fire		----------
5.	**Preventive measures proposed for 2025 and subsequent years**		
	Natural Forest Fire		1).Deployment of fire watchers. 2). Creation of firelines. 3).Soil & moisture conservation work including

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
			checkdams and gullyplugs to retain and maintain ground moisture.
	Manmade Forest Fire		1). Creation of firelines. 2). Removal of grass and weeds from plantation areas. 3).Deployment of forest fire watchers. 4).Awareness programs among villagers. 5).Soil & moisture conservation work including checkdams and gullyplugs to retain and maintain ground moisture.
	Others Forest Fire		----------
6.	**Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;**		No specific budget allotted for forest fire management. However fire prevention and management works are carried out along with annual plantation activities.
	Natural Forest Fire	**Total Budget Allocated**	----------
		Adequacy of the amount	----------
		Mode of Utilization	----------
	Manmade Forest Fire	**Total Budget Allocated**	----------
		Adequacy of the amount	----------
		Mode of Utilization	----------
	Others Forest Fire	**Total Budget Allocated**	----------

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
		Adequacy of the amount	----------
		Mode of Utilization	----------
7.	**Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."**		
	Natural Forest Fire	**Total Budget to be Allocated**	----------
		Adequacy of the amount	----------
		Mode of Utilization	----------
	Manmade Forest Fire	**Total Budget to be Allocated**	----------
		Adequacy of the amount	----------
		Mode of Utilization	----------
	Others Forest Fire	**Total Budget to be Allocated**	----------
		Adequacy of the amount	----------
		Mode of Utilization	----------

21/03/25
Deputy Conservator of Forest (WL)
Dadra and Nagar Haveli,
Silvassa

Government of Goa
Office of The Dy. Conservator of Forests
Working Plan Division
"Goa Van Bhawan"
Altinho Panaji Goa – 403 001
Email id : dcfwp-forest.goa@nic.in
Contact no: 2492529

No. DCF(WP)/F-Fire /2024-25/Part File/ Dated:- /04/2025

To,
The Additional Director & Head (UPC-I),
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change,
Parivesh Bhawan, East Arjun Nagar,
New Delhi – 110032.

Sub: - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref No.: CM-13011/38/2025-LAW-HO-CPCB-HO dated: 10/03/2025

Sir,

With reference to the subject and letter cited above, please find enclosed herewith the information pertaining to State of Goa in prescribed format.

This is for information and necessary action please.

Yours faithfully,

Encl: As above

(Nandakumar E. Parab, IFS)
Dy. Conservator of Forests,
Working Plan Division,
Panaji- Goa.

Copy to:-

1. The Member Secretary, Goa Pollution Control Board, Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez Goa- 403511.
2. The Regional Director, MoEF&CC, A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru – 560079.

Prescribed Format for information

Sr. No.	Aspect		Details
1.	Name of the State/UT		Goa State
2.	Number of forest fire incidents in 2024 in the State/UT		11 Nos. of forest fire incidents in Notified forest area, which are all ground fire only.
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest Fire Incidents	NIL
		Cause	
	Manmade Forest Fire	Number of Forest Fire Incidents	NIL
		Cause	
	Others Forest Fire	Number of Forest Fire Incidents	11 Nos.
		Cause	Exact causes not known.
4	Measures taken to remedy the damage caused by forest fires		Annexure-I
	Natural Forest Fire		
	Manmade Forest Fire		
	Other Forest Fire		
5	Preventive measures proposed for 2025 and subsequent years		Annexure-II
	Natural Forest Fire		
	Manmade Forest Fire		
	Other Forest Fire		
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		**2023-2024**

	Budget Amount Allocated (Rs. In Lakhs)	**Expenditure (Rs. In Lakhs)**
CSS: FFPM	35.52	32.47
CAMPA	177.00	175.90
STATE	202.83	200.02

<table>
<tr><td></td><td>Natural Forest Fire</td><td>Total Budget Allocated</td><td rowspan="9">Budget allocation not made separately for Natural, Manmade and Other Forest Fire, categories.</td></tr>
<tr><td></td><td></td><td>Adequacy of the amount</td></tr>
<tr><td></td><td></td><td>Mode of Utilization</td></tr>
<tr><td></td><td>Manmade Forest Fire</td><td>Total Budget Allocated</td></tr>
<tr><td></td><td></td><td>Adequacy of the amount</td></tr>
<tr><td></td><td></td><td>Mode of Utilization</td></tr>
<tr><td></td><td>Other Forest Fire</td><td>Total Budget Allocated</td></tr>
<tr><td></td><td></td><td>Adequacy of the amount</td></tr>
<tr><td></td><td></td><td>Mode of Utilization</td></tr>
<tr><td>7</td><td colspan="2">Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.</td><td>2024-2025
<table><tr><td></td><td>Budget Amount Allocated (Rs. In Lakhs)</td><td>Expenditure (Rs. In Lakhs)</td></tr><tr><td>CSS: FFPM</td><td>4.425</td><td>3.42 (till February)</td></tr><tr><td>CAMPA</td><td>183.63</td><td>128.54 (till February)</td></tr><tr><td>STATE</td><td>125.41</td><td>19.26 (till January)</td></tr></table></td></tr>
<tr><td></td><td>Natural Forest Fire</td><td>Total Budget Allocated</td><td rowspan="9">Budget allocation not made separately for Natural, Manmade and Other Forest Fire, categories.</td></tr>
<tr><td></td><td></td><td>Adequacy of the amount</td></tr>
<tr><td></td><td></td><td>Mode of Utilization</td></tr>
<tr><td></td><td>Manmade Forest Fire</td><td>Total Budget Allocated</td></tr>
<tr><td></td><td></td><td>Adequacy of the amount</td></tr>
<tr><td></td><td></td><td>Mode of Utilization</td></tr>
<tr><td></td><td>Other Forest Fire</td><td>Total Budget Allocated</td></tr>
<tr><td></td><td></td><td>Adequacy of the amount</td></tr>
<tr><td></td><td></td><td>Mode of Utilization</td></tr>
</table>

Measures taken by State Government to control Forest fire are as below;

1. A State Action plan on Forest Fire is in place for Goa, which act as guiding principle to deal with forest fires.

2. A State level monitoring committee headed by PCCF periodically reviews the inter departmental preparedness of the divisions/district administration/ fire department to manage the forest fire.

3. Pre fire season exercise like *fire line cutting, control burning, engagement of fire watchers, creation of infrastructure such as protection camp, watch tower etc.* are undertaken in vulnerable areas to ward off the occurrence of forest fire incidences.

4. All the field divisions of the department are equipped with required tools, machineries as well trained manpower for containing forest fire. SDMA and Fire department along with local bodies are kept on high alert for immediate intervention.

5. Awareness is created amongst the owners of cashew Orchard/farmers through Directorate of Agriculture by releasing Standard Operating Procedure (SOP) in vernacular language to control and manage fire kindled for cultural operations in cashew/horticultural orchard or paddy field, located near the forest areas.

   Awareness creation activity are conducted annually before summer sets in to sensitize the fringe communities about ill effects of fires and train them in assisting forest department, as and when required.

6. The Goa Forest Department is a part of the near real time Forest Fire Alert System of Forest Survey of India, MoEF & CC, GOI, and gets regular fire alerts from the FSI indicating the actual location of forest fire on near real time basis. It helps the field staff to locate and reach to fire spot within a short time and to douse the fire.

7. Setting up of Fire Control room on 24 x 7 basis during fire season to disseminate fire information at field level. Also toll free no *1926* has been made operational for public to inform fire incident/rescue operation to the Department.

Annexure-II

Preventive measures proposed for 2025 and subsequent years are as below:

a) The Goa Forest Department is a part of the near real time Forest Fire Alert System of Forest Survey of India, MoEF & CC, GOI, to get regular fire alerts from the FSI indicating the actual location of forest fire on near real time basis.

b) Fire Control room on 24x 7 basis is set up during fire season. Also toll free no *1926* is made available to the public to inform fire incident/rescue operation to the Department.

c) Automatic Weather Station have been installed to monitor climatic factors which influences occurrences of favourable conditions for forest fires.

d) All divisions (Territorial and Wildlife) have conducted Mock drill exercises alongwith other stakeholders departments such as Police, Panchayat, Fire & Emergency Services etc. to understand prevention and Management of Forest Fires.

e) The Standard Operating Procedure (SOP) in local vernacular languages prepared by Directorate of Agriculture were distributed amongst Cashew growers to prevent fire from cashew orchard exist on fringes of forest areas.

f) Public awareness programmes created on fire prevention and Management in forest area.

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460 11329

No. Protection/A/36-7/ 3-4 of 2025-26
Office of the
Principal Chief Conservator of Forests,
Gujarat State, Aranya Bhavan,
Sector-10/A, Gandhinagar
Email: apccf-sf2@gujarat.gov.in
Date: 15 /04/2025

To,
Additional director & Head (UPC-1)
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
New Delhi-110032

Sub: - Hon'ble NGT Original Application No.425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.*

Ref: - Your letter no. CM-13011/38/2025-LAW-HO-CPCB-HO

Sir,

With reference to above mention subject and reference, this is to state that the requested information in the prescribed format is enclosed herewith.

Encl: As above

Chief Conservator of Forests
Forest Protection
Gujarat State, Gandhinagar

Copy to: PCCF & HoFF, Gujarat State, Gandhinagar for information.

E:\T 36-7\ई प्\FL to CPCB-NGT 425-2023.docx

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
1.	**Name of the State/UT**		Gujarat
2.	**Number of forest fire incidents in 2024 in the State/UT**		969
3.	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**		
	Natural Forest Fire	**Number of Forest fire Incidents**	0
		Cause	Not Applicable
	Manmade Forest Fire	**Number of Forest fire Incidents**	969
		Cause	Burning debris, Traditional beliefs, Negligence (naked flame/cigarette/electric spark etc.)
	Others Forest Fire	**Number of Forest fire Incidents**	0
		Cause	Not Applicable
4.	**Measures taken to remedy the damage caused by forest fires**		
	Natural Forest Fire		-
	Manmade Forest Fire		Burnt area assessment, Actions as per IFA-1927 and wildlife protection act-1972, Construction/renovation of water storage,

Prescribed Format for Information		
S.No.	Aspect	**Details**
		Livelihood support
	Others Forest Fire	-
5.	**Preventive measures proposed for 2025 and subsequent years**	
	Natural Forest Fire	Fuel Management, Clearing of fire lines/ controlled burning, Arrangements of adequate manpower in fire prone forests, Moist & Water Conservation
	Manmade Forest Fire	Local people awareness/signage & posters, Identification of fire hotspots, Arrangements of adequate manpower in fire prone forests
	Others Forest Fire	-
6.	**Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;**	

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
	Natural Forest Fire	**Total Budget Allocated**	-
		Adequacy of the amount	-
		Mode of Utilization	-
	Manmade Forest Fire	**Total Budget Allocated**	Rs.1198 lakh
		Adequacy of the amount	Rs.1200 lakh
		Mode of Utilization	Engagement of fire watchers, creation/maintenance of fire lines, Training and capacity building, Awareness camps and incentivization Creation of infrastructures (watch tower/water storage etc.)
	Others Forest Fire	**Total Budget Allocated**	-
		Adequacy of the amount	-
		Mode of Utilization	-
7.	**Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."**		
	Natural Forest Fire	**Total Budget to be Allocated**	-
		Adequacy of the amount	-
		Mode of Utilization	-

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
	Manmade Forest Fire	Total Budget to be Allocated	Rs.1550 lakh
		Adequacy of the amount	Rs.1600 lakh
		Mode of Utilization	Engagement of fire watchers, creation/maintenance of fire lines, Training and capacity building, Awareness camps and incentivization Creation of infrastructures (watch tower/water storage etc.)
	Others Forest Fire	Total Budget to be Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-

Office of the Chief Conservator of Forests,
(FP &FC) H.P. at Bilaspur,
Distt. Bilaspur. (H.P.)-174001.
Phone : 01978-221616
FAX:01978 -221175
e-mail:ccf-fpfc-hp@hp.gov.in

Save Forests from Fire

No. Fts. (BLP)/ NGT/OA No. 425/2023/ – 370
HP Forest Department.

From: Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
HP Forest Department at Bilaspur.

To: The Additional Director & Head (UPC-I)
Central Pollution Control Board,
MoEF & CC Govt. of India New Delhi- 110032

Dated, Bilaspur the 26/03/2025.

Subject: **Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.**

Sir:-

Kindly refer to your office letter No. CM-13011/38/2025-LAW-HO-CPCB-HO dated 10.03.2025 on the above cited subject.

2. The requisite information as asked vide above referred communication in respect of **Himachal Pradesh Forest Department** is enclosed herewith on the prescribed format for favour of information & further necessary action at your end please.

Encl. As above.

Yours faithfully,

DFO (HQ)
O/O Chief Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Endst. No. Fts. (BLP)/ NGT/OA No. 425/2023/371 **Dated Bilaspur, the** 26/03/2025

Copy is alongwith its enclosures is submitted to PCCF (HoFF) HP Shimla-1 for favour of information please.

Encl. As above.

-sd-./
DFO (HQ)
O/O Chief Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Prescribed Format for Information			
S.No.	Aspect		Details
1.	Name of the State/UT		Himachal Pradesh
2.	Number of forest fireincidents in 2024 in the State/UT		2464
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	0
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	2464
		Cause	Accidental forest fires, carelessness of the visitors, for want of green grasses, spreading of fires on stubble burning from agricultures fields
	Others Forest Fire	Number of Forest fire Incidents	0
		Cause	0
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		
	Man made Forest Fire		Annexure -C

Prescribed Format for Information			
S.No.	Aspect		Details
	Others Forest Fire		
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		
	Manmade Forest Fire		Annexure-D
	Others Forest Fire		
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		Scheme = (Rs. in Lac) CSS: FPMS = 31.27 FMS State Plan = 223.00 NPV- CAMPA = 310.15 Total = 564.42
	Natural Forest Fire	Total Budget Allocated	Rs. 564.52 Lac
		Adequacy of the amount	0
		Mode of Utilization	0
	Manmade Forest Fire	Total Budget Allocated	Rs. 564.52 Lac
		Adequacy of the amount	Adequate
		Mode of Utilization	PFMS/ HIMKOSH
	Others Forest Fire	Total Budget Allocated	0
		Adequacy of the amount	0
		Mode of Utilization	

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
7.	**Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."**		
	Natural Forest Fire	**Total Budget to be Allocated**	0
		Adequacy of the amount	0
		Mode of Utilization	0
	Manmade Forest Fire	**Total Budget to be Allocated**	Rs.1280.21 Lac
		Adequacy of the amount	Will be adequate
		Mode of Utilization	PFMS/ HIMKOSH
	Others Forest Fire	**Total Budget to be Allocated**	Rs.1280.21 Lac
		Adequacy of the amount	Will be adequate if approved by MoEF & CC New Delhi
		Mode of Utilization	PFMS/ HIMKOSH

Annexure-C

The Himachal Pradesh Forest Department took following steps to remedy the damage caused by forest fires detailed as under:-

PROACTIVE STEPS (2023-24)

1. Before the onset of fire season, across the state, the Forest Department has carried out control burning in about 8768 hectares of forestland. Control burning helps in reducing the fuel load and in reducing the frequency and intensity of forest fires. Pine needle heaps are actively removed throughout the road networks of the state to avoid spread of forest fires (approx 50 Tonnes)

2. Forest Department has also cleared fire lines of about 1096 Km to prevent the spread of fires in different parts of the state.

3. Himachal Pradesh Forest Department is equipped with Fire Fighting Tools for combating of Forest Fires.

3.Public participation and involvement of Joint Forest Management Committees through organizations of meetings with community = 894

4. Fire trainings with forest field staff = 43 and number of mobility vehicles for fire control hired for immediate response to mitigate fires = 26

5. Registration of field staff on Forest Fire Alert System

6. Tikri Pehra order by Deputy Commissioners (by which specific directions are given to the local Pradhans of village panchayats for forest protection works).

7. 1496 number of fire watchers are engaged to clean the roads, remove debris and reduce fuel load in the forests.

8. All field staff on Fire Alert Messaging System by Forest Survey of India to reduce response time to mitigate Forest fire

9. Fire vulnerability mapping of beats help us prioritize our time and other resources to mitigate fire.

10. The State Disaster Control Room Toll Free No. of 1077 at State Level and 1070 at District Level control Room are operational for reporting of forest fires incidences reported by the local people.

11. Industries that use chir pine needles that make briquettes are being promoted.

MITIGATIVE STEPS (2024-25)

1. Number of cases regarding forest fires offenders reported to Police as Daily Diary/GD Reports = 1249. Number of FIR against the fire offenders registered = 06.

2. In compliance to the directions by Chief Secretary to Govt. of H.P., FIRs are being registered for each and every case. Required help from State and National Disaster Management is sought by local field functionaries. Nodal officer has already issued direction to all field functionaries to properly adhere to the directions given by Chief Secretary.

3. Active forest fire patrolling - Rapid Fire Response teams in each team constituted and working.

4. Active use of Fire Alert Messaging system by Forest Survey of India, alerts from Control room by MOEF, New Delhi.

5. Active mobilization of local community to mitigate fires-contacting pradhans and other local representatives.

6. Taking active support of Forest Fire department, SSB and other state and national agencies. In this context, the Deputy Commissioner has also issued orders to the Panchyat Pradhan to organize night Patrolling and also help to check /control and extinguish the Forest Fires with help of local people.

7. Actively cooperating with National Disaster Management Authority and State Disaster Management Authority-exploring help from Disaster Volunteers known as APDA MITTAR (around 19000).

sd/-

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Annexure-D

Preventive measures proposed to be taken by Himachal Pradesh Forest Department for preventing forest fires during the year 2025 is tabulated as under:-

1. Daily fire report should be uploaded in **FIRE engine of HP Forest Department** without any laxity during the current **Forest Fire Season 2025-26 w.e.f. 01.04.2025 onwards**.

2. In each Forest Division, a Forest task force at Range level shall be constituted **by 1st April, 2025** to prevent and fight the forest fires. The task force should be provided communication and mobility and the details of the task force members along with their mobile numbers shall be communicated to CCF (FP&FC), HP at Bilaspur & PCCF, (HoFF), HP, Shimla. Extra vigil is required to patrol the forests and Ghasanis in the afternoons and evenings as the incidence of forest fires normally occurs at these times.

3. **Forest Fire Alert Messaging System (FAMS)** be updated quarterly by sending the fresh list of Nodal officer of Forest Fires depicting their name, mobile number and e-mail ids directly to APCCF (GIS) Cell, Mist Chamber, Khalini Shimla and this office.

4. **Details of the Ghasanis,** from where most of the forest fires originate, shall be updated at each forest beat level within a week. The details shall include the name of the Ghasani owner, his address, location and telephone contact numbers, both landline and mobile. These details should be also made available at Range, Division and Circle level.

5. Forest Guards shall immediately hold meetings with all the Ghasani owners in their beats and ask them to take all preventive measures and not to set up fires in their Ghasanis due to prevailing continuous dry spell.

6. In the Gram Sabha meetings to be held in the **1st week of April, 2025**, the forest staff shall attend all the Gram Sabha meetings and make the people aware about the devastating & ill effects of forest fires on the environment, the Forest

Resources and the Wild Life and request them to help the Forest Department to prevent and control the forest fires.

7. The **DFOs** shall get the pamphlets prepared on Forest fires and distribute to people on this Gram Sabha day.

8. The **ROS, BOs and Forest Guards** shall hold meeting in all the JFMCs, especially in the Chil zone forest fire prone/ sensitive areas, and set up fire control teams of the local people also.

9. Workshops with the Forest staff up to Range level shall be held in each circle each month to review the preparedness of the staff to control Forest fires. A schedule of these circle workshops be prepared in consultation with this office.

10. A Forest fire control calendar of the activities to be done in the next three months which is published in Forest Fire Manual, 2018. This calendar is to be followed strictly.

11. **DFO publicity** to arrange radio talk on prevention of Forest fires, prepare broadcasting of Jingles and radio messages before and after the news both in radio and TV Also, he should give advertisements in local TV channels and news papers appealing the people to prevent Forest Fires. He should seek the budget for these activities from PCCF immediately.

12. In the workshops the preparedness of the Circle/ Divisions shall be reviewed up to Range level. Each DFO shall give details of the preparations made by him to prevent occurrence and control forest fires on the above points and also update the prevailing format A & B.

13. The forest fire control shall be monitored by this office. The late/ incorrect reporting of Daily Forest Fire will be viewed very seriously and shall be liable for disciplinary proceedings.

14. No leave of any kind should be granted to the field/ office staff during the fire season.

15. The field staff are instructed to have coordination with R4F volunteers which are already registered with Forest Department and also try to register new R4F volunteers in their respective jurisdictions. Beside this, R4F volunteers be trained

to combat Forest Fire and also help the local Forest Officers and community in case of any fire incidence.

16. The list of Forest Fire sensitive Beats, Blocks and Ranges be updated and shared with this office.

17. The Forest Fire immediate loss assessment and after rainy season loss assessment be calculated as per procedure laid down in Forest Fire Manual, 2018 & inspection reports be uploaded in the Fire Engine of HPFD on the prescribed format circulated by worthy Pr. C.C.F. (HoFF), H.P. Shimla vide his office memo No. FL1-1/2014 (Fire) (P & L) Vol.-IV dated 14.01.2021.

sd/-
Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Besides this it is submitted that instructions with regard to adherence of the following measures to be ensured during 2025-26 at each Circle/Division level also stands issued to all field functionaries of HPFD by CCF (FP&FC) HP Bilaspur:-

i. To get everyone in-charge in territorial areas listed for fire alerts including Van Mitras alternately share there name & active mobile Numbers to GIS/IT Lab of the HPFD Shimla with a copy to this office.
ii. Use of Drone as Pilot Basis for surveillance **1st April to 30th June, 2025 (Especially in Forest Divisions which are equipped with Drones so far)**.
iii. **Every Forest Guard in his Forest Beat have to adopt a School** for creating awareness amongst School Children in 2025 & ensure clearing of fuel load from periphery of schools & other critical infrastructures in their jurisdictions & photographs thereof be shared with this office.
iv. **Identification & Imparting Fire Fighting Techniques to R4F Volunteers and VFDC, JFMCs, and Panchayats** having commendable participation in Forest Fire Prevention their strengthening and making provision of equipping community with Forest Fire equipments.
v. **To held Press Conference at Circle Level (1st April to 15th April 2025)** for creating awareness on Forest Fire Prevention (Press Release in at least three leading News Papers)

-sd-
CCF (FP&FC) HP Bilaspur.

476 113475

Office of the Chief Conservator of Forests,
(FP &FC) H.P. at Bilaspur,
Distt. Bilaspur. (H.P.)-174001.
Phone : 01978-221616
FAX:01978 -221175
e-mail:ccf-fpfc-hp@hp.gov.in

Save Forests from Fire

No. Fts./(BLP)/APO 2025-26/ CSS/FPMS/
Himachal Pradesh Forest Department.

From: Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.

To: The Assistant Inspector General of Forests,
Government of India, Ministry of Environment,
Forests & Climate Change, (Forest Protection Division)
5th Floor, Agni Wing, Indira Paryavaran Bhawan,
Jor Bag, Lodhi Colony New Delhi-110003.

Dated, Bilaspur the _____

Subject: **Minutes of the meeting regarding the Hon'ble NGT (PB) order dated 17.02.2025 in Original Application No.425/2023, titled Deepika Khari Vs. State of Uttrakhand & Ors held on 7th March,2025 at 11.00 AM (Hybrid Mode).**

Sir,

Kindly refer to your office email communication which is received in this office vide email message from office of PCCF (HoFF) H.P. dated 11.03. 2025 on the subject cited to above.

In this regard, the requisite information pertain to Himachal Pradesh Forest Department as per prescribed Annxure-2 is attached herewith please.

This is for favour of information and consideration please.

Encl. As above.

Yours faithfully,

Signed by
Nishant Mandhotra
Date: 13-03-2025 15:46:56

Conservator of Forests-cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616
Mobile No. 94185-77275
Email: ccf-fpfc-hp@hp.gov.in
Or ccffpfc@gmail.com

157

Endst. No. Fts. (BLP)/APO/2024-25/ CSS/FPM Dated Bilaspur, the

Copy alongwith its enclosures are submitted to PCCF (HoFF) HP for favour of information please.

Encl. As above.

sd/-
CF (FP &FC) HPFD at Bilaspur.

Annexure-2

Control Burning Practices and alternative forest Fire Prevention methods (Details sought in response of the NGT order dated 17-02-2025 in OA No.425/2023)

Name of the State/ UT: Himachal Pradesh

(The response on each heading should be concise and not more than 200 words)

1. **Controlled Burning Practices:**

i. Is controlled fire the only method adopted for preventing/ controlling forest fires?

No, Controlled fire is not only method adopted for preventing / Controlling Forest Fires but is a primary method to control Forest Fires in Himachal Pradesh.

ii. Are there alternative methods?

Himachal Pradesh Forest Department also uses following methods to control Forest Fires:-

a. Removal of fuels both side of roads/public path etc
b. Engagement of Forest Fire Watchers & Volunteers
c. Fire Line Maintenance
d. Awareness Programme, Meeting / Workshop,Training / Mock Drills
e. Using Patrol & Watch Towers
f. Water loaded tankers
g. Soil Moisture Conservation Measures

During 2024-25, Himachal Pradesh Forest Department has carried out control burning in about 8768 hectares of forest land. Control burning helps in reducing the fuel load and in reducing the frequency and intensity of forest fires.

iii. Is there any scientific study or data supporting the efficacy of controlled burning?

It is submitted that the Himachal Pradesh Forest Department has not done any Scientific study but the Control burning in Forest is being practiced and prescribed in the Working Plan since long back.

iv. Has the ministry of Environment, Forest, and Climate Change (MoEF&CC) approved the method as a remedial measure for preventing forest fires?

Yes, as per the proposed Annual Plan of Operation submitted by HPFD the MoEF & CC, duly approves the Control burning operations and released funds for its execution. The Working Plans prepared by Himachal Pradesh Forest Department are also approved by the Ministry of Environment, Forest, and Climate Change (MoEFCC), New Delhi having control burning prescription to check fire incidences.

v. Please provide relevant studies, data or feedback.

At present record of any such studies done is not available. It is submitted that during Year 2024-25, Himachal Pradesh Forest Department has carried out control burning in about 8768 hectares of forest land.

2. Additional measures undertaken (As per Paragraph 7 of the NGT Order):

- **Details of additional methods or preventive strategies**

Since Pine needles are major cause of Forest Fire in Himachal Pradesh. Therefore, Pine needle heaps are actively removed throughout the road networks of the state to avoid spread of forest fires. Forest Department also clears fire lines to prevent the spread of fires in different parts of the state. Organizing awareness campaigns, Public participation and involvement of Joint Forest Management Committees through organizations of meetings with community. Engaging workers to clean the roads, remove debris and reduce fuel load in the forests.

In addition to this Himachal Pradesh Forest Department also engage Water Loaded tanker during peak summer fire season. All field staff on Fire Alert Messaging System by Forest Survey of India to reduce response time to mitigate Forest fire.

- **Inputs on alternative fire prevention strategies specific to your region:**

In Himachal Pradesh the forest fire occurs in the Chir Pine Forests during peak summer seasons. These fires are generally ground fires which are best controlled by deploying counter fire measures.

3. Steps taken for formulating guidelines on Forest Fire Prevention and Management Control:

- **Infrastructures:-**

Himachal Pradesh Forest Department (HPFD) follows dedicated calendar of activities during fire season. It enables Himachal Pradesh Forest Department (HPFD) to keep in readiness both equipment and manpower for Forest Fire Prevention and Management. Beside this Himachal Pradesh Department also follows the operational guidelines issued by MoEF &CC, New Delhi.

- **Institutional Arrangements**

The Himachal Pradesh Forest Department (HPFD) has effective co-ordination with District Administration and Orders like Thikri Para are issued by respective Deputy Commissioners for regular patrol at Village level and complaint is register with Police for every Forest Fire Incidence. The services of HP Fire Department are also availed during Forest Fire exigency.

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Budgetary Provisions:

Himachal Pradesh Forest Department has budgetary provision in three schemes namely

1. Centrally Sponsored Forest Fire Prevention and Management (CSS: FPMS) with funding pattern {Centre Share 90: State Share10}

2. Forest Fire Management Scheme

3. 3G- NPV CAMPA on Forest Fire Control Operations

Sr. No.	Year	Funds Received by HPFD (Rs. In Lakh)			Remarks, if any
		CSS FPMS	FMS	NPV CAMPA	
1	2023-24	241.42	138.11	300	
2	2024-25	31.27	223.00	310.15	

The activity wise details of Budgetary Provision in Himachal Pradesh Forest Department for 2024-25 is attached as **Annexure-1.**

4. Feedback and Recommendations:

The Control Burning and Counter Fires are found one of the most useful, economic, safer, and effective measures to prevent and control forest fires . These measure enables the Forest Fire Fighters to extinguish forest fire from a safer distance with minimum tools and efforts. The control burning also is an important tools to reduce high intensity forest fires in peak summer season. Keeping in view the effectiveness, lost cost, safety of the Forest Fire Fighters and also safety of Forests from high intensity fires these activities needs to relied and continued upon.

***

URGENT/ COURT MATTER

File No. FPD-08/47/2024
Government of India
Ministry of Environment, Forest and Climate Change
Forest Protection Division

Indira Paryavaran Bhawan,
Jorbagh Road, Aliganj,
New Delhi – 110003.
Dated : 11th March, 2025

OFFICE MEMORANDUM

Sub: Minutes of the meeting held on 07th March, 2025 at 11: 00 AM in Krishna Conference Hall, 4th Floor, Jal Wing, Indira Paryavaran Bhawan, New Delhi under the Chairpersonship of Director General of Forests & Special Secretary, MoEF&CC

The undersigned is directed to enclose herewith the Minutes of the meeting held on 07th March, 2025 at 11: 00 AM in Krishna Conference Hall, 4th Floor, Jal Wing, Indira Paryavaran Bhawan, New Delhi under the Chairpersonship of Director General of Forests & Special Secretary, MoEF&CC in compliance of Order of Hon'ble NGT(PB) dated 17.02.2025 in Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

In this regard, it is requested to kindly provide the details as per decision taken in the meeting (through email-***fpd-moefcc@gov.in***) latest by **14th March 2025.**

Encl: As above

(Sanjay Kumar Chauhan)
Assistant Inspector General of Forests (FPD)
Email: fpd-moefcc@gov.in

To,

1. The Principal Chief Conservator of Forests & HoFF all States/ UTs
2. Chairperson, Central pollution Control Board, New Delhi.
3. Director General, Indian Council of Forestry Research & Education, Dehradun
4. Director General, Forest Survey of India, Dehradun

5. Director, Indian Institute of Forest management, Bhopal

Copy to:

2. PPS to DGF&SS, MoEF&CC, New Delhi for information.
4. PPS to ADGF (FC), MoEF&CC, New Delhi for information.
5. PPS to IGF (FPD), MoEF&CC, New Delhi for information.
6. Guard File (Legal associate)

Minutes of the Meeting Regarding the Hon'ble NGT (PB) Order Dated 17.02.2025 in Original Application No. 425/2023, Titled Deepika Khari vs. State of Uttarakhand & Ors., Held on 7th March 2025 at 11:00 AM (Hybrid Mode)

1. A meeting was held on 7th March 2025 at 11:00 AM in hybrid mode, chaired by the Director General of Forests and Special Secretary (DGF&SS) of the Ministry of Environment, Forest, and Climate Change (MoEFCC). The meeting was convened to deliberate on the directions issued by the Hon'ble National Green Tribunal (PB) in its order dated 17th February 2025, in Original Application No. 425/2023, titled *Deepika Khari vs. State of Uttarakhand & Ors.* The meeting was attended by officers from the Ministry of Environment, Forest, and Climate Change, as well as representatives from various institutions, including the Indian Council of Forestry Research and Education (ICFRE), Forest Survey of India (FSI), Indian Institute of Forest Management (IIFM), and the Central Pollution Control Board (CPCB), in addition to officials from State and Union Territory Forest Departments. The list of participants is **Annexed**.

2. At the outset, the DGF&SS welcomed all participants. With the Chair's permission, the Inspector General of Forests (Forest Protection Division) delivered a detailed presentation, outlining the directions given in the Hon'ble NGT order.

3. The DGF&SS then asked the ICFRE to provide insights into the works done by the institution regarding prevention and management of the forest fires, particularly under the *National Collaborative Scheme on Forest Fire Management* The DGF&SS also requested IIFM, Bhopal, to report on the efficacy and mitigation efforts concerning fire prevention measures. Both institutions provided relevant updates on their respective work.

4. Thereafter, the operative parts of the directions of Hon'ble Tribunal, particularly as contained in Para 7, 13 & 14 were discussed.

The DGF&SS requested the states to provide their comments and inputs on Paragraph 7 (i) and (ii) of the Hon'ble Tribunal order, urging them to share their views on how to address the issues observed by Hon'ble NGT in the order and take appropriate action in line with the directives. The details of the comments provided by the States/UTs are as under:

(i) The representative from the Uttarakhand Forest Department (PCCF & HoFF) drew attention to Paragraph 9 of the court order and explained that, in addition to control burning, the State also undertakes soil and moisture conservation works, collects dry chir pine leaves for briquette formation (locally known as *perul*), and maintains fire lines in accordance with the working plan. However., control burning,

which is a long-standing traditional practice, is carried out before the forest fire season to serve as an effective firebreak.

(ii) The representative from Gujarat highlighted the implementation of three types of controlled burning in the State, including demarcated fire patta and marked fire lines in plantations. The State has also installed fire watchtowers for early fire detection and conducts soil and moisture conservation works alongside the maintenance of existing fire lines.

(iii) The Chhattisgarh representative shared that the state's control burning strategy includes awareness programs and mock drills to enhance preparedness. They maintain 3-meter-wide fire lines and estimate the forest fire fuel load.

(iii) PCCF & HoFF Bihar informed that for eradication of the invasive species/weeds, the state has prepared a project for converting them into briquette to use them as an alternative fuel source through Eco-Development Committees (EDCs) and Joint Forest Management Committees (JFMCs). The State also maintains fire lines and records controlled burning activities for reference.

(iv) The Madhya Pradesh representative reported that the State has strengthened 15,000 committees dedicated to forest fire management, with specialized teams to activate these committees. The State primarily relies on controlled burning for fire prevention and has reduced the response time to forest fires to 2.5 hours. Watchtowers are strategically positioned for fire detection, and fire lines are maintained in accordance with the working plan.

(v) The Director IIFM, Bhopal, mentioned that numerous research papers on controlled burning are available, providing scientifically validated methods. IIFM will compile and submit this data to the MoEFCC.

(vi) The PCCF&HoFF, Meghalaya emphasized the effects of shifting cultivation, fire line maintenance and soil and moisture conservation (SMC) works in the State's fire prevention strategy.

(vii) Andhra Pradesh highlighted the challenge posed by dry deciduous forests and the accumulation of leaf litter, noting that Lantana contributes to fire risks. The State relies on control burning and the maintenance of fire lines to mitigate these risks.

(viii) Telangana's representative informed that the fire line creation, maintenance of existing fire lines, and fire watchtowers are part of the State's fire management strategy. JFMCs play a key role, with fire risk zonation layering based on Digital Elevation Models (DEM).

(ix) Karnataka's representative provided an update on the recent forest fire in Mysuru, noting that the State experiences primarily ground and surface fires. Fire and Emergency Services were involved in containing the recent fire. The State uses control burning methods such as fire line creation, prescribed burning, early detection through watchtowers and satellite alerts, and community involvement through training programs.

(x) Odisha's representative highlighted the installation of AI-based cameras in the Simlipal Tiger Reserve for fire detection and monitoring. The State has also organized several meetings to discuss fire management strategies, including Sal leaf briquette production.

(xi) Jharkhand's representative shared that the State uses control burning methods, including the creation and maintenance of fire lines.

(xii) Himachal Pradesh's representative stated that their focus is mainly on managing fuel. The State uses the MGNREGA scheme to disrupt fuel continuity and conducts mock drills to improve fire preparedness. Sensors have also been installed in watchtowers for early detection.

(xiii) The Uttar Pradesh representative explained that control burning and maintenance of existing fire lines are conducted as per the working plan in territorial divisions and management plans in Tiger Reserves and Wildlife Sanctuaries.

(xiv) The representative from CPCB informed the meeting that the CPCB is seeking information from all States and UTs, including FSI, in relation to Paragraph 13 of the court order.

6. The DGF&SS proposed the development of a standardized proforma to document the control burning activities and other preventive measures taken by States and UTs. He also requested the Forest Survey of India (FSI) to provide inputs on controlled burning and encouraged the states to share relevant studies in this regard. Additionally, the fire alert system would be reviewed for necessary improvements. The DGF&SS, further requested research institutes such as IIFM, FSI, and ICFRE to share scientific studies on prevention and post-control burning measures in the field and the efficacy of these methods.

7. After deliberation the following action points have emerged:

i. The States/UTs shall submit the details as per proforma attached at**Annexure 2**. **(Action: All States/UTs)**

ii. IIFM Bhopal will compile the available research papers on controlled burning,

providing scientifically validated methods for prevention and control of fire. In this regard an abstract may also be submitted. **(Action: Director, IIFM, Bhopal)**

iii. ICFRE and FSI shall share scientific studies on prevention and post-control burning measures in the field and the efficacy of these methods. **(Action: DG, ICFRE, DG FSI)**

iv. CPCB shall share the detail on the para 13 of the court order. **Action: CPCB**)

The detail may be provided latest by 14th March 2025

The meeting concluded with a vote of thanks to all participants.

***

ANNEXURE-1

List of the Officers present in the Meeting held on 07.03.2025 at 11:00 P.M. under the Chairpersonship of DGF&SS, Ministry of Environment, Forest and Climate Change

Ministry of Environment Forest and Climate Change

S.No.	Name	Designation	Organization
1	Shri Sushil Kumar Awasthi	DGF&SS	MoEFCC, New Delhi
2	Shri A. K Mohanty	ADG (FC)	MoEFCC, New Delhi
3	Shri K B Singh	Inpector General Forest, FPD	MoEFCC, New Delhi
4	Shri Sanjay Kumar Chauhan	Assistant Inpector General Forest (FPD)	MoEFCC, New Delhi
5	Ms. Bhavna Sharma	Technical Assistant	Disaster Management Control Room, MoEFCC
6	Ms. Swati Bhatti	Research Associate	Forest Protection Division, MoEFCC
7	Shri Ravi Kumar	Legal associate	Forest Protection Division, MoEFCC
8	Shri Ajay	Office Assistant	Forest Protection Division, MoEFCC

Participants from Organizations of MoEFCC

S.No.	Name	Designation	Oragnization
			Indian Institute of Forest

9	Dr K. Ravichandran	Director	Management, Bhopal
10	Smt. Meera Iyer	Joint Director	Forest Survey of India, Dehradun
11	Dr. Yogesh	Professor	Indian Institute of Forest Management, Bhopal
12	Dr. Anvita Pandey	Professor	Indian Institute of Forest Management, Bhopal
13	Dr. Praveen	Scientist	ICFRE
14	Dr Sharandeep Singh	Scientist	Central Pollution Control Board

Participating Officers from States/UTs			
S.No.	**Name**	**Designation**	**States/UTs**
15	Dr. Dhananjai Mohan	PCCF & HoFF	Uttarakhand
16	Shri R S Gill	PCCF & HoFF	Meghalaya
17	Shri Prabhat Kumar Gupta	PCCF & HoFF	Bihar
18	Shri K Khan	APCCF	Punjab
19	Shri S.S. Kandpal	APCCF	Delhi
20	Shri C. K Sonwane	APCCF	Gujarat
21	Shri Ratnakar Jauhari	APCCF	Telangana
22	Shri T Rabikumar	APCFF	Jammu and Kashmir
23	Ms. Vanashree Vipin Singh	APCCF	Karnataka
24	Shri R. Amarjeet	APCCF	Manipur
25	Shri Pinaki Prasad Singh	Nodal Officer Forest Fire	Uttar Pradesh
26	Smt. Shalini Raina	CCF FP&FC	Chhattisgarh
27	Shri Nishant Verma	CF, Nodal Officer Forest Fire	Uttarakhand
28	Ms. Vasvi Tyagi	CCF	Haryana
29	Shri C.K. Naidu	CF, Nodal Officer Forest Fire	Jharkhand
30	Shri Kartik	CF	Odisha
31	Shri Nishant Mandothra	CF, Nodal Officer Forest Fire	Himachal Pradesh
32	Shri M.Vi.G Kannan	DCF	Goa
33	Shri Jitendra Kumar	DCF Nodal Officer Forest Fire	Assam

Annexure- 2

Control Burning Practices and Alternative Forest Fire Prevention Methods

(Details sought in response of the NGT order dated 17.02.2025 in OA No. 425/2023)

Name of the State/UT:

(The response on each heading should be concise and not more than 200 words)

1. Controlled Burning Practices:

i. **Is controlled fire the only method adopted for preventing/controlling forest fires?**

- *Response:*
  (Provide details on whether controlled burning is the sole or primary method being used for forest fire prevention & control.)

ii. **Are there alternative methods?**

- *Response:*
  (List the alternative techniques being utilized. The percentage of area covered under control burning and other alternative methods may be provided)

iii. **Is there any scientific study or data supporting the efficacy of controlled burning?**

- *Response:*
  (Provide details of relevant scientific studies, research papers, or case studies demonstrating the effectiveness of controlled burning in preventing forest fires.)

iv. **Has the Ministry of Environment, Forest, and Climate Change (MoEFCC) approved the method as a remedial measure for preventing forest fires?**

- *Response:*
  (State whether the MoEFCC has given formal approval for controlled burning as part of its fire prevention strategy.)

v. **Please provide relevant studies, data, or feedback.**

- *Response:*
  (Attach or summarize studies, reports, or field data that validate the use of controlled burning or other measures.)

---

2. Additional Measures Undertaken (as per Paragraph 7 of the NGT Order):

- **Details of additional methods or preventive strategies:**
  - *Response:*
    (Provide a description of other forest fire prevention measures such as soil and moisture conservation, fire line maintenance, community awareness programs, etc.)
  -
- **Inputs on alternative fire prevention strategies specific to your region:**
  - *Response:*
    (Detail strategies that are particularly suited to your local region, considering topography, climate, and local flora.)

---

3. Steps Taken for Formulating Guidelines on Forest Fire Prevention and Control:

- **Infrastructure:**
  - *Response:*
    (List available or planned infrastructure such as fire towers, early warning systems, equipment, or communication networks to prevent and control forest fires.)
  -
- **Institutional Arrangements:**
  - *Response:*
    (Describe institutional coordination between local, state, and national agencies in managing forest fires.)
  -
- **Budgetary Provisions:**
  - *Response:*
    (Detail budget allocations for forest fire prevention, training, infrastructure, and fire control operations.)

---

4. Feedback and Recommendations:

- *Response:*
  (Provide additional observations, challenges, or recommendations regarding forest fire prevention methods in your region.)

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Office of the Chief Conservator of Forests,
(FP &FC) H.P. at Bilaspur,
Distt. Bilaspur. (H.P.)-174001.
Phone : 01978-221616
FAX:01978 -221175
e-mail:ccf-fpfc-hp@hp.gov.in

Save Forests from Fire

No. Fts. (BLP)/ NGT/OA No. 425/2023/
HP Forest Department.

From: Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
HP Forest Department at Bilaspur.

To: The Assistant Inspector General of Forests,
Government of India, Ministry of Environment, Forests & Climate Change,
(Forest Protection Division)
5th Floor, Agni Wing, Indira Paryavaran Bhawan,
Jor Bag, Lodhi Colony, New Delhi-110003.

Dated, Bilaspur the _____

Subject: **Order of Hon'ble NGT (PB) dated 17.02.2025 in OA No. 425/2023 titled as Deepika Khari Vs- State of Uttrakhand & Ors. filed before NGT (PB), New Delhi.**

Sir:-

Kindly refer to your office letter No. FPD-08/47/2024 dated 03.03.2025 on the above cited subject.

2. The requisite reply/ information as asked vide letter under reference in respect of **Himachal Pradesh Forest Department** is detailed as under:-

Sr. No.	Particulars	Reply
1	Number of forest fire incidents which took place in the year 2024 in entire India;	Copy attached as **Annexure-A**
2	Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);	Copy attached as **Annexure-B**
3	Measures taken to remedy the damage caused by the forest fires;	Copy attached as **Annexure-C**
4	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;	Copy attached as **Annexure-D**
5	Budget amount allocated for undertaking remedial measures for remedying the damage caused by	Copy attached as **Annexure-E**

	forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.	
6	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.	A tentative **Annual Plan Operation** (APO) amounting to Rs. 1280.21 Lakh for the Financial **Year 2025-26** under Centrally Sponsored Scheme: Forest Fire Prevention & Management (CSS:FPM) has been proposed to the MoEFCC (FPD) New Delhi vide this office letter No. FPFCBL-C017/4/2024-FPFC-HP FOREST PROTECTION & FIRE CONTROL I/567309/2025 dated 11.02.2025 copy attached as **Annexure- F** & the work of preparation of APOs with respect to schemes **3G NPV CAMPA** & **FMS State Plan** for the year **2025-26** is under process.

This is for favour of information & further necessary action at your end please.

Encl. As above.

Yours faithfully,

Signed by
Nishant Mandhotra
Date: 07-03-2025 10:41:02

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Endst. No. Fts. (BLP)/ NGT/OA No. 425/2023/ Dated Bilaspur, the

Copy is forwarded to PCCF (HoFF) HP Shimla-1 for favour of information please.

-sd-./

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

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Fire Incident Reporting Engine (FIRE)

HP FOREST DEPARTMENT

Home | Master | Search | FIRE Reports | View FIRE

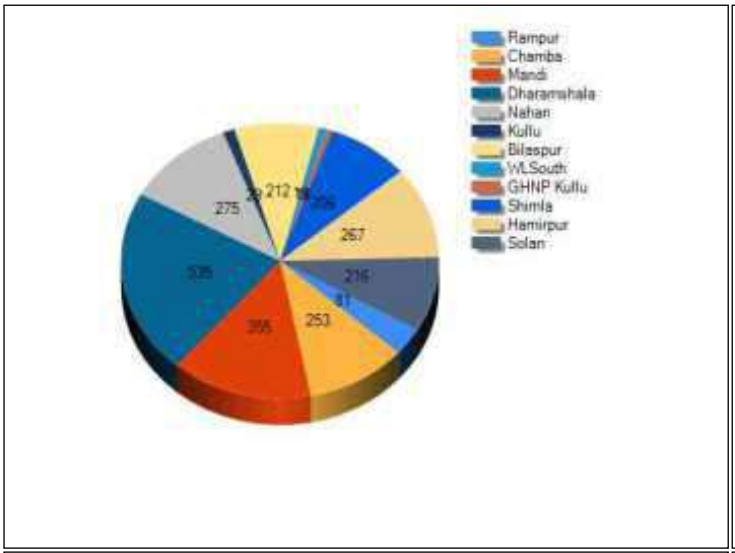
Headquarter (HQ) Dashboard

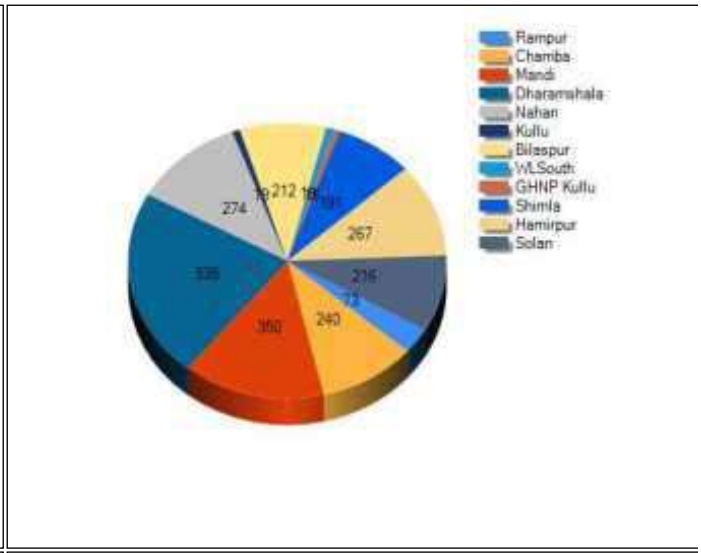
Status of Fire Incidents Occurred Today

No. of Fire Incidents	Plantation Area Burnt (ha.)	Natural Area Burnt (ha.)	Other Area
0	0	0	

Forest Fire Incidents (Circle-Wise)

Select Financial Year: 2024-2025





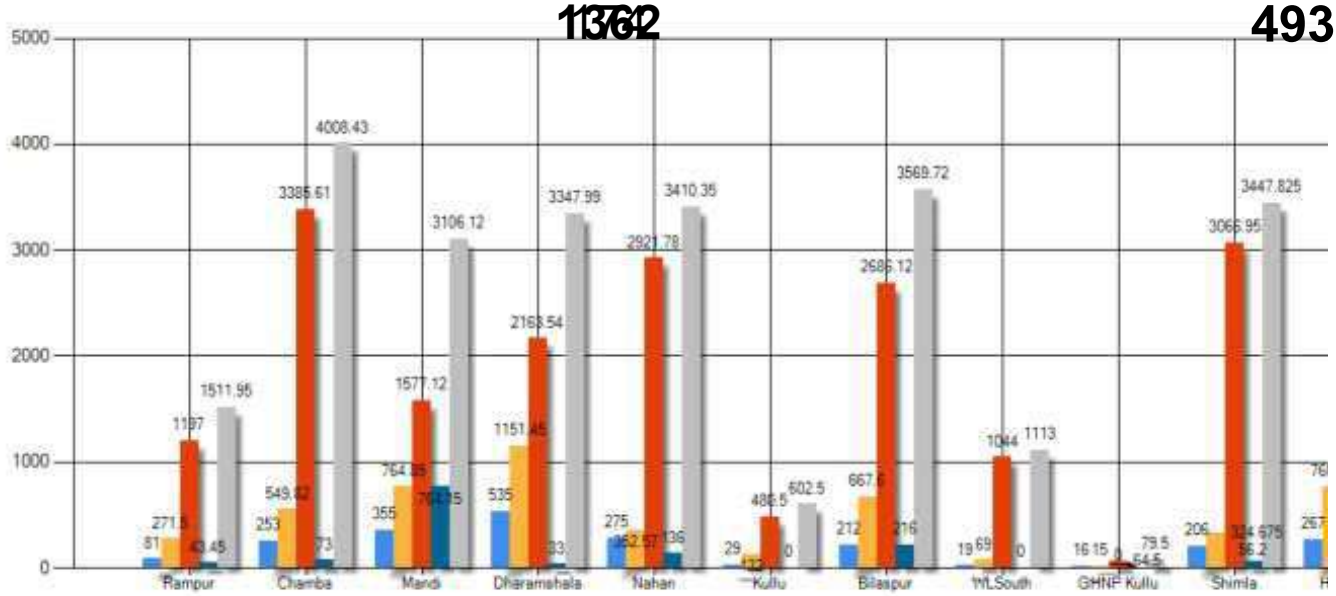
No. of Fire incidents

Circle Name	No. of Fire Incident
Rampur	81
Chamba	253
Mandi	355
Dharamshala	535
Nahan	275
Kullu	29
Bilaspur	212
WLSouth	19
GHNP Kullu	16
Shimla	206
Hamirpur	267
Solan	216
Total	**2464**

No. of Fire incidents in Summer Season

Circle Name	No. of Fire Incident
Rampur	73
Chamba	240
Mandi	350
Dharamshala	535
Nahan	274
Kullu	19
Bilaspur	212
WLSouth	19
GHNP Kullu	16
Shimla	191
Hamirpur	267
Solan	216
Total	**2412**

11362 493



Web Application Developed by IT Wing, H.P. Forest Department, Talland, Shimla, Himachal Prades
For any technical support on Fire Incident Reporting Engine (FIRE), contact :- hpfd.itlab@gmail.com

Annexure-B

Causes for the forest fires in Himachal Pradesh

Natural Causes: The natural causes which start a forest fires include lightning or rubbing of dry bamboos with each other. In case of Himachal Pradesh, instances of forest fires on account of natural factors are very rare,with almost all fires attributable to human factors

Human Causes: Almost all forest fires in the State are attributable to human factors - unintentional or intentional

a) Unintentional

- leaving the fires smoldering in temporary hearths set up by graziers,labour, NTFP gatherers and travelers to cook food or to keep warm.
- falling of glowing coal pieces from trains speeding through forests.
- falling of dry pine needles or leaves on electric poles giving outsparks.
- escape of fires to forests from burning of stubble in the fields or homestead or burning of the grasslands adjacent to the forests.
- accidental spread of fire in the forest while burning fire linesdepartmentally.

. throwing of burning matchstick, live bidi/ cigarette stumps, or torch wood along the roads or in the forests, especially during dryseasons.

b) Intentional

- Inducing new shoots of grass in summer by burning the dry grass.
- Destroying evidence of illicit felling by charring the stumps ofillicitly felled trees.
- Inducing the gucchi growth by burning the undergrowth and grass.
- Making the collection of NTFP easy by burning the undergrowthand dry grass.
- Poaching/ trapping of wild animals.
- scaring away wild animals from near villagers

sd/-

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Annexure-C

The Himachal Pradesh Forest Department took following steps to remedy the damage caused by forest fires detailed as under:-

PROACTIVE STEPS

1. Before the onset of fire season, across the state, the Forest Department has carried out control burning in about 8768 hectares of forestland. Control burning helps in reducing the fuel load and in reducing the frequency and intensity of forest fires. Pine needle heaps are actively removed throughout the road networks of the state to avoid spread of forest fires (approx 50 Tonnes)
2. Forest Department has also cleared fire lines of about 1096 Km to prevent the spread of fires in different parts of the state.
3. Himachal Pradesh Forest Department is equipped with Fire Fighting Tools for combating of Forest Fires.
3.Public participation and involvement of Joint Forest Management Committees through organizations of meetings with community = 894
4. Fire trainings with forest field staff = 43 and number of mobility vehicles for fire control hired for immediate response to mitigate fires = 26
5. Registration of field staff on Forest Fire Alert System
6. Tikri Pehra order by Deputy Commissioners (by which specific directions are given to the local Pradhans of village panchayats for forest protection works).
7. 1496 number of fire watchers are engaged to clean the roads, remove debris and reduce fuel load in the forests.
8. All field staff on Fire Alert Messaging System by Forest Survey of India to reduce response time to mitigate Forest fire
9. Fire vulnerability mapping of beats help us prioritize our time and other resources to mitigate fire.
10. The State Disaster Control Room Toll Free No. of 1077 at State Level and 1070 at District Level control Room are operational for reporting of forest fires incidences reported by the local people.
11. Industries that use chir pine needles that make briquettes are being promoted.

MITIGATIVE STEPS

1. Number of cases regarding forest fires offenders reported to Police as Daily Diary/GD Reports = 1249. Number of FIR against the fire offenders registered = 06.
2. In compliance to the directions by Chief Secretary to Govt. of H.P., FIRs are being registered for each and every case. Required help from State and National Disaster Management is sought by local field functionaries. Nodal officer has already issued direction to all field functionaries to properly adhere to the directions given by Chief Secretary.
3. Active forest fire patrolling - Rapid Fire Response teams in each team constituted and working.
4. Active use of Fire Alert Messaging system by Forest Survey of India, alerts from Control room by MOEF, New Delhi.

5. Active mobilization of local community to mitigate fires-contacting pradhans and other local representatives.

6. Taking active support of Forest Fire department, SSB and other state and national agencies. In this context, the Deputy Commissioner has also issued orders to the Panchyat Pradhan to organize night Patrolling and also help to check /control and extinguish the Forest Fires with help of local people.

7. Actively cooperating with National Disaster Management Authority and State Disaster Management Authority-exploring help from Disaster Volunteers known as APDA MITTAR (around 19000).

sd/-

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Annexure-D

Preventive measures proposed to be taken by Himachal Pradesh Forest Department for preventing forest fires during the year 2025 is tabulated as under:-

1. Daily fire report should be uploaded in **FIRE engine of HP Forest Department** without any laxity during the current **Forest Fire Season 2025-26 w.e.f. 01.04.2025 onwards**.

2. In each Forest Division, a Forest task force at Range level shall be constituted **by 1st April, 2025** to prevent and fight the forest fires. The task force should be provided communication and mobility and the details of the task force members along with their mobile numbers shall be communicated to CCF (FP&FC), HP at Bilaspur & PCCF, (HoFF), HP, Shimla. Extra vigil is required to patrol the forests and Ghasanis in the afternoons and evenings as the incidence of forest fires normally occurs at these times.

3. **Forest Fire Alert Messaging System (FAMS)** be updated quarterly by sending the fresh list of Nodal officer of Forest Fires depicting their name, mobile number and e-mail ids directly to APCCF (GIS) Cell, Mist Chamber, Khalini Shimla and this office.

4. **Details of the Ghasanis,** from where most of the forest fires originate, shall be updated at each forest beat level within a week. The details shall include the name of the Ghasani owner, his address, location and telephone contact numbers, both landline and mobile. These details should be also made available at Range, Division and Circle level.

5. Forest Guards shall immediately hold meetings with all the Ghasani owners in their beats and ask them to take all preventive measures and not to set up fires in their Ghasanis due to prevailing continuous dry spell.

6. In the Gram Sabha meetings to be held in the **1st week of April, 2025**, the forest staff shall attend all the Gram Sabha meetings and make the people aware about the devastating & ill effects of forest fires on the environment, the Forest Resources and the Wild Life and request them to help the Forest Department to prevent and control the forest fires.

7. The **DFOs** shall get the pamphlets prepared on Forest fires and distribute to people on this Gram Sabha day.

8. The **ROS, BOs and Forest Guards** shall hold meeting in all the JFMCs, especially in the Chil zone forest fire prone/ sensitive areas, and set up fire control teams of the local people also.

9. Workshops with the Forest staff up to Range level shall be held in each circle each month to review the preparedness of the staff to control Forest fires. A schedule of these circle workshops be prepared in consultation with this office.

10. A Forest fire control calendar of the activities to be done in the next three months which is published in Forest Fire Manual, 2018. This calendar is to be followed strictly.

11. **DFO publicity** to arrange radio talk on prevention of Forest fires, prepare broadcasting of Jingles and radio messages before and after the news both in radio and TV Also, he should give advertisements in local TV channels and news papers appealing the people to prevent Forest Fires. He should seek the budget for these activities from PCCF immediately.

12. In the workshops the preparedness of the Circle/ Divisions shall be reviewed up to Range level. Each DFO shall give details of the preparations made by him to prevent occurrence and control forest fires on the above points and also update the prevailing format A & B.

13. The forest fire control shall be monitored by this office. The late/ incorrect reporting of Daily Forest Fire will be viewed very seriously and shall be liable for disciplinary proceedings.

14. No leave of any kind should be granted to the field/ office staff during the fire season.

15. The field staff are instructed to have coordination with R4F volunteers which are already registered with Forest Department and also try to register new R4F volunteers in their respective jurisdictions. Beside this, R4F volunteers be trained to combat Forest Fire and also help the local Forest Officers and community in case of any fire incidence.

16. The list of Forest Fire sensitive Beats, Blocks and Ranges be updated and shared with this office.

17. The Forest Fire immediate loss assessment and after rainy season loss assessment be calculated as per procedure laid down in Forest Fire Manual, 2018 & inspection reports be uploaded in the Fire Engine of HPFD on the prescribed format circulated by worthy Pr. C.C.F. (HoFF), H.P. Shimla vide his office memo No. FL1-1/2014 (Fire) (P & L) Vol.-IV dated 14.01.2021.

sd/-
Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Annexure-E

Budget amount allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.																	
																	Rs.
Name Scheme	**Name of Divison/DDO**																
		Equipments	**Control Burning @ Rs 500 per ha**		**Fire line Maintenance @ Rs 3500 per KM**		**Engagement of Fire Watchers @ Rs 400 per day per fire watcher (mandays)**		**Awareness Campaign @ Rs 0.25 per campaign/ WORKSHOP**		**Training and Capacity Building @ Rs 1.00 Lac**		**Hiring of Vehicles/ Drivers for Forest Fire Fighting**	**Hiring of Water Tanker**	**Video Conferece/ Mobile**	**Cleaning of Fire Line**	**Total Rs . (T1)**
		Fin.	**Phy.**	**Fin.**	**Phy.**	**Fin.**	**Phy.**	**Fin.**	**Phy.**	**Fin.**	**Phy.**	**Fin.**	**Fin.**	**Fin.**	**Fin.**	**Fin.**	**Fin.**
3G NPV CAMPA		649900	2440	1270000	147	585800	52753	21101250	34	860500	3	280000	2938880	1425000	6400	1897270	**31015000**
FMS State Plan		0	0	0	418	1463000	46518	18607000		930000	0	0	1300000	0	0	0	**22300000**
CSS FPMS			410	205076	72	249824	6180	2472100		200000							**3127000**
G Total		**649900**	**2850.152**	**1475076**	**637**	**2298624**	**105450.75**	**42180350**	**34**	**1990500**	**3**	**280000**	**4238880**	**1425000**	**6400**	**1897270**	**56442000**

sd/-
Conservator of Forests-cum-Nodal Officer,
Forest Protection & Fire Control,
Himachal Pradesh

500 113669

Office of the Conservator of Forests,
(FP&FC) H.P. at Bilaspur,
Distt. Bilaspur. (H.P.)-174001.
Phone : 01978-221616
FAX:01978 -221175
e-mail:ccf-fpfc-hp@hp.gov.in

Save Forests from Fire

No. Fts. (BLP)/APO/2025-26/ CSS/FPM/
HP Forest Department.

From:

Chief Conservator of Forests,
(Forest Protection and Fire Control),
H.P. Forest Department at Bilaspur.

To:

The Assistant Inspector General of Forests,
Government of India, Ministry of Environment,
Forests & Climate Change, (Forest Protection Division)
5th Floor, Agni Wing, Indira Paryavaran Bhawan,
Jor Bag, Lodhi Colony New Delhi-110003.

Dated, Bilaspur the _____

Subject: **Submission of Tentative Annual Plan Operation (APO) for the Next Financial Year 2025-26 under Centrally Sponsored Scheme: Forest Fire Prevention & Management Scheme (CSS: FPM) regarding.**

Sir,

Kindly refer to your office letter F.No.3/1/2024-FPD (Computer No. 235341) dated 06.02.2025 which is received in this office vide email message from office of PCCF (HoFF) H.P. on the subject cited to above.

2. In this regard, the requisite tentative Annual Plan Operation (APO) for the next **Financial Year, 2025-26 under Centrally Sponsored Scheme: Forest Fire Prevention & Management (CSS:FPM) of Demand No. 16 (General Works) Rs. 784.85 Lakh and Demand No. 32 (SCSP works) Rs. 495.36 Lakh (Total Rs. 1280.21 Lakh)** in favour of Himachal Pradesh Forest Department on prescribed **Annexure-V.** The GPS Co-ordinate of proposed engineering works to be executed during 2025-26 are being collected from field and will be submitted separately.

The requisite Progress Reports and Utilization Certificates & Photographic evidences of works competed during 2024-25 under the funds of the said scheme will be submitted after **31.03.2025.**

This is for favour of information and consideration please.

Encl. As above.

Yours faithfully,

Signed by
Nishant Mandhotra
Date: 11-02-2025 17:03:41

Conservator of Forests-cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616
Mobile No. 94185-77275
Email: ccf-fpfc-hp@hp.gov.in
Or ccffpfc@gmail.com

Jammu & Kashmir Forest Department
Office of the Pr. Chief Conservator of Forests & HoFF
Government of Jammu & Kashmir
*****

Additional Director & Head (UPC-I)
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change,
Government of India.

No: PCCF/Plg/217/ 5291-93 Dated: 11.03.2025.

Sub: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref: No-CM-13011/38/2025-LAW-HO-CPCPB-HO dated 10th March 2025

Sir,

Apropos to the subject & reference cited above, the desired the information is given as under:

S.No.	Question	Reply
1.	State/UT-wise number of forest fire incidents that took place in the year 2024 in entire India.	1243 number of fire incidents reported in J&K UT, during 2024-25.
2.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified);	Almost all forest fires are attributable to human factors – unintentional or intentional. **Unintentional Fires:** • Careless throwing of inflammable materials like matchsticks, live bidi/ cigarette buds along the roads or in the forests, especially during dry seasons. • Escape of cooking fire from temporary shelters used by grazers, labour and travelers. • Electrical sparks from high tension lines passing through the fire prone area. • Escape of fires to forests from burning of stubble in the fields or homestead. • Escape of forest fires due to cross-border shelling close to forest area. • Escape of fires to forest from burning of weeds and bushes on privately owned lands close to forest area. **Intentional Fires:** • Clearing forest floor for NTFP collection. • Use of fire to clean fallen pine needles, which can be slippery on paths and other areas in the forest. • Use of fire as an input to fodder production, including new shoots of grass in summer by burning the dry grass. • Destroying evidence of illicit felling by charring the stumps of illicitly felled trees.
3.	Measures taken to remedy the damage caused by the forest fires;	All the forest fires reported in J&K are surface fires and has no major adverse impact on the flora that needs active management interventions.

4.	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;	• Controlled burning. • Creation and maintenance of fire lines/ Fire Breaks. • Annual forest fire awareness campaigns. • Capacity Building of field staff and local communities. • Mock-drills of field staff and community members. • Deployment of fire watchers. • Fire-fighting gear tools & equipment. • Mobility of the staff/ fire-fighting crews. • Coordination with other agencies
5.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization.	All the forest fires reported in J&K are surface fires and has no major adverse impact on the flora that needs active management interventions.
6.	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilization.	-NA-

Yours faithfully

Shama-Un-Ahmed
Joint Director, Planning
O/o PCCF & HoFF, J&K

Copy for information to the:

1. Member Secretary, Pollution Control Committee, UT of J&K for information.
2. Sr. Pvt. Secretary to PCCF (HoFF) for kind information of PCCF & HoFF, J&K

कार्यालय : प्रधान मुख्य वन संरक्षक, झारखण्ड, राँची।

वन भवन, डोरण्डा, रांची–834002
E-mail : pccf-jhk@gov.in, Phone : 0651 - 2481909

पत्रांक :– 20 (वि०को०)–1–05 / 2025 रांची / दिनांक

सेवा में,

सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,
झारखण्ड, रांची।

विषय : **मा० NGT, नई दिल्ली में दायर वाद O.A. No. 425/2023 (PB) Titled as Deepika Khari Vs. State of Uttrakhand & Ors. के पारित आदेश के अनुपालन के संबंध में।**

महाशय,

निदेशानुसार, उपर्युक्त विषयक वाद के संदर्भ में मा० NGT, नई दिल्ली में दायर वाद O.A. No. 425/2023 (PB) Titled as Deepika Khari Vs. State of Uttrakhand & Ors. से संबंधित वन संरक्षक, कार्य नियोजन अंचल, रांची द्वारा प्राप्त वांछित प्रतिवेदन की प्रति अत्र–सह–संलग्न कर आवश्यक कार्रवाई हेतु प्रेषित की जा रही है।

अनु०–यथोक्त।

विश्वासभाजन

ह०/–
प्रधान मुख्य वन संरक्षक,
प्रशासन, रांची।

ज्ञापांक– 20 (वि०को०)–1–05 / 2025 1002 रांची / दिनांक: 17.04.2025

प्रतिलिपि– Sri. Sharanadeep Singh, Additional Director & Head (UPC-I), केन्द्रीय प्रदूषण नियंत्रण बोर्ड, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली, भारत सरकार को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

17/04/25
प्रधान मुख्य वन संरक्षक,
प्रशासन, रांची।

Reply to para no.7 of Original Application No.425/2023 before NGT, Principal Bench, New Delhi

Para	Aspect	Details
7(i)	Whether controlled fire is the only method of preventing /controlling fire in the forest or there is any other alternative method:	There are many methods of controlling forest fire by precautious/preventive practices such as laying of Fire lines, Fire trenches between forest section boundaries, Fire tracing along the existing cart roads and black topped forest roads, earthen Fire breaks at periphery of fire vulnerable compartments and counter firing strategies to exhaust the accumulated dry leaf biomass as well as to break the continuity of biomass (fuel) in forest floor. All these methods invariably and essentially involve controlled firing under the supervision of skilled forest staffs to exhaust the combustible leaf litter on the forest floor to avoid surface fires effectively.
7(ii)	Whether the method of controlled fire adopted for preventing/controlling fire in the forest is supported by any scientific study regarding efficiency of the above said method; and	Laying of forest fire lines, fire trenches, fire tracing, fire breaks essentially includes controlled firing as a method of preventive measure taken before the onset of fire season. The effectiveness/efficacy of these controlled fire based methods are sufficiently supported by scientific evidences. A scientific research paper titled "Fire breakers: Novel devices for control of forest surface fires" by Ankur Awadhiya of M.P forest department, Balaghat circle published in **Indian Forester** Journal:**143(8);737-744, 2017 (Annexure -1)** stated under Effectiveness of fire lines in preventing the spread of surface fires: "The simulation experiment conducted in

		Balaghat and Mandla district forests demonstrated that this principle of working of forest fire lines is extremely sound, and that fire lines are immensely capable of protecting patches of forest from fires under experimental conditions".
7(iii)	Whether the said method has been approved by MoEF&CC as a remedial measure for preventing /controlling forest fires.	Yes. Every forest division has to prepare working plan prepared for the period of 10 years on the basis of guidelines provided under the National working plan code 2023. Such plans contain information about forest fire vulnerable beats in the division. A detailed fire management plan with information about existing fire lines in Km, Fire tracing along the forest roads and control fire areas are provided. These working plans come into execution/operation once they are duly approved by MoEF&CC, GoI.

Conservator of Forests
Ranchi Territorial Circle

Indian Forester, 143 (8) : 737-744, 2017
http://www.indianforester.co.in

ISSN No. 0019-4816 (Print)
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FIRE BREAKERS: NOVEL DEVICES FOR THE CONTROL OF FOREST SURFACE FIRES

ANKUR AWADHIYA

Forest Department, Balaghat Circle, Madhya Pradesh, India 481001

ABSTRACT

This paper analyses the issues present with contemporary fire lines, and introduces fire breakers as novel devices for the control of surface forest fires. Field studies done in Mandla and Balaghat districts of Madhya Pradesh demonstrated the phenomena of bleeding, infiltration, repopulation and mosaicking present with the contemporary traditional fire lines. While bleeding results in the burning of adjacent patches of forests that the fire line originally intended to protect, the phenomena of infiltration, repopulation and mosaicking, by providing continuity of fuel, greatly disrupt the efficacy of traditional forest fire lines to act as fire breaks when forest fires do occur. Simulation studies done with the fire breakers introduced in this study vividly demonstrated their efficacy in countering infiltration vis-a-vis traditional fire lines. Besides, by acting as adjuvant fire breaks and permitting frequent burning operations, they help abate the impacts of repopulation and mosaicking. A concurrent use of fire breakers and traditional fire lines can thus greatly enhance our ability to control and manage forest fires.

Key words: Forest fire, Surface fire, Tropical dry deciduous forest, Fire line, Fire breaker.

Introduction

The India State of Forest Report reports that out of a total geographical area of 3,287,263 km^2, the total forest cover of India is 701,673 km^2. (21.34% of the total geographical area) and the total forest and tree cover is 794,245 km^2 (24.16% of the total geographical area) (FSI, 2015). The protection of this vast open resource is constantly being challenged by numerous agents of degradation, one of which is forest fires. Data suggest that only 35.71% of our forest cover falls under the no fire incidence class (FSI, 2015). The situation is graver in our tropical deciduous forests, where only 33.60% of the forest cover falls under the no fire incidence class (FSI, 2015). This could be because the leaves shed in the beginning of the dry season considerably enhance the fuel load present on the forest floor, consequently exacerbating the chances of spread of forest fires.

Forest fires not only bring about obvious adverse impacts upon the forest cover, biodiversity and wildlife; they also precipitate several short-term and long-term alterations in factors such as the soil through iron oxide transformations and charring of the organic matter, thus modifying soil colour and texture (Ulery and Graham, 1993), in soil chemistry and enzyme activity (Giovannini *et al.*, 1988; Kutiel and Shaviv, 1989; Covington *et al.*, 1991; Covington and Sackett, 1992; Parra *et al.*, 1996; Giovannini and Lucchesi, 1997; Fernández *et al.*, 1999; Boerner and Brinkman, 2003), pH, microbial community and hydrophobicity (Bissett and Parkinson, 1980; Fritze *et al.*, 1993; Bååth *et al.*, 1995; Fonturbel *et al.*, 1995; Choromanska and DeLuca, 2002; Certini, 2005), humus (Almendros *et al.*, 1988; Almendros *et al.*, 1990; Almendros *et al.*, 1992; González-Pérez *et al.*, 2004), runoff (Kutiel *et al.*, 1995; Inbar *et al.*, 1998), ecosystem (Campbell *et al.*, 1977; DeBano *et al.*, 1998; Obrist *et al.*, 2003; Wardle *et al.*, 2003), and in the supply of timber (Wagner, 1983; Martell, 1994; Armstrong, 2004).

To effectively control forest fires, a number of ways have been devised for their early detection, including the use of satellites (Flannigan and Haar, 1986; Jaiswal *et al.*, 2002), unmanned aerial vehicles (Zhou *et al.*, 2005; Casbeer *et al.*, 2006; Alexis *et al.*, 2009; Merino *et al.*, 2012) and wireless sensor networks (Yu *et al.*, 2005; Son *et al.*, 2006; Zhang *et al.*, 2008; Hefeeda and Bagheri, 2009; Lloret *et al.*, 2009).

Once a forest fire is detected, its actual ground control and management becomes contingent around disrupting the fire triangle, i.e. the pernicious combination of fuel, oxygen and high temperature that helps in continuing and spreading these fires. This disruption can be brought about by beating the fire, dousing it with water, performing counter firing operations, and by other techniques. However, since most of these methods are inherently labour and cost intensive, large-scale effective ground management of forest fires has been largely contingent upon the creation of structures that can hamper the spread of fires automatically, without the need for immediate human intervention. One such

Fire breakers are novel adjuvant devices that dramatically enhance the efficacy of fire lines, especially for the control of forest surface fires.

structure is called the fire line. Constructed by removing all fuel in a strip-like manner through cutting and burning operations, it creates a strip of non-inflammable mineral earth. Any fire that reaches such a fire line gets extinguished automatically due to a lack of fuel supply, thus containing the spread of forest fires. Fire lines have been our mainstay in managing forest fires, especially in remote wilderness locations that are difficult to reach quickly. However, despite the theoretically sound foundations of fire lines, we do observe the spread of forest fires even in places with well-constructed fire lines. Thus, there exists a need for critically analysing the working of fire lines in a greater detail, to investigate and ameliorate the limitations existing in our mainstay workhorse.

In this paper, we analyse the issues present with contemporary fire lines, and introduce fire breakers as novel adjuvant devices for the control of surface forest fires.

Material and Methods

Case study of Balaghat and Mandla forests

The forests of Balaghat and Mandla districts of Madhya Pradesh were visited in the beginning of the fire season during the months of December 2016 to March 2017 to study the forest floor of these forests, the traditional construction of fire lines, and the issues arising during their deployment. This involved observing the fire lines being cut and burnt, and interviewing the field staff, including forest guards, chowkidars and fire watchers.

Construction of fire breakers and fire line for simulation experiments

The construction material for fire breakers was a mixture of 4 parts soil, 1 part sand and 2 parts water. The mixture was kneaded and allowed to swell for 10 minutes. It was then moulded into the required cuboidal and prismatic shapes. The base of the fire breakers was 2 feet long and 4.5 inches wide, and the top height of the fire breakers was 9 inches. Following construction, the fire breakers were allowed to dry in the Sun for three days before performing simulation experiments. A control fire line was also created by marking a strip 2 feet long and 4.5 inches wide on the ground, to be used in the simulation experiments.

Modelling of fire containment efficacy

The fallen, dry leaves of several trees were collected. 0.01 cubic metres of these dry leaves were spread on either side of the fire breakers and the control fire line in a roughly 2×2 feet shape to mimic the forest floor. Surface forest fire was mimicked by kindling one edge of this mock forest floor such that fire moved towards the fire breakers and the control fire line. The movement of fire was photographed to observe its spread to the other side. The experiment was done in triplicate.

Modelling of infiltration

0.01m^3 of dry leaves were spread on either side of fire breakers and control fire line in a roughly 2×2 feet shape to mimic the forest floor. Infiltration through falling of dry leaves on the fire lines and the fire breakers was mimicked by pouring 0.001m^3 of dry leaves on the centre of the fire breakers and the control fire line. Surface forest fire was mimicked by kindling one edge of this mock forest floor such that fire moved towards the fire breakers and the control fire line. The movement of fire was photographed to observe its spread to the other side. The experiment was done in triplicate.

Results and Discussion

Forest floor in tropical deciduous forests

The forests in Balaghat and Mandla districts belong to the categories: 5A/C-1B (Southern Tropical Dry Deciduous Teak dominated Forests), 5A/C-3 (Southern Tropical Dry Deciduous Mixed Forests) and 3B/C-1(C) (Southern Tropical Slightly Moist Teak Forest) according to Champion and Seth's classification (Champion and Seth 1968; Shrivastava, 2006; Verma 2008).



Fig. 1: The forest floor. (a) The forests of Balaghat and Mandla with patches of grasslands. (b) The fuel load of the forest floor. (c) A close-up of the forest floor.

On-site construction of fire lines

The construction of fire lines begins in the month of November when grasses, herbs, shrubs and small plants in the selected regions are cut and left on the site for around two months to dry. This process is colloquially referred to as "*line katai*" (cutting of the fire line). After the plant biomass is dry enough to be burnt (Fig. 2a), the strip is burnt (Fig. 2b) to construct the fire line. This process is colloquially referred to as "*line jalai*" (burning of the fire line).

In areas where the previously constructed fire line gets filled with leaves shed by the deciduous trees in the Spring season, the shed dry leaves are collected towards the centre of the fire line with rake-like implements (Fig. 2c) made of bamboo to create a roughly one-metre strip of bare mineral earth (Fig. 2d). Next, the fire line is burnt from both edges such that the burning fronts meet at the centre, extinguishing each other (Fig. 2e). In this manner, the fire line gets established at the site.

Effectiveness of fire lines in preventing the spread of surface fires

The working principle of fire lines is the principle of fuel exhaustion. When a fire front reaches the fire line, it encounters incombustible bare mineral earth in its face. Since the fuel behind the fire front has already been consumed by the fire, the fire has no option but to abate in the absence of continuous supply of fuel.

The simulation experiment (Fig. 3) demonstrated that this principle of working of fire lines is extremely sound, and that fire lines are immensely capable of protecting patches of forest from fires, under experimental conditions. However, it was also observed that the protection bestowed upon by fire lines is easily jeopardised by the presence of wind that can carry burning leaf litter to the other side (Fig. 3c).Note that the right patch gets saved from the fire. Also note that the fire line at the end of the experiment has some burnt leaf litter due to wind movement.

Limitations of traditional fire lines

A scrutiny of fire lines also revealed certain other limitations present with the traditional fire lines. At many locations, we observed the phenomenon of bleeding (Fig. 4a), where the fire deployed during the construction of the fire line was able to escape to nearby forest areas, resulting in the burning of the same forest that the fire line had aimed to protect. We cannot deny the possibility of some human error, which could have happened if the dry fuel was not concentrated at the centre of the fire line before setting it alight. However, since the simulation experiment (Fig. 3c) has already demonstrated that even well constructed fire lines can be breached if air movement spreads the burning leaf litter, we nevertheless cannot repudiate the fact that the phenomenon of bleeding could also have happened despite all care and precautions during the construction of the fire line. This is especially so since the staff engaged in the construction of fire lines is well trained and has long years of experience in the construction of fire lines. Thus we conclude that bleeding could be an intrinsic limitation of the traditional fire lines.

We also observed that the traditional fire lines are easily compromised by addition of new biomass. This biomass could enter through the processes of infiltration



Fig. 2: On-site construction of fire lines.



Fig. 3: Simulation experiment for studying the effectiveness of fire lines in preventing spread of surface fires.

(Fig. 4b), where leaves shed during the dry season fall over the fire lines, or through the process of repopulation (Fig. 4c), where the earth made bare by the fire line is revegetated by new grass, especially since the minerals left in the ashes fertilise the top layers of the soil. In the field conditions, we have observed repopulation happening in the course of two to three weeks, which also indicates the time frame to which the traditional fire lines are able to maintain their efficacy.

At many locations, we observed the phenomenon of mosaicking, where the fire line was interspersed with biomass left unburnt during the construction phase. Mosaicking can happen if during the construction phase, the fire front gets extinguished leaving behind unburnt plant biomass. This could happen if the fuel load is not dense enough to sustain the fire, or if the fuel load is not dry enough. This could also happen if air movement disrupts the fire front (Fig. 4d).

The three phenomena of infiltration, repopulation and mosaicking can easily breach the continuity of the fire lines. The effect of this breach was studied in a simulation experiment (Fig. 4e - g) where fire line was breached by dry leaves, acting as a 'bridge' between two patches of forest floor. It was observed that the fire front was able to utilise the bridge to reach the other side of the forest floor, burning the complete forest. Thus it was established that the phenomena of infiltration, repopulation and mosaicking can gravely undermine the effectiveness of fire lines.

Construction of fire breakers

We had two prerequisites for the construction of fire breakers: that they should not be so high as to cause habitat fragmentation, especially for smaller animals, and that they should be constructed out of locally available materials, such as to cause minimal impact on the forest ecology.

A mixture of 4 parts soil, 1 part sand and 2 parts water was chosen as the construction material due to the clayey texture of the local soil. The mixture was kneaded and allowed to swell for 10 minutes. It was then moulded into small cuboidal and prismatic fire breakers (Fig. 5). The base of the fire breakers was 2 feet long and 4.5 inches wide, and the top height of the fire breakers was 9 inches, in accordance with the depth of the forest floor being



Fig. 4: Limitations of traditional fire lines.



Fig. 5: Construction of fire breakers. (a) Schematic showing the dimensions of the fire breakers. (b) The constructed cuboidal fire breaker. (c) The constructed prismatic fire breaker.

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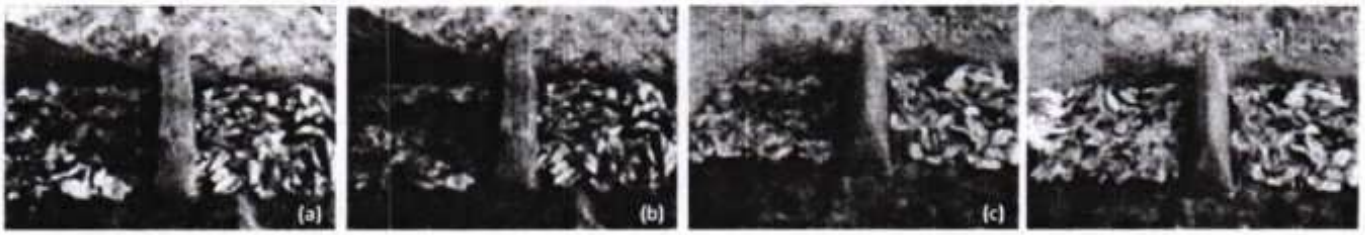


Fig. 6: Effectiveness of fire breakers in containing fire.

simulated. Following construction, the fire breakers were allowed to dry in the Sun for three days before performing the simulation experiments.

It was observed that the fire breakers retained their shapes and dimensions after drying.

Effectiveness of the fire breakers in containing fires

Both the cuboidal and prismatic fire breakers were effective in containing the spread of fires (Fig. 6 a-d). The fire fronts upon reaching the fire breakers abated and extinguished. The dry leaves on the other side of the fire breakers were left unburnt.

The fire breakers act as vertical walls of incombustible mineral earth. They work by stifling the fire by cutting the supply of fuel, preventing the movement of fire across them. Being physical barriers, they also restrict the movement of fuel and burning litter through them, arresting the bleeding of fires. In this way, their effectiveness is expected to be greater than that of traditional fire lines when applied to field situations.

Effectiveness of fire breakers in countering infiltration

The effectiveness of fire breakers in countering infiltration was studied by artificially infiltrating the fire breakers with 0.001 m^3 of dry leaves that were poured on the top of the fire breakers and the control fire line. Surface forest fires were mimicked by kindling one edge of the mock forest floor such that the fire front moved towards the fire breakers or the control fire line. The movement of fire was photographed to observe its spread to the other side. The experiment was done in triplicate.

In the case of control fire lines (Fig. 7 a-d), it was observed that the infiltration completely undermined the effectiveness of the fire lines, and the fire was able to cross to the other side in all the three instances.

The cuboidal fire breakers fared much better. In all three instances, the fire front was able to ignite the infiltration on the top of the fire breaker (Fig. 7 e-f). After a while, the fire on the top extinguished itself after exhausting the fuel supply in the infiltration load (Fig. 7g). However, some of the burning leaf litter had also gotten blown over to the other side through the action of wind. In two instances, the fire was unable to re-kindle, and so the fire breaker was able to contain the fire despite the infiltration. However, in the third instance, the burning leaf litter blown over to the other side was able to re-kindle the flame (Fig. 7h), and the new fire front that developed completely consumed the forest floor on the other side of the fire breaker (Fig. 7 i-j).

The prismatic fire breakers, on the other hand, did not permit any infiltration load to remain on the top, dividing it into two flanks (Fig. 7k). The fire front, upon reaching the fire breaker, was able to ignite the accessible left flank (Fig. 7l). However, since the flame was unable to flow downslope to reach the second flank, the other side of the fire breaker was protected from the action of the fire in all the three instances (Fig. 7m).

Thus we observed that in cases of infiltration, the prismatic fire breakers were most effective in protecting the forest floor, followed by the cuboidal fire breakers (Fig 7n). The traditional fire lines were completely ineffective in containing the fires in the face of infiltration.

Summary and recommendations

Fire breakers are simple, easy to construct, cost-effective fire containment structures that can readily be constructed and maintained for fire seasons. We believe that the prismatic fire breakers, when used alongside traditional fire lines (Fig. 8), can tremendously bolster their effectiveness. They not only protect against bleeding during the construction of fire lines by providing physical barriers to the movement of leaf litter and smouldering splinters, they also afford safeguarding against any deposition of combustible fuel load through the process of infiltration. For this purpose, rows of fire breakers can be constructed parallel to the fire lines in such a way that any infiltration gets trapped between the fire breakers. This infiltration can then regularly be cleared through sweeping or burning operations. Burning would also combat the problems of repopulation and mosaicking, and the fire breakers, by combating bleeding, permit frequent burnings of the fuel loads.

The height of the fire breakers should inevitably be greater than the depth of the accumulated leaf litter, with heights twice to thrice of the depth recommended till further experiments are performed. Care should also be

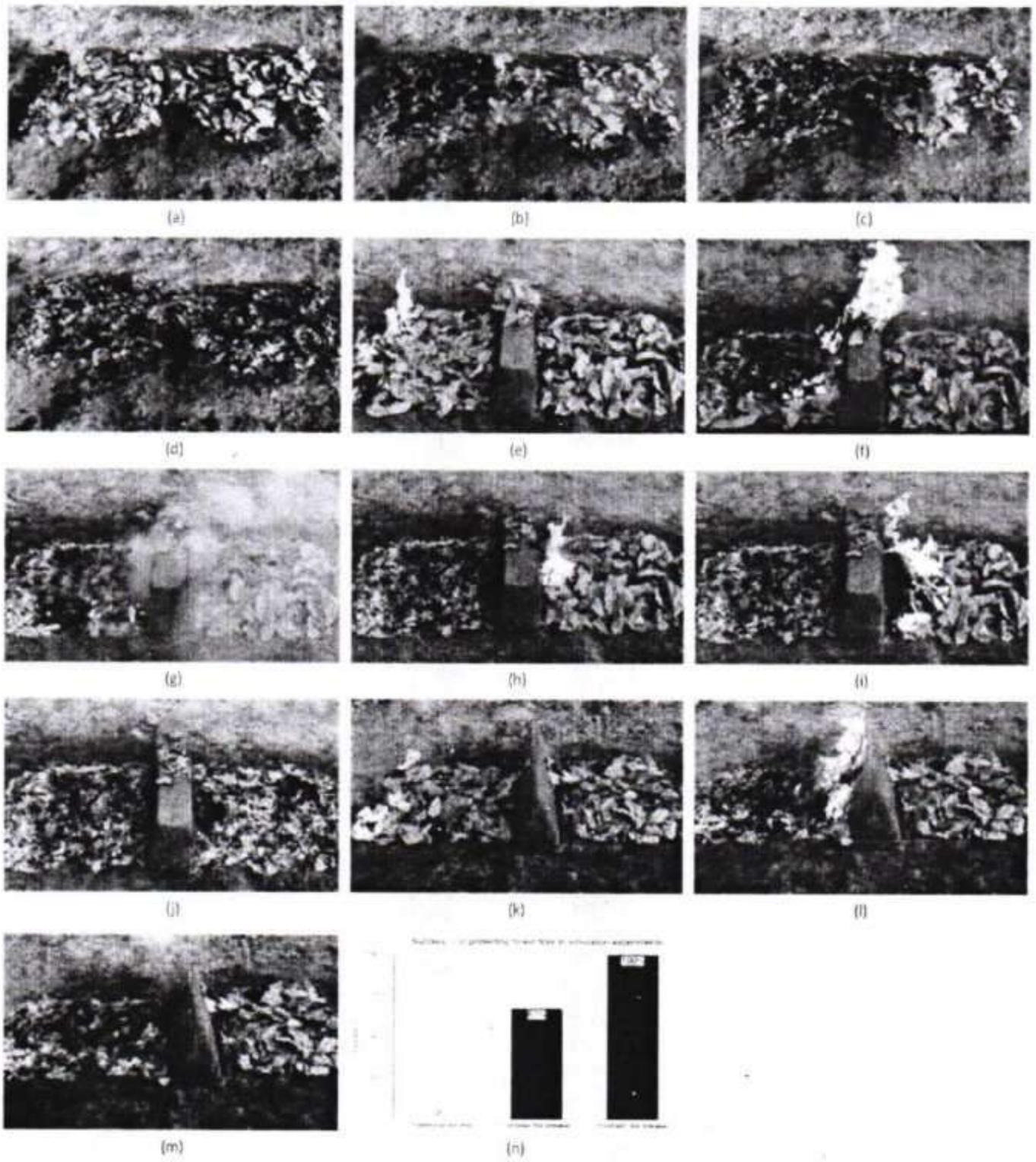


Fig. 7: Results of simulation experiments to study the effectiveness of fire lines (a - d) and cuboidal (e - j) and prismatic (k - m) fire breakers in countering infiltration.

taken to ensure that the heights of the fire breakers are low enough to permit safe movement of wildlife, thus preventing habitat fragmentation. We recommend that the fire breakers be constructed out of locally available materials, which could be soil, either independently or mixed with sand or straw for reinforcement purposes. Small pebbles and rocks can also be employed in constructing the fire breakers.



Fig. 8. Recommendations for the integrated usage of fire lines and fire breakers.

Apart from being used alongside fire lines, the fire breakers can also be deployed unaided, especially since being made of incombustible earth, they provide similar functioning as fire lines. We believe that in such cases, rows of fire breakers should be used to provide a suitable width to the incombustible strip, for the effective containment of forest fires.

Acknowledgements

The author acknowledges the support of the Madhya Pradesh Forest Department and its officials, Sh. Dhirendra Bhargav, IFS; Sh. Ashok Kumar, IFS; Sh. Madhu V. Raj, IFS; Sh. Sanjay Shukla, IFS; Sh. K.S. Bhadoria, IFS; Ms. Anjana Suchita Tirkey, IFS and others for facilitating field visits and interactions. The contribution of the staff of Balaghat Circle, Jabalpur Circle and Kanha National Park and Tiger Reserve is also thankfully acknowledged.

अग्नि भंग : वन सतह अग्नियों के नियंत्रण हेतु नवीन उपाय

अंकुर अवधिया

सारांश

इस शोधपत्र में समसामयिक वन लाइनों के साथ उपस्थित विषयों का विश्लेषण किया गया है और सतह वनाग्नियों के नियंत्रण के लिए नवीन उपायों के तौर पर वन भंगों का सूत्रपात किया गया है। मध्य प्रदेश के मांडला और बालाघाट जिलों में लिए गए क्षेत्र अध्ययनों ने समसामयिक पारम्परिक अग्नि लाइनों के साथ मौजूद निःस्रवण, अन्तःस्पंदन, पुनरआबादी और पल्वीकारी की घटनाओं का प्रदर्शन किया। जबकि निःस्रवण उन वनों के समीपवर्ती खण्डों के जलने के फलस्वरूप होता है, जहाँ अग्नि लाइन मूलतः सुरक्षा के लिए निर्दिष्ट थी, ईंधन की निरन्तरता उपलब्ध कराकर अन्तःस्पंदन, पुनरआबादी और पल्वीकारी की घटना अग्नि भंगों के रूप में कार्य करने के लिए पारम्परिक अग्नि लाइनों की क्षमता को अत्यधिक विघटित कर देती है, जब वनाग्नियां होती हैं। इस अध्ययन में सूत्रपात किए गए अग्नि भंगों के साथ किए गए अनुकरण अध्ययनों ने पारम्परिक आग लाइनों की तुलना में अन्तःस्पंदन का प्रतिरोध करने में इनकी क्षमता का स्पष्ट रूप से प्रदर्शन किया। इसके अलावा, सहायक अग्नि भंगों के रूप में कार्य करके और बार-बार दहन सक्रियाओं की अनुमति देकर ये पुनरआबादी एवं पल्वीकारी के प्रभाव को कम करने में सहायता करते हैं। अग्नि भंगों और पारम्परिक अग्नि लाइनों के सहवर्ती उपयोग इस प्रकार वनाग्नियों के नियंत्रण और प्रबंधन में हमारी क्षमताओं को अत्यधिक बढ़ा सकते हैं।

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Reply for para 13 Before National Green Tribunal, Principal Bench , New Delhi in Original Application no. 425/2023

S.No.	Aspect		Details
1	Name of the State/UT		Jharkhand
2	Number of forest fire incidents in 2024 in the State/UT		7668
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest Fire Incidents	Nil/Negligible.
		Cause	In the state of Jharkhand the causes of natural forest fires are atmosphereic electric discharge due to lightening during summer and premonsoon thunder stroms, friction among congested dry bamboo culms of bamboo brakes during extremely hot season and very rarely natural forest fire also caused by auto oxidation of exposed coal seams in forest lands bearing coal reserves.It is very difficult to identify and confirm the source of forest fire is either natural or manmade, as the entire area of biomass is burnt and destroyed beyond recognition. Generally natural fires forms ground and crown fire in forests.
	Man-made Forest Fire	Number of Forest Fire Incidents	7668
		Cause	In the State of Jharkhand the causes of forest fire is predominantly man made. During summer on the onset of Mahua (Madhuca indica) flowering the local people and villagers kindle ground fire and burn the leaf litter on the forest floor around Mahua trees for easy collection of mahua flowers. Often these kind of ground fires goes uncontrolled left unextinguished. If weather conndtions are favoiurable like dry, hot and winndy condition with abundant biomass fuel on the ground leads to large area fire. Apart from this, man made fires are caused by accidental spread of farm waste burning, weed control by burning, camp fire,illegal coal mining and overburden dumping in opencast mines. These are the main man-made causes for forest fire in the state.
	Other Forest Fire	Number of Forest Fire Incidents	Nil
		Cause	
4	Measures taken to remedy the damage caused by forest fires		For both natural and man made fire the burnt area of forest land is treated by rehabilitation and rejuvenation measures. The burnt area are spread in patches across the state,the remedial measures taken are not specific to the burnt area but general intervention all across the state which also help in restoration of burnt areas. They include weed removal, Soil and moisture conservation measures like Conservation measures like land levelling, field bunding, terracing, Water absorption trenches etc. Gap-planting like Rehabilitation of degraded forests, Assissted natural regeneration, planting fire resistant fire hardy indigenous trees etc.
	Natural Forest Fire		
	Man-made Forest Fire		
	Other Forest Fire		

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5	Preventive measures proposed for 2025 and subsequent years	For natural,manmade and other ohter fires preventive measures are the same. The preventive measures for prevention of forest fires for the year 2025 to manage and control fire in the forest across the State of Jharkhand include. a) Forest fire management plans will be prepared to respond to forest fire risks and incidences. b) Pre-forest fire season preparatory activities such as the creation and maintenance of fire lines, removing excess forest floor biomass (weed removal), fire tracing i.e removing the grasses and weeds around sensitive areas like forest paths and roads, maintenance and procurement of the fire fighting equipments, etc are carried out. c) Engagement of forest fire watchers, regular patrolling, deployment of Quick response teams i.e mobile squad units, construction of watch towers in sensitive areas are carried out to keep a constant vigil. d) Capacity building of field staff through training, provisioning firefighting equipment for forest fire prevention and management are also carried out. e) Community participation though Joint Forest Management Committees (JFMCs) and Eco-Development Committees (EDCs) is promoted in forest fire management and control. f) Advanced detection and monitoring technology like the Drones, Artificial Intelligence Cameras or Sensors, etc are being applied in sensitive areas. g) A forest control room has also been set up to monitor and coordinate with the field staff. h) The other preventive measures include mapping the forest into vulnerability classes for better management and prevention of forest fires, generation of awareness among the people, management of forest floor fuel load by weed removal, making briquettes of leaf litter on the floor, etc. For a better coordination and preparedness mock drills various will be conducted and enter departmental coordination meeting will also be held. The FSI alerts both the pre and post alerts are important for detection, prevention and suppression of forest fire. In order increase the number of people receiving these alerts as on date 33,555 members including JFMC members, forest staff, etc are registered. And in the coming year this number would be further increased.
	Natural Forest Fire/Manmade/ other fires	

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6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire/Manmade/ other fires	Total Budget Allocated	The total budgetary allotment for controlling forest fires is as follows,the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs.The amount is used for prevention and suppression of the fires like fire line maintenance,fire tracing,fire watchers,fire fighting, quick response teams ,etc
		Adequacy of the amount	Adequate
		Mode of Utilization	The allocated state level fund is distributed to the different forest fire vulnerable forest divisions much earlier than the fire season. The fund are utilized for fire preparedness awareness, fire prevention works like fire trenches, fire lines, fire tracing along roads and forest sectors. Fire fighting equipments are purchased and suitable skill trainings are provided to forest fringe villge communities and front line forest staffs to handle forest fire effectively. JFMS members are hired on wages as fire fighters, each forest division is provisoned by a quick response team, vehicle, fire fighting tool to combat forest fire at early stage itself. During post forest fire season the forest affected areas are assessed for damage through burnt area calculation, the affected areas are vegetatively rehabilitated through soil and moisure conservation measures and afforestation by indigenous fire hardy forest species.
	Man-made Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Other Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	

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7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire/Manmade/ other fires	Total Budget Allocated	For the remedial measures and the Eco-restoration activities in burnt areas there is no separate budget but the areas are treated in the general schemes like Plantation schemes,RDF ie Restoration of degraded forests,Assissted Natural regeneration,Soil Moisture Conservatioan ,etc. are being undertaken as part of the larger treatment from Plan Funds and CAMPA Funds. However,the State will be preparing specific schemes for the remedial measures like eco restoration of the burnt sites.There are six districts in Jharkhand state that are highly fire prone where approximately 60 percent of the total fires in the state occur.Hence plans are prepared for Mitigation of Forest Fires and their management scheme.The funding for these plans will be done by NDMA and an amount of rupees 24.39 crores will be spent in the year 2025-26 for the mitigation and prevention of forest fires in the state of Jharkhand. The total budgetary allotment for controlling forest fires is as follows,the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs.The amount is used for prevention and suppression of the fires like fire line maintenace.
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Conservator of Forest,
Working Plan Circle, Ranchi

Reply for para 13 Before National Green Tribunal, Principal Bench , New Delhi in Original Application no. 425/2023

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	Man-made Forest Fire		
	Other Forest Fire		

5	Preventive measures proposed for 2025 and subsequent years	For natural,manmade and other ohter fires preventive measures are the same. The preventive measures for prevention of forest fires for the year 2025 to manage and control fire in the forest across the State of Jharkhand include. a) Forest fire management plans will be prepared to respond to forest fire risks and incidences. b) Pre-forest fire season preparatory activities such as the creation and maintenance of fire lines, removing excess forest floor biomass (weed removal), fire tracing i.e removing the grasses and weeds around sensitive areas like forest paths and roads, maintenance and procurement of the fire fighting equipments, etc are carried out. c) Engagement of forest fire watchers, regular patrolling, deployment of Quick response teams i.e mobile squad units, construction of watch towers in sensitive areas are carried out to keep a constant vigil. d) Capacity building of field staff through training, provisioning firefighting equipment for forest fire prevention and management are also carried out. e) Community participation though Joint Forest Management Committees (JFMCs) and Eco-Development Committees (EDCs) is promoted in forest fire management and control. f) Advanced detection and monitoring technology like the Drones, Artificial Intelligence Cameras or Sensors, etc are being applied in sensitive areas. g) A forest control room has also been set up to monitor and coordinate with the field staff. h) The other preventive measures include mapping the forest into vulnerability classes for better management and prevention of forest fires, generation of awareness among the people, management of forest floor fuel load by weed removal, making briquettes of leaf litter on the floor, etc. For a better coordination and preparedness mock drills various will be conducted and enter departmental coordination meeting will also be held. The FSI alerts both the pre and post alerts are important for detection, prevention and suppression of forest fire. In order increase the number of people receiving these alerts as on date 33,555 members including JFMC members, forest staff, etc are registered. And in the coming year this number would be further increased.
	Natural Forest Fire/Manmade/ other fires	

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire/Manmade/ other fires	Total Budget Allocated	The total budgetary allotment for controlling forest fires is as follows,the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs.The amount is used for prevention and suppression of the fires like fire line maintenance,fire tracing,fire watchers,fire fighting, quick response teams ,etc
		Adequacy of the amount	Adequate
		Mode of Utilization	The allocated state level fund is distributed to the different forest fire vulnerable forest divisions much earlier than the fire season. The fund are utilized for fire preparedness awareness, fire prevention works like fire trenches, fire lines, fire tracing along roads and forest sectors. Fire fighting equipments are purchased and suitable skill trainings are provided to forest fringe villge communities and front line forest staffs to handle forest fire effectively. JFMS members are hired on wages as fire fighters, each forest division is provisoned by a quick response team, vehicle, fire fighting tool to combat forest fire at early stage itself. During post forest fire season the forest affected areas are assessed for damage through burnt area calculation, the affected areas are vegetatively rehabilitated through soil and moisure conservation measures and afforestation by indigenous fire hardy forest species.
	Man-made Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Other Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	

7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire/Manmade/ other fires	Total Budget Allocated	For the remedial measures and the Eco-restoration activities in burnt areas there is no separate budget but the areas are treated in the general schemes like Plantation schemes,RDF ie Restoration of degraded forests,Assissted Natural regeneration,Soil Moisture Conservatioan ,etc. are being undertaken as part of the larger treatment from Plan Funds and CAMPA Funds. However,the State will be preparing specific schemes for the remedial measures like eco restoration of the burnt sites.There are six districts in Jharkhand state that are highly fire prone where approximately 60 percent of the total fires in the state occur.Hence plans are prepared for Mitigation of Forest Fires and their management scheme.The funding for these plans will be done by NDMA and an amount of rupees 24.39 crores will be spent in the year 2025-26 for the mitigation and prevention of forest fires in the state of Jharkhand. The total budgetary allotment for controlling forest fires is as follows,the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs.The amount is used for prevention and suppression of the fires like fire line maintenace.
		Adequacy of the amount	Adequate
		Mode of Utilization	The allocated state level fund is distributed to the different forest fire vulnerable forest divisions much earlier than the fire season. The fund are utilized for fire preparedness awareness, fire prevention works like fire trenches, fire lines, fire tracing along roads and forest sectors. Fire fighting equipments are purchased and suitable skill trainings are provided to forest fringe villge communities and front line forest staffs to handle forest fire effectively. JFMS members are hired on wages as fire fighters, each forest division is provisoned by a quick response team, vehicle, fire fighting tool to combat forest fire at early stage itself. During post forest fire season the forest affected areas are assessed for damage through burnt area calculation, the affected areas are vegetatively rehabilitated through soil and moisure conservation measures and afforestation by indigenous fire hardy forest species.

Conservator of Forest,
Working Plan Circle, Ranchi

Reply for para 13 Before National Green Tribunal, Principal Bench , New Delhi in Original Application no. 425/2023

S.No.	Aspect		Details
1	Name of the State/UT		Jharkhand
2	Number of forest fire incidents in 2024 in the State/UT		7668
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest Fire Incidents	Nil/Negligible.
		Cause	In the state of Jharkhand the causes of natural forest fires are atmosphereic electric discharge due to lightening during summer and premonsoon thunder stroms, friction among congested dry bamboo culms of bamboo brakes during extremely hot season and very rarely natural forest fire also caused by auto oxidation of exposed coal seams in forest lands bearing coal reserves.It is very difficult to identify and confirm the source of forest fire is either natural or manmade, as the entire area of biomass is burnt and destroyed beyond recognition. Generally natural fires forms ground and crown fire in forests.
	Man-made Forest Fire	Number of Forest Fire Incidents	7668
		Cause	In the State of Jharkhand the causes of forest fire is predominantly man made. During summer on the onset of Mahua (Madhuca indica) flowering the local people and villagers kindle ground fire and burn the leaf litter on the forest floor around Mahua trees for easy collection of mahua flowers. Often these kind of ground fires goes uncontrolled left unextinguished. If weather connditions are favoiurable like dry, hot and winndy condition with abundant biomass fuel on the ground leads to large area fire. Apart from this, man made fires are caused by accidental spread of farm waste burning, weed control by burning, camp fire,illegal coal mining and overburden dumping in opencast mines. These are the main man-made causes for forest fire in the state.
	Other Forest Fire	Number of Forest Fire Incidents	Nil
		Cause	
4	Measures taken to remedy the damage caused by forest fires		For both natural and man made fire the burnt area of forest land is treated by rehabilitation and rejuvenation measures. The burnt area are spread in patches across the state,the remedial measures taken are not specific to the burnt area but general intervention all across the state which also help in restoration of burnt areas. They include weed removal, Soil and moisture conservation measures like Conservation measures like land levelling, field bunding, terracing, Water absorption trenches etc. Gap-planting like Rehabilitation of degraded forests, Assissted natural regeneration, planting fire resistant fire hardy indigenous trees etc.
	Natural Forest Fire		
	Man-made Forest Fire		
	Other Forest Fire		

5	Preventive measures proposed for 2025 and subsequent years	For natural,manmade and other ohter fires preventive measures are the same. The preventive measures for prevention of forest fires for the year 2025 to manage and control fire in the forest across the State of Jharkhand include. a) Forest fire management plans will be prepared to respond to forest fire risks and incidences. b) Pre-forest fire season preparatory activities such as the creation and maintenance of fire lines, removing excess forest floor biomass (weed removal), fire tracing i.e removing the grasses and weeds around sensitive areas like forest paths and roads, maintenance and procurement of the fire fighting equipments, etc are carried out. c) Engagement of forest fire watchers, regular patrolling, deployment of Quick response teams i.e mobile squad units, construction of watch towers in sensitive areas are carried out to keep a constant vigil. d) Capacity building of field staff through training, provisioning firefighting equipment for forest fire prevention and management are also carried out. e) Community participation though Joint Forest Management Committees (JFMCs) and Eco-Development Committees (EDCs) is promoted in forest fire management and control. f) Advanced detection and monitoring technology like the Drones, Artificial Intelligence Cameras or Sensors, etc are being applied in sensitive areas. g) A forest control room has also been set up to monitor and coordinate with the field staff. h) The other preventive measures include mapping the forest into vulnerability classes for better management and prevention of forest fires, generation of awareness among the people, management of forest floor fuel load by weed removal, making briquettes of leaf litter on the floor, etc. For a better coordination and preparedness mock drills various will be conducted and enter departmental coordination meeting will also be held. The FSI alerts both the pre and post alerts are important for detection, prevention and suppression of forest fire. In order increase the number of people receiving these alerts as on date 33,555 members including JFMC members, forest staff, etc are registered. And in the coming year this number would be further increased.
	Natural Forest Fire/Manmade/ other fires	

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire/Manmade/ other fires	Total Budget Allocated	The total budgetary allotment for controlling forest fires is as follows,the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs.The amount is used for prevention and suppression of the fires like fire line maintenance,fire tracing,fire watchers,fire fighting, quick response teams ,etc
		Adequacy of the amount	Adequate
		Mode of Utilization	The allocated state level fund is distributed to the different forest fire vulnerable forest divisions much earlier than the fire season. The fund are utilized for fire preparedness awareness, fire prevention works like fire trenches, fire lines, fire tracing along roads and forest sectors. Fire fighting equipments are purchased and suitable skill trainings are provided to forest fringe villge communities and front line forest staffs to handle forest fire effectively. JFMS members are hired on wages as fire fighters, each forest division is provisoned by a quick response team, vehicle, fire fighting tool to combat forest fire at early stage itself. During post forest fire season the forest affected areas are assessed for damage through burnt area calculation, the affected areas are vegetatively rehabilitated through soil and moisure conservation measures and afforestation by indigenous fire hardy forest species.
	Man-made Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Other Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	

7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire/Manmade/ other fires	Total Budget Allocated	For the remedial measures and the Eco-restoration activities in burnt areas there is no separate budget but the areas are treated in the general schemes like Plantation schemes,RDF ie Restoration of degraded forests,Assissted Natural regeneration,Soil Moisture Conservatioan ,etc. are being undertaken as part of the larger treatment from Plan Funds and CAMPA Funds. However,the State will be preparing specific schemes for the remedial measures like eco restoration of the burnt sites.There are six districts in Jharkhand state that are highly fire prone where approximately 60 percent of the total fires in the state occur.Hence plans are prepared for Mitigation of Forest Fires and their management scheme.The funding for these plans will be done by NDMA and an amount of rupees 24.39 crores will be spent in the year 2025-26 for the mitigation and prevention of forest fires in the state of Jharkhand. The total budgetary allotment for controlling forest fires is as follows,the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs.The amount is used for prevention and suppression of the fires like fire line maintenace.
		Adequacy of the amount	Adequate
		Mode of Utilization	The allocated state level fund is distributed to the different forest fire vulnerable forest divisions much earlier than the fire season. The fund are utilized for fire preparedness awareness, fire prevention works like fire trenches, fire lines, fire tracing along roads and forest sectors. Fire fighting equipments are purchased and suitable skill trainings are provided to forest fringe villge communities and front line forest staffs to handle forest fire effectively. JFMS members are hired on wages as fire fighters, each forest division is provisoned by a quick response team, vehicle, fire fighting tool to combat forest fire at early stage itself. During post forest fire season the forest affected areas are assessed for damage through burnt area calculation, the affected areas are vegetatively rehabilitated through soil and moisure conservation measures and afforestation by indigenous fire hardy forest species.

Conservator of Forest,
Working Plan Circle, Ranchi

Annexure XIII

123996

527

Fwd: Forwarding Filled-in Proforma on Forest Fires in Compliance with NGT Order in OA No. 425/2023 as received from the state of Kerala

CK CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in>
Mon, 28 Apr 2025 9:08:32 AM +0530

To "Akanksha Verma" <akanksha.cpcb@supportgov.in>

Cc "JULI PATEL" <juli.cpcb@gov.in>

========== Forwarded message ==========
From: CPCB Regional Directorate Bengaluru <zobangalore.cpcb@nic.in>
To: "SHARANDEEP SINGH"<sharandeep.cpcb@nic.in>, "CHANDRA KANT DIXIT"<ckdixit.cpcb@nic.in>, "UPC I" <upc1.cpcb@gov.in>
Cc: "Anjana Kumari"<anjana.cpcb@nic.in>, "Vivek K"<vivek.cpcb@gov.in>, "Chandra Babu Jathikartha" <jcb.cpcb@nic.in>
Date: Sat, 26 Apr 2025 23:59:43 +0530
Subject: Forwarding Filled-in Proforma on Forest Fires in Compliance with NGT Order in OA No. 425/2023 as received from the state of Kerala
========== Forwarded message ==========

Sir,

This has reference to CPCB HO Letter No. CM-13011/38/2025/LAW-HO-CPCB-HO/212 dated 04.04.2025 seeking information in compliance with the Hon'ble NGT order dated 17.02.2025 in OA No. 425/2023 - *Deepika Khari vs. State of UP & Ors*.

In this regard, the undersigned is directed to forward herewith the Filled-in proforma on Forest Fires, submitted in compliance with the Hon'ble NGT Order in OA No. 425/2023, as received from the State of Kerala (Letter No. PRO12-76-2024 dated 07.04.2025), for kind information and record, please.

Regards

CPCB Regional Directorate, Bengaluru / सीपीसीबी क्षेत्रीय निदेशालय, बेंगलुरु

Nisarga Bhawan,A-Block, 1st & 2nd Floors / निसर्ग भवन, ए-ब्लॉक, पहली और दूसरी मंजिल
Thimmaiah Road, 7th D-Main / तिम्मैया रोड, 7वां डी-मेन
Shivanagar, Bengaluru-560079 / शिवनगर, बेंगलुरु-560079
Telephone / टेलीफ़ोन: 080-23233739, 23233827, 23233996
Fax / फैक्स: 080-23234059

1 Attachment(s) • Download as Zip

PRO12-76-2024.pdf
721.8 KB •

208

Kannan M.V.G, IFS,
Conservator of Forests & Technical
Assistant to PCCF
(Forest Management)

Forest Headquarters,
Vazhuthacaud,
Thiruvananthapuram - 14,
e-mail: pccf-flr.for@kerala.gov.in
☎ : 0471-2327804
Fax : 0471-2327804

Pro(12)-76/2024 Dated : 07.04.2025

To

The Additional Director & Head (UPC-I),
Ministry of Environment, Forest & Climate Change,
Government of India,
Delhi.

Sir,

Sub:- Submission of Filled-in Proforma on Forest Fires in Compliance with NGT Order in OA No. 425/2023 - reg.

Ref:- Communication from CPCB - No-CM-13011/38/2025-LAW-HO-CPCB-HO dated 10.03.2025

Please find enclosed herewith the duly filled proforma containing detailed information on forest fire incidents in the State of Kerala for the year 2024, along with proposed measures and proposed budget allocations for the year 2025, as directed by the Hon'ble National Green Tribunal in its order dated 17.02.2025 in OA No.425/2023 (Deepika Khari vs. State of U.P. & Ors.). The information has been compiled in the format prescribed and is submitted herewith for further necessary action.

Yours faithfully,

Encl: As above

Conservator of Forests & Technical Assistant to
PCCF (Forest Management)

Prescribed Format for Information – Forest Fire Management (Kerala)

1	Name of the State/UT		Kerala
2	Number of forest fire incidents in 2024 in the State/UT		384 incidents covering around 569 Ha.
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest Fire Incidents	19 incidents; approx. 28.2 ha (approximately 5% of the incidents)
		Cause	Rare events like lightning
	Manmade Forest Fire	Number of Forest Fire Incidents	365 incidents; approx. 541.75 ha (Approx 95% of the incidents as almost all are anthropogenic in origin)
		Cause	Retaliation fires, undousedCampfires, throwing away butts after smoking, land clearing, careless transit habits, etc.
	Others Forest Fire	Number of Forest Fire Incidents	Nil
		Cause	
4	Measures taken to remedy the damage caused by forest fires		GIS enabled Fire plan is prepared and implemented every year at all levels. There is no difference in remedying activities based on cause of the fire.
	Natural Forest Fire		Soil Moisture conservation, assisted regeneration, eco-restoration and habitat development. Afforestation, weed removal, community-led efforts (VSS/EDC) for habitat restoration.
	Manmade Forest Fire		
	Others Forest Fire		
5	Preventive measures proposed for 2025 and subsequent years		GIS enabled Fire plan is prepared and implemented every year at all levels.
	Natural Forest Fire		Risk zonation, ecological monitoring, catchment-based planning,
	Manmade Forest Fire		Community training, watcher deployment, fire line clearing, early burning.

	Others Forest Fire		Not applicable
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization		The remedying efforts are not differentiated based on the cause of fire, hence both are same.
	Natural Forest Fire, Manmade Forest Fire & other Forest fires	Total Budget Allocated	₹1200 lakhs
		Adequacy of the amount	Almost Adequate
		Mode of Utilization	Creation of firelines, control burning, VSS/EDC assistance, awareness, equipment procurement, employing local watchers for patrol and immediate response
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization		The remedying efforts are not differentiated based on the cause of fire, hence both are same.
	Natural Forest Fire, Manmade Forest Fire & other Forest fires	Total Budget to be Allocated	₹1000 lakhs
		Adequacy of the amount	Almost Adequate
		Mode of Utilization	VSS/EDC assistance, awareness, equipment procurement, employing local watchers for patrol and immediate response

LPCC LADAKH

सत्यमेव जयते

LiFE Lifestyle for Environment

ADMINISTRATION OF THE UNION TERRITORY OF LADAKH
LADAKH POLLUTION CONTROL COMMITTEE

E-Mail: *regionaldirectolpcc@gmail.com*

Sharandeep Singh
Additional Director & Head (UPC-I)
upc1.cpcb@gov.in

No: LPCC/UTL/2025/ 702-703 Dated: 17/03/2025

Subject: Hon'ble Original Application No: 425/2023 in the matter of Deepika Khari versus state of U.P & Ors
Ref: Additional Director & Head (UPC-I) letter dt: 11-03-2025.

Sir,

Regarding the subject cited above, the replay pertaining to the Department of Forest, Ecology and Environment UT Ladakh, is given below:-

Prescribed Format for Information

S.No.	Aspect		Details
1.	**Name of the State/UT**		Ladakh
2.	**Number of forest fire incidents in 2024 in the State/UT**		One case of fire incident occurred at Gulab Bagh on16/05/2024 of Leh Forest Range.
3.	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**		
	Natural Forest Fire	**Number of Forest fire incidents**	0
		Cause	N/A
	Manmade Forest Fire	**Number of Forest fire Incidents**	1
		Cause	The exact cause of fire incident was unknown and FIR was lodged .As reported the possible cause of fire was ignition of dry grasses resulting from burning of biomass.
	Others Forest Fire	**Number of Forest fire Incidents**	0
		Cause	0
4.	**Measures taken to remedy the damage caused by forest fires**		Following measure has been taken during the year 2024-25 as under: -
	Natural Forest Fire		N/A
	Manmade Forest Fire		The area damaged by forest fire is being fenced and plantation and soil moisture conservation works are being undertaken.
	Others Forest Fire		N/A
5.	**Preventive measures proposed for 2025 and subsequent years**		1. Creation of fire lines in vulnerable areas. 2. All range offices have been equipped with latest firefighting equipment.

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
			3. One Forest Fire control room has been established at Leh H/Q for coordination with all Range H/Qs
	Natural Forest Fire		N/A
	Manmade Forest Fire		Firelines measuring 12,709 Sqm are being created.
	Others Forest Fire		N/A
6.	**Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;**		
	Natural Forest Fire	**Total Budget Allocated**	N/A
		Adequacy of the amount	N/A
		Mode of Utilization	N/A
	Manmade Forest Fire	**Total Budget Allocated**	An amount of 47.28 lakhs has been allocated under CAMPA.
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	**Total Budget Allocated**	N/A
		Adequacy of the amount	N/A
		Mode of Utilization	N/A
7.	**Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."**		
	Natural Forest Fire	**Total Budget to be Allocated**	N/A
		Adequacy of the amount	N/A
		Mode of Utilization	N/A
	Manmade Forest Fire	**Total Budget to be Allocated**	1. Leh division has proposed Rs.25.60 lakhs under CAMPA for the year 2025-26. 2. Kargil division has proposed Rs 33.00 lakhs under Wages Component for payment of wages of watch and ward malis to protect the department plantation unit against fire incidence.
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	**Total Budget to be Allocated**	N/A
		Adequacy of the amount	N/A
		Mode of Utilization	N/A

Hence for favour of information and necessary action.

Yours sincerely,

Mandeep Mittal, IFS
Regional Director,
Ladakh Pollution Control Committee,
Leh, UT of Ladakh

Copy to the:

1. Member Secretary, Ladakh Pollution Control Committee, UT of Ladakh for favour of information.

लक्षद्वीप संघ राज्य क्षेत्र प्रशासन/U.T. of LAKSHADWEEP ADMINISTRATION
पर्यावरण एवं वन विभाग/Department of Environment & Forest
कवरत्ती द्वीप/Kavaratti Island – 682555
E-mail: lak-dcf@nic.in , lak-forest@utl.gov.in Ph: 04896 262592

F. No. 72/2/2023-E&F **Dated:20.03.2025**

To

Sharandeep Singh
Additional Director & Head (UPC-I)
Central Pollution Control Board
Ministry of Environment, Forest and Climate Change
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.
E-mail: ckdixit.cpcb@nic.in , upc1.cpcb@gov.in

Sub: - Furnishing reply -Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.* -Reg.

Ref: - Letter F.No. No-CM-13011/38/2025-LAW-HO-CPCB-HO dated 10th March 2025.

Sir,

Please refer to the letter at reference cited above regarding Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.* As directed by the Hon'ble NGT the required information in prescribed format is enclosed.

This is issued with the approval of Competent Authority

Yours faithfully

20.3.25

(P. Syed Shaik Koya)
RFO & Head Forestry Division

Scanned with OKEN Scanner

Prescribed Format for Information			
Sl. No	**Aspect**		**Details**
1.	**Name of the State/UT**		U.T. of Lakshadweep
2.	**Number of forest fire incidents in 2024 in the State/UT**		NIL
3.	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**		
	Natural Forest Fire	**Number of Forest fire Incidents**	NIL
		Cause	Not Applicable
	Manmade Forest Fire	**Number of Forest fire Incidents**	NIL
		Cause	Not Applicable
	Other Forest Fire	**Number of Forest fire Incidents**	NIL
		Cause	Not Applicable
4.	**Measures taken to remedy the damage caused by forest fires**		
	Natural Forest Fire		Not Applicable
	Manmade Forest Fire		Not Applicable
	Other Forest Fire		Not Applicable
5.	**Preventive measures proposed for 2025 and subsequent years**		
	Natural Forest Fire		In Lakshadweep Forest fire incidences are negligible. However, regular patrolling is conducted to monitor the incidents of fires. Awareness generation programmes on important days like Environment Day, Wildlife week etc. for communities are conducted to educate the locals to mitigate forest fire.
	Manmade Forest Fire		
	Other Forest Fire		

Scanned with OKEN Scanner

Prescribed Format for Information			
Sl. No	**Aspect**		**Details**
6.	**Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;**		No Forest fire incident has taken place in the U.T. of Lakshadweep during the year 2024.
	Natural Forest Fire	**Total Budget Allocated**	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Manmade Forest Fire	**Total Budget Allocated**	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Other Forest Fire	**Total Budget Allocated**	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
7.	**Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization;**		No Forest fire incident has taken place in the U.T. of Lakshadweep during the year 2025.
	Natural Forest Fire	**Total Budget Allocated**	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Manmade Forest Fire	**Total Budget Allocated**	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Other Forest Fire	**Total Budget Allocated**	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable

19.3.25

(P. Syed Shaik Koya)
RFO & Head Forestry Division

Scanned with OKEN Scanner

Annexure XVI

536 12405

Fwd: Re: Information from Forest Department, Bhopal - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors. - reg.

UI UPC I <upc1.cpcb@gov.in>
Tue, 22 Apr 2025 2:57:53 PM +0530

To "JULI PATEL" <juli.cpcb@gov.in>

Cc "Akanksha Verma" <akanksha.cpcb@supportgov.in>

========== Forwarded message ==========
From: Mrs. POULAMI C PATIL <poulamicp.cpcb@nic.in>
To: "UPC I"<upc1.cpcb@gov.in>, "CHANDRA KANT DIXIT"<ckdixit.cpcb@nic.in>
Cc: "AJIT VIDYARTHI"<vidyarthi.cpcb@nic.in>
Date: Tue, 22 Apr 2025 14:04:40 +0530
Subject: Re: Information from Forest Department, Bhopal - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors. - reg.
========== Forwarded message ==========

Respected sir,

Kindly find attached the required information on above subject from The M.P. Forest Department, for your record, please.

Regards

---- On Wed, 09 Apr 2025 11:11:50 +0530 **Dr. Ajeet Kumar Vidyarthi <cpcb.bhopal@gov.in>** wrote ---

---

========== Forwarded message ==========
From: UPC I <upc1.cpcb@gov.in>
To: "PCCF & HoFF MP"<pccfmp@mp.gov.in>, "pccfmp"<pccfmp@rediffmail.com>
Cc: "ms msoffice"<ms-mppcb@mp.gov.in>, "AJIT VIDYARTHI"<vidyarthi.cpcb@nic.in>, "Dr. Ajeet Kumar Vidyarthi"<cpcb.bhopal@gov.in>, "SHARANDEEP SINGH"<sharandeep.cpcb@nic.in>, "CHANDRA KANT DIXIT" <ckdixit.cpcb@nic.in>
Date: Mon, 07 Apr 2025 17:29:57 +0530
Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.
========== Forwarded message ==========

डॉ. अजीत कुमार विद्यार्थी
Dr. Ajit Kumar Vidyarthi
क्षेत्रीय निदेशक
Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय (मध्य)
Regional Directorate (Central)
परिवेश भवन, पर्यावरण परिसर
Parivesh Bhawan, Paryavaran Parisar
ई-5, अरेरा कालोनी, भोपाल - 462016
E-5, Arera Colony, Bhopal - 462016
Telephone (दूरभाष) : 0755-2775386/85
Telefax: 0755-2775587

Dr. Poulami C. Patil
Scientist B
Central Pollution Control Board
Regional Directorate (Central)

Parivesh Bhawan, E-5, Arera Colony
Bhopal-462016

124086

537

Reference: 1. Hon'ble NGT Order dated 17-02-2025
2. CPCB Letter of even no. dated 10-03-2025

Madam/Sir,

This has reference to this office letter of even no. dated 10-03-2025 (Copy enclosed) wherein information related to forest fire was requested by 21.03.2025 in the prescribed format (as enclosed) to comply the Hon'ble NGT order dated 17-02-2025 in Original Application No. 425/2023, in the matter of Deepika Khari versus State of U.P. & Ors.

It is informed that said information is not received till date. In order to ensure the timely submission to comply with the Hon'ble NGT's order, it is again requested that the required information be provided by **9-04-2025**. A soft copy of the same in MS word format may also be communicated to the following email IDs: **ckdixit.cpcb@nic.in** and **upc1.cpcb@gov.in**.

Encl.: as above

Yours faithfully,

(Sharandeep Singh)
Additional director & Head (UPC-I)

1 Attachment(s) • Download as Zip

Information Forest Fire.pdf
196.5 KB •

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Prescribed Format for Information			
S.No.	**Aspect**		**Details**
1.	Name of the State/UT		Madhya Pradesh.
2.	Number of forest fire incidents in 2024 in the State/UT		14789
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	Approx- 1400 To 1800
		Cause	Lightning, spontaneous combustion
	Manmade Forest Fire	Number of Forest fire Incidents	Approx- 12000 To 13000
		Cause	Slash-and-burn agriculture, careless burning of forest material and deforestation practices
	Others Forest Fire	Number of Forest fire Incidents	Approx- 500
		Cause	Mahua Flower collection, Careless disposal of Cigarette butts unattended camp fire
4.	Measures taken to remedy the damage caused by forest fires		The forest department introduced Forest Fire Alert Messaging System to enhance real time detection and Communication fire incidents This system utilized satellite imagery to detect fire and promptly send alert to field officer by SMS enabling swift response and resource mobilization The implementation of FAMS has significantly reduce both the average area affected by fires and response time
	Natural Forest Fire		Ecological Monitoring, Fire resistance land scaping, Soil erosion control
	Manmade Forest Fire		Community engagement and incentives infrastructure development
	Others Forest Fire		Restoration of Damage Forest
5.	Preventive measures proposed for 2025 and subsequent years		1- Capacity Building and Training – ii- Improving Water Bodies, Creation of Check Capacity Building and Training –

Prescribed Format for Information			
S.No.	Aspect		Details
			Dams/ Anicuts, and other Water Sources for Fire Response iii- Engagement of JFMCs in forest fire protection
	Natural Forest Fire		Fire surveillance, drone, use of technology, local patrolling
	Manmade Forest Fire		A. Engagement of community as fire watcher. B. Engagement of Tribal Councils, Panchayats, JFMCs, EDCs, BMCs, etc. in FFPM, Empowerment, and Incentivization
	Others Forest Fire		Controlled burns, fire resistant landscaping
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		Rs 32.54 Cr allotted and utilized, For Fire Watcher, Fire line maintenance 2 watch tower, Monitoring and reviews, Research, Drone, Fire Fighting equipment's, (Fire Beater, Brush wood cutter, Blower, Gum Boot, Blanket etc.)
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		Rs 70.00 Cr Proposed for FY 2025-26
	Natural Forest Fire	Total Budget to be Allocated	Will be utilized according to the allotment-
		Adequacy of the amount	

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

(Manoj Kumar Agarwal)
A.P.C.C.F. (Protection)
Madhya Pradesh

Government of Maharashtra
Principal Chief Conservator of Forest (Head of Forest Force)
Maharashtra State, Nagpur
Vanbhavan, Ramgiri Road, Civil Lines, Nagpur 440 001, Telephone No.0712-2555673
Email Id :- apccfprotection@maharashtra.gov.in, ccfforestregulation@yahoo.com

Urgent/Email

APCCF(Protection)/Desk-18/C.R. No.57/751/24-25
Nagpur-440 001, Date 19/03/2025

To,

Shri. Sharandeep Singh,
Additional Director & Head (UPC-I),
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change,
Govt. of India, New Delhi

Sub:- Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref:- Your letter no CM-13011/38/2025-LAW-HO-CPCB-HO, dt.10.03.2025

We are enclosing herewith the information mentioned to the above reference letter for your kind information and necessary action.

Encl. As above

19/03/25

(Umesh Verma)
Deputy Conservator of Forest
(Forest Regulation),
Nagpur

Copy to :-

1. Additional Chief Secretary (ACS) Forests, Maharashtra for kind information please.
2. Principal Chief Conservator of Forest (Head of Forest Force), Maharashtra for kind information please.
3. Additional Chief Conservator of Forest (Protection), Maharashtra for kind information please.

Prescribed Format for Information		
S.No.	**Aspect**	**Details**
1.	**Name of the State/UT**	Maharashtra
2.	**Number of forest fire incidents in 2024 in the State/UT**	22874
3.	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**	
	Natural Forest Fire	• High atmospheric temperature • Lightning which set trees on fire. • Rubbing of Trees/Bamboo
	Manmade Forest Fire	• Tendu collection • Mahua flower collection • Retaliation against lawful activities of forest department • Vandalism by local goons • Negligence and human error (Camp Fire, Discarded Cigarette, Bidi butts, Agriculture Waste Burning)
	Others Forest Fire	• Fire spread from agriculture waste burning next to forest boundaries
4.	**Measures taken to remedy the damage caused by forest fires**	• Habitat Management Interventions • State Action Plan for Forest Fire. • Forest Fire Risk Zonation mapping • Awareness and capacity building of JFM/VEDC • Maintenance of Fire lines • Strict enforcement of legal provisions relating to forest fires

Prescribed Format for Information		
S.No.	**Aspect**	**Details**
5.	**Preventive measures proposed for 2025 and subsequent years**	• Forest fire Control Room (Fire cell) is established at State level with Conservator of Forest (Forest Regulation) as Nodal officer. • Forest fire control Rooms are established at circle level, Division level equipped with computer, laptop & internet service. • All fire cell personnel & field staff are registered on FSI site for receiving forest fire alerts. • A dedicated WhatsApp group at circle & division level created for dissemination of fire alerts. • Fire cell monitors forest fire incident till the fire is completely extinguished. The burnt area is assessed with the help of Drones & GPS. • Regular maintenance of fire lines & controlled burning. • Creation of infrastructure like watch towers, inspection huts, water storage, structure communication system, providing patrol vehicles. • Providing fire-fighting equipment's like fire blowers, fire beaters, fire rakers, fire prom, of uniform, water tanker, safety shoes. • Pre-fire awareness campaign conducted at division & range level involving forest field staff, village communities & other stake holders. • Engagement of fire watchers. • Campaign like Angar Mukt Abhiyan (Forest Fire Free Programme) conducted amongst fire prone & forest fringe villages and awards & cash prizes are given for protection against forest fire. • Procurement of modern forest fire fighting equipment's and technology like forest fire detection system, fire suppressants gel.

Prescribed Format for Information

S.No.	Aspect	Details
6.	**Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;**	

Year	CSS (General + TSP Work)		CAMPA		NON-PLAN	
	Grants Demanded	Release Amount (in lakhs)	Grants Demanded (in lakhs)	Release Amount (in lakhs)	Grants Demanded (in lakhs)	Release Amount (in lakhs)
2023-24	3266.70	243.82	2703.20	2593.56	11487.84	1550.00
2024-25	3481.70	759.14	3036.26	883.66	11531.13	1606.50 (up to 18/03/2025)

	Mode of Utilization	The said amount was utilised on Forest Fire Prevention and management as per the provisions of approved working Plan/TCP/Management Plan and State Action Plan for Forest Fire.
7.	**Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."**	**2025-26 advance budget**

Sr No.	CSS (General + TSP Work) Amount (in lakhs)	APO Campa Amount (in lakhs)	Non-Plan Amount (in lakhs)
1	3830.36	---	12139.90

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GOVERNMENT OF MEGHALAYA
DEPARTMENT OF FORESTS AND ENVIRONMENT
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS
(HoFF): MEGHALAYA

No.MFG.79/21/Pt IX (A) / 18002 Dated Shillong, the 21st March, 2025.

ISSUED ON

To,

Shrandeep Singh
Additionl Director & Head (UPC-I)
Central Pollution Control Board
MoEF&CC,
Government of India

Sub: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State Of U.P. & Ors-reg.

Ref: No-CM-13011/38/2025-LA W-HO-CPCB-HO/10015, dated 10.03.2025

Sir,

With reference to the subject cited above, I am enclosing herewith the required information as per the prescribed format pertaining to Forest Fire in the State of Meghalaya

This is for your information and necessary action.

Enclo: As stated above

Nodal Officer Forest Fire
& Chief Conservator of Forest (SF&E)
Meghalaya, Shillong.

O/C

Copy to: No. MFG. 79/21/Pt. IX(A)/18003 dt. 21/3/25.

ISSUED ON

The Member Secretary Meghalaya Pollution Control Board Arden, Lumpyngad, Shillong- 793014, Meghalaya for information

Nodal Officer Forest Fire
& Chief Conservator of Forest (SF&E)
Meghalaya, Shillong.

Sylvan House, Lower Lachumiere
Shillong 793001
Phone: 91 364 2220414
Fax: 91 364 2504068

Prescribed Format for Information			
S.No.	Aspect		Details
1.	Name of the State/UT		Meghalaya
2.	Number of forest fire incidents in 2024 in the State/UT.		721 cases
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		Forest fire reported in the state of Meghalaya is mainly anthropogenic in nature and most of these fires are ground and surface burning attributed to traditional practice of Jhum Cultivation and broom stick cultivation. However the occurrence of Forest fire during summer season is less due to abundance of rainfall in the state.
	Natural Forest Fire	Number of Forest fire Incidents	NIL
		Cause	NIL
	Manmade Forest Fire	Number of Forest fire Incidents	721 cases
		Cause	Forest fire reported in the state of Meghalaya is mainly anthropogenic in nature and most of these fires are ground and surface burning attributed to traditional practice of Jhum Cultivation and broom stick cultivation. However the occurrence of Forest fire during summer season is less due to abundance of rainfall in the state.
	Others Forest Fire	Number of Forest fire Incidents	NIL
		Cause	NIL

4.	Measures taken to remedy the damage caused by forest fires	The Forest & Environment Department, Meghalaya has adopted the technology developed by Forest Survey of India, Dehradun for forest fire monitoring and early warning system in the form of forest fire alerts and adaptive Forest Management Strategy like preventive measures, mitigation measures and managements measures to enhance the monitoring, prevention, and management of forest fires. The State Government has also sought the support and cooperation of the general public and the local communities through mass awareness also involving the concerned village community/headmen/local chiefs who impose restrictions on forest fire in their respective jurisdiction. The Department is also coordinating with the respective District Magistrates and District Disaster Management Authority and District Crisis Management Group to address the issues of Forest fires in the State.
	Natural Forest Fire	
	Manmade Forest Fire	✓
	Others Forest Fire	
5.	Preventive measures proposed for 2025 and subsequent years	Copy enclosed as Annexure A
	Natural Forest Fire	
	Manmade Forest Fire	✓
	Others Forest Fire	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with	Copy enclosed as Annexure B & Annexure C

	details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	NIL
		Mode of Utilization	NIL
	Manmade Forest Fire	Total Budget Allocated	Copy enclosed as Annexure B & Annexure C
		Adequacy of the amount	✓
		Mode of Utilization	Funds has been disbursed through SNA Account to all concerned Divisional Forest Officers.
	Others Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	NIL
		Mode of Utilization	NIL
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		Sanction awaited.
	Natural Forest Fire	Total Budget Allocated	NIL

		Adequacy of the amount	NIL
		Mode of Utilization	NIL
	Manmade Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	NIL
		Mode of Utilization	NIL
	Others Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	NIL
		Mode of Utilization	NIL

ANNEXURE – IV

PROPOSED ACTIVITIES FOR FOREST FIRE PROTECTION UNDER FPM SCHEME FOR THE YEAR 2024 - 25 FOR THE STATE OF MEGHALAYA

(₹ in lakh)

Sl. No.	Items	2024-25			Remarks
		Quantity	Unit cost	Total Cost	
1.	Creation of existing firelines	50 kms	0.12/km	6.00	
2.	Controlled burning	-	-	-	
3.	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range Level, FG barracks and inspection huts, etc.)				
	(b) Engagement of Technical Control Room Assistant	1 No. x 12 months	0.1689 per month	2.0268	Govt. Notification for Revised wages rate enclosed.
4.	Engagement of fire watchers	200 Nos. x 4 months	0.1206 per month	96.48	Govt. Notification for Revised wages rate enclosed.
5.	Awareness Campaign	24 Nos. (2 campaigns in each districts – 12)	0.60	14.40	
6.	Pre-fire season workshops for coordination among line department, elected bodies and NGOs, With SCG, DCG and Stake holders	12 Nos. (1 workshop for each District)	0.60	7.20	
7.	Training and capacity building on fire-fighting methods for frontline staff, students, youths and village communities	12 Districts	0.30	3.60	
8.	Incentivizing Villages/Communities for protection against forest fire, under the participatory forest management approach.	343 Nos	0.40	13.72	
9.	Impress money with the Head of the Forest Department of each state/UT or the designated officer for emergency situation. 5% of the sanctioned amount shall be earmarked for this purpose.			9.44	
10.	Monitoring and review (2% of the sanctioned amount shall be kept for this)			3.78	
11.	Short term research/survey on forest fire related issues. 3% of the sanctioned amount shall be earmarked for this purpose.	-	-	5.66	

12.	Any other items considered essential for effective prevention and control of forest fire.	-	-	-	
	(a) POL for immediate field response team for response and verification.	-	-	15.00	
	(b) Purchase of torch lights, head lamps, camping tents, portable solar lights etc. for field staff due to hilly terrain	LS	-	5.00	
	Total			**176.3068**	
(Rupees One Crore Seventy Six Lakh Thirty Thousand Six Hundred Eighty) only					

Nodal Officer (Forest Fire)
Meghalaya, Shillong.

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ANNEXURE-L

CENTRAL SHARE

DETAILED DESCRIPTION OF THE WORKS PROPOSED TO BE UNDERTAKEN UNDER "CSS-FOREST FIRE PREVENTION AND MANAGEMENT" DURING THE FINANCIAL YEAR 2023-24 UNDER SIXTH SCHEDULE PT-II AREAS – Allotment thereof.

Budget Code	Particulars	Amount (in ₹)	Nodal Officer (SNA Account)	DFO (T), Shillong	DFO (T) Jowai	DFO (T) Tura	DFO (T) W/nagar	DFO (WL) Shillong	DFO (WL) Tura	DFO (WL) Jowai	Dir BNP B/mara	DFO (SF&T) Nongstoin	DFO (SF&T) B/mara	DFO (SF) Shillong	DFO (SF) Nongpoh	DFO (SF) Jowai	DFO (SF) Tura	DFO (SF) W/nagar
1	2	3		5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
2406-01-101(12)-CSS-02-Wages-SS	Engagement of 20 fire watchers cum fire besters in prone vulnerable areas for four months during the dry season on payment of daily wages (40x4x10,830/-)	17,32,800	-	4,33,200	2,16,600	3,03,240	3,46,560	-	-	-	-	2,16,600	2,16,600	-	-	-	-	-
2406-01-101(12)-CSS-27-Minor works General	Maintenance of existing fire line																	
2406-01-101(12)-CSS-50-Other Charges General	Incentivizing Villages/Communities for protection against forest fire under the participatory forest management approach	12,00,000		90,000		90,000	90,000	90,000	60,000	1,20,000	60,000	1,20,000		1,20,000	1,20,000	60,000	90,000	90,000
	Short term research/survey on Forest Fir related issues @3%	5,66,000	5,66,000															
	Imprest money @5%	5,73,200	5,73,200															
	TOTAL	**40,72,000**																
	TOTAL	**1,13,900**	**5,23,200**	**2,16,600**	**3,93,240**	**4,36,560**	**90,000**	**60,000**	**1,20,000**	**60,000**	**3,36,600**	**2,16,600**	**1,20,000**	**1,20,000**	**60,000**	**90,000**	**90,000**	

Nodal Officer (Forest Fire)
Meghalaya Shillong

STATE SHARE

DETAILED DESCRIPTION OF THE WORKS PROPOSED TO BE UNDERTAKEN UNDER "CSS-FOREST FIRE PREVENTION AND MANAGEMENT" DURING THE FINANCIAL YEAR 2023-24
UNDER SIXTH SCHEDULE PT-II AREAS – Allotment thereof.

BUDGET SUB-HEAD	PARTICULARS	AMOUNT (in ₹)	Nodal Officer (SNA Account)
1	2	3	5
2406-01-101(12)-State Share-50-Other Charges – Sixth Schedule	Imprest money (guidelines and annexures-I) @5%	1,41,111/-	1,41,111/-
	Monitoring and Review @ 2%	3,78,000/-	3,78,000/--
	Total	**5,19,111/-**	
		Total	**5,19,111/-**
		SUB TOTAL	**5,19,111/-**

Nodal Officer (Forest Fire)
Meghalaya, Shillong.

554 CENTRAL SHARE 12423

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ANNEXURE-C

DETAILED DESCRIPTION OF THE WORKS PROPOSED TO BE UNDERTAKEN UNDER "CSS-FOREST FIRE PREVENTION AND MANAGEMENT" DURING THE FINANCIAL YEAR 2023-24
UNDER SIXTH SCHEDULE PT-II AREAS – Allotment thereof.

Budget Sub-Head	Particulars	Amount (in ₹)	DFO (T), Shillong	DFO (T) Jowai	DFO (T) Tura	DFO (T) W/nagar	DFO (WL) Shillong	DFO (WL) Tura	DFO (WL) Jowai	Dir BNP B/mara	DFO (SF&T) Nongstoin	DFO (SF&T) B/mara
1	2	3	5	6	7	8	9	10	11	12	13	14
2406-01-101(12)-CSS-27-Minor works General	Maintenance of existing fire line 1unit=1km Rs12000x1unitx50units	6,00,000	60,000	60,000	60,000	60,000	60,000	60,000	60,000	60,000	60,000	60,000
	TOTAL	**6,00,000/-**	**60,000/-**	**60,000/-**	**60,000/-**	**60,000/-**	**60,000/-**	**60,000/-**	**60,000/-**	**60,000/-**	**60,000/-**	**60,000/-**

Nodal Officer (Forest Fire)
Meghalaya Shillong

Fwd: Hon'ble NGT Oa No. 425/2023 in matter of Deepika Khari Vs State of UP & Ors. - reg

CK CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in>
Thu, 17 Apr 2025 3:06:20 PM +0530

To "Akanksha Verma" <akanksha.cpcb@supportgov.in>

Cc "JULI PATEL" <juli.cpcb@gov.in>

========== Forwarded message ==========
From: forest mizoram <mizoramforest@yahoo.co.in>
To: "CHANDRA KANT DIXIT"<ckdixit.cpcb@nic.in>, "UPC I."<upc1.cpcb@gov.in>
Date: Thu, 17 Apr 2025 14:29:38 +0530
Subject: Hon'ble NGT Oa No. 425/2023 in matter of Deepika Khari Vs State of UP & Ors. - reg
========== Forwarded message ==========

Sir,

Please find herewith the attachments on the subject as stated above.

This is for favour of your kind information and necessary action please.

Thanking You

Regards,

KARTHIKEYAN. V
Assistant Conservator of Forests(GIS & LEGAL)
for Principal Chief Conservator of forests
Environment, Forests & Climate Change Department
Mizoram

1 Attachment(s) • Download as Zip

Prescribed Format for informati... .docx
24 KB •

Prescribed Format for information			
Sl. No	**Aspect**		**Details**
1.	**Name of State/UT**		Mizoram
2.	**Number of forest fire incidents in 2024 in the State/UT**		3612
3.	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**		
	Natural Forest Fire	**Number of Forest fire Incidents**	
		Cause	
	Manmade Forest Fire	**Number of Forest fire Incidents**	3612
		Cause	Jhum, Agriculture and Cultivation
	Other Forest Fire	**Number of Forest fire Incidents**	
		Cause	
4.	**Measures taken to remedy the damage caused by forest fires**		
	Natural Forest Fire		
	Manmade Forest Fire		Since most of the Forest fires are caused due to Jhum Cultivation, there is no requirement of any specific remedial measure to be undertaken since the area is utilized for raising crop etc.
	Other Forest Fire		
5.	**Preventive measures proposed for 2025 and subsequent years**		
	Natural Forest Fire		
	Manmade Forest Fire		The following preventive measures have been taken up during 2025: i) Meeting of State level Sub-Committee on fire Prevention was convened on 27.01.2025 under the Chairmanship of Hon'ble Minister, EF&CC Department with NGOs and other line Departments wherein several activities were decided to be taken up as a preventive measure during 2025. ii) All District Level Fire Prevention Committee under the Chairmanship of

		respective Deputy Commissioners have been actively taking the lead in Fire Prevention activities within their Jurisdiction. iii) Awareness Campaign on the detrimental effects of Forest Fire and its preventive measures was carried out through Social Media/Reels. iv) Observation of Fire Prevention Week, 2025 was held during 10th-15th February, 2025 throughout the State for dissemination of harmful effects of Forest Fires to the Public and as an awareness campaign to take preventive measures. v) In order to avoid fire incidents and to curtail fire incidence due to Jhum burning, Jhum burning culminated on 15th March, 2025 throughout the State after which no Jhumming is permissible. vi) Various NGOs are being engaged to carry out monitoring and evaluation activities for Fire Prevention in all the Districts of Mizoram. vii) Prize awards are being distributed to engage communities to actively participate in Fire Prevention activities as :- **District Level & Village Level** : **1st Prize - Rs 50,000 + Certificate** **2nd Prize - Rs 30,000 + Certificate** **3rd Prize - Rs 20,000 + Certificate** viii) Strengthening and revamping of Village Level Fire Prevention Committee in all the Districts of Mizoram so that issue pertaining to Forest Fires can be tackled at the grass root level. ix) Regular meeting of the State Level Monitoring Committee on Forest Fires is held under the Chairmanship of the Principal Chief Conservator of Forests to monitor and review the progress of CSS: FFP&MS. x) A State Level Mock Drill was conducted successfully on 31.01.2025 at Aizawl in collaboration with other line Departments i.e. Land Revenue & Settlement Department, Disaster

<table>
<tr><td></td><td colspan="2"></td><td>Management & Rehabilitation Department and Fire & Emergency Services Department in order to simulate real time response in case of outbreak of Forest Fires.
xi) A 24X7 fire control room is functioning actively to monitor and disseminate fire alerts promptly.
xii) A 5 year Action Plan i.e Mizoram Forest Fire Management Plan has been formulated and is being utilized to tackle issues relating to Forest Fires including Post Fire Management.</td></tr>
<tr><td></td><td colspan="2">Other Forest Fire</td><td></td></tr>
<tr><td>6.</td><td colspan="2">Budget amount allocated for undertaking remedial measures for remedying the damage caused by Forest Fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization</td><td>During 2023-24, under the main source of fund for Preventing Forest Fires, CSS: Forest Fire Prevention & Management (FFP&MS), MoEF&CC have not released fund for the entire year for the State of Mizoram and therefore there are no budget allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 except from FFP & MS Tribal Sub plan and Compensatory Afforestation Fund Management and Planning Authority (CAMPA)</td></tr>
<tr><td rowspan="3"></td><td rowspan="3">Natural Forest Fire</td><td>Total Budget allocated</td><td></td></tr>
<tr><td>Adequacy of the Amount</td><td></td></tr>
<tr><td>Modes of Utilization</td><td></td></tr>
<tr><td rowspan="3"></td><td rowspan="3">Manmade Forest Fire</td><td>Total Budget allocated</td><td>FFP&MS Tribal Sub Plan = ₹ 19.1888 Lakhs
CAMPA = ₹ 69.31972 Lakhs
Total Amount = ₹ 88.50852 Lakhs</td></tr>
<tr><td>Adequacy of the Amount</td><td></td></tr>
<tr><td>Modes of Utilization</td><td><u>FFP&MS Tribal Sub Plan</u>
<table>
<tr><th>Sl No.</th><th>Item</th><th>Unit</th><th>Total Amount (in lakh)</th></tr>
<tr><td>1.</td><td>Procurement of TATA Yodha 4x4</td><td>1 Nos.</td><td>12</td></tr>
<tr><td>2.</td><td>Construction of Water Storage tank</td><td>1 Nos.</td><td>5</td></tr>
<tr><td></td><td>Pre-fire season</td><td></td><td></td></tr>
</table></td></tr>
</table>

<table>
<tr><td></td><td></td><td></td><td>
<table>
<tr><td>3.</td><td>workshops for co-ordination among line Departments and elected bodies of NGOs</td><td>LS</td><td>0.27</td></tr>
<tr><td>4.</td><td>Construction of Check Dam Loose Boulder</td><td>0.25 x 4 Nos.</td><td>1.00</td></tr>
<tr><td>5.</td><td>Construction of Check Dam Loose Boulder</td><td>0.25 X 3 Nos.</td><td>0.75</td></tr>
<tr><td>6.</td><td>Construction of Check Dam Loose Boulder</td><td>0.16 88</td><td>0.1688</td></tr>
<tr><td colspan="3">Total</td><td>19.1888</td></tr>
</table>
<u>CAMPA</u>
<table>
<tr><th>Sl. No.</th><th>Item</th><th>Unit</th><th>Total Amount in Lakh</th></tr>
<tr><td>1.</td><td>Engagement of fire watcher for 3 months</td><td>85 Nos.</td><td>29.07</td></tr>
<tr><td>2.</td><td>Maintenance of fire lines</td><td>468.02 km</td><td>40.24972</td></tr>
<tr><td colspan="3">Total</td><td>69.31972</td></tr>
</table>
</td></tr>
<tr><td></td><td rowspan="3">Others Forest Fire</td><td>Total Budget allocated</td><td></td></tr>
<tr><td>Adequacy of the Amount</td><td></td></tr>
<tr><td>Modes of Utilization</td><td></td></tr>
<tr><td>7.</td><td colspan="2">Budget amount allocated for taking remedial measures for remedying the damage caused by Forest Fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization</td><td>An amount of ₹ 79.93 lakh was received as 1st instalment of Central share with ₹ 8.77 lakh as State Matching Share under CSS: Forest Fire Prevention & Management which was utilized.</td></tr>
<tr><td></td><td rowspan="3">Natural Forest Fire</td><td>Total Budget allocated</td><td></td></tr>
<tr><td>Adequacy of the Amount</td><td></td></tr>
<tr><td>Modes of Utilization</td><td></td></tr>
<tr><td></td><td rowspan="2">Manmade</td><td>Total Budget allocated</td><td>CSS = ₹ 78.93
SMS = ₹ 8.77
Total Amount = ₹ 87.7</td></tr>
<tr><td>Adequacy of the Amount</td><td></td></tr>
</table>

	Forest Fire	**Modes of Utilization**	**CSS** **SMS**

CSS

Sl No.	Item of Work	Unit	Total Amount
1.	**Engagement of Firewatcher**	47 nos.	23.688
2.	**Creation of Fire line**	128 kms	19.456
3.	**Maintenance of Fire line**	203 kms	10.896
4.	**Controlled burning**	45.7 kms	2.6619
5.	**State Level Fire Prevention Committee at State Level**	LS	200,000.00
6.	**Awareness Campaign**	LS	500,000.00
7.	**Fire fighting equipments**	2 lakh	1,000,000.00
8	**Imprest Money (5% of sub total)**	LS	365,000.00
9.	**Short Term Survey (3% of sub total)**	LS	219,000.00
	Total		78.93

SMS

Sl No.	Item of Work	Unit	Total Amount
1	**Construction of Water Storage Structure**	1	5.00
2	**Training & Capacity building on fire fighting methods for frontline staff, NGOs and village communities**	3 nos.	3.78
	Total		8.77

	Other Forest Fire	Total Budget allocated	
		Adequacy of the Amount	
		Modes of Utilization	

GOVERNMENT OF NAGALAND
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS
AND HEAD OF FOREST FORCE
NAGALAND : KOHIMA

No:FG-3/10/95(Part-IV) 8012 Dated Kohima the 24th March, 2025

To,

Shri Sharandeep Singh
Additional Director & Head (UPC-I)
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change, Government of India
Parivesh Bhawan, East Arjun Nagar
New Delhi – 110032

Sub: **HON'BLE NGT ORIGINAL APPLICATION NO.425/2023 IN THE MATTER OF DEEPIKA KHARI VERSUS STATE OF U.P. & ORS.**

Ref: Your Office letter No.CM-13011/38/2025-LAW-HO-CPCB-HO/10017 dated 10.03.25

Sir,

With reference to the above subject cited above, I am directed to submit herewith the information in the prescribed format.

Enclosed: As above.

Yours faithfully,

(SUPONGNUKSHI)IFS
Chief Conservator of Forests (EBR)
Nagaland : Kohima

Prescribed format for Information			
Sl. No.	**Aspect**		**Details**
1	Name of the State/UT		Nagaland
2	Number of forest fire incidents in 2024 in the State/UT		Nil
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		The causes may be Slash-and-burn agriculture, hunting or natural cause like lightning, high temperatures and dry weather
	Natural Forest fire	Number of Forest fire incidents	
		Cause	
	Manmade Forest Fire	Number of Forest fire incidents	
		Cause	
	Others Forest fire	Number of Forest fire incidents	
		Cause	
4	Measures taken to remedy the damage caused by forest fires		i)Creations of fire lines. ii) Awareness and training programme to seek public co-operation and create awareness
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5	Preventive measures proposed for 2025 and subsequent years		i)Ensure regular patrolling by forest staff and fire watchers especially in fire prone areas for early warning ii)Activate all JFMC's and CCA Committees for prompt response to combat forest fires along with Village Council iii)Engage with local communities, Stakeholders, and firefighting agencies to enchance collaboration and coordination.
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		Year 2023-24 – ₹ 320.41 lakhs
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		Year 2024-25 - ₹ 109.98 lakhs
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	

(SUPONGNUKSHI)IFS
Chief Conservator of Forests (EBR)
Nagaland : Kohima

By E-mail

190



STATE FOREST HEADQUATERS
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR FOREST & HOFF, ODISHA
Government of Odisha, Forest, Environment & Climate Change Department
PLOT NO.GD-2/12 ARANYA BHAWAN, C.S.PUR, BHUBANESWAR-751023, Phone-0674-2300853,
Email - pccf.hoff@odisha.gov.in / psm.pccfhoff@odisha.govt.in

Letter No. 7172 1F(FU&FP) FP-103/2023 Dated, BBSR, the 27th **25th March 2025**

To

The Addl. Director & Head (UPC-I)
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change
Government of India, New Delhi

Sub Hon'ble NGT (PB) dated 17.02.2025 in Original Application No. 425/2023 titled as Deepika Khari Vs. State of U.P. & Ors.- regarding

Ref: Letter No. – CM-13011/38/2025-LAW- HO-CPCB-HO dated. 10.03.2025

Sir,

Inviting reference to the letter cited above on the aforementioned subject, the required information is furnished here with in Annexure-1 for favour of your Information and necessary action.

Encl: As above

Yours faithfully

27.03.2025
Principal CCF & HoFF, Odisha

Prescribed Format for Information			
S. No.	**Aspect**		**Details**
1	Name of the State/UT		Odisha
2	Number of Forest Fire incidents in 2024 in the State/UT		22868
3	Causes for the Forest Fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest Fire Incidents	
		Cause	
	Man made Forest Fire	Number of Forest Fire Incidents	22868
		Cause	Podu Cultivation, Stubble bunning, MFP Collection by burning forest floor etc.
	Other Forest Fire	Number of Forest Fire Incidents	
		Cause	
4	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		
	Manmade Forest Fire		No specific remedial measures are needed for the fire affected area as the Forest Fire in Odisha is of Ground Fire where the ground flora are brunt and rejuvenates after rainy season.
	Other Forest Fire		
5	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		
	Manmade Forest Fire		a. District Action Plan for 30 districts have been approved by the concerned District Magistrate. b. Creation and Maintenance of Fire line over 28465 Km. c. Total no. of Fire Blowers in position 4663 nos. d. Total No. of safety kits in position 1751 nos. e. Training to frontline staff-335 nos. Awareness campaign-283 nos. Pre fire season Workshop-74 nos. f. Incentivization Villages -520 nos.
	Other Forest Fire		

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization.		
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	Budget Head Amount in Lakh FCDR (State Plan) 1872.00 CSS-FPM 762.26 CAMPA 827.07 SRC 1786.74
		Adequacy of the amount	Adequate
		Mode of Utilization	Budget Head Amount in Lakh. FCDR (State Plan) 1866.44 CSS-FPM 748.47 CAMPA 862.90 SRC 899.30
	Other Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	Adequate
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	Budget Head Amount in Lakh. FCDR (State Plan) 942.00 CSS-FPM 636.20 CAMPA 3594.25
		Adequacy of the amount	Adequate
		Mode of Utilization	Budget Head Amount in Lakh. FCDR (State Plan) 942.00 CSS-FPM 331.89 CAMPA 2794.5
	Other Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	

Annexure XXII

568

Mail contains 425 124437

Contact your DA

Fwd: DF&WL - Information submitted to Central Pollution Control Board with reference to Hon'ble NGT Original application No. 425/2023 in the matter of Deepika Khari versus State of U.P & Ors.

CK CHANDRA KANT DIXIT •

FRI MAR 21 10:31 PM • • INBOX

Akanksha Verma , JULI PATEL

========== Forwarded message ==========
From: Kalaiselvan S <s.kalaiselvan81@py.gov.in>
To: "ckdixitcpcb"<ckdixit.cpcb@nic.in>, "upcl1cpcb"<upcl1.cpcb@gov.in>
Cc: "Conservator Of Forests Puducherry"<cf@py.gov.in>
Date: Fri, 21 Mar 2025 21:10:17 +0530
Subject: DF&WL - Information submitted to Central Pollution Control Board with reference to Hon'ble NGT Original application No. 425/2023 in the matter of Deepika Khari versus State of U.P & Ors.
========== Forwarded message ==========

Please find attachement of the information to be submitted to Central Pollution Control Board with reference to Hon'ble NGT Original application No. 425/2023 in the matter of *Deepika Khari versus State of U.P & Ors*.

A.O (F)

1 Attachment(s) • Download as Zip

Information to CPCB.docx
19.8 KB •

Reply • Reply All • Forward • Edit as new

Information submitted to Central Pollution Control Board with reference to Hon'ble NGT Original application No. 425/2023 in the matter of *Deepika Khari versus State of U.P & Ors.*

S.No.	Aspect		Details
1.	Name of the State/UT		PUDUCHERRY
2.	Number of forest fire incidents in 2024 in the State/UT		Nil
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		Not applicable
	Natural Forest Fire	Number of Forest fire Incidents	
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	
4.	Measures taken to remedy the damage caused by forest fires		a. Selection and Planting of Fire tolerant tree species b. Micro water shed based tree planting c. Forest Fire line & Forests protection road for fire safety inside Forest area d. Deployment of Fire watchers and established watch tower e. Regular awareness program is being conducted
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5.	Preventive measures proposed for 2025 and subsequent years		a. Selection and Planting of Fire tolerant tree species b. Micro water shed based tree planting c. Forest Fire line & Forests protection road for fire safety inside Forest area d. Deployment of Fire watchers and established watch tower
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

S.No.	Aspect		Details
			e. Regular awareness program is being conducted
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		➢ Budget used for Prevention & control measures of Forests Fire. ➢ Sanction issued by GOI,dt 14.11.2022 - **Rs.201.58 lakhs** ➢ Fund Released by GOI in 2023-24 - **Rs.50.40 lakhs** ➢ Expenditure incurred in 2023-24 - **Rs.19.00 lakhs** ➢ Balance available in SNA Account - **Rs.31.40 lakhs** ➢ Fund released in 2023-24 and 2024-25 - **Nil** ➢ Amount Proposed in BE 2025-26 - **Rs.151.18 lakhs**
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”		➢ Amount Proposed in BE 2025-26 - **Rs.151.18 lakhs**
	Natural Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

Government of Punjab,
Department of Forests & Wildlife Preservation
O/o Principal Chief Conservator of Forests (HoFF)
Forest Complex, Sector-68, Sahibjada Ajit Singh Nagar
(Forest Working-III Branch)

To

Sh. Sharandeep Singh
Additional Director & Head (UPC-1)
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change
Govt of India
Parivesh Bhawan, East Arjun Nagar
New Delhi-110032

No.8/293/25/FW-3/Meeting/I/1075042/2025
Dated: 11-04-2025

Sub: Hon'ble NGT Original Application No.425/2023 in the matter of Deepika Khatri Versus State of U.P. & Ors.

Ref: Your letter No CM-13011/38/2025-LAW-HO-CPCB-HO/10019 dated 10.03.2025

With reference to the above mentioned subject, the information of Department of Forests & Wildlife Preservation in the prescribed format is as under:-

Sr. No.	Aspect	Reply
1.	Name of the State/UT	Punjab
2.	Number of forest fire incidents in 2024 in the State/UT	There are 366 forest fire incidents took place in the state of Punjab in the year 2024.
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	The causes for the forest fires are as under:- **Natural causes:**

	Natural Forest Fire	Number of Forest fire Incidents	1. Lightning 2. High temperature- low humidity **Manmade causes:** 3. Negligence of people (for example burning of leaves along forest area etc.) 4. Stubble burning by farmers adjoining forest area.
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	
4.	Measures taken to remedy the damage caused by forest fires		The steps taken by the Government to prevent forest fire and to protect the country's forest and wildlife in the State of Punjab are as under:- 1) State Level Monitoring Committee of Forest Fires for effective Implementation of the National Action Plan on Forest Fire (NAPFF) has been constituted vide letter No. 11261-67 dated 28-1-2020. 2) Fire Zone Maps have been created to analyse forest fire vulnerability. 3) The mobile numbers of the officers and field staff have been registered on FSI website. Immediately on the receipt of SMS alerts from FSI Dehradun, action is taken by the concerned field staff on the field. 4) Forest fire control room have been set up in each Division including Head Office of the department.
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

			5) Awareness generations among the general public with emphasis on the areas neighbouring forest etc. have been under taken. 6) A toll free Helpline No. 1800-180-2323 (24x7) has been created by the Department. In case of occurence of forest fire anywhere in the state, public may inform department on this toll free number.
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		The Govt of India has released an amount of Rs.36.79 lakh (Centre Share) against the approved Annual Action Plan of Rs.245.26 lakh and the matching State Share of which is Rs. 24.53 lakh. Therefore, the department received a total of Rs.61.32 lakh during the year 2023-2024, out of which Rs.41.47 lakh were utilized by the department. These funds have been released to Divisional Forest Officers (Territorial) for procurement of fighting equipment, for the awareness campaign and for Training & capacity building on firefighting methods for Frontline staff, NGOs and village communities. The Govt of India has released an amount of Rs.10.73
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	

		Mode of Utilization	Lakh (Centre Share) against the approved Annual Action Plan of Rs.35.76 Lakh and the matching State Share of which is Rs.7.15 Lakh. Therefore, the department received a total of Rs.17.88 lakh during the year 2024-2025. A part from this unspent balance of Rs.19.85 lakh (Rs.11.91 Lakh Central Share and Rs. 7.94 Lakh State Share) is lying in SNA account. These funds have been released to Divisional Forest Officers (Territorial) for procurement of Fighting equipments, for the awareness campaign and for Training & capacity building on firefighting methods for Frontline staff, NGOs and village communities.
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

This is for your information & necessary action please.

PRINCIPAL CHIEF CONSERVATOR OF FOREST (HOFF)
11-04-2025

Endst. No. I/1075042/2025 Dated: 11-04-2025

A copy is forwarded to the following for information & necessary action please:-

1. Member Secretary, Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala (Punjab).

2 . Ms Deeksha Garg, Senior Scientific Assistant, Central Pollution Control Board (CPCB), Regional Directorate, Chandigarh.

PRINCIPAL CHIEF CONSERVATOR OF FOREST (HOFF)
11-04-2025

Office- Principal Chief Conservator of Forests(HoFF), Rajasthan, Jaipur

No. Date:

To,

Additional Director & Head(UPC-I),
Central Pollution Control Board,
New Delhi.

Subject- Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Sir,

Kindly may find attached herewith the information regarding forest fire in prescribed performa for necessary action.

Enclosed- same

Yours faithfully,

(K.C. Meena)
Additional Chief Conservator of Forests
Forest Protection, Rajasthan, Jaipur

Signature valid
Digitally signed by Kailash Chand Meena
Designation : Additional Principal Chief Conservator of Forest (APCCF)
Date: 2025.04.02 16:34:57 IST
Reason: Approved

RajKaj Ref No.: 14547307

Scanned with CamScanner

Prescribed Format for Information			
S.No.	Aspect		Details
1.	Name of the State/UT		Rajasthan
2.	Number of forest fire incidents in 2024 in the State/UT		5025
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		In Rajasthan generally ground fire incidences occur mostly in southern part of state.
	Natural Forest Fire	Number of Forest fire Incidents	No separate data is available. Total incidences in 2024 were 5025
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		Most of the forest fire in Rajasthan are Ground/Surface fire in which ground vegetation get burned.
	Manmade Forest Fire		
	Others Forest Fire		
5.	Preventive measures proposed for 2025 and subsequent years		

Scanned with CamScanner

Prescribed Format for Information			
S.No.	Aspect		Details
	Natural Forest Fire		1.Creation and maintenance of fire lines 2. Engagement of fire watcher. 3. Purchase of firefighting equipment. 4. Training of staff and local people
	Manmade Forest Fire		
	Others Forest Fire		
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	During 2024-25 Rs.933.24 lakh allocated for forest fire management.
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	In Rajasthan generally ground fire incidences occur so budget is adequate for prevention of forest fire
		Mode of Utilization	Through DCF offices.

Scanned with CamScanner

Prescribed Format for Information			
S.No.	Aspect		Details
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		For year 2025-26 an amount of Rs1000.00 lakh may be allocated.
	Natural Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

01/4/25

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GOVERNMENT OF SIKKIM
OFFICE OF THE CONSERVATOR OF FOREST (TERRITORIAL)
FOREST AND ENVIRONMENT DEPARTMENT
FOREST SECRETARIAT, DEORALI, GANGTOK

Ref.No/GoS/FED/FTC/105 ***Dated:***28 ***/04 /2025***

To,

The Additional Director and Head (UPC-I)
Central Pollution Control Board
Ministry of Environment, Forest and Climate Change
Government of India

Sub: **Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P & Ors.***
Reference: Hon'ble NGT Order dated 17-02/2025.

Sir,

I am directed to enclose herewith the information in prescribed format as sought vide your letter No-CM-13011/38/2025-LAW-HO-CPCB-HO dated 10/03/2025 on above cited subject. For information please.

Encl: As above

Yours sincerely,

(B.B. Gurung, IFS)
Conservator of Forest (T)
Forest and Environment Department

B. B. Gurung, IFS
Conservator of Forests
(Territorial Circle)
Forest & Environment Department

Created with cam scan

Prescribed Format for Information			
S. No.	Aspect		Details
1	Name of the State/ UT		Sikkim
2	Number of forest fire incidents in 2024 in the State/ UT		93
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		Natural forest fire and Man-made forest fire
	Natural Forest Fire	Number of Forest fire Incidents	Total 93 incidences
		Cause	Natural – Lightning, rolling of boulders (friction), dry leaf litter, extremely hot dry spell, prolonged dry season etc.
	Manmade Forest Fire	Number of Forest fire Incidents	Out of 93 incidents, 70% of the forest fires are attributed to manmade
		Cause	Cigarette butts discarded from moving Vehicles, Slash burning in private holding adjoining to forest areas in one such human activity, Irresponsible Picnics and Campfires.
	Others Forest Fire	Number of Forest fire Incidents	Not yet reported.
		Cause	
4	Measures taken to remedy the damage caused by forest fire		The measures taken by Forest Department of Sikkim to detect forest fires through Forest Fire Alert system – FSI, Control burning, Fire watcher - community participation, fire tender vehicle –convergence with Police, Army, ITBP, etc., Awareness/sensitization to taxi drivers, tourists, students, JFMC/EDCs, local people etc., in coordination with SSDMA for mitigation of forest fire, trained quick response team in each district upto block level is constituted and is in operation. The wireless control room situated at the district headquarters is 24/7 operational for quick response and communication with the frontline staffs.
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		Not yet reported.

Created with cam scan

5	Preventive measures proposed for 2025 and subsequent years		The measures taken by Forest Department of Sikkim to detect forest fires through Forest Fire Alert system – FSI, Control burning, Fire watcher - community participation, fire tender vehicle –convergence with Police, Army, ITBP, etc., Awareness/sensitization to taxi drivers, tourists, students, JFMC/EDCs, local people etc., in coordination with SSDMA for mitigation of forest fire, trained quick response team in each district upto block level is constituted and is in operation. The wireless control room situated at the district headquarters is 24/7 operational for quick response and communication with the frontline staffs.
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		Not yet reported
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		The Forest Fire Prevention and Management Scheme (FFPMS) for the year 2024-25 has received ₹6.455 lakh only.
	Natural Forest Fire	Total Budget Allocated	2.868
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS
	Manmade Forest Fire	Total Budget Allocated	10.038
		Adequacy of the amount	Required funds in proportion to the incidents
		Mode of Utilization	FFPMS
	Others Forest Fire	Total Budget Allocated	1.434
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS

Created with cam scan

7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		Yet to receive allocation.
	Natural Forest Fire	Total Budget Allocated	20% of 2025-26
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS
	Manmade Forest Fire	Total Budget Allocated	70% of 2025-26
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS
	Others Forest Fire	Total Budget Allocated	10% of 2025-26
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS

Created with cam scan

584 12453 Annexure XXVI

TAMIL NADU FOREST DEPARTMENT

From

Thiru. Srinivas R. Reddy, IFS.,
Principal Chief Conservator of Forests,
(Head of Forest Force),
Guindy, Chennai-32.

To

Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India,
Parivesh Bhawan, East Arjun Nagar,
New Delhi-110032.

Ref. No.: 669480/2025/TNSFFCC_HO_TNFD, Dated: 11-04-2025.

Sir,

Sub.: Forest Fire – Hon'ble NGT original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref.: Central Pollution Control Board, Ministry of Environment Forest & Climate Change Govt of India No-CM 13011/38/2025-LAW -HO-CPCB-HO, Dated: 10.03.2025 & 04.04.2025.

I wish to state that, as per the above reference, the details of the forest fires have been enclosed herewith.

Encl.: As stated above.

Your Faithfully,

RAMASUBRAMANIAN
for Principal Chief Conservator of Forests
(Head of Forest Force)

Copy to,
'PV' section, O/o The Principal Chief Conservator Forests (Head of Forest Force). Guindy, Chennai-32.

Prescribed Format for Information				
Sl. No.	Aspect		Details	
1.	**Name of the State/UT**		Tamil Nadu Forest Department	
2.	**Number of forest fire incidents in 2024 in the State/UT**		In 2024, Tamil Nadu recorded **1,546** forest fire incidents.	
3.	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**		**Man Made causes :** • Infrastructure Development • Tourism and Recreational Activities • Invasive Species Management and Controlled Burning **Natural causes:** • Climate Change and Rising Temperatures.	
	Natural & Manmade Forest Fires	**Number of Forest Fire Incidents due to Natural and Manmade causes**	2020	899
			2021	854
			2022	754
			2023	979
			2024	1546
		Causes	Natural Causes: High temperatures, heatwaves, and prolonged dry spells, especially from January to April, contribute to increased fire risks. Man-Made Causes: Careless disposal of cigarettes and matchsticks, Unplanned agricultural management, MFP collections, fireworks and religious rituals, trespassing, electricity lines, settlements, unattended burning of waste, and invasive alien species are potential causes of forest fires.	
4.	**Measures taken to remedy the damage caused by forest fires - Natural Forest Fire and Manmade Forest Fire.**		With respect to the state of Tamil Nadu, the majority of forest fires are surface fires, primarily burning grasses. With each rainfall, new shoots emerge naturally; hence, no special remedial measures are taken. • Ground truth verification. • Monitoring and assessment. • Community Involvement. • Soil Conservation. • Restoring damaged power lines. • Construction of check dams and ponds at strategic locations to restore water sources. • Awareness and Training Programs, • Strengthening forest protection laws. • Invasive species management like lantana camara and wattle.	

5.	**Preventive measures proposed for 2025 and subsequent years - Natural Forest Fire and Manmade Forest Fire.**		• Early Warning Systems. • Creation of Fire lines. • Controlled burning of fires to remove dry vegetation and reduce fuel load. • Adequate supply of Fire Fighting equipment, advanced tools, drones, etc. • Community Awareness Programs. • Stricter Regulations and Enforcement – Implementing laws to prevent illegal burning, deforestation, and careless human activities. • Regular inspections and underground cabling in fire-prone areas to prevent electrical sparks.		
6.	**Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;**		**Schemes**	**Sanctioned (in Lakhs)**	**Expenditure**
			CSS – FPM (Forest Fire Prevention & Management Scheme)	182.60	138.18
			Modernisation of Tamil Nadu Forest Force Scheme	100.00	89.44
			IDWLH (integrated Development of Wildlife Habitats)	89.582	7.36936
			Project Elephant	18.00	6.686
	Natural & Manmade Forest Fires	**Adequacy of the amount**	**The funding provided is adequate to support fire prevention activities**		
		Mode of Utilization	The budget will be utilized for funding, • The purchase and maintenance of firefighting equipment • Controlled burning of fuel load in fire prone regions. • Fire line creation in vulnerable areas. • Creation of Infrastructure. • Soil moisture conservation work in High-risk areas.		
7.	**Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."**				
	Natural & Manmade	**Adequacy of the**	**The funding provided is adequate to support fire prevention activities**		

	Forest Fires	**Amount Mode of Utilization**	The budget will be utilized for funding, • The purchase and maintenance of firefighting equipment • Controlled burning of fuel load in fire prone regions. • Fire line creation in vulnerable areas. • Creation of Infrastructure. • Soil moisture conservation work in High-risk areas. • Engagement of fire watchers. • Awareness campaigns. Training and capacity building on firefighting methods for Frontline staff, NGOs and village communities.

Your Faithfully,

RAMASUBRAMANIAN
for Principal Chief Conservator of Forests
(Head of Forest Force)

Signed by
Ramasubramanian.s
Date: 11-04-2025 19:11:04

MOST URGENT
E-mail

No.F.19(4)/Legal/HQ-For-22/Loose/ 914
Government of Tripura
Office of the Principal Chief Conservator of Forests
Tripura, Agartala

Date: 19/03/2025

To
The Additional Director & Head (UPC-I)
Parivesh Bhawan, East Arjun Nagar, New Delhi-110032
MoEF&CC, Government of India
Email: upc1.cpcb@gov.in/ ckdixit.cpcb@nic.in

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref: Your office letter No-CM-13011/38/2025-LAW-HO-CPCB-HO dated March 10, 2025.

Sir,

With reference to the subject cited above, I am directed to enclose herewith the required information/reply as sought by the Ministry in connection with Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

This is for favour of your kind information and doing the needful please.

Enclo: As stated above.

Yours faithfully,
19/03/25
(Animesh Das, IFS)
Deputy Conservator of Forests
(Forest Protection)

Prescribed Format for Information			
Sl. No.	**Aspect**		**Details**
1.	Name of the State/UT		Tripura
2.	Number of forest fire incidents in 2024 in the State/UT		The number of fire alerts received from FSI Portal for Tripura is around 2383 for year 2024 and the number of locations after analyzing in GIS domain found to be 321.
3.	Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified)?		
	Natural Forest Fire	Number of Forest Fire Incidents	Nil
		Cause	-
	Manmade Forest Fire	Number of Forest Fire Incidents	The number of fire alerts received from FSI Portal for Tripura is around 2383 for year 2024
		Cause	The Forest Fire is mainly restricted to Ground fire in the state of Tripura. Shifting cultivation is considered to be the main reason for such incidence.
	Others Forest Fires	Number of Forest Fire Incidents	Nil
		Cause	-
4.	Measures taken to remedy the damage caused by the forest fires?		
	Natural Forest Fire		-
	Manmade Forest Fire		The following measures are being taken by the Tripura Forest Department to enhance the monitoring, prevention, and management of forest fires:- 1. Fire fighting equipments have been made available in various forest field offices to control forest fire. 2. Field Officials have been registered with the Forest Fire Alert System of FSI for getting real time alerts. 3. Maintenance of fire lines are being done in fire prone areas before and during fire season. 4. Fire Watchers/Van Mitras are being engaged in GPs/VCs for monitoring of fire in forests. 6. Awareness programme are being conducted periodically involving JFMC and local villagers. 7. Pamphlets with 'Do's' and 'Don'ts' for prevention and control of fire are being distributed to common people, etc. 8. JFMCs, Fire Watchers, Frontline staffs in the fire prone areas are being mobilised as per the need and also frequent meeting with the JFMC members are being organized to keep vigil over the area.
	Others Forest Fires		-
5.	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years?		
	Natural Forest Fire		-
			Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are given below:- 1. Emphasis will be given for creating fire lines and maintenance of older fire lines around the vulnerable areas. 2. No. of registered users in the FSI Portal will be increased.

	Manmade Forest Fire		3. Disseminating pre-fire alerts on a timely bound manner will be given more importance. 4. Increasing soil and moisture conservation regime by creating more check dams in the forest areas will be the priority. 5. Control burning to reduce forest floor biomass will be taken up before the onset of fire season. 6. Integration of FIRM app with FSI Alert System will be made.
	Others Forest Fires		-
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.		
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	CSS: FFPM Scheme: **33.13 lakhs** (Central share + State share) (90:10) during 2024-25. CAMPA: **8.58 lakhs** during 2024-25.
		Adequacy of the amount	Not adequate.
		Mode of Utilization	CSS: FFPM Scheme: - Through Single Nodal Agency (SNA) System. CAMPA: - Through Treasury System.
	Others Forest Fires	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by the forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.		
	Natural Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	APO for CSS: FFPM Scheme for F.Y 2025-26 is likely to be Rs. 363.22 lakhs (tentative). However, on an average Rs. 50-60 lakhs fund is received for CSS: FFPM Scheme. APO for Forest Fire Prevention and Control Operations under CAMPA for F.Y. 2025-25 is RS. 63 lakhs (tentative).
		Adequacy of the amount	The present rate or allocation under CSS: FFPM Scheme is not considered to be adequate.
		Mode of Utilization	CSS: FFPM Scheme:-Through Single Nodal Agency (SNA) System. CAMPA: - Through Treasury System.
	Others Forest Fires	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

संख्या– पी– 896 /36–टी–3

प्रेषक,

दीपक कुमार,
अपर प्रधान मुख्य वन संरक्षक,
योजना एवं कृषि वानिकी,
उत्तर प्रदेश, लखनऊ।

सेवा में,

केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,
भारत सरकार,
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली–110032

लखनऊः दिनांकः 17 अप्रैल, 2025

विषयः– Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

संदर्भः– केन्द्रीय प्रदूषण नियंत्रण बोर्ड, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार का पत्रांक– CM-13011/38/2025-LAW-HO-CPCB-HO, Date- 04/04/2025.

महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने का कष्ट करें। भारत सरकार के उक्त संदर्भित पत्र के साथ संलग्न भारत सरकार के पत्रांक– CM-13011/38/2025-LAW-HO-CPCB-HO, Date- 10/03/2025 द्वारा की गयी अपेक्षा के अनुपालन में वन एवं वन्यजीव विभाग, उ0प्र0 की सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक–यथोपरि।

भवदीय,

(दीपक कुमार)
अपर प्रधान मुख्य वन संरक्षक,
योजना एवं कृषि वानिकी,
उ0प्र0, लखनऊ।

संख्या पी– 896 /36–टी–3।।(फारेस्ट फायर), दिनांकित।

प्रतिलिपि उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड के पत्रांक– 26876 विधि/O.A.No-425/23/25, दिनांक 09–04–2025 के क्रम सूचनार्थ प्रेषित।

(दीपक कुमार)
अपर प्रधान मुख्य वन संरक्षक
योजना एवं कृषि वानिकी,
उ0प्र0, लखनऊ।

592

संख्या पी– 896 /36–टी–3।।(फारेस्ट कॉवर), दिनांकित। 24631

प्रतिलिपि मुख्य वन संरक्षक, कोर्ट केस, उ0प्र0, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(दीपक कुमार)
अपर प्रधान मुख्य वन संरक्षक
योजना एवं कृषि वानिकी,
उ0प्र0, लखनऊ।

593

274

PRESCRIBED FORMAT FOR INFORMATION

Sr. No.	Aspect	Details
1	Name of the State/UT	
2	Number of forest fire incidents in 2024 in the State/UT	
3	Number of forest fires, specified separetly under the categories of natural, man-made, or any other reason(the reason may be sopecified)	
	Natural Forest Fire / Number of Forest fire	
	Manmade Forest Fire / Year	Details of forest fire detected in Uttar Pradesh by FSI:- (Nov 2023 to June2024):-4895
	Other forest fire / Cause	उत्तर प्रदेश के वनो मे वन अग्नि के कारण छुट-पुट (Sporadic) आग लगती है जिसे नियंत्रित कर लिया जाता है। यह वन अग्नि Ground fire के रूप में होती है।
4	Measures taken to remedy the damage caused by the forest fires;	Financial year 2024-25 Fire line- 2200 km & Rs. 48.40 Laks, Water storage- 5 unit & Rs. 5 Laks, Fire watcher- 20000 & Rs. 47.40 Laks
	Natural Forest Fire	
	Manmade Forest Fire	
	Other forest fire	
5	Preventive measures proposed for 2025 and the subsequent years;	Tentative Rs. 902.44 Laks
	Natural Forest Fire	
	Manmade Forest Fire	
	Other forest fire	

6 Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.

वित्तीय वर्ष	भारत सरकार द्वारा अवमुक्त धनराशि			कालम 5 के सापेक्ष राज्यांश की धनराशि	शासन द्वारा स्वीकृत धनराशि	आवंटित धनराशि	व्यय की गयी धनराशि	एस0एन0ए0 खाते में अवशेष धनराशि	अभ्युक्ति
	अवमुक्त धनराशि	पुनर्वैध की गयी धनराशि	कुल अवमुक्त धनराशि						
1	2	3	4	5	6	7	8	9	10
2023-24	44.01		44.01	29.35	73.36	73.36	40.14	33.22	
2024-25	38.08	19.93	58.01	38.68	63.47	63.47	0.00	96.69	शासन द्वारा स्वीकृत धनराशि रू0 63.47 लाख एवं वित्तीय वर्ष 2023-24 की अवशेष धनराशि रू0 33.22 लाख को सम्मिलित करते हुए कुल धनराशि रू0 96.69 लाख एस0एन0ए0 खाते में अवशेष है।

7	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.	उपरोक्तानुसार

(दीपक कुमार)
अपर प्रधान मुख्य वन संरक्षक,
योजना एवं कृषि वानिकी,
उ0प्र0, लखनऊ।

12462

314

Annexure XXIX

595

12464

Fwd: Hon'ble NGT OA No. 425/2023 reg.

CK CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in>
Thu, 17 Apr 2025 1:28:42 PM +0530

To "Akanksha Verma" <akanksha.cpcb@supportgov.in>

Cc "JULI PATEL" <juli.cpcb@gov.in>

========== Forwarded message ==========
From: Nodal Forest Fire Uttarakhand <nodalforestfire.uk@gmail.com>
To: <ckdixit.cpcb@nic.in>, <upc1.cpcb@gov.in>
Date: Thu, 17 Apr 2025 13:09:06 +0530
Subject: Hon'ble NGT OA No. 425/2023 reg.
========== Forwarded message ==========

Respected sir,
Please find attachment

With Best Regards,

Additional Principal Chief Conservator of Forests,
Forest Fire & Disaster Management,
Uttarakhand, Dehradun.
Phone +91 135 2744559

1 Attachment(s) • Download as Zip

NGT OA No 425.pdf
365.4 KB •

276

कार्यालय मुख्य वन संरक्षक,
वनाग्नि एवं आपदा प्रबंधन, उत्तराखण्ड, देहरादून।

चतुर्थ तल 85, राजपुर रोड, देहरादून। दूरभाष 0135–2744559 E-mail -nodalforestfire.uk@gmail.com

पत्रांक 828 /29-3 देहरादून दिनांक 17 अप्रैल, 2025।

सेवा में,

मुख्य वन संरक्षक,
सर्तकता एवं विधि प्रकोष्ठ,
उत्तराखण्ड।

विषय :– **Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari Versus State of U.P. & Ors.**

सन्दर्भ :– आपका पत्रांक 982/29–3(3) दिनांक 12.03.2025।

महोदया,

उपरोक्त विषयक संदर्भित पत्र के क्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या 425/2023 के सम्बन्ध में इस कार्यालय से सम्बन्धित वांछित आख्या/सूचना निर्धारित प्रारूप में संलग्न कर प्रेषित है।

अतः अनुरोध है कि प्रकरण में अपने स्तर से अग्रेत्तर कार्यवाही करने का कष्ट करें।

संलग्नक :– उपरोक्तानुसार।

भवदीय,

17/4/25
(निशांत वर्मा),
अपर प्रमुख वन संरक्षक,
वनाग्नि एवं आपदा प्रबन्धन,
उत्तराखण्ड।

संख्या :– 828 / 29-3 तद्दिनांकित।

प्रतिलिपि :–

1. प्रमुख वन संरक्षक (हॉफ), उत्तराखण्ड को उपरोक्त क्रम में सादर सूचनार्थ प्रेषित।
2. अपर निदेशक/प्रमुख, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार को संलग्नक की प्रति सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित (संलग्नक–यथोपरि)।

17/4/25.
(निशांत वर्मा),
अपर प्रमुख वन संरक्षक,
वनाग्नि एवं आपदा प्रबन्धन,
उत्तराखण्ड।

Prescribed Format for Information			
S.No.	Aspect		Details
1.	Name of the State/ UT		Uttarakhand
2.	Number of Forest Fire incidents in 2024 in the State/UT		1276
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest Fire Incidents	0
		Cause	0
	Manmade Forest Fire	Number of Forest fire Incidents	1276
		Cause	Human negligence
	Others Forest Fire	Number of Forest fire Incidents	0
		Cause	0
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		Not Applicable
	Manmade Forest Fire		Action was taken by filing H2 cases against the persons responsible for the forest fire incident.
	Others Forest Fire		-
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		0
	Manmade Forest Fire		39
	Others Forest Fire		0
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	0
		Adequacy of the amount	0
		Mode of Utilization	0
	Manmade Forest Fire	Total Budget Allocated	3430.44
		Adequacy of the amount	-
		Mode of Utilization	RTGS Mode
	Others Forest Fire	Total Budget Allocated	0
		Adequacy of the amount	0
		Mode of Utilization	0
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget Allocated	0
		Adequacy of the amount	0
		Mode of Utilization	0
		Total Budget Allocated	0

598

1467

	Manmade Forest Fire	Adequacy of the amount	Rs. 4700 Lakhs preposed to FY 2025-26
		Mode of Utilization	0
	Others Forest Fire	Total Budget Allocated	0
		Adequacy of the amount	0
		Mode of Utilization	0

17/4/25.
(निशांत वर्मा),
अपर प्रमुख वन संरक्षक,
वनाग्नि एवं आपदा प्रबन्धन,
उत्तराखण्ड।

Annexure XXX

12468

599

Fwd: Submission of the information regarding Hon'ble NGT in the matter of Deepika Khari related.

CK CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in>
Mon, 28 Apr 2025 6:26:35 PM +0530

To "Akanksha Verma" <akanksha.cpcb@supportgov.in>

Cc "JULI PATEL" <juli.cpcb@gov.in>

========== Forwarded message ==========
From: PCCF HoFF WB <pccfhoff.office-wb@gov.in>
To: "CHANDRA KANT DIXIT"<ckdixit.cpcb@nic.in>, "UPC I"<upc1.cpcb@gov.in>
Date: Mon, 28 Apr 2025 17:16:49 +0530
Subject: Submission of the information regarding Hon'ble NGT in the matter of Deepika Khari related.
========== Forwarded message ==========

Dear Sir/Madam,

Attached please find herewith the document related to submission of the information regarding Hon'ble NGT in the matter of Deepika Khari.

Thanks & Regards,

Principal Chief Conservator of Forests,
Head of Forest Force,
Directorate of Forests,
Government of West Bengal,
Aranya Bhaban, Block: LA/10A,
Sector-III, Saltlake City,
Kolkata-700106.
EPABX: 033 2335-7751/8581






1 Attachment(s) • Download as Zip

Matter of Deepika Khari.pdf
Scanning Virus

280

Government of West Bengal
Directorate of Forests
Office of the Principal Chief Conservator of Forests, Head of Forest Force
Aranya Bhawan, Block–LA-10A, Sector–III, Salt Lake City, Kolkata–700 106
Phone: (033) 2335 8581/7751, Fax: (033) 2335 8756, e-Mail: pccfhoff.office-wb@gov.in
Visit us at: www.westbengalforest.gov.in

No. 613 /CS/LAW/7R-2(851)/2025 Date 28/04/2025

From: The Principal Chief Conservator of Forests & Head of Forest Force,
West Bengal.

To: Mr. Sharandeep Singh,
Additional director & Head (UPC-I),
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India.
Parivesh Bhawan, East Arjun Nagar, New Delhi-110032.

Sub: - Submission of the information regarding Hon'ble NGT Original Apllication No. 425/2023 in the matter of Deepika Khari Vs. The State of U.P. & Ors.

Ref: - Your Office Letter No. CM-13011/38/2025-LAW-HO-CPCB-HO dated 10.03.2025.

In reply to your office letter under reference, please find enclosed herewith the desired report/information in the prescribed format as submitted by Chief Conservator of Forests and Conservator of Forests, Working Plan & GIS Circle, West Bengal.

This is for your information and taking necessary action.

Enclo: As Stated Above.

28/4/25

(Debal Ray, IFS)
Principal Chief Conservator of Forests
& Head of Forests Force,
West Bengal.

Government of West Bengal
Directorate of Forests
Office of the Conservator of Forests, Working Plan and GIS Circle
Aranya Bhawan, Block: LA-10A, Salt Lake City, Sector – III, Kolkata: 700 106
Phone - Fax: (033) 2335 5147, e-mail : cfwpgis.fd-wb@nic.in / cfwpgis@outlook.com

No: 325 /2M-62 Date: 17/04/2025

From : **The Chief Conservator of Forests**
& Conservator of Forests
Working Plan and GIS Circle, West Bengal

To : **The Principal Chief Conservator of Forests (HoFF)**
Government of West Bengal
Aranya Bhavan, Salt Lake

Sub : **Submission of the information regarding Hon'ble NGT Original Application No 425/2023 in the matter of Deepika Khari versus State U.P & Ors.**

Ref : Office of the Central Pollution Control Board, Letter No – CM-13011/38/2025-LAW-HO-CPCB-HO dated 10.03.2025.

Sir,

With reference to the above mentioned subject, kindly find herewith the enclosed report in the prescribed format as desired.

Enclosed : *As stated above*

17/4/25
(Lipika Ray, IFS)
Chief Conservator of Forests
&
Conservator of Forests
Working Plan and G.I.S Circle, W.B.

No: 325 /2M-62 Date: 17/04/2025

Copy forwarded for information and necessary action to the Chief Conservator of Forests, Public Grievance, Law & Information.

17/4/25
(Lipika Ray, IFS)
Chief Conservator of Forests
&
Conservator of Forests
Working Plan and G.I.S Circle, W.B.

Prescribed Format for Information			
S.No.	Aspect		Details
1.	Name of the State/UT		West Bengal
2.	Number of forest fire incidents in 2024 in the State/UT		1260
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	N.A
		Cause	N.A
	Manmade Forest Fire	Number of Forest fire Incidents	1260
		Cause	▪ Clearing of forest floor for NTFP collection specially Mahua flower collection . ▪ Cattle grazers lit fire to promote grass growth for grazing. ▪ It is made by illegal poachers and hunters to drive the animals.
	Others Forest Fire	Number of Forest fire Incidents	N.A
		Cause	N.A

Prescribed Format for Information		
S.No.	Aspect	Details
4.	Measures taken to remedy the damage caused by forest fires	
	Natural Forest Fire	N.A
	Manmade Forest Fire	a) Awareness generation programme among fringe population. b) Satellite based information system and GIS Lab coordination and monitoring on daily basis. Issuance of daily alerts and feedback thereof. c) Rotational Burning/controlled burning of forest floor litter as per the field conditions. d) Cleaning of Fire-lines in the forests and plantations as a part of regular maintenance activity before fire season. e) Establishment of Watch Towers at strategic locations. f) Wireless communication network/Mobile group communication exists. g) Provision of efficient fire-fighting tools in the Divisions and at local levels in Ranges and Beats. h) Hiring of vehicles for movement of forest fire fighting teams i) Field visits of officers for ground truthing of the damage in the field due to the forest fires and interpretation and analysis. j) Engagement of seasonal fire watchers in the Divisions, as and where required. k) Establishing coordination with other line departments viz. Fire Services, Police, district Administration, Health, and local bodies. l) Forest fuel load reduction by way of collecting leaf litter by JFMCs
	Others Forest Fire	N.A

Prescribed Format for Information

S.No.	Aspect	Details
5.	Preventive measures proposed for 2025 and subsequent years	
	Natural Forest Fire	N.A
	Manmade Forest Fire	Collaborative efforts with other agencies or organization in forest fire management

Sl. No.	Department	Role	Action
1	Civil Administration	Awareness generation	Regular meeting with all stakeholders
2	Disaster Management Unit	Quick Response to mitigate fire	Hand-in-hand collaboration in extinguishing fire in field; arranging mock drills regarding fire management etc.
3	Police	Awareness generation	Regular co-ordination meeting with all stakeholders
4	Fire Brigade	Quick Response to mitigate fire	Hand-in-hand collaboration in extinguishing fire in field; arranging mock drills regarding fire management etc.

1. Weekly awareness meetings with JFMC members as well as miking, postering

Prescribed Format for Information			
S.No.	Aspect		Details
			regarding not lighting up any fire in the forest area etc. were adopted 2. Also, in collaboration with the civic authorities, regular meetings with all stakeholders at the block levels were held; the Disaster Management Unit and the fire brigade under the Block were also called during fire managements to control fire as well as during mock drills regarding fire management. 3. Fire-watchers are employed for monitoring over such fire incidences. 4. Fire-alerts are obtained from FSI through HQ. 5. Procurement of fire blower and other fire fighting equipments if fund is allotted.
	Others Forest Fire		N.A
6.	Budget amount allocated for undertaking remedial measuresfor remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	N.A
		Adequacy of the amount	N.A
		Mode of Utilization	N.A
	Manmade Forest Fire	Total Budget Allocated	No fund was received in the year 2024.
		Adequacy of the amount	N.A
		Mode of Utilization	N.A
	Others Forest Fire	Total Budget Allocated	N.A
		Adequacy of the amount	N.A
		Mode of Utilization	N.A
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the		

Prescribed Format for Information			
S.No.	Aspect		Details
	amount and modes of utilization."		
	Natural Forest Fire	Total Budget to be Allocated	N.A
		Adequacy of the amount	N.A
		Mode of Utilization	N.A
	Manmade Forest Fire	Total Budget to be Allocated	Under process
		Adequacy of the amount	N.A
		Mode of Utilization	N.A
	Others Forest Fire	Total Budget to be Allocated	N.A
		Adequacy of the amount	N.A
		Mode of Utilization	N.A

12/4/25

(Lipika Ray, IFS)
Chief Conservator of Forests
&
Conservator of Forests
Working Plan and G.I.S Circle, W.B.

Gmail Anuj Bhandari <anujbhandariaor@gmail.com>

Report on behalf of CPCB O.A. No. 425/2023 Served to the other side Respondent Advs.

1 message

Anuj Bhandari <anujbhandariaor@gmail.com> Fri, May 2, 2025 at 8:03 PM
To: secy-moef@nic.in, pccf-forest-uk@nic.in, moef.ddn@gmail.com, dgfsi@fsi.nic.in, neeraj.sharma@forest.uk.gov.in, mscb.cpcb@nic.in

Complete Report at

Report OA 425 OF 2023.pdf

tached herewith.

Item No. 03 Court No. 2

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 425/2023

Deepika Khari Applicant

Versus

State of Uttarakhand. & Ors. Respondents

Date of hearing: 05.05.2025

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant:	None for the Applicant.
Amicus Curiae:	Mr. Gaurav Kumar Bansal, Advocate (through VC).
Respondents:	Ms. Suhasini Sen, Ms. Masooma Rizvi and Ms. Surbhi Singh, Advocates for respondent no. 1-MoEF & CC Mr. Deepal Boora, Advocate for respondent no. 2 to 5. Mr. Anuj Bhandari, Advocate for respondent no. 7- CPCB.

ORDER

1. Affidavit dated 02.05.2025 has been filed by Respondent No.1-MoEF&CC. In its affidavit, Respondent No.1-MoEF & CC has sought two months time for submission of final report.

2. Final report may be filed by Respondent No.1- MoEF & CC within two months.

3. Response affidavit dated 02.05.2025 has been filed by Respondent No. 3-PCCF (HoFF), Uttarakhand.

4. In his affidavit, PCCF (HoFF), Uttarakhand has responded by reference to comprehensive report stated to have been prepared with respect to the queries asked by this Tribunal in its order dated 17.02.2025

which is stated to have been enclosed as Annexure R-1. The Annexure R-1 comprises of copies of some articles, Working Plan of Dehradun Forest Division Shivalik Circle and National Action Plan on Forest Fire and does not comprise any such report. Response to the environmental questions mentioned in order dated 17.02.2025 passed by this Tribunal has been enclosed but the same has not been marked as Annexure R-1 and the response which purports to give answers to the above said substantial environmental questions does not bear signature of PCCF (HoFF), Uttarakhand. The affidavit filed by PCCF (HoFF), Uttarakhand has been casually prepared and has not been filed in proper format by including his response to the substantial environmental questions involved in the case in his own affidavit.

5. In these facts and circumstances, PCCF (HoFF), Uttarakhand is directed to file additional response giving all relevant details and also mentioning the instructions issued to the field staff regarding control burning and also manual collection of dead leaves as stated in the response attached with his affidavit and also give other information sought by this Tribunal regarding preventive control measures and remedial measures with respect to the following aspects:-

(i) Number of forest fire incidents which took place in the year 2024 in Uttarakhand;

(ii) Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);

(iii) Measures taken to remedy the damage caused by the forest fires;

(iv) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;

(v) Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024

with details regarding adequacy of the amount and modes of utilization; and

(vi) Budget amount to be allocated for taking of remedial measures for controlling forest fires during the year 2025.

6. Additional response may be filed by PCCF (HoFF), Uttarakhand within two months.

7. Report dated 02.05.2025 has been filed by Respondent No. 7- CPCB vide email dated 03.05.2025.

8. Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received.

9. List on 06.08.2025 for further consideration.

10. A copy of this order may be sent to the Member Secretary, CPCB and PCCF (HoFF), Uttarakhand by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

May 05th, 2025
Original Application No. 425/2023
AB

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Reminder-III (Hon'ble NGT Matter)

No-CM-13011/38/2025-LAW-HO-CPCB-HO 2507-11

June 19, 2025

To,

Principal Chief Conservator of Forests and Principal Secretary
(As per List- I)

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: 1. Hon'ble NGT Order dated 17-02-2025 and 05-05-2025
2. CPCB Letters of even no. dated 10-03-2025, 04-04-2025 and 21-05-2025

Madam/Sir,

This is with reference to this office letters of even number dated **10-03-2025**, **04-04-2025** and **21-05-2025** (copies enclosed), wherein information related to forest fire was requested in the prescribed format to comply with the Hon'ble NGT Order dated 17-02-2025 and 05-05-2025 in Original Application No. 425/2023 – *Deepika Khari vs. State of U.P. & Ors.* However, the requested information has not been received to date.

It is informed that the Central Pollution Control Board (CPCB) has submitted its compiled report, based on the information received from the States/UTs, except Arunachal Pradesh, Assam, Bihar, Delhi, Haryana, Karnataka, Manipur & Telangana, to the Hon'ble NGT in compliance with the order dated 17.02.2025. Further, the Hon'ble NGT, vide order dated 05.05.2025, has directed as follows:

Para 8 "Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received."

In view of the above, it is once again requested that the **requisite information** be provided in the prescribed format (enclosed) **by 27-06-2025**. A soft copy of the same in MS word format may also be sent to the following email IDs: **ckdixit.cpcb@nic.in** and **upc1.cpcb@gov.in**.

It may kindly be treated as **Most Urgent** please.

Encl.: as above

Yours faithfully,

Sharandeep 19.06.2025

(Sharandeep Singh)
Additional Director & Head (UPC-I)

622/UPC-I/25 20/06/2025

o/c

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत..... 20/6/25
दिनांक.....

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

Copy to:

1. **The Member Secretary, SPCB/PCC (As per List II)** : For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.

2. **The Regional Directorate – CPCB (As per List- III)** : For kind information and following up with the concerned agency, as above, in your jurisdiction, please

Sharandeep 19.06.2015

(Sharandeep Singh)

List-I

The State Principal Chief Conservator of Forests

S.No.	State/UT	Office Address
1.	Assam	The Principal Chief Conservator of Forests, Head of Forest Force, Aranya Bhawan, Panjabari, Guwahati, 781037, Assam
2.	Delhi	The Add. Principal Chief Conservator of Forests, Department of Forest and Wildlife, 2nd Floor, A-Block, Vikas Bhawan, I.P. Estate, New Delhi-110002
3.	Haryana	The Principal Chief Conservator of Forests (HoFF) Department of E&F, Govt. of Haryana, Van Bhawan, Sector-6, Plot no. C-18,Panchkula – 134109 (Haryana)
4.	Manipur	The Principal Chief Conservator of forests, Forest Head Office, Sanjenthong, Government of Manipur Imphal, (Manipur) – 795001
5.	Telanhana	The Principal Chief Conservator of Forests & Hoff, Telangana Forest Department, Government of Telangana, Aranya Bhawan, Saifabad, Hyderabad – 500 001

List-II

State Pollution Control Boards (SPCBs) & Pollution ControlCommittees (PCCs)

1.	The Member Secretary Assam Pollution Control Board Bamunimaiden, Guwahati – 781021 Assam
2.	The Member Secretary Delhi Pollution Control Committee, 4th Floor, ISBT Building, Kashmiri Gate, Delhi-110006
3.	The Member Secretary Haryana Pollution Control Board, C-11, Sector-6 Panchkula Haryana, Chandigarh-134109
4.	The Member Secretary Manipur Pollution Control Board, Near Imphal West D.C. Office Complex, Lamphelpat, Imphal, Manipur– 795 004
5.	The Member Secretary Telangana Pollution Control Board Paryavaran Bhawan, A-III Institutional Estate, Sanathnagar Hyderabad, Telangana– 500018

List-III

The Regional Directorate (CPCB)

S.No.	RDs Name	Address
1.	Regional Directorate - Chandigarh	BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh – 160047
2.	Regional Directorate – Chennai	No. 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy Chennai, Tamil Nadu - 600032
3.	Regional Directorate – Shillong	Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong-793001

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Reminder-II
May 21, 2025

No-CM-13011/38/2025-LAW-HO-CPCB-HO/1753

To,

Principal Chief Conservator of forests,
Forest Head Office, Sanjenthong,
Government of Manipur Imphal,
(Manipur) – 795001

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: 1. Hon'ble NGT Order dated 17-02-2025 and 05-05-2025
2. CPCB Letters of even no. dated 10-03-2025 and 04-04-2025

Madam/Sir,

This is with reference to CPCB's letters of even number dated 10-03-2025 and 04-04-2025 (copies enclosed), wherein information related to forest fires was requested in the prescribed format to comply with the Hon'ble NGT Order dated 17.02.2025 in Original Application No. 425/2023 – *Deepika Khari vs. State of U.P.& Ors.* However, the requested information has not been received to date.

In the meantime, in compliance with the Hon'ble NGT Order dated 17.02.2025, the CPCB has submitted its report to the Hon'ble NGT. Subsequently, the Hon'ble NGT, vide Order dated 05.05.2025 in the said matter (copy enclosed), has issued the following direction:

Para 8 "Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received."

In view of the above, and to ensure timely compliance with the Hon'ble NGT Order dated 05.05.2025, it is once again requested that the requisite information be provided in the prescribed format (enclosed) by 30.05.2025. A soft copy of the same in MS Word format may also be sent to the following email IDs: ckdixit.cpcb@nic.in and upc1.cpcb@gov.in.

Encl.: as above

Yours faithfully,

540/UPC-I/21/05/2025

O/C

Sharandeep 21.05.2025

(Sharandeep Singh)
Additional director & Head (UPC-I)

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत.....
23/5/25

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

Copy to

1. **The Member Secretary,**
   Manipur Pollution Control Board, Near Imphal West D.C. Office Complex, Lamphelpat, Imphal, Manipur – 795004
   : For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.

2. **The Regional Directorate – Shillong**
   Central Pollution Control Board
   Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001
   : For kind information and following up with the concerned agency, as above, in your jurisdiction, please

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Reminder-II

No-CM-13011/38/2025-LAW-HO-CPCB-HO/1454

May 21, 2025

To,

Principal Chief Conservator of Forests,
Head of Forest Force,
Aranya Bhawan, Panjabari, Guwahati, Assam -781037

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: 1. Hon'ble NGT Order dated 17-02-2025 and 05-05-2025
2. CPCB Letters of even no. dated 10-03-2025 and 04-04-2025

Madam/Sir,

This is with reference to CPCB's letters of even number dated 10-03-2025 and 04-04-2025 (copies enclosed), wherein information related to forest fires was requested in the prescribed format to comply with the Hon'ble NGT Order dated 17.02.2025 in Original Application No. 425/2023 – *Deepika Khari vs. State of U.P.& Ors.* However, the requested information has not been received to date.

In the meantime, in compliance with the Hon'ble NGT Order dated 17.02.2025, the CPCB has submitted its report to the Hon'ble NGT. Subsequently, the Hon'ble NGT, vide Order dated 05.05.2025 in the said matter (copy enclosed), has issued the following direction:

Para 8 "Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received."

In view of the above, and to ensure timely compliance with the Hon'ble NGT Order dated 05.05.2025, it is once again requested that the requisite information be provided in the prescribed format (enclosed) by 30.05.2025. A soft copy of the same in MS Word format may also be sent to the following email IDs: ckdixit.cpcb@nic.in and upc1.cpcb@gov.in.

Encl.: as above

Yours faithfully,

Sharandeep
21.05.2025

(Sharandeep Singh)
Additional director & Head (UPC-I)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

Copy to:

1.**The Member Secretary,**
Assam Pollution Control Board
Bamunimaiden, Guwahati, Assam
781021
: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.

2.**The Regional Directorate – Shillong**
Central Pollution Control Board
Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001
: For kind information and following up with the concerned agency, as above, in your jurisdiction, please

538/UPCH/24
21/05/2025

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत
दिनांक 23/5/25

O/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Reminder-II

No-CM-13011/38/2025-LAW-HO-CPCB-HO/1755

May 21, 2025

To,

Principal Chief Conservator of Forests (HoFF)
Department of E&F, Govt. of Haryana,
Van Bhawan, Sector-6, Plot no. C-18, Panchkula,
Haryana – 134109

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: 1. Hon'ble NGT Order dated 17-02-2025 and 05-05-2025
2. CPCB Letters of even no. dated 10-03-2025 and 04-04-2025

Madam/Sir,

This is with reference to CPCB's letters of even number dated 10-03-2025 and 04-04-2025 (copies enclosed), wherein information related to forest fires was requested in the prescribed format to comply with the Hon'ble NGT Order dated 17.02.2025 in Original Application No. 425/2023 – *Deepika Khari vs. State of U.P.& Ors.* However, the requested information has not been received to date.

In the meantime, in compliance with the Hon'ble NGT Order dated 17.02.2025, the CPCB has submitted its report to the Hon'ble NGT. Subsequently, the Hon'ble NGT, vide Order dated 05.05.2025 in the said matter (copy enclosed), has issued the following direction:

Para 8 "Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received."

In view of the above, and to ensure timely compliance with the Hon'ble NGT Order dated 05.05.2025, it is once again requested that the requisite information be provided in the prescribed format (enclosed) by 30.05.2025. A soft copy of the same in MS Word format may also be sent to the following email IDs: ckdixit.cpcb@nic.in and upc1.cpcb@gov.in.

Encl.: as above

Yours faithfully,

Sharandeep
21.05.2025

(Sharandeep Singh)
Additional director & Head (UPC-I)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

Copy to

1.The Member Secretary, Haryana Pollution Control Board, C-11, Sector-6 Panchkula Haryana-134109, Chandigarh	: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.
2.The Regional Directorate – Chandigarh BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh – 160047	: For kind information and following up with the concerned agency, as above, in your jurisdiction, please

589/UP(T)/25
21/05/2025

O/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत
दिनांक 23/5/25

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Reminder-II
May 21, 2025

No-CM-13011/38/2025-LAW-HO-CPCB-HO/1757

To,

Principal Chief Conservator of Forests & Hoff,
Telangana Forest Department, Government of Telangana,
Aranya Bhawan, Saifabad, Hyderabad – 500 001

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: 1. Hon'ble NGT Order dated 17-02-2025 and 05-05-2025
2. CPCB Letters of even no. dated 10-03-2025 and 04-04-2025

Madam/Sir,

This is with reference to CPCB's letters of even number dated 10-03-2025 and 04-04-2025 (copies enclosed), wherein information related to forest fires was requested in the prescribed format to comply with the Hon'ble NGT Order dated 17.02.2025 in Original Application No. 425/2023 – *Deepika Khari vs. State of U.P.& Ors.* However, the requested information has not been received to date.

In the meantime, in compliance with the Hon'ble NGT Order dated 17.02.2025, the CPCB has submitted its report to the Hon'ble NGT. Subsequently, the Hon'ble NGT, vide Order dated 05.05.2025 in the said matter (copy enclosed), has issued the following direction:

Para 8 "Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received."

In view of the above, and to ensure timely compliance with the Hon'ble NGT Order dated 05.05.2025, it is once again requested that the requisite information be provided in the prescribed format (enclosed) by 30.05.2025. A soft copy of the same in MS Word format may also be sent to the following email IDs: ckdixit.cpcb@nic.in and upc1.cpcb@gov.in."

Encls.: as above

Yours faithfully,

Sharandeep
21.05.2025

(Sharandeep Singh)
Additional director & Head (UPC-I)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

Copy to:

1.The Member Secretary, Telangana Pollution Control Board Paryavaran Bhawan, A-III Institutional Estate, Sanathnagar Hyderabad, Telangana – 500018	: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.
2.The Regional Directorate – Chennai Central Pollution Control Board No. 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy Chennai, Tamil Nadu - 600032	: For kind information and following up with the concerned agency, as above, in your jurisdiction, please

542/UPC-I
21/05/2025

O/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत.....
दिनांक 28/5/25

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Reminder-II

No-CM-13011/38/2025-LAW-HO-CPCB-HO/1751

May 21, 2025

To,

Add. Principal Chief Conservator of Forests,
Department of Forest and Wildlife,
2nd Floor, A-Block, Vikas Bhawan, I.P. Estate,
New Delhi-110002

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: 1. Hon'ble NGT Order dated 17-02-2025 and 05-05-2025
2. CPCB Letters of even no. dated 10-03-2025 and 04-04-2025

Madam/Sir,

This is with reference to CPCB's letters of even number dated 10-03-2025 and 04-04-2025 (copies enclosed), wherein information related to forest fires was requested in the prescribed format to comply with the Hon'ble NGT Order dated 17.02.2025 in Original Application No. 425/2023 – *Deepika Khari vs. State of U.P.& Ors.* However, the requested information has not been received to date.

In the meantime, in compliance with the Hon'ble NGT Order dated 17.02.2025, the CPCB has submitted its report to the Hon'ble NGT. Subsequently, the Hon'ble NGT, vide Order dated 05.05.2025 in the said matter (copy enclosed), has issued the following direction:

Para 8 "Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received."

In view of the above, and to ensure timely compliance with the Hon'ble NGT Order dated 05.05.2025, it is once again requested that the requisite information be provided in the prescribed format (enclosed) by 30.05.2025. A soft copy of the same in MS Word format may also be sent to the following email IDs: ckdixit.cpcb@nic.in and upc1.cpcb@gov.in.

Encls.: as above

Yours faithfully,

Sharandeep
21.05.2025

(Sharandeep Singh)
Additional director & Head UPC-I)

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
दिनांक 23-5-25

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

Copy to

1.The Member Secretary, Delhi Pollution Control Committee, 4th Floor, ISBT Building, Kashmiri Gate, Delhi - 110006	: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.
2.The Regional Directorate – Chandigarh BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh – 160047	: For kind information and following up with the concerned agency, as above, in your jurisdiction, please

541/UPC-I/2105/2023

o/c

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Reminder-IV (Most Urgent)

No-CM-13011/38/2025-LAW-HO-CPCB-HO

July 08, 2025

To,

The Principal Chief Conservator of Forests,
Department of Environment & Forest,
Govt. of Haryana, Van Bhawan,
Sector-6, Plot no. C-18, Panchkula - 134109 (Haryana)

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: 1. Hon'ble NGT Order dated 17-02-2025 and 05-05-2025
2. CPCB Letters of even no. dated 10-03-2025, 04-04-2025, 21-05-2025 and 19-06-2025.

Madam/Sir,

This is with reference to this office letters of even number dated 10-03-2025, 04-04-2025, 21-05-2025 and 19-06-2025 (copies enclosed), wherein information related to forest fire was requested in the prescribed format to comply with the Hon'ble NGT Order dated 17-02-2025 and 05-05-2025 in Original Application No. 425/2023 - Deepika Khari vs. State of U.P. & Ors. The requisite information has been received from all States/Union Territories**, except Haryana**.

In view of the above, it is once again requested that the requisite information be provided in the prescribed format (enclosed) by 12.07.2025 to ensure the timely compliance of the Hon'ble NGT order. A soft copy of the same in MS Word format may also be sent to the following email IDs: ckdixit.cpcb@nic.in and upc1.cpcb@gov.in."

Encl.: as above

Yours faithfully,

Sharandeep 08.07.2025

(Sharandeep Singh)
Additional director & Head (UPC-I)

Copy to:

1. **The Member Secretary,**
Haryana Pollution Control Board, C-11,
Sector-6 Panchkula Haryana-134 109
: For kind information and request to follow-up with the State Forest Department for providing information, as above, please.

2. **The Regional Director,**
Regional Directorate
Central Pollution Control Board,
BSNL Telephone Exchange, 2nd Floor,
Sector -49 C, Chandigarh – 160047
: For kind information and following up with the State Forest Department, Haryana and State Pollution Control Board, Haryana for providing the information, please

1496

Annexure-E

Fwd: Hon'ble NGT Application No. 425/2023 in the matter of Deepika Khari Verses State of UK & Ors

JULI PATEL < juli.cpcb@gov.in >

Tue, 20 May 2025 12:37:03 PM +0530

To "Akanksha Verma"<akanksha.cpcb@supportgov.in>

With Regards
JULI PATEL
Scientist 'B
UPC-I division
CPCB

---------- Forwarded message ----------
From: SHARANDEEP SINGH <sharandeep.cpcb@nic.in>
To: "CHANDRA KANT DIXIT"<ckdixit.cpcb@nic.in>, "JULI PATEL"<juli.cpcb@gov.in>
Date: Tue, 20 May 2025 12:32:26 +0530
Subject: Fwd: Hon'ble NGT Application No. 425/2023 in the matter of Deepika Khari Verses State of UK & Ors
---------- Forwarded message ----------

---------- Forwarded message ----------
From: conservator of forests <cfhqitanagar2012@gmail.com>
To: "sharandeep.cpcb@nic.in"<sharandeep.cpcb@nic.in>
Cc: "APSPCB"<arunachalspcb@gmail.com>
Date: Fri, 25 Apr 2025 16:31:55 +0530
Subject: Hon'ble NGT Application No. 425/2023 in the matter of Deepika Khari Verses State of UK & Ors
---------- Forwarded message ----------

With Warm Regards

Sharandeep Singh
Sct'E'
Divisional Head- UPC-I & PR
Central Pollution Control Board
Delhi-110032

1 Attachment(s)

New Doc 04-25-2025 15.38.pdf
976.2 KB

GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF ENVIRONMENT, FORESTS & CLIMATE CHANGE
ITANAGAR

For. 10/PRO/2017-/Pt-II/12, 9310-11 Dated: 25th April,2025

To
Sh. Sharandeep Singh
Additional Director & Head (UPC-I)
Central Pollution Control Board
MoEF&CC
New Delhi

Subject- Honourable NGT Application No. 425/2023 in the matter of *Deepika Khari versus State of UK & Ors.*

Sir/Madam,

In reference to subject cited above, information with respect to Para 13 of Honourable NGT direction in Order dated 17.02.2025 is enclosed as ANNEXURE-I.

Encl: As Above

Sd/-
(P. Subramanyam, IFS)
PCCF & HoFF

1. Member Secretary, Arunachal State Pollution Control Board, Itanagar for favor of information.

(Suman Beniwal)
DCF, Protection

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Annexure-I

S.No.	Aspect	Details
1.	Name of State	Arunachal Pradesh
2.	Number of Forest Fire incidences in 2024 in the State	2,772
3.	Causes for the forest fire, specified separately under the categories of natural, man made or any other reason (the reason may be specified)	In Arunachal, natural forest fire is almost nil and most of the Forest Fire is man-made i.e. burning of jhum lands for shifting cultivation and burning to clear the dry bamboos
4.	Measures taken to remedy the damage caused by forest fires	Concerned Divisional Forest Officer identify and demarcate the area burnt due to forest fire. Fire affected areas are included for restoration in annual plan of different schemes like CAMPA, CSS-FPM, CAT etc. Remedial measures like aided natural regeneration, artificial regeneration, soil and moisture conservation are taken as per the severity of the damage.
5.	Preventive measures proposed for 2025 and subsequent years	1. Effective communication and awareness programmes to sensitize local communities. 2. Creation of fire lines in fire prone areas 3. Maintenance of old fire lines 4. Engagement of fire watchers for early detection of fire 5. Forest floor biomass removal-dry grasses/leaves etc 6. Watch towers at critical locations for early detection of forest fire 7. Wireless network proposed in few divisions for better communications. 8. Practice of Controlled burning
6	Budget amount allotted for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and mode of utilization	
	Total budget allotted	1. Rs. 206. 80 lakhs allocated during the year 2024-25 for implementation Forest Fire Prevention and Management. 2. Rs. 19.55 lakhs allocated during the year 2024-25 for forest fire prevention under CAMPA.

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	Adequacy of the amount	Annual plans for fire prevention and management are submitted by Divisional Forest Officers as per the field conditions.
	Mode of utilization	1. Funds under CSS-FPM are released to the implementing divisions through PFMS with sanction order 2. Funds under CAMPA are released to the implementing unit through letter of credit by obtaining necessary approval from the Finance Department.
7	Budget amount allotted for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and mode of utilization	
	Total budget allotted	Budgeting allocation yet to be approved for the Financial Year 2025-26
	Adequacy of amount	Annual plans for fire prevention and management are submitted by Divisional Forest Officers as per the field conditions.
	Mode of Utilisation	1. Funds under CSS-FPM are released to the implementing divisions through PFMS with sanction order 2. Funds under CAMPA are released to the implementing unit through letter of credit by obtaining necessary approval from the Finance Department.

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Annexure-F

1500

By E-mail

GOVERNMENT OF ASSAM
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS &
HEAD OF FOREST FORCE, ASSAM,
ARAYNA BHAWAN, PANJABARI, GUWAHATI – 37

E- mail: hoff-assam@gov.in

No. FG.27/Forest Fire/2022 Date: 23-05-2025

To:

The Special Chief Secretary (Forests) to the Govt. of Assam,
Environment, Forest & Climate Change Department,
Dispur, Guwahati.

Sub: Hon'ble NGT Original Application No. 425/2023 in the matter of Deekipa Khari versus State of U.P & Ors..

Ref: 1. Govt. of India, CPCB, MoEF&CC letter No-CM-13011/38/2025-LA W-HO-CPCB-HO dated 10th March, 2025..
2. Govt. of India, CPCB, MoEF&CC letter No-CM-13011/38/2025-LAW-HO-CPCB-HO dated 04th April, 2025.
3. Govt. of India, CPCB, MoEF&CC letter No-CM-13011/38/2025-LA W-HO-CPCB-HO dated 21st May, 2025.

Sir,

With above reference, the undersigned is directed to enclose herewith a copy of letter under references along with its enclosures regarding Hon'ble NGT Original Application No. 425/2023 in the matter of Deekipa Khari versus State of U.P & Ors.

In this regard the information which has been sought by the Central Pollution Control Board, MoEF&CC, Govt. of India has been compiled and submitted for further submission to the CPCB, MoEF&CC, Govt. of India as the last date for submission of the information is 30-05-2025.

This is for favour of your kind information and necessary action.

Yours faithfully

Encl: As stated above.

Nodal Officer, Forest Fire
O/o the PCCF & HoFF, Assam

File No. ENF-22011/4/2025-ENV./FOREST-Environment & Forest Department (Computer No. 3562054)
Generated from eOffice by MANASH PRATIM NATH, E&F-PO(MPN), PROJECT OFFICER, Environment & Forest Department on 10/06/2025 04:58 pm

1501

Prescribed Format for Information			
S. No.	Aspect		Details
1	Name of the State/UT		Assam
2	Number of forest fireincidents in 2024 in the State/UT		2410 (Approx)
3	Causes for the forest fires, specified separately under thecategories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	Nil
		Cause	Not Applicable
	Manmade Forest Fire	Number of Forest fire Incidents	2405
		Cause	1.Sporadic incidence of fire activity due to Jhum cultivation, Rubber plantation practices among the local tribal people in the forest area in Karbi Anglong, Dima Hasao and along Assam-Mizoram and Assam-Meghalaya Border area. 2. Accidental - due to extreme anthropogenic pressure on Forest.
	Others Forest Fire	Number of Forest fire Incidents	5
		Cause	Gardening in private areas.
4	Measures taken to remedy the damage caused by forest fires		Regular routine patrolling duty are being conducted by the frontline staff in the vulnerable areas and fire line cutting in the fire prone areas are also identified
	Natural Forest Fire		Not applicable
	Manmade Forest Fire		1. Awarness campaign among local communities and regular petrolling. 2. Creation of fire lines and Watch Towers. 3. Reforestation activities to recoup the forest lost due to forest fire. 4. Distribution of economically important species to public under Amrit Brikshya Andolan since 2023.
	Others Forest Fire		Nil
5	Preventive measures proposed for 2025 and subsequent years		1. Awarness generation amongst the local residents. 2. Purchase of equipments to put off fire during patrolling. 3. Mapping of area of forest fire in order to plan for the fire lines in the year. 4. Preparation & Creation of fire lines and maintenance. 5. Procurement of modern fire fighting equipments. 6. Creation of infrastructure such as communication system, development of management information system, watch towers, forest roads, water storage systems, control rooms at division & range level 7. Procurement of field vehicles for transportation of resources, Soil & Moisture Conservation (SMC) work in High risk areas 8. Pre-fire season Workshop, Training & Capacity Building, contingencies etc.
	Natural Forest Fire		Nil
	Manmade Forest Fire		1. Awarness generation amongst the local residents. 2. Purchase of equipments to put off fire during patrolling. 3. Mapping of area of forest fire in order to plan for the fire lines in the year. 4. Preparation & Creation of fire lines and maintenance. 5. Procurement of modern fire fighting equipments. 6. Creation of infrastructure such as communication system, development of management information system, watch towers, forest roads, water storage systems, control rooms at division & range level 7. Procurement of field vehicles for transportation of resources, Soil & Moisture Conservation (SMC) work in High risk areas 8. Pre-fire season Workshop, Training & Capacity Building, contingencies etc.
	Others Forest Fire		Nil
6	Budget amount allocated for undertaking remedial measuresfor remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		Nil
	Natural Forest Fire	Total Budget Allocated	Nil
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
	Manmade Forest Fire	Total Budget Allocated	Nil
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
	Others Forest Fire	Total Budget Allocated	Nil
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		11.7575 Crore (Proposed)
	Natural Forest Fire	Total Budget to be Allocated	1.39 crore
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
	Manmade Forest Fire	Total Budget to be Allocated	10.23 crore
		Adequacy of the amount	10.23 crore will be adequate
		Mode of Utilization	Departmentally and through Contract system for procurement of goods and works as per nature of the activity.
	Others Forest Fire	Total Budget to be Allocated	0.13 crore
		Adequacy of the amount	
		Mode of Utilization	

File No. ENF-22011/4/2025-ENV./FOREST-Environment & Forest Department (Computer No. 662054)
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Compiled report of Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P & Ors

Prescribed Format for Information

S. No.	Aspect		Details					
			Name of the Wing Heads					
			PCCF, Wildlife & CWLW, Assam	APCCF & CHD, BTAC	APCCF (T), UAZ	APCCF (T), LAZ	APCCF & CHD, KAAC	APCCF & CHD, DHAC
1	Name of the State/UT		Assam					
2	Number of forest fireincidents in 2024 in the State/UT		One incidence of forest fire was reported in Amcheng Wildlife Sanctuary		7	115	1857 (Approx)	435
3	Causes for the forest fires, specified separately under thecategories of natural, man-made, or any other reason (the reason may be specified)		Manmade		Manmade-3	Man made	Almost all forest fire under twin districts of Karbi Anglong due to Jhum cultivation.	
	Natural Forest Fire	Number of Forest fire Incidents	Nil		Nil	0	Nil	
		Cause	Nil		Nil	Not Applicable		
	Manmade Forest Fire	Number of Forest fire Incidents	One		7	115	1857 (approx)	430
		Cause	The incident of forest fire reported during the year 2024 is suspected to be caused by unknown persons, mostly grass cutters residing in the fringe villages of Bonda with a notion to promote growth of fresh grass.		Nil	1. Sporadic incidence of fire activity due to Jhum cultivation practices among the Tribal people in the forest area along Assam-Mizoram and Assam Meghalaya Border area. 2. Accidental - due to extreme anthropogenic pressure on Forest.	Jhum cultivation, Rubber plantation, Encroachment, etc.	Jhum Cultivation by local tribal people
	Others Forest Fire	Number of Forest fire Incidents	Nil		Nil	0	Nil	5
		Cause	Nil		Nil	Not Applicable		Gardening in private land
4	Measures taken to remedy the damage caused by forest fires				Regular routine patrolling duty are being conducted by the frontline staff in the vulnerable areas and fire line cutting in the fire prone areas are also identified			
5	Natural Forest Fire		Nil		Nil	Not Applicable		
	Manmade Forest Fire		The forest fire reported during the year 2024 covered an approximate area of 2.13 hectares and only dry leaf litter above the forest floor were burnt and no wild animals were found to be injured during and/or after the forest fire.		Nil	1. Increased Patrolling in the vulnerable areas. 2. Awareness Programmes for local communities. 3. Creation of fire lines and watch towers 4. Reforestation activities to recoup the forest lost due to forest fire	Distribution of economically important species to public under Amrit Brikshya Andolan since 2023	Awareness campaign among people and regular patrolling
	Others Forest Fire		For Yearly practice of control burning for grassland and habitat management for wildlife conservation		Nil	Not Applicable		
	Preventive measures proposed for 2025 and subsequent years				Nil		1. Sensitization of communities before fire season 2. Capacity building. 3. Procurement of firefighting equipment. 4. Fire Lines, Watch Towers, Soil & Moisture Conservation and continuation of Amrit Brikshya Andolan.	
	Natural Forest Fire		1. Awarness generation amongst the local residents 2. Purchase of Equipments to put off fire during patrolling 3 Mapping of the areas of forest fire in order to plan for fire lines in the year 4. Preparation of firelines 5 Purchase of forest fire fighting equipment to frontline staffs.		Nil	Not Applicable	1. Sensitization of communities before fire season 2. Capacity building. 3. Procurement of firefighting equipment. 4. Fire Lines, Watch Towers, Soil & Moisture Conservation and continuation of Amrit Brikshya Andolan.	
	Manmade Forest Fire				Fire line creation & Maintenance, Procurement of modern fire fighting equipment, Creation of infrastructure such as communication system, development of Management Information System, watch towers, forest roads, water storage structures, control rooms at Division & Range Level, FG barracks and inspection huts etc., Procurement of field vehicles for transportation of resources, Soil & Moisture Conservation (SMC) work in High risk areas, Engagement of fire watchers, Awareness Campaign, Pre-fire season Workshop, Training & Capacity Building, contingencies etc.	1. Fire line cretion and maintenance of existing fire lines 2. Procurement of essential fire-fighting equipment such as fire shoes, alpine tents, shovels, fire beaters, helmets, flashlights and petrol-operated leaf blowers 3. Community coordination and awareness raising about forest fire incidents and their consequences. 4. Enhanced patrolling in vulnerable areas. 5. Construction of Watch towers for Surveillance 6. Strengthening the coordination with other departments like district administration, fire and rescue services etc.	1. Sensitization of communities before fire season 2. Capacity building. 3. Procurement of firefighting equipment. 4. Fire Lines, Watch Towers, Soil & Moisture Conservation and continuation of Amrit Brikshya Andolan.	

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	Others Forest Fire				Nil	1.Community coordination and awareness raising about forest fire incidents and their consequences. 2. Surveillance	1. Sensitization of communities before fire season 2. Capacity building 3. Procurement of firefighting equipment. 4. Fire Lines, Watch Towers, Soil & Moisture Conservation and continuation of Anant Brikshya Andolan	-
c	Budget amount allocated for undertaking remedial measuresfor remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		Nil		Nil		Nil	Nil
	Natural Forest Fire	Total Budget Allocated	Nil		Nil	0	Nil	Nil
		Adequacy of the amount	Nil		Nil	Does not arise		
		Mode of Utilization	Nil		Nil	Does not arise		
	Manmade Forest Fire	Total Budget Allocated	Nil		Nil	0	Nil	Nil
		Adequacy of the amount	Nil		Nil	Does not arise		-
		Mode of Utilization	Nil		Nil	Does not arise		-
	Others Forest Fire	Total Budget Allocated	Nil		Nil	0	Nil	Nil
		Adequacy of the amount	Nil		Nil	Does not arise		-
		Mode of Utilization	Nil		Nil	Does not arise		-
3	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."				199.75	Rs. 5.76 Crore (Proposed)	3.97 Crores (Proposed)	Nil
4	Natural Forest Fire	Total Budget to be Allocated	Nil		139.75	0		Nil
		Adequacy of the amount	Nil		Nil	Does not arise		-
		Mode of Utilization	Nil		Nil	Not Applicable		-
	Manmade Forest Fire	Total Budget to be Allocated	Nil		50.00	Rs. 5.76 Crore (Proposed)		Nil
		Adequacy of the amount	Nil		Nil	Rs. 5.76 Crore will be adequate.		-
		Mode of Utilization	Nil		Nil	Departmentally and Through Contract System for Procurement of Goods and Works as per nature of the activity		
	Others Forest Fire	Total Budget to be Allocated	3 Lakh		10.00	0		Nil
		Adequacy of the amount	3 Lakh		Nil	Does not arise		-
		Mode of Utilization	Utilized under CSS-Pt & E Scheme		Nil	Not Applicable		-

File No. ENF-22011/4/2025-ENV./FOREST-Environment & Forest Department (Computer No. 662054)
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1504

Reminder 2 - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

UPC I < upc1.cpcb@gov.in >
Wed, 21 May 2025 6:31:18 PM +0530

To "hoff-assam"<hoff-assam@gov.in>

Cc "membersecretary"<membersecretary@pcbassam.org>,"CPCB RDNE" <zoshillong.cpcb@nic.in>,"SHARANDEEP SINGH"<sharandeep.cpcb@nic.in>,"CHANDRA KANT DIXIT" <ckdixit.cpcb@nic.in>

Reference: 1. Hon'ble NGT Order dated 17-02-2025 and 05-05-2025
2. CPCB Letters of even no. dated 10-03-2025 and 04-04-2025

Madam/Sir,

This is with reference to CPCB's letters of even number dated 10-03-2025 and 04-04-2025 (copies enclosed), wherein information related to forest fires was requested in the prescribed format to comply with the Hon'ble NGT Order dated 17.02.2025 in Original Application No. 425/2023 – *Deepika Khari vs. State of U.P.& Ors.* However, the requested information has not been received to date.

In the meantime, in compliance with the Hon'ble NGT Order dated 17.02.2025, the CPCB has submitted its report to the Hon'ble NGT. Subsequently, the Hon'ble NGT, vide Order dated 05.05.2025 in the said matter (copy enclosed), has issued the following direction:

Para 8 "Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received."

In view of the above, and to ensure timely compliance with the Hon'ble NGT Order dated 05.05.2025, it is once again requested that the requisite information be provided in the prescribed format (enclosed) by 30.05.2025. A soft copy of the same in MS Word format may also be sent to the following email IDs: ckdixit.cpcb@nic.in and upc1.cpcb@gov.in.

Encl.: as above

Yours faithfully,

(Sharandeep Singh)

Additional director & Head (UPC-I)

Regd. No. 3334 22/5/25

12 Attachment(s)

letter - MS Assam, Dt- 10.03.2... 640.9 KB	Letter - PCCF Assam, dt-10.03... 627.5 KB	letter - RD Shillong, Dt-10.03.2... 641.9 KB
Reminder - MS, Assam.pdf 330.9 KB	Reminder 2 - PCCF,Assam.pdf 573.2 KB	Reminder 2 Letter - RD, Shillo... 656.6 KB
Reminder 2- MS, Assam.pdf 617 KB	Reminder- PCCF, Assam.pdf 320.3 KB	Reminder- RD, Shillong.pdf 332.7 KB
Honble NGT Order dated 05-0... 79.8 KB	Honble NGT order dated 17-2-... 106.1 KB	Prescribed Format for Informat... 18.1 KB

File No. ENF-2201/1/2025-ENV./FOREST-Environment & Forest Department (Computer No. 3529729/2025/ENV&FOREST)
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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Reminder-II

No-CM-13011/38/2025-LAW-HO-CPCB-HO

May 21, 2025

To,

Principal Chief Conservator of Forests,
Head of Forest Force,
Aranya Bhawan, Panjabari, Guwahati, Assam -781037

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: 1. Hon'ble NGT Order dated 17-02-2025 and 05-05-2025
2. CPCB Letters of even no. dated 10-03-2025 and 04-04-2025

Madam/Sir,

This is with reference to CPCB's letters of even number dated 10-03-2025 and 04-04-2025 (copies enclosed), wherein information related to forest fires was requested in the prescribed format to comply with the Hon'ble NGT Order dated 17.02.2025 in Original Application No. 425/2023 – *Deepika Khari vs. State of U.P.& Ors.* However, the requested information has not been received to date.

In the meantime, in compliance with the Hon'ble NGT Order dated 17.02.2025, the CPCB has submitted its report to the Hon'ble NGT. Subsequently, the Hon'ble NGT, vide Order dated 05.05.2025 in the said matter (copy enclosed), has issued the following direction:

Para 8 "Respondent No. 7-CPCB is directed to obtain information from the remaining States and U.Ts. which had not supplied the same and file additional response within two months by compiling the information so received."

In view of the above, and to ensure timely compliance with the Hon'ble NGT Order dated 05.05.2025, it is once again requested that the requisite information be provided in the prescribed format (enclosed) by 30.05.2025. A soft copy of the same in MS Word format may also be sent to the following email IDs: ckdixit.cpcb@nic.in and upc1.cpcb@gov.in.

Encl.: as above

Yours faithfully,

Sharandeep
21.05.2025

(Sharandeep Singh)
Additional director & Head (UPC-I)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

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1506

Copy to:

1.The Member Secretary, Assam Pollution Control Board Bamunimaiden, Guwahati, Assam 781021	: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.
2.The Regional Directorate – Shillong Central Pollution Control Board Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001	: For kind information and following up with the concerned agency, as above, in your jurisdiction, please

1507

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Reminder-I
April 04, 2025

No-CM-13011/38/2025-LAW-HO-CPCB-HO

To,

Principal Chief Conservator of Forests,
Head of Forest Force,
Aranya Bhawan, Panjabari, Guwahati, Assam -781037

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: 1. Hon'ble NGT Order dated 17-02-2025
2. CPCB Letter of even no. dated 10-03-2025

Madam/Sir,

This has reference to this office letter of even no. dated 10-03-2025 (Copy enclosed) wherein information related to forest fire was requested by 21.03.2025 in the prescribed format (as enclosed) to comply the Hon'ble NGT order dated 17-02-2025 in Original Application No. 425/2023, in the matter of Deepika Khari versus State of U.P. & Ors.

It is informed that said information is not received till date. In order to ensure the timely submission to comply with the Hon'ble NGT's order, it is again requested that the required information be provided by **9-04-2025**. A soft copy of the same in MS word format may also be communicated to the following email IDs: **ckdixit.cpcb@nic.in** and **upc1.cpcb@gov.in**.

Encl.: as above

Yours faithfully,

(Sharandeep Singh)
Additional director & Head (UPC-I)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

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568

Copy to:

1.The Member Secretary, Assam Pollution Control Board Bamunimaiden, Guwahati, Assam 781021	: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.
2.The Regional Directorate – Shillong Central Pollution Control Board Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001	: For kind information and following up with the concerned agency, as above, in your jurisdiction, please

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1509

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

No-CM-13011/38/2025-LAW-HO-CPCB-HO March 10, 2025

To,

Principal Chief Conservator of Forests,
Head of Forest Force,
Aranya Bhawan, Panjabari, Guwahati, Assam -781037

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.*

Reference: Hon'ble NGT Order dated 17-02-2025

Madam/Sir,

This is in reference to the Hon'ble National Green Tribunal (NGT) order dated 17-02-2025 in Original Application No. 425/2023, titled *Deepika Khari versus State of U.P. & Ors.*, wherein the Hon'ble NGT passed the following direction:

Para 13: *"The CPCB is directed to obtain, compile, and include in its reply/response the information with respect to the following aspects:*

i. *State/UT-wise number of forest fire incidents that took place in the year 2024 in entire India;*
ii. *Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified);*
iii. *Measures taken to remedy the damage caused by the forest fires;*
iv. *Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;*
v. *Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization;*
vi. *Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilization."*

In view of the above, it is requested that the above information in the format (format enclosed) may please be provided by March 21, 2025, to facilitate timely compilation and submission to the Hon'ble NGT within the stipulated timeframe. A soft copy of the same in MS word format may also be communicated to the following email IDs: **ckdixit.cpcb@nic.in** and **upc1.cpcb@gov.in**.

This issues with approval of the Competent Authority.

Encl.: as above

Yours faithfully,

Sharandeep 10.03.2025

(Sharandeep Singh)
Additional director & Head (UPC-I)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.
Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.
दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

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567

1510

Copy to:

1.**The Member Secretary,**
Assam Pollution Control Board
Bamunimaiden, Guwahati, Assam
781021
: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.

2.**The Regional Directorate – Shillong**
Central Pollution Control Board
Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001
: For kind information and following up with the concerned agency, as above, in your jurisdiction, please

1511

566

Prescribed Format for Information			
S.No.	Aspect		Details
1.	Name of the State/UT		
2.	Number of forest fire incidents in 2024 in the State/UT		
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

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565

1512

Prescribed Format for Information			
S.No.	**Aspect**		**Details**
6.	**Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;**		
	Natural Forest Fire	**Total Budget Allocated**	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	**Total Budget Allocated**	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	**Total Budget Allocated**	
		Adequacy of the amount	
		Mode of Utilization	
7.	**Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."**		
	Natural Forest Fire	**Total Budget to be Allocated**	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	**Total Budget to be Allocated**	
		Adequacy of the amount	
		Mode of Utilization	

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1513

(584)

Prescribed Format for Information			
S.No.	Aspect		Details
	Others Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

File No. ENF-22011/4/2025-ENV./FOREST-Environment & Forest Department (Computer No. 6662054)
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1514

Prescribed Format for Information			
S. No.	Aspect		**Details**
1	**Name of the State/UT**		Assam
2	**Number of forest fireincidents in 2024 in the State/UT**		2410 (Approx)
3	**made, or any other reason (the reason may be specified)**		
	Natural Forest Fire	**Number of Forest fire Incidents**	Nil
		Cause	Not Applicable
	Manmade Forest Fire	**Number of Forest fire Incidents**	2405
		Cause	1.Sporadic incidence of fire activity due to Jhum cultivation, Rubber plantation practices among the local tribal people in the forest area in Karbi Anglong, Dima Hasao and along Assam-Mizoram and Assam-Meghalaya Border area. 2. Accidental - due to extreme anthropogenic pressure on Forest.
	Others Forest Fire	**Number of Forest fire Incidents**	5
		Cause	Gardening in private areas.
4	**Measures taken to remedy the damage caused by forest fires**		Regular routine patrolling duty are being conducted by the frontline staff in the vulnerable areas and fire line cutting in the fire prone areas are also identified
	Natural Forest Fire		Not applicable
	Manmade Forest Fire		1. Awarness campaign among local communities and regular petrolling. 2. Creation of fire lines and Watch Towers. 3. Reforestation activities to recoup the forest lost due to forest fire. 4. Distribution of economically important species to public under Amrit Brikshya Andolan since 2023.
	Others Forest Fire		Nil
5	**Preventive measures proposed for 2025 and subsequent years**		1. Awarness generation amongst the local residents. 2. Purchase of equipments to put off fire during patrolling. 3. Mapping of area of forest fire in order to plan for the fire lines in the year. 4. Preparation & Creation of fire lines and maintenance. 5. Procurement of modern fire fighting equipments. 6. Creation of infrastructure such as communication system, development of management information system, watch towers, forest roads, water storage systems, control rooms at division & range level 7. Procurement of field vehicles for transportation of resources, Soil & Moisture Conservation (SMC) work in High risk areas 8. Pre-fire season Workshop, Training & Capacity Building, contingencies etc.
	Natural Forest Fire		Nil
	Manmade Forest Fire		1. Awarness generation amongst the local residents. 2. Purchase of equipments to put off fire during patrolling. 3. Mapping of area of forest fire in order to plan for the fire lines in the year. 4. Preparation & Creation of fire lines and maintenance. 5. Procurement of modern fire fighting equipments. 6. Creation of infrastructure such as communication system, development of management information system, watch towers, forest roads, water storage systems, control rooms at division & range level 7. Procurement of field vehicles for transportation of resources, Soil & Moisture Conservation (SMC) work in High risk areas 8. Pre-fire season Workshop, Training & Capacity Building, contingencies etc.
	Others Forest Fire		"1.Community coordination and awareness raising about forest fire incidents and their consequences. 2. Surveillance "
6	**caused by forest fires during the year 2024, with details regarding the adequacy of the**		Nil
	Natural Forest Fire	**Total Budget Allocated**	Nil
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
	Manmade Forest Fire	**Total Budget Allocated**	Nil
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
	Others Forest Fire	**Total Budget Allocated**	Nil
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
7	**caused by forest fires during the year 2025, with details regarding the adequacy of the**		11.7575 Crore (Proposed)
	Natural Forest Fire	**Total Budget to be Allocated**	1.39 crore
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
	Manmade Forest Fire	**Total Budget to be Allocated**	10.23 crore
		Adequacy of the amount	10.23 crore will be adequate
		Mode of Utilization	Departmentally and through Contract system for procurement of goods and works as per nature of the activity.
	Others Forest Fire	**Total Budget to be Allocated**	0.13 crore
		Adequacy of the amount	
		Mode of Utilization	

Compiled report of Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P & Ors

Prescribed Format for Information

S. No.	Aspect		Details: Name of the Wing Heads — PCCF, Wildlife & CWLW, Assam	APCCF & CHD, BTAC	APCCF (T), UAZ	APCCF (T), LAZ	APCCF & CHD, KAAC	APCCF & CHD, DHAC
1	**Name of the State/UT**		Assam					
2	**Number of forest fireincidents in 2024 in the State/UT**		One incidence of forest fire was reported in Amchang Wildlife Sanctuary		2	115	1857 (Approx)	435
3	**Causes for the forest fires, specified separately under thecategories of natural, man-made, or any other reason (the reason may be specified)**		Manmade		Manmade -3	Man-made	Almost all forest fire under twin districts of Karbi Anglong due to Jhum cultivation.	
	Natural Forest Fire	**Number of Forest fire Incidents**	Nil		Nil	0	Nil	-
		Cause	Nil		Nil	Not Applicable		-
	Manmade Forest Fire	**Number of Forest fire Incidents**	One		2	115	1857 (approx)	430
		Cause	The incident of forest fire reported during the year 2024 is suspected to be caused by unknown persons, mostly grass cutters residing in the fringe villages of Bonda with a notion to promote growth of fresh grass.		Nil	1. Sporadic incidence of fire activity due to Jhum cultivation practices among the Tribal people in the forest area along Assam-Mizoram and Assam Meghalaya Border area. 2. Accidental - due to extreme anthropogenic pressure on Forest.	Jhum cultivation, Rubber plantation, Encroachment, etc	Jhum Cultivation by local tribal people
	Others Forest Fire	**Number of Forest fire Incidents**	Nil		Nil	0	Nil	5
		Cause	Nil		Nil	Not Applicable		Gardening in private land
4	**Measures taken to remedy the damage caused by forest fires**				Regular routine patrolling duty are being conducted by the frontline staff in the vulnerable areas and fire line cutting in the fire prone areas are also identified			
	Natural Forest Fire		Nil		Nil	Not Applicable		
	Manmade Forest Fire		The forest fire reported during the year 2024 covered an approximate area of 2.13 hectares and only dry leaf litter above the forest floor were burnt and no wild animals were found to be injured during and/or after the forest fire.		Nil	1. Increased Patrolling in the vulnerable areas. 2. Awareness Programmes for local communities. 3. Creation of fire lines and watch towers 4. Reforestation activities to recoup the forest lost due to forest fire	Distribution of economically important species to public under Amrit Brikshya Andolan since 2023	Awareness campaign among people and regular patrolling
	Others Forest Fire		For Yearly practice of control burning for grassland and habitat management for wildlife conservation		Nil	Not Applicable		
5	**Preventive measures proposed for 2025 and subsequent years**				Nil		1. Sensitization of communities before fire season 2. Capacity building. 3. Procurement of firefighting equipment. 4. Fire Lines, Watch Towers, Soil & Moisture Conservation and continuation of Amrit Brikshya Andolan.	
	Natural Forest Fire				Nil	Not Applicable	1. Sensitization of communities before fire season 2. Capacity building. 3. Procurement of firefighting equipment. 4. Fire Lines, Watch Towers, Soil & Moisture Conservation and continuation of Amrit Brikshya Andolan.	-

	Manmade Forest Fire	1. Awarness generation amongst the local residents 2. Puschase of Equipments to put off fire during patrolling 3.Mapping of the aresa of forest fire in order to plan for fire lines in the year 4.Preparation of firelines 5.Purchase of forest fire fighting equipment to frontline staffs.		Fire line creation & Maintenance, Procurement of modern fire fighting equipment, Creation of infrastructure such as communication system, development of Management Information System, watch towers, forest roads, water storage structures, control rooms at Division & Range Level, FG barracks and inspection huts etc., Procurement of field vehicles for transportation of resources, Soil & Moisture Conservation (SMC) work in High risk areas, Engagement of fire watchers, Awareness Campaign, Pre-fire season Workshop, Training & Capacity Building, contingencies etc.	1. Fire line cretion and maintenance of existing fire lines 2. Procurement of essential fire-fighting equipment such as fire shoes, alpine tents, shovels, fire beaters, helmets, flashlights and petrol-operated leaf blowers. 3. Community coordination and awareness raising about forest fire incidents and their consequences. 4. Enhanced patrolling in vulnerable areas. 5. Construction of Watch Towers for Surveillance 6. Strengthening the coordination with other departments like district administration, fire and rescue services etc.	1. Sensitization of communities before fire season 2. Capacity building. 3. Procurement of firefighting equipment. 4. Fire Lines, Watch Towers, Soil & Moisture Conservation and continuation of Amrit Brikshya Andolan.	-
	Others Forest Fire			Nil	1.Community coordination and awareness raising about forest fire incidents and their consequences. 2. Surveillance	1. Sensitization of communities before fire season 2. Capacity building. 3. Procurement of firefighting equipment. 4. Fire Lines, Watch Towers, Soil & Moisture Conservation and continuation of Amrit Brikshya Andolan.	-
6	**caused by forest fires during the year 2024, with details regarding the adequacy of the**	Nil		Nil		Nil	Nil
	Natural Forest Fire	**Total Budget Allocated**	Nil	Nil	0	Nil	Nil
		Adequacy of the amount	Nil	Nil	Does not arise		-
		Mode of Utilization	Nil	Nil	Does not arise		-
	Manmade Forest Fire	**Total Budget Allocated**	Nil	Nil	0	Nil	Nil
		Adequacy of the amount	Nil	Nil	Does not arise		-
		Mode of Utilization	Nil	Nil	Does not arise		-
	Others Forest Fire	**Total Budget Allocated**	Nil	Nil	0	Nil	Nil
		Adequacy of the amount	Nil	Nil	Does not arise		-
		Mode of Utilization	Nil	Nil	Does not arise		-
7	**damage caused by forest fires during the year 2025, with details regarding the**			199.75	Rs. 5.76 Crore (Proposed)	3.97 Crores (Proposed)	Nil
	Natural Forest Fire	**Total Budget to be Allocated**	Nil	139.75	0		Nil
		Adequacy of the amount	Nil	Nil	Does not arise		-
		Mode of Utilization	Nil	Nil	Not Applicable		-
	Manmade Forest Fire	**Total Budget to be Allocated**	Nil	50.00	Rs. 5.76 Crore (Proposed)		Nil
		Adequacy of the amount	Nil	Nil	Rs. 5.76 Crore will be adequate.		-
		Mode of Utilization	Nil	Nil	Departmentally and Through Contract System for Procurement of Goods and Works as per nature of the activity		-
	Others Forest Fire	**Total Budget to be Allocated**	3 Lakh	10.00	0		Nil
		Adequacy of the amount	3 Lakh	Nil	Does not arise		-
		Mode of Utilization	Utilized under CSS-Pt & E Scheme	Nil	Not Applicable		-

बिहार सरकार

कार्यालय : प्रधान मुख्य वन संरक्षक, बिहार, पटना।

(जलवायु परिवर्तन संभाग)

तृतीय तल, अरण्य भवन, शहीद पीर अली खाँ मार्ग (राईडिंग रोड), शेखपुरा, पटना–800014
ई–मेल : ccwlbihar@bihar.gov.in

पत्रांक–पर्या०/जल०/परि०(मु०)–39/2025 –57

प्रेषक,

एस० चन्द्रशेखर, भा०व०से०,
मुख्य वन संरक्षक–सह–राज्य नोडल पदाधिकारी,
पर्यावरण एवं जलवायु परिवर्तन,
बिहार, पटना।

सेवा में,

सदस्य सचिव,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
नई दिल्ली।

पटना/दिनांक– 02/05/2025

विषयः– **Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari Versus State of U.P. & Ors.**

प्रसंगः– केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली का पत्रांक– No-CM-13011/38/2025-LAW-HO-CPCB-HO–10003, दिनांक–10.03.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT, प्रधान बेंच, नई दिल्ली में दायर Original Application No. 425/2023 से संबंधित सूचना/प्रतिवेदन विहित प्रपत्र में वांछित आकड़ों को भरकर **हॉर्ड एवं सॉफ्ट कॉपी सहित संलग्न कर** आवश्यक कार्रवाई हेतु भेजी जा रही है।

कृपया प्राप्ति स्वीकार की जाय।

अनु०–यथोक्त।

विश्वासभाजन,

02/5/25

(एस० चन्द्रशेखर)
मुख्य वन संरक्षक–सह–
राज्य नोडल पदाधिकारी,
पर्यावरण एवं जलवायु परिवर्तन,
बिहार, पटना।

Drive E sanoj 298

ज्ञापांक– 51 पटना/ दिनांक– 02/05/2025

प्रतिलिपिः– (1) Shri Sharandeep Singh, Additional Director & Head (UPC-I), केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(2) The Regional Director, Kolkata, South end Conclave, Block-502, 5th & 6th Floor, 1582, Razidanga, Main Road, Kolkata-700107 को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

02/5/25

(एस० चन्द्रशेखर)
मुख्य वन संरक्षक–सह–
राज्य नोडल पदाधिकारी,
पर्यावरण एवं जलवायु परिवर्तन,
बिहार, पटना।

Drive E sanoj 299

Prescribed Format for Information			
S.No.	Aspect		Details
1.	Name of the State		Bihar
2.	Number of Forest Fire Incidents in 2024 in the State		In the year 2024, from April to December, 2024 a total number of 527 incidents of forest fire have been reported. The total area affected due to forest fire has been reported as 1227.87 ha.
3.	Causes for the forest fires, specified separately under the categories of natural man-made. or any other reason (the reason may be specified)		
	Natural Forest Fire	Adequacy of the amount	Not Applicable
		Cause	
	Manmade Forest Fire	No. of Forest Fire Incidents	In the year 2024 from April to December, 2024 a total number of 527 incidents of forest fire have been reported. The total area affected due to forest fire has been reported as 1227.87 ha. The nature of Forest Fire is of ground fire in the forest areas of Bihar. Hence only shrubs and bushes are burnt. The forest fire in the State of Bihar mainly falls under man-made category. The underneath of Mahua trees is set in fire to collect Mahua fruits, which one of the major reason for forest fire. Sometimes the shepherds also set fire for new grass sprouts to their cattle.
		Cause	
	Other Forest Fire	No. of Forest Fire Incidents	Not Applicable
		Cause	

4.	Measures taken to remedy the damage caused by the forest fires		
	Natural Forest Fire		Not Applicable
	Manmade Forest Fire		The measures taken as remedy to the damage caused by the forest fire are as follows: - a. The Nature of forest fire is ground fire and only shrubs and bushes are burnt hence there is no damage to trees. During rains, the burnt shrubs and bushes again come up to lush green growth and the forest floor becomes green. b. The affected degraded forest areas by forest fire is recovered by forestry practices and protection. c. The areas sensitive to forest fires are identified and soil & moisture conservation work is taken up in large scale so that during fire season suppression of fire becomes easy.
	Other Forest Fire		Not Applicable
5.	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years		
	Natural Forest Fire		Not Applicable

	Manmade Forest Fire		The following preventive measures are taken up for preventing forest fire: - a. The forest floor fuel (dry leaf litter) load is managed by controlled burning. b. The fire lines are cleared and control burning of unwanted materials are burnt well before the start of fire season. c. The forest fire-prone areas are identified and fire watchers are deputed at different vulnerable locations. d. The Quick Response Team (QRT) is always on move in fire sensitive areas to support fire watchers in action. e. The field staff have been registered on Forest Fire Alert System to control forest fire. f. The Fire Control Room is also established to share information and direct QRT to reach the destination for reinforcement. g. The mechanical blowers and other fire suppressing instruments have been purchased to equip the field staff. h. As per direction of MoEF&CC, the Eco Development Committee (EDC) comprising the forest fringe villagers residing near the forest areas have been registered on fire alert system. i. The local district administration has always been helpful to forest department as they provide Fire Brigade Vehicle to extinguish the fire. j. The department would take the help of State Disaster Management Authority (SDMA) in future to control the forest fire.
	Other Forest Fire		Not Applicable
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	Not Applicable.
		Adequacy of the amount	
		Mode of Utilization	

	Manmade Forest Fire	Total Budget Allocated	The nature of forest fire is ground fire and only shrubs and bushes are burnt hence there is no damage to trees. During rains, the burnt shrubs and bushes sprouts back and the forest floor becomes green. The affected forest areas by forest fire is recovered by forestry practices and protection from other biotic pressure. Therefore, no budget is spent for remedial measures for remydying the damage casued by the forest fires during the year 2024. But budget is sanctioned for forest fire prevention. In the year 2023-24 the Ministry of Environment, Forest and CLimate Change, GoI sanctioned Rs. 146.16 Lakhs for forest fire protection activities but the State Government could not sanction the matching share that the said amount could not be utilised for the forest fire prevention activities. Timely release of adequate funds is required for timely preventive action to check forest fire incidents. The amount so sanctioned is alloted to the respective Forest Divisions which was disbursed to the bank account of the respective Range Officer of Forest (RoF) for expenditure through the online Public FInance Management System (GoI developed system) and Comprehensive Financial Management System (State Government System).
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	Not Applicable.
		Adequacy of the amount	
		Mode of Utilization	
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget Allocated	Not Applicable.
		Adequacy of the amount	
		Mode of Utilization	

	Manmade Forest Fire	Total Budget Allocated	For prevention of Forest Fire in the year 2024-25 the last year sanction of Rs. 146.16 from the Ministry of Environment, Forest and Climate Change, GoI was revalidated and the State Share of Rs. 97.44 Lakhs, totalling Rs. 243.60 Lakhs were sanctioned for Forest Fire Prevention under the Centrally Sponsored Scheme: Integrated Forest Management (Forest Fire Protection and Management) Scheme. Further, the State Government has santioned Rs. 222.06 Lakhs to Valmiki Tiger Reserve from the State Plan head for the year 2024-25. However, even this amount sanctioned is inadequate to take up the fire prevention and control activities in the State. Timely and adequate fund is required for timely preventive action. The amount so sanctioned is alloted to the respective Forest Divisions which is disbursed to the bank account of the respective Range Officer of Forest (RoF) for expenditure through the online Public Finance Management System (GoI developed system) and Comprehensive Financial Management System (State Government System).
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	Not Applicable.
		Adequacy of the amount	
		Mode of Utilization	

7/02/5/25

(S. Chandrasekar)
CCF-cum-State Nodal Officer,
Environment & Climate Change,
Bihar, Patna

1524

GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILDLIFE
A-BLOCK, 2ND FLOOR, VIKAS BHAWAN, I.P ESTATE,
NEW DELHI-110002.

F.8(41)/Forest/HQ/Plg./DisasterMgt./2020-21/3969-73 Date: 20/06/2025

To,

The Additional director & Head UPC-I
Central Pollution Control Board, MoEFCC, Govt. of India,
Parivesh Bhawan, East Arjun Nagar,
New Delhi-110032

Sub: Submission of information in respect of Original Application No. 425/2023 in the matter of *Deepika Khari versus State U.P. & Ors in the Hon'ble NGT*- regarding.

Ref: 1. Letter No. CM-13011/38/2025-LAW-HO-CPB-HO/10151 dated 21.05.2025 from Central Pollution Control Borad.

Respected Sir/Madam,

In reference to the subject cited above, I am directed to provide the information as under:

Prescribed Format for Information (for the period 2024-25)			
S.No.	**Aspect**		**Details**
1.	Name of the State/UT		Delhi.
2.	Number of forest fire incidents in 2024 in the State/UT		06 numbers of forest fire incidents occurred in 2024-25 under West Forest Division, DoFW, GNCTD.
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	No natural Forest fire occurred in NCT of Delhi during 2024-2025.
		Cause	N/A
	Manmade Forest Fire	Number of Forest fire Incidents	No manmade forest fire occurred in NCT of Delhi during 2024-2025
		Cause	N/A

Prescribed Format for Information (for the period 2024-25)			
S.No.	**Aspect**		**Details**
	Others Forest Fire	Number of Forest fire Incidents	06
		Cause	Total 06 no of forest fire occurred in West Forest Division due to other causes like short circuit, open burning and dry biomass accumulation.
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		N/A
	Manmade Forest Fire		N/A
	Others Forest Fire		Immediate response involved containment measures through coordination with agencies such as Delhi-Fire Department and Delhi police.
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		Nil
	Manmade Forest Fire		Nil
	Others Forest Fire		• The regular monitoring /surveillance of the plantation areas are being carried out by the field officials for ensuring protection and watch & ward. • Fire-fighting training is provided time to time. • Application of technology such as Drone and GIS are used for regular monitoring of fire-prone areas. • Water storage points and access points are created to aid in forest fire prevention. • Digitization of fire lines and maintenance of existing fire lines is carried out. • Annual removal of fuel loads, including invasive species and dry biomass, is conducted.

Prescribed Format for Information (for the period 2024-25)			
S.No.	Aspect		Details
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	Nil
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	Nil
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
	Others Forest Fire	Total Budget Allocated	Nil
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget to be Allocated	Nil
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	Nil
		Adequacy of the amount	Nil
		Mode of Utilization	Nil
	Others Forest Fire	Total Budget to be Allocated	Nil

Prescribed Format for Information (for the period 2024-25)			
S.No.	**Aspect**		**Details**
		Adequacy of the amount	Nil
		Mode of Utilization	Nil

This issues with approval of the Competent Authority.

20/6/2025

(Ankit Kumar, IFS)
Dy. Conservator of Forests (P&M)

Copy for information:

1. PS to PCCF & HOD, Department of Forests and Wildlife, GNCTD
2. The Chief Conservator of Forests, Department of Forests and Wildlife, GNCTD.
3. Conservator of Forests, Department of Forests and Wildlife, GNCTD.
4. Conservator of Forests (HQ), Department of Forests and Wildlife, GNCTD.

20/6/2025

(Ankit Kumar, IFS)
Dy. Conservator of Forests (P&M)

Reminder Add task Snooze

Fwd: Hon'ble NGT Original Application No.425/2023 in the matter of Deepika Khari versus of U.P. & Ors.

CK CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in> •

Fri, 18 Jul 2025 7:55:32 AM +0530 • INBOX

To "Akanksha Verma" <akanksha.cpcb@supportgov.in>

Cc "JULI PATEL" <juli.cpcb@gov.in>

Tags

Security TLS Learn more

========== Forwarded message ==========
From: Nodal Officer, Haryana <sfda.haryana@gmail.com>
To: <ckdixit.cpcb@nic.in>, <upc1.cpcb@gov.in>
Date: Thu, 17 Jul 2025 16:23:15 +0530
Subject: Hon'ble NGT Original Application No.425/2023 in the matter of Deepika Khari versus of U.P. & Ors.
========== Forwarded message ==========

Sir/Madam,
Please find the attachment for further necessary action.

With Regards
O/o Addl. PCCF(Forestry)-cum-Nodal Officer,
SFDA/Green India Mission, Haryana

1 Attachment(s) • Download as Zip

OA No. 425-2023 Forest Fire Report.pdf
315.5 KB •

Reply • Reply All • Forward • Edit as new

HARYANA FOREST DEPARTMENT
OFFICE OF PRINCIPAL CHIEF CONSERVATOR OF FORESTS &
HEAD OF FORESTS FORCE
C-18, Van Bhawan, Sector-6, Panchkula Telefax: 0172-2563988,e-mail- sfda.haryana@gmail.com

No: Forestry/NT/219 **Dated:** 17-06-2025

To

Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change,
Govt. of India, New Delhi.

Sub: Hon'ble NGT Original Application No.425/2023 in the matter of Deepika Khari versus of U.P. & Ors.

With reference to your letter No. CM-13011/38/2025-LAW-HO-CPCB-HO dated 08-07-2025 regarding the information related to forest fire with the Hon'ble NGT Order dated 17-02-2025 and 05-05-2025 in Original Application No. 425/2023- Deepika Khari Vs. State of U.P. & Ors. in the prescribed format is enclosed herewith for your kind perusal and information.

Enclosure: As above (Annexure-I)

17/07

Principal Chief Conservator of Forests (HoFF),
Haryana, Panchkula.

Annexure-I

Prescribed Format for Information			
S.No.	Aspect		Details
1.	Name of the State/UT		Haryana
2.	Number of forest fire incidents in 2024 in the State/UT		360
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		Natural
	Natural Forest Fire	Number of Forest fire Incidents	219
		Cause	Ground Fire, Due to hot weather, Electric short cut, Natural and unknown reason.
	Manmade Forest Fire	Number of Forest fire Incidents	50
		Cause	Ground Fire
	Others Forest Fire	Number of Forest fire Incidents	91
		Cause	Ground Fire & Fire cause by unknown reason
4.	Measures taken to remedy the damage caused by forest fires		FIR has been lodged
	Natural Forest Fire		Awareness campaign, Fire watcher, Fire lines maintenance, Watch tower.
	Manmade Forest Fire		Awareness campaign, Fire watcher, Fire lines maintenance, Watch tower.
	Others Forest Fire		Awareness campaign, Fire watcher, Fire lines maintenance, Watch tower.
5.	Preventive measures proposed for 2025 and subsequent years		1. Clearance of Fire Line in Block Forest and Patrolling of Fire Protection watcher. 2. Publicity to Sarpanch in villages. 3. Messaging through Fire Alert System of FRI Dehradun. 4. Establishment in control Room at Range Level.

Prescribed Format for Information				
S.No.	Aspect		Details	
	Natural Forest Fire		-	
	Manmade Forest Fire		-	
	Others Forest Fire		-	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization:			
	Natural Forest Fire	Total Budget Allocated	State Scheme	Central Sponsored Scheme (CSS)
			14715853	1393000
		Adequacy of the amount	Not adequate	
		Mode of Utilization	Through Treasury & PFMS	
	Manmade Forest Fire	Total Budget Allocated	As above	
		Adequacy of the amount	As above	
		Mode of Utilization	As above	
	Others Forest Fire	Total Budget Allocated	As above	
		Adequacy of the amount	As above	
		Mode of Utilization	As above	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."			
	Natural Forest Fire	Total Budget to be Allocated	5,43,60,000	
		Adequacy of the amount	As per APO submitted	
		Mode of Utilization	Through Treasury	
	Manmade Forest Fire	Total Budget to be Allocated	As above	

Prescribed Format for Information			
S.No.	Aspect		Details
		Mode of Utilization	As above
	Others Forest Fire	Total Budget to be Allocated	As above
		Adequacy of the amount	As above
		Mode of Utilization	As above

17/07

Principal Chief Conservator of Forests (HoFF),
Haryana, Panchkula.

GOVERNMENT OF KARNATAKA

No. APCCF(FRM)B5/WP/CR-137/2016-17

Office of the
Principal Chief Conservator of Forests,
(Head of Forest Force),
Aranya Bhavan, Malleshwaram,
Bengaluru-560003,
Dated:28.04.2025

To,

Central Pollution Control Board,
Ministry of Environment, Forest and Climate Change,
Government of India, Parivesh Bhawana,
East Arjun Nagar, New Delhi-110032

Sir,

Sub: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepik Khari v/s State of U.P & Ors -reg.

Ref: Central Pollution Control Board, Ministry of Environment, Forest and Climate Change, Government of India, Parivesh Bhawana, New Delhi letter dated 10.03.2025 and 04.04.2025.

*****

With reference to the Original Application No. 425/2023 in the matter of Deepik Khari v/s State of U.P & Ors, the requested information has been filled in the prescribed format mentioned in the reference letter and submitted along with this letter.

Thanking You.

Yours Sincerely
Digitally signed by
MEENAKSHI NEGI
Date: 28.04.2025
17:23:54
Principal Chief Conservator of Forests,
(Head of Forest Force)

केंद्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन पूर्वी अर्जुन नगर दिल्ली-110032
14 MAY 2025
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

KARNATAKA FOREST DEPARTMENT

Hon'ble NGT O.A No.425/2023

1534

S.No.	Aspect		Details
1.	Name of the State/UT		Karnataka
2.	Number of forest fire incidents in 2024 in the State/UT		3721
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	-
		Cause	-
	Manmade Forest Fire	Number of Forest fire Incidents	-
		Cause	1.Spread of fire from private land through wind. 2.Fire set in forest with the intent to get new sprout of grass required for grazing livestock. 3.Accidental fire caused due to ignorant disposal of inflammation materials such as bidi / cigarette, etc. by travellers / public gathering, etc. 4.Kindling of fire after booking Forest offence cases with the intent of revenge. 5.Kindling of fire with the intent of wildlife poaching.
	Others Forest Fire	Number of Forest fire Incidents	-
		Cause	Tripping of electric lines, etc.
4	Measures taken to remedy the damage caused by forest fires		Study on pace of recovery after single incident forest fire initiated. More measures can be taken up if funds are made available.
	Natural Forest Fire		-
	Manmade Forest Fire		-
	Others Forest Fire		-
5.	Preventive measures proposed in 2025 and subsequent years		Creation and maintenance of fire line, engaging fire watchers, awareness programmes , procurement of fire fighting equipment.

	Natural Forest Fire		-
	Manmade Forest Fire		-
	Others Forest Fire		-
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		Budget allocated only for preventive and control measures.
	Natural Forest Fire	Total Budget Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-
	Manmade Forest Fire	Total Budget Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-
	Others Forest Fire	Total Budget Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		Present Budget allocated for prevention and control of forest fire management is inadequate and untimely. Therefore, planning and budget requirement undertaking remedial measures should be taken up after streamlining Budget allocation for prevention and control of forest fire management. Requirement of Budget to be allocated for taking remedial measures is Rs.20 crores.
	Natural Forest Fire	Total Budget to be Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-
		Total Budget to be	-

	Manmade Forest Fire	Allocated	
		Adequacy of the amount	-
		Mode of Utilization	-
	Others Forest Fire	Total Budget to be Allocated	20 crores
		Adequacy of the amount	-
		Mode of Utilization	Through the field unit of the District/Division

Digitally signed by
MEENAKSHI NEGI
Date: 07-05-2025
14:27:26

Principle Chief Conservator of Forests
(Head of Forest Force)
Karnataka Forest Department

Annexure-K

Government of Manipur
Office of the Principal Chief Conservator of Forests & HoFF
Sanjenthong: Imphal

No. 8/3/2025/Forests

Imphal, the 2nd May, 2025

To

Additional Director & Head (UPC-I)
Central Pollution Control Board
Government of India

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.- reg.

Sir,

I am to refer to your letter No. 12/25/2025/Forests (Pt) dt. 02.04.2025 on the above subject and to furnish the required information on the aspects mentioned at Para 13 in the prescribed format.

Enclosed: As above.

Yours faithfully,

(R.K. Amarjit Singh)
CF and Nodal Officer Forest Fire
Government of Manipur

Copy to:

1. The Deputy Conservator of Forests, Admn. & Plg., Govt. of Manipur
2. Guard file

S.No.	Aspect		Details
1	Name of the State/UT		Manipur
2	Number of Forest fire incidents in 2024 in the State/UT		5396
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		Man-made- Jhum, Poppy cultivation, burning of garbage nearby forest area, hunting of wild-animals, collection of honey bees, etc.
	Natural Forest Fire	Number of Forest fire incidents	N.A.
		Cause	N.A.
	Manmade Forest Fire	Number of Forest fire incidents	5396
		Cause	Man-made- Jhum, Poppy cultivation, burning of garbage nearby forest area, hunting of wild-animals, collection of honey bees, etc.
	Others Forest Fire	Number of Forest fire incidents	N.A.
		Cause	N.A.
4	Measures taken to remedy the damage casused by fires		
	Natural Forest Fire		N.A.
	Manmade Forest Fire		Prompt action for dousing of fire with the help of local volunteers/community and reclamantion of the area with plantation
	Others Forest Fire		N.A.
5	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		N.A.
	Manmade Forest Fire		Creation & maintenance of firelines, Awareness campaigns during fire season, mock drills, strengthening of wireless communication, regular patrolling in Reserved & Protected forest areas, supply of tools/instruments for firefighting, etc.
	Others Forest Fire		N.A.

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	N.A.
		Adequacy of the amount	N.A.
		Mode of Utilization	N.A.
	Manmade Forest Fire	Total Budget Allocated	Rs. 1,02,74,445/- (CSS: FFPMS)
		Adequacy of the amount	
		Mode of Utilization	Utilized for fireline creation, engagement of fire watchers, awareness campaign, construction of infrastructure and short term research work.
	Others Forest Fire	Total Budget Allocated	N.A.
		Adequacy of the amount	N.A.
		Mode of Utilization	N.A.
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.		
	Natural Forest Fire	Total Budget Allocated	N.A.
		Adequacy of the amount	N.A.
		Mode of Utilization	N.A.
	Manmade Forest Fire	Total Budget Allocated	Rs. 578.60 lakh (Proposed for A.Y. 2025-26 under CSS:FFPM)
		Adequacy of the amount	More fund required for infrastructure development & strengthening of fire fighting equipments.
		Mode of Utilization	Shall be utilized for procurement of equipments, fireline, construction of infrastructure, procurement of vehicles, engagement of firewatchers, training, awareness campaign, incentivising large & small villages, short term research etc.
	Others Forest Fire	Total Budget Allocated	N.A.
		Adequacy of the amount	N.A.
		Mode of Utilization	N.A.

GOVERNMENT OF TELANGANA
FOREST DEPARTMENT

From
Dr. C. Suvarna, IFS,
Prl.Chief Conservator of Forests
(Head of Forest Force) (FAC),
Telangana, Aranya Bhavan,
Hyderabad.

To
Telangana State Pollution Control Board
A-3, Paryavaran Bhavan,
Sanath Nagar Roadd,
Sanath Nagar Industrial Estate,
Sanath Nagar, Hyderabad,
Telangana 500018

Sir,

Rc. No. 756356/2024/ IT-1, Dt.28/06/2025

Sub: TGFD – IT – TGPCB - Legal - Hon'ble NGT, New Delhi - OA No. 425 of 2023 filed by Deepika Khari Vs State of UP & Others – Information furnished - Reg

Ref:
1. Addl. Director & Head (UPC-I),CPCB,MoEF & CC, GoI, Lr.No.CM-13011/38/2025-LAW-HO-CPCB-HO/205, dt.04.04.2025
2. e-mail received from JCEC, TGPCB,HO, dt. 06.05.2025

* * *

Kind attention is invited to the references cited above, the JCEC, TGPCB, Hyderabad has informed that, the CPCB has forwarded the Hon'ble NGT Case No. 425/2023 New Delhi order dated. 17.02.2025 to the Prl. Chief Conservator of Forests(HoFF), Forest department, TG with a direction to submit the information on Forest Fire in the prescribed format and also the board was requested to follow-up with the concerned Forest Department for providing necessary information.

In this regard, the proforma information and along with Item No. I & II pertains to Telangana State are enclosed herewith.

Yours Faithfully

Signed by Suvarna C
Date: 28-06-2025 12:28:21
Reason: Approved

Suvarna C
Prl. Chief Conservator of Forests (HoFF)(FAC)

Copy to the Addl. Director & Head (UPC-I), Central Pollution Control Board, MoEF &
CC, GoI, Parivesh Bhavan, East Arjun Nagar, New Delhi -110032 for information.

// true copy //

01/7/2025

D. Suvarna 1/7/25
for Prl. Chief Conservator of Forests

1541

Statement showing the information on Item No. I & II

Sl.No.	Item Description	Reply
I.	Whether *controlled burning* is the only available method for preventing or controlling forest fires, or if there are alternative approaches in practice or under consideration;	Controlled burning is an effective and ti method, but not the only one. A multi-pr roach combining mechanical, technologi re Suppression Infrastructure is increasir n fire-prone areas to reduce risk and buil e . 1. Mechanical Fuel Reduction • Thinning dense tree stands • Mastication (chopping up small trees a • Pruning lower branches • Logging and bush removal 2. Technology and Early Detection • Remote sensing , satellites, and drones fire detection • Drones & Sensor networks for real-time ng. 3. Fire Suppression Infrastructure • Water tankers, fire retardants, and tra rews Fire-adapted community planning (firepr als, escape routes) Community involvement.
II.	Whether the use of controlled burning as a fire prevention/control method is supported by any scientific studies or evidence demonstrating its effectiveness	It is one of the strong traditional activity n method of control burning as Fire prev t we observed in field for past few years e we do the Control burning at the time of Fire Lines and after fire occurred in th automatically stops in the place of contr Many counties also following the control ethod as fire preventive measures.

Signed by Suvarna CSuvarna C
Date: 28-06-2025 12:28:52
Reason: Approved

Prl. Chief Conservator of Forests (HoFF)(FAC)

// true copy //

01/07/2025

D. sulochana 1/7/25
for Prl. Chief Conservator of Forests

Prescribed format for information

S.No	Aspect		Details
1	**Name of the State/ UT**		Telangana State
2	**Number of forest fire incidents in 2024 in the State / UT**		The total number of Forest Fires in Telangana State for the Fire Season 2024 is 14028 Pixels.
3	**Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)**		
	Natural Forest Fire	Number of forest fire incidents	232
		Cause	**Lightning**: A common natural ignition source, particularly in dry conditions. **Volcanic Eruptions:** Can ignite surrounding vegetation.
	Manmade Forest Fire	Number of forest fire incidents	10894
		Cause	**Accidental Ignition:** Campfires left unattended, discarded cigarettes, or sparks from machinery. **Intentional Action:** Deliberate acts of setting fires for land clearing or other reasons, like Beedi leaf Collectors. Agricultural Practices: Controlled burns can escape and become wildfires. The main cause for the fires are in the state is human interference.
	Others Forest Fire	Number of forest fire incidents	2902
		Cause	Control burning in Advance operations for Raising of New Plantations. Internal Fire lines in harvested areas **Climate Factors:** **Drought:** Prolonged dry conditions can make forests more susceptible to fires. **Wind:** Strong winds can spread fires rapidly and make them harder to control. **Rainfall:** If the rains recedes early the impact of fire spread is higher.
4	**Measures taken to remedy the damage caused by forest fires**		
	Natural Forest Fire		The nature of forest fire in Telangana state is ground fire and will not cause damage to the standing crop, however it will damage the natural regeneration. It is being rejuvenated by taking up the Soil and moisture Conservation activities at burnt areas. It is also being taking up the gap planting and silvicultural operations at burnt areas for improving the forest growth.
	Manmade Forest Fire		
	Others Forest Fire		

5	**Preventive measures proposed for 2025 and subsequent years**	
	Natural Forest Fire	• Fire lines: About 21,739km length of fire lines are created and being maintained. • 11000 km of Peripheral trench is dug which also prevents spread of fire, besides harvesting of water. • 73 No's of Watch towers have been constructed at vantage points for better view. • Procured fire fighting equipment like blowers, Rakes, spades, Fire beaters etc. Safety clothing, boots and helmets also procured. • Deployed (45) No's Quick Response Teams during peak season with vehicle in vulnerable ranges. • Using about 174 (@ 5 members) Base camp watchers for prevention and control of the fire. • More than 200 Animal trackers are also working on forest fire preventions in wildlife areas. • There about 850 fire blowers using in control of the fire. • All the field level staff from CF, DFO. FDO, FRO, DyRO, FSO and FBO are involving for control of fire round the clock. • Measures to improve the resilience of forests like SMC works taken up. Weed management and encouraging the fire resistant species improve resistance to fires. • Fire Risk Zonation Mapping is done for having better planning in prevention of the fire in highly fire prone areas. • Formation of forest roads: To reach the fire locations needs the forest road network for movement of the staff. • FIRE FIGHTING CELLS: The Telangana State Forest Department for better monitoring and evaluation established a State fire monitoring and control cell with the following phone numbers. 1400 425 5364 (Toll free Number) 1926 • 9803338666 (Whatsapp Number) for receiving the complaint's. • This state level Monitoring cell functioning 24 hours and receiving the complaints.
	Manmade Forest Fire	
	Others Forest Fire	

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	Budget amount allocated for undertaking remedial measures for remedying the damage caused By forest fires during the year 2024 is Rs.83.33 Lakhs (60% Central share & 40% State share). Under CAMPA Rs. 274.82 Lakhs
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilisation.		
	Natural Forest Fire	Total Budget Allocated	The GoI, MoEF & CC, FPD Division have Ad-hoc released for Rs.35.00 Lakhs vide AIGF, MoEF & CC (FPD) F.No. 3/1/2025-FPD (C.No. 263042) , GoI, dt. 02.05.2025 to the State Government under FFPMS for the financial year 2025-26. The BRO is yet to be released.
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	